

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS  
NOTARIES IN RESPECT OF THE STATE OF GUJARAT TO BE  
HELD FROM 08.10.2018 TO 05.11.2018 AT AHMEDABAD**

Date : 08<sup>th</sup> Oct 2018 (Monday)  
(Sr. No. 1-90)  
Time : 9:00 A.M.

Date : 08<sup>th</sup> Oct 2018 (Monday)  
(Sr. No. 91-180)  
Time : 2:00 P.M.

Date : 09<sup>th</sup> Oct 2018 (Tuesday)  
(Sr. No. 181-270)  
Time : 9:00 A.M.

Date : 09<sup>th</sup> Oct 2018 (Tuesday)  
(Sr. No. 271-360)  
Time : 2:00 P.M.

Date : 10<sup>th</sup> Oct 2018 (Wednesday)  
(Sr. No. 361-450)  
Time : 9:00 A.M.

Date : 10<sup>th</sup> Oct 2018 (Wednesday)  
(Sr. No. 451-540)  
Time : 2:00 P.M.

Date : 11<sup>th</sup> Oct 2018 (Thursday)  
(Sr. No. 541-630)  
Time : 9:00 A.M.

Date : 11<sup>th</sup> Oct 2018 (Thursday)  
(Sr. No. 631-720)  
Time : 2:00 P.M.

Date : 12<sup>th</sup> Oct 2018 (Friday)  
(Sr. No. 721-810)  
Time : 9:00 A.M.

Date : 12<sup>th</sup> Oct 2018 (Friday)  
(Sr. No. 811-900)  
Time : 2:00 P.M.

Date : 13<sup>th</sup> Oct 2018 (Saturday)  
(Sr. No.901-990)  
Time : 9:00 A.M.

Date : 13<sup>th</sup> Oct 2018 (Saturday)  
(Sr. No. 991-1080)  
Time : 2:00 P.M

Date : 14<sup>th</sup> Oct 2018 (Sunday)  
(Sr. No. 1081-1170)  
Time : 9:00 A.M.

Date : 14<sup>th</sup> Oct 2018 (Sunday)  
(Sr. No. 1171-1260)  
Time : 2:00 P.M.

Date : 15<sup>th</sup> Oct 2018 (Monday)  
(Sr. No. 1261-1350)  
Time : 9:00 A.M.

Date : 15<sup>th</sup> Oct 2018 (Monday)  
(Sr. No. 1351-1440)  
Time : 2:00 P.M.

Date : 16<sup>th</sup> Oct 2018 (Tuesday)  
(Sr. No. 1441-1530)  
Time : 9:00 A.M.

Date : 16<sup>th</sup> Oct 2018 (Tuesday)  
(Sr. No. 1531-1620)  
Time : 2:00 P.M.

Date : 17<sup>th</sup> Oct 2018 (Wednesday)  
(Sr. No. 1621-1710)  
Time : 9:00 A.M.

Date : 17<sup>th</sup> Oct 2018 (Wednesday)  
(Sr. No. 1711-1800)  
Time : 2:00 P.M.

Date : 18<sup>th</sup> Oct 2018 (Thursday)  
(Sr. No. 1801-1890)  
Time : 9:00 A.M.

Date : 18<sup>th</sup> Oct 2018 (Thursday)  
(Sr. No. 1891-1980)  
Time : 2:00 P.M.

Date : 20<sup>th</sup> Oct 2018 (Saturday)  
(Sr. No. 1981-2070)  
Time : 9:00 A.M.

Date : 20<sup>th</sup> Oct 2018 (Saturday)  
(Sr. No. 2071-2160)  
Time : 2:00 P.M

Date : 21<sup>st</sup> Oct 2018 (Sunday)  
(Sr. No. 2161-2250)  
Time : 9:00 A.M.

Date : 21<sup>st</sup> Oct 2018 (Sunday)  
(Sr. No. 2251-2340)  
Time : 2:00 P.M.

## **VENUE**

**Income Tax Appellate Tribunal, (ITAT)  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Abhinav Arcade,  
Near Bank of Baroda,  
Opp. Municipal School Ellis bridge,  
Ahmedabad-380006**

**BY SPEED POST**

**Sr.No. 1**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogeshkumar Navinchandra Doshi, **Advocate**  
Sh. Navinchandra Laxmichand Doshi  
Sneh-Priy' Vkhariyawad, B/H Dena Bank Dr.  
Gandhi Road, Himmatnagar-383001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhagat Bina Pranjivanbhai, **Advocate**  
Sh. Pranjivanbhai Motiram Bhagat  
Hari Om' Bungalow Opp. The Surat Peoples  
Co.Op. Bank, Katargam Main Road-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 3**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Jagruti Ramanbhai Patel, **Advocate**  
Sh. Nilamkumar Maganbhai Patel  
4/1332, Koliwad, Begampura, Surat Gujarat-  
395003

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 4**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Pinky Vinodchandra Shah, **Advocate**  
Sh. Kalpeshkumar Manulal Shah  
Flat No.304, Rushabh Apartment, Khapatia  
Chakla, Nr.Pani Ni Bhit, Gandhi Chowk Surat  
Gujarat-395003

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 5**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavesh Vyas, **Advocate**  
Sh. Navinchandra Jatashankar Vyas  
Shivanjali Janakpuri Block No.195, Street No.6,  
Sadhuvashavani Marg University Road Rajkot  
Gujarat-360005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 6**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Prtit Vijaybhai Mehta, **Advocate**  
Sh. Vijaybhai Mehta  
137, Gitanjali Complex 1st Floor Mangalsinhji  
Road Kalanala Bhavnagar Gujarat-364001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 7**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavinkumar Jasvantlal Patel, **Advocate**  
Sh. Jasvantlal Amrutlal Patel  
Main Bazar At Po Unai Ta Vansfa Navsari  
Gujarat-396590

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 8**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Sangita Bhikhabhai Khunt, **Advocate**  
Sh. Bhikhabhai Khunt  
385a, Tapi Darshan Soccity-1 Causway Circle  
Singanpur Road Surat Gujarat-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 9**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipulkumar Babubhai Parmar, **Advocate**  
Sh. Babubhai Parmar  
23 B Vrundavan Park Society Bhadarva Chokdi  
Savli Vadodara Gujarat-391770

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 10**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Deriya Manjibhai Ranchhodbhai, **Advocate**  
Sh. Deriya Ranchhodbhai Kevalbhai  
At. & Po. Madana Gadh Ta. Palanpur  
Distt.Banaskantha Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 11**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Senjaliya Jitendrakumar Kantilal, **Advocate**  
Sh. Senjaliya Kantilal Manubhai  
18, Navrang Society, Bhojalpara Keriya Road  
Amreli Gujarat-365601

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 12**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nizamuddin, **Advocate**  
Sh. Abdulmajid Karigar  
51 Sarvoday Society Dakor Road Umreth Distt.  
Anand Gujarat-388220

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 13**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshbhai Brahmbhatt, **Advocate**  
Sh. Arvindbhai  
63 Gandhinagar Colony B/H Aryakanya  
Vidhyalya Karelibaug Vadodara Gujarat-390018

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 14**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vagh Bharat Dudabhai, **Advocate**  
Sh. Dudabhai Khodabhai Vagh  
2, Jagjivan Nagar, Mahuva Distt.Bhavnagar  
Guajrat-364290

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 15**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kodekar Rasiklal Chhanalal, **Advocate**  
Sh. Kodekar Chhanalal Chamanlal  
Navkholi Chharanagar Kubrenagar Ahmedabad  
Gujarat-382340

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 16**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Subhahs Motiani, **Advocate**  
Sh. Thanwardas Mo  
F Ward H.No.43, Kubernagar Ahmedabad  
Gujarat-382340

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 17**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahamadsaeed Mubarkbhai Patel, **Advocate**  
Sh. Mubarakbhai A.Patel  
At Post Rajpardi Ta. Jhagadia Distt.Bharuch  
Gujarta-393115

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 18**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ilyas Bashirbhai Bhatti, **Advocate**  
Sh. Bashirbhai Rasulbhai Bhatti  
Vanta Vistar At Post Vagra Ta Vagra Bharuch  
Gujarat-392140

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 19**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ankurkumar Mafatbhai Kansara, **Advocate**  
Sh. Mafatbhai Mulchanddas Kansara  
C-741 Kribhco Nagar Township Hazira Road  
Surat Gujarat-394270

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 20**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rahul Bhupendrabhai Prajapati, **Advocate**  
Sh. Bhupendrabhai  
B/20 Bhagwat Bungalow B/H, Agrawal Mall R C  
Technical Road Gota Ahmedabad Gujarat-  
380060

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 21**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dave Chetnaben Natvarlal, **Advocate**  
Sh. Dave Natvarlal  
Tirupatinagar Nav Road Bhabhar Ta Bhabhar  
Distt.Banaskantha Gujarat-385320

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 22**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Oza Ajaykumar Jayantilal, **Advocate**  
Sh. Oza Jayantilal  
Near Madhusaheb Hospital Bh.Ekta Complex At  
Po Tharad Banaskantha Gujarat-385565

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 23**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Kanjibhai Amarabhai, **Advocate**  
Sh. Raval Amarabhai Talasibhai  
Raval Vas Harij Patan Guajrat-384240

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 24**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Dipikakumari Bhavanishankar Pandya, **Advocate**  
Sh. Bhavanishankar Bhuralal Pandya  
159 Vidhyakunj Society Moadasa Ta. Modasa  
Sabarkantha Gujarat-383315

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 25**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Daki Ramesh Khima, **Advocate**  
Sh. Daki Khimabhai Hirabhai  
At.Divasa Near Bus Stand Ta~ Mangrol  
Distt.Junagadh Gujarat-362240

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 26**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemang Harshadkumar Rana, **Advocate**  
Sh. Harshadkumar Shanlal Rana  
B-1, Nasib Apartment Near-Apollo City Centre  
Ambawadi Ahmedabad Gujarat-380006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 27**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Narayanbhai Becharbhai, **Advocate**  
Sh. Parmar Becharbhai Pitambabhai  
92, Vidhyakunj Society Modasa Gujarat-383315

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 28**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jatin Ambalal Valera, **Advocate**  
Sh. Ambalal Tribhovansad Valera  
C/22/257 Shreenath Apartment Vyaswadi Road  
New Vadaj Ahmedabad Gujarat-380013

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 29**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Nareshkumar Bhalabhai, **Advocate**  
Sh. Parmar Bhalabhai Amthabhai  
Dr.Ambekdar Chowk Mujpuri Gate At.Po.Ta.  
Gate Patan Gujarat-384245

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 30**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naranbhai Chhaganbhai Virani, **Advocate**  
Sh. Chhaganbhai Rambhai Virani  
I/202, 2nd Floor, Rivera Building Nr. Sudama  
Chowk, Mota Varachha Surat Gujarat-394101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 31**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chaudhari Hareshbhai Abhabhai, **Advocate**  
Sh. Chaudhari Abhabhai Sarupabhai  
Madhavnagar Socayati Highway Char Rasta  
Tharad At-Ta Tharad Distt.Banaskantha Gujarat-  
385565

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 32**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gaurang Janakumar Shah, **Advocate**  
Sh. Janakkumar Kantilal Shah  
Swagat Vyaswada At & Po. Shehera Tal. Shehera  
Distt.Panchmahal Gujarat-389210

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 33**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sheikh Mohammadshafi Abdulrazzaque, **Advocate**  
Sh. Sheikh Abdulrazzaque Rasulbhai  
Shahi Kot Near Sukhbazar Modasa Sabarkantha  
Gujarat-383315

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 34**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakore Dilipsinh Bharatsinh, **Advocate**  
Sh. Thakore Bharatsinh Prabhatsinh  
10, Pushpkunj Society, Zadeshwar Road At.Po.  
Maktampur Ta. Distt.Bharuch Gujarat-392012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 35**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Devendra Dilipbhai Sukhadiya, **Advocate**  
Sh. Dilipbhai  
438/4, Suryavandna Flat Sector-30 Gandhinagar  
Gujarat-382030

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 36**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpeshkumar Naranbhai Patel, **Advocate**  
Sh. Naranbhai Gopalbhai Patel  
90/1, Near Bhari Mata Temple Causeway Road  
Singanpore Surat Gujarat-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 37**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kishanbhai Gigabhai Vaghela, **Advocate**  
Sh. Gigabhai Aatabhai Vaghela  
202, Krishna Flats, Bahucher Nagar Opp. Hariom  
Mill Ved Road Surat Gujarat-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 38**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dalaji Punamaji Patel, **Advocate**  
Sh. Punamaji Dharamji Patel  
At.Post Kotada Ta Lakhani Banaskantha Gujarat-  
385535

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 39**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Navinchandra Ranchhodbhai Changani, **Advocate**  
Sh. Ranchhodbhai  
29, Shyamkrushna Raw House Mahadev Chowk  
Mota Varachha Surat City Gujarat-394101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 40**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Babubhai Vikrambhai Rathod, **Advocate**  
Sh. Vikrambhai D Rathod  
C-45, Madhura Society Tandalja Road  
Vadodara Gujarat-390012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 41**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Manharlal Kunbhare, **Advocate**  
Sh. Manharlal Shankarbhai Kunbhare  
23, Mina Nagar Opp. Akhand Anand College Ved  
Road Surat Gujarat-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 42**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjay Gend, **Advocate**  
Sh. Laxmanbhai Gend  
Flat No.206-C, Building Shiv Shakti Apartment  
Opp. Vegetable Market Lal Darwaja Surat  
Gujarat-284002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 43**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mehul Shaileshbhai Khamar, **Advocate**  
Sh. Shaileshbhai Thakorlal Khamar  
A/302, Mangaldeep Apartment, Nr.Rajivnagar  
Bus Stop, Jivrajpark Ahmedabad Gujaeat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 44**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansuri Dinhmahamad, **Advocate**  
Sh. Manjibhai  
B/51, Aksha Nagar Gandhi Road Bardoli Surat  
Gujarat-394601

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 45**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sandip Ambalal Christie, **Advocate**  
Sh. Ambalal Christie  
B-19, Bethal Krupa Society Behind Haripura  
Housing Maninagar East Ahmedabad Gujarat-  
380008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 46**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavesh Dilipkumar Trivedi, **Advocate**  
Sh. Dilipkumar G>Trivedi  
1, Tirupati Bunglows Nr. Gautam Flats, Dehgam  
Road Naroda Ahmedabad Gujarat-382330

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 47**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshkumar Manubhai Parikh, **Advocate**  
Sh. Manubhai Parshottamdas Parikh  
63, Sahjanand Park Society Opp. Vaibhav Hall  
National Highway Road Nr. Samratnagar Post  
Isanpur Ahmedabad Gujarat-382443

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 48**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Lunasariya Vinod Punjabhai, **Advocate**  
Sh. Punjabhai  
Bhagvatpara Street No.25/14 Gondal Rajkot  
Gujarat-360311

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 49**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gori Amin Kasambhai, **Advocate**  
Sh. Kasambhai Gori  
Near Taluka School Moviya Ta. Gondal Rajkot  
Gujarat-360330

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 50**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Narendrasinh Gulabsinh, **Advocate**  
Sh. Chavda Gulabsinh  
At Po. Poshnia Ta- Poshina Distt. Sabarkantha  
Guajrat-383422

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 51**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Vijaykumar Baluprasad, **Advocate**  
Sh. Trivedi Baluprasad  
Devinagar Area Vijay Nivas Station Road  
Khedbrahma Ta. & Distt. Sabarkantha Gujarat-  
383255

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 00.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 52**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Hetalben Bharatkumar, **Advocate**  
Sh. Hiteshkumar  
43/D, Umiyanagar Society Berna Road  
Himatnagar Sabarkantha Gujarat-383001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 53**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thanki Harish Padmanabhbhai, **Advocate**  
Sh. Thanki Padmanabhbhai Purushottam  
Near Post Office At. Raval Tal. Kalyanpur  
Jamnagar Gujarat-361325

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 54**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Jayshreeben Desai, **Advocate**  
Sh. Liladhar Desai  
30, Gayatri Nagar Sidhpur Road Patan Gujarat-  
384265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 55**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Javid , **Advocate**  
Sh. Gulammohammed  
87, New Roshan Park, Jambusar Road Bhaurch  
Gujarat-392001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 56**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umeshkumar Bhupendralal Thakkar, **Advocate**  
Sh. Bhupendralal Thakorlal Thakkar  
17, Rachana Naga Society-1, Beside Geb  
Maktamur Road Bharuch Gujarat-392002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 57**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Naginbhai Patel, **Advocate**  
Sh. Naginbhai Khushalbhai Patel  
439 Uplu Faliyu Nanived Taluka City Surat  
Gujarat-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 58**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amarkumar Navnitrai Deshaval, **Advocate**  
Sh. Navnitrai  
25, Shivalay Complex Opp. Police Line Una Gir  
Somnath Gujarat-62560

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 59**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Bhavini Rashmin Sheth, **Advocate**  
Sh. Rashmin Natvarlal Sheth  
Shri Goverdhan Jalaram Plot No.5, Street No.2,  
Opp. Saakar Flats Near Indira Circle Rajkot  
Gujarat-360005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 60**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saiyed Azaduddin Namiduddin, **Advocate**  
Sh. Hamiddudin  
192, Kerwada Faliyu, Maktampur Bharuch  
Gujarat-392012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 61**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhaskarbhai Natwarlal Jasani, **Advocate**  
Sh. Natwarlal Harjibhai Jasani  
Pratibha B-31, Gunatit Nagar Behind Bus Stand  
Gondal Rajkot Gujarat-360311

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 62**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandulal Muljibhai Pambhar, **Advocate**  
Sh. Muljibhai Gopabhai Pambhar  
Shreeji Complex, 2nd Floor Shreeji Krupa  
Bunglows Society Satyasai Hospital Main Road  
Nana Mava Road Rajkot Gujarat-360005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 63**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manish Bhagwanji Gundecha, **Advocate**  
Sh. Bhagwanji Kanji Gundecha  
H.No.Trs-127, Ward No.4-A, Near Sindhology  
School Adipur-Kachchh Gujarat-370205

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 64**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Punitkumar Harishchandra Dudhrejiya, **Advocate**  
Sh. Harishchandra Magniram Dudhrejiya  
Plot No.380, Ward No.Dc-5 Mk House Near  
Court Building Adipur-Kachchh Gujarat-370205

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 65**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Zala Babubhai Udabhai, **Advocate**  
Sh. Udabhai  
At.Mota Rampura Po. Chikhlod Ta. Kapadwanj  
Kheda Gujarat-387640

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 66**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Pravinkumar Mangalbhai, **Advocate**  
Sh. Mangalbhai  
At.Po. Dampat Ta. Kathalal Kheda Gujarat-  
387630

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 67**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Sardarji Thakor, **Advocate**  
Sh. Sardarji  
Krushna Nagar Society Near High School  
Athamani Sheri At Jagana Ta. Palanpur  
Banaskantha Gujarat-385011

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 68**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shantuji Somaji Thakor, **Advocate**  
Sh. Somaji  
At.Post- Khodla Ta-Palanpur Distt.Banaskantha  
Gujarat-385510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 69**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vikram Babuji Ramsena, **Advocate**  
Sh. Babuji  
260 Virkrupa Society Tajpura Dhundiyawadi  
Palanpur Banaskantha Gujarat-385001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 70**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahendrasinh Ranjitsinh Jadeja, **Advocate**  
Sh. Ranjitsinh Jadeja  
A/30, Tripada Society Nr. Gor No Kuvo  
Maninagar East Ahmedabad Gujarat-380008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 71**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sangramji Bhathiji Dhunkh, **Advocate**  
Sh. Bhathiji  
At/Kotada Bhakhar Post Madana Dangiya Ta.  
Palanpur Banaskantha Guajrat-385510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 72**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sureshkumar Vashramji Thakor, **Advocate**  
Sh. Vashramji Thakor  
At.Po. Kumbhalmer Ta.Palanpur Banaskantha  
Guajrat-385510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 73**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Dipali Jatinbhai Trivedi, **Advocate**  
Sh. Dharmeshbhai  
101, Shrikunj Society Prabhat Chowk Ghatlodia  
Ahmedabad Gujarat-380061

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 74**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thaker Hiren Rajendrabhai, **Advocate**  
Sh. Thaker Rajendrabhai Chimanlal  
29-A, Anand Park B/H Charmaliya Temple  
Dhrangadhra Surendranagar Gujarat-363310

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 75**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Ankita Shaileshbhai Magiyawala, **Advocate**  
Sh. Shaileshbhai H Magiyawala  
1400 Mamunayk Pole Kalupur Thankshal  
Ahmedabad Gujarat-380001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 76**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapadia Jatinkumar Subodhchandra, **Advocate**  
Sh. Kapadia Subodhchandra  
A/352, Kabirpura Khatriwad Bharuch Gujarat-  
392001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 77**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Solanki Bijal Pragnesh, **Advocate**  
Sh. Solanki Pragnesh Rajendrasinh  
C-35, Sanderi Krupa Society Near Chanakyapuri  
Char Rasta New Sama Road Vaodara Gujarat-  
390024

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 78**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Rahul Balkrishna, **Advocate**  
Sh. Bhatt Balkrishna Manubhai  
B/45, Dwarka Residency Beside Saint Paul School  
Karodia Road Vadodara Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 79**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ranvirsinh Mohabatsinh Parmar, **Advocate**  
Sh. Mohabatsinh Parmar  
H.No.E-13, Gujarat Housing Board Sector-5,  
Gandhidham Kachchh Gujarat-370201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 80**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Pankajkumar Jayantilal, **Advocate**  
Sh. Joshi Jayantilal  
Tenament No.3, Plot No.278, Ward No.3/A  
Adipur Kachchh Gujarat-370205

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 81**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Rajput Bhumika, **Advocate**  
Sh. Keshubhai  
C/3, Shivam Appt.Kabir Chowk Sabarmati  
Motera Ahmedabad Gujarat-380005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 82**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Rasiklal Kayasth, **Advocate**  
Sh. Rasiklal C Kayasth  
C-106, Mangal Tirth Park Society Nr. Gor No.  
Kuvo Maninagar East Ahmedabad Gujarat-  
382445

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 83**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ranusinh Dursinh Chauhan, **Advocate**  
Sh. Dursinh Himmatsinh Chauhan  
Gobarji Na Muvada Ta-Talod Sabkarnatha  
Gujarat-383325

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 84**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Jashvantsinh Galabsinh, **Advocate**  
Sh. Chauhan Galabsinh Hamirsinh  
At.Po. Chandrej Ta-Bayad Sabarkantha Gujarat-  
383325

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 85**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bankim Jitendrabhai Patel, **Advocate**  
Sh. Jitendrabhai Raojibhai Patel  
12, Amar Society, Opp. Balwatika Kankaria  
Maninagar Ahmedabad Gujarat-380008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 86**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalvatar Mohamadfaruk, **Advocate**  
Sh. Ismailbhai  
At.Moniya Ta. Visavadar Junagadh Gujarat-  
362120

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 87**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Antiya Valabhai Ramjibhai, **Advocate**  
Sh. Ramjibhai  
Near Darjivas At.Sundha Po.Mota Banaskantha  
Guajrat-385510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 88**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajubhai Sumarbhai Ramvani, **Advocate**  
Sh. Sumarbhai  
10, Zulelal Society Bhuravav Godhra Bhuravav  
Godhra Panchmahals Gujarat-389002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 89**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Rameshchandra Devjibhai, **Advocate**  
Sh. Rathod Devjibhai Manabhai  
At.Kevadiya Po. Atarsumba Ta. Kapaswanj  
Distt.Kheda Gujarat-387610

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 90**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Daxaben Khushalbhai Rhoit, **Advocate**  
Sh. Khusalbhai Ganeshbhai Rohit  
Rohitvas Near Meenabazar Kapadwanj Kheda  
Gujarat-387620

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 91**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Devmurari Navneer Dalpatram, **Advocate**  
Sh. Dalpatram  
Maruti Society Amreli Road Chalala Ta Dhari  
Amreli Gujarat-365630

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 92**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogeshkumar Dolatrai Dave, **Advocate**  
Sh. Dolatram  
Sharda Shopping Centre At-Moti Kunkavav Ta-  
Kunkavav Vadia Near Shivalay Amreli Gujarat-  
365450

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 93**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Mavjibhai Panchotiya, **Advocate**  
Sh. Mavjibhai Tribhovanbhai Panchotiya  
B/21, 2nd Floor Santoshi Nagar Society  
Nr.Kantareshwar Mahadev Mandir Lalita Chokdy  
Katargam Surat Gujarat-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 94**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Murlidhar Lahanu Dhotre, **Advocate**  
Sh. Lahanu Raoji Dhotre  
51, Shree Bhakti Duplex B/H, Bhakti Atladara  
Vadodara Gujarat-390012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 95**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Sohilkumar Mansukhlal, **Advocate**  
Sh. Parmar Mansukhlal Keshavjibhai  
Mochi Street Near Ram Temple Bhanvad  
Devbhumi Dwarka Bhanvad Gujarat-360510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 96**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shekh Farukhmahmad Fejmahmad, **Advocate**  
Sh. Fejmahmad  
51/439, Government F Colony Shahalam  
Darwaja Shahalam Ahmedabad Gujarat-380028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 97**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Gulamnabi Mahmadbhai, **Advocate**  
Sh. Patel Mahmadbhai  
Greenpark Soccity Near Narhari Chawl At.Post  
Jhagadia Ta. Jhagadia Bharuch Gujarat-393110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 98**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harishkumar Ranchhodbhai Pandit, **Advocate**  
Sh. Ranchhodbhai Battilal Pandit  
At & Post Attarsumba Ta. Kapadwanj Distt.Kheda  
Gujarat-387610

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 99**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Falguniben Prafullchandra Barot, **Advocate**  
Sh. Barot Prafullchandra  
903, Sai Heights Near Rohini Nagar Abc Cross  
Road Bholav Bharuch Gujarat-392001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 100**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amit Rameshbhai Solanki, **Advocate**  
Sh. Rameshbhai  
7, Aashish Society Paliyad Road Sahakar Nagar  
B.H Jain Derasar Block No-9/4, Botad Gujarat-  
364710

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 101**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vagha Harshadbhai Khambhaliya, **Advocate**  
Sh. Harshadbhai  
Gadhada Road Behind Vijay Bank Bavajini Wadi  
Botad Gujarat-364710

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 102**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Chandrakant Bhailalbhair, **Advocate**  
Sh. Bhailalbhair Mathurbhair Raval  
A-12/2 Shastri Park Society B/H Arya Kanya  
Viadhyala Karelibaug Vadodara Gujarat-390018

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 103**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Nutan Arunbhai Pandit, **Advocate**  
Sh. Arunbhai Gurubhai Pandit  
B/1, Punja Complex Opp. Hajira Pratapnagar  
Bridege Makarpura Road Vadodara Gujarat-  
390004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 104**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harisinh Javanji Parmar, **Advocate**  
Sh. Javanji Parmar  
340 Thakor Vas At Vedancha Ta.Palanpur  
Banaskantha Gujarat-385510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 105**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhupatji Mohanji Dabhi, **Advocate**  
Sh. Mohanji Laxmanji Dabhi  
Q-5, Taxhalia Apartment Old Aradhna School  
Char Rasta Ramnagar Maninnagar Ahmedabad  
Gujarat-380008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 106**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shashinkumar Naginbhai Chawda, **Advocate**  
Sh. Naginbhai Nagarbhai Chawda  
24, Chawda Street Amboli Gam Post Kathor Surat  
Gujarat-394150

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 107**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vikram Aastimal Shah, **Advocate**  
Sh. Aastimal Shah  
Plot No.105, Sarve No.41-2, Shastri Chowk  
Behind Madina Masjid Limbayat Surat Gujarat-  
394210

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 108**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Varsha Premchandbhai, **Advocate**  
Sh. Premchandbhai  
2, Shiv Hari Society Near Jesal Society Sahyog  
Gorwa Vadodara Guajrat-390016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 109**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ramchandra Pawar, **Advocate**  
Sh. Govindrao Pawar  
5, Dindayal Society Nr.Jay Laxmi Society Old  
Padra Road Mujmahuda Vadodara Guajrat-  
390020

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 110**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavesh Pawar, **Advocate**  
Sh. Shyamrao Pawar  
212 Shreem Complex Nr. Gujarat Mahindra  
Tractor Company Viswamitri Vadodara Gujarat-  
390011

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 111**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pratikshaben Chadubhai Sharma, **Advocate**  
Sh. Chandubhai  
Near Panchyat Office Adas Ta Anand Gujarat-  
388305

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 112**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Geetaben Bhatti, **Advocate**  
Sh. Bhanubhai Bhatti  
C/35, Duplex Pranvihar Society, Opp.  
Nilambern, Kubereshwar Marg, Dabhol  
Waghodia Ring Road, Vadodara Gujarat-

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 113**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sinhol Kishorbhai Bhikhabhai, **Advocate**  
Sh. Sinhol Bhikhabhai  
50, Bharat Nagar 84 Ordi Gita Mandir Road  
Ahmedabad Gujarat-380022

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 114**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Udaykumar Bhikhabhai Tank, **Advocate**  
Sh. Bhikhabhai Raghavbhai Tank  
28, Sonalpark Soccity Part-2, Opp. Vishal Nagar,  
Isanpur Ahmedabad Gujarat-382443

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 115**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Veena Chandrakantbhai Mewada, **Advocate**  
Sh. Chandrakantbhai D Mewada  
6, Abu Street Society Ramnagar Sabarmati  
Ahmedabad Gujarat-380005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 116**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Hetal Labhashankar Raval, **Advocate**  
Sh. Labhashankar Raval  
191 Kantheriya Hanuman Road Fasiya Tekra  
Palanpr Banaskantha Gujarat-385001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 2.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 117**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Deepali Shah, **Advocate**  
Sh. Jugal Shah  
A/30, New Wagheshwari Society, Ghodasar  
Canal Road Ghodasar Ahmedabad Gujarat-  
380050

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 118**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gopalram Motilal Lakhera, **Advocate**  
Sh. Motilal Lakhera  
103, Vinayak Chamber Jawaher Road No 4 Opp  
G.E.B. Office Udhana Surat-394210 Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 119**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Yogendrakumar Bhikhabhai, **Advocate**  
Sh. Bhikhabhai  
At.Post Attarsumba Daniwada Faliyu Ta.  
Kapadwanj Kheda Gujarat-387610

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 120**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Rameshkumar Nathabhai, **Advocate**  
Sh. Patel Nathabhai  
At.Parsoda Po. Nanawada Ta. Palpr Aravalli  
Gujarat-383345

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 121**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Nikhil Kumarpal, **Advocate**  
Sh. Kumarbhai Shah  
Plot No.833, Gunatitnagar K.K.Avenue Road Opp.  
Deep Party Plot Bhavnagar Gujarat-364001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 122**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravn Rasikbhai Bathwar, **Advocate**  
Sh. Rasikbhai Gorabhai Bathwar  
Thadha Ni Wadi, Shantinagar Near Khas Road  
Botad Gujarat-364710

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 123**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kodekar Roleshkumar Manojbhai, **Advocate**  
Sh. Kodekar Manojbhai Chhanalal  
B/3, Hari Krushna Bungalows Akash Darshan  
Society Motera Ahmedabd Gujarat-382475

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 124**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hasmukh Shankarbhai Naika, **Advocate**  
Sh. Shankarbhai Naika  
Halpativas Opp Rice Mill Station Road Sachin  
Taluk Choryasi Surat Gujarat-394230

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 125**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashish Devidas Kapadia, **Advocate**  
Sh. Devidas Kapdia  
At.Po. Mandvi Sonigaliya Main Road Ta-Mandvi  
Surat Gujarat-394160

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 126**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipulkumar , **Advocate**  
Sh. Champaklal  
77-78, Mohan Park Society Nr.Chiana Town  
B/H. Gayatri Temple Vnsgu Road Surat Gujarat-  
395017

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 127**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpesh, **Advocate**  
Sh. Maganbhai  
At Post Bhairav Taluka Sub Distt. Kamrej Surat  
Gujarat-394180

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 128**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitsh Ranchhodbhai Jadav, **Advocate**  
Sh. Ranchhodbhai Bhimjibhai Jadav  
Bag Darvaja Road Girraj Society Shapur Sorath  
Junagadh Gujarat-362205

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 129**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapadia Pravinbhai Jivabhai, **Advocate**  
Sh. Jivabhai V.Kapadia  
D-4, Shakti Krupa Socety-2, Loc Road  
Chandkheda Ahmedabad Gujarat-382424

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 130**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Maheshkumar Madhusudan Shukal, **Advocate**  
Sh. Madhusudan Shukal  
Shukal Nivas Dixit Faliyu Po.Tarapur Taluka  
Tarapur Distt.Anand Gujarat-388180

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 131**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chaudhari Rajeshkumar, **Advocate**  
Sh. Chaudhari Kesharbhai  
At.Amblipura, Post Dhinoj, Ta. Chanasma Distt.  
Patan Gujarat-384225

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 132**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bakshi Bhavikumar Shantilal, **Advocate**  
Sh. Bakshi Shantilal Popatlal  
44, Lucky Park Society Opp. Jila Udhog Kendra  
Modhera Road Mehsana Gujarat-384002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 133**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Oza Chhayaben Dhirajlal, **Advocate**  
Sh. Shantilal  
37, Madhavnagar Society Padamnath Road Patan  
Gujarat-384265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 134**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kazi Sajid Jamaluddin, **Advocate**  
Sh. Jamaluddin  
Kajiwado Near Old Power House Patan Gujarat-  
384265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 135**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Jayswal Sejal Jagdishbhai, **Advocate**  
Sh. Jayswal Jagdishbhai Babulal  
E-11-399, Pardeshi Faliya Opp Ramji Mandir  
Madan Zampa Road Vadodara Gujarat-390001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 136**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhadresh Ambalal Makwana, **Advocate**  
Sh. Ambalal  
Salun Behind Parimary School Salun Kheda  
Gujarat-387360

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 137**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohammadhanif Umarbhai Shekh, **Advocate**  
Sh. Umarbhai  
At.Post Dhamdachha Taiwad Taluka Gandevi  
Navsari Gujarat-396310

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 138**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sevak Anilkumar Dinubhai, **Advocate**  
Sh. Sevak Dinubhai Mohanlal  
Sevak Faliyu At.Po. Vaghjipur Taluk Kapadwanj  
Kheda Gujarat-387610

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 139**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshkumar Govindbhai Majithiya, **Advocate**  
Sh. Govindbhai Majithiya  
Block No.1 Om Residency B/H Gol Residency  
Ambika Township Road Nana Mawa Rajkot  
Gujarat-360005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 140**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijay, **Advocate**  
Sh. Girishchandra  
2838, Pipardi Ni.Pole Raipur Darwaja Raipur  
Ahmedabad Gujarat-380001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 141**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Nareshkumar Mangalji, **Advocate**  
Sh. Thakor Mangalji Galbaji  
At.Chandisar Banaskantha Gujarat-385510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 142**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Nareshji Anarji, **Advocate**  
Sh. Solanki Anarji Mohanji  
At.Rasana Mota Taluka Deesa Banaskantha  
Gujarat-385535

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 143**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirtkumar Naranbhai Chaudhari, **Advocate**  
Sh. Naranbhai  
Shree Block No.A-65, Govindratna Bunglows-2  
150 Ft. Ring Road, Bh Astha Residency Mavdi  
Rajkot Gujarat-36004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 144**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Mansuri Anishabanu Ishakbhai, **Advocate**  
Sh. Mansuri Aashiqbhai Mahemoodbhai  
8-Patrakar Society 2nd Floor B/H Jp Road Police  
Station Tandalja Road Vadodara Gujarat-390020

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 145**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Chavada Heerabhai Amarabhai, **Advocate**  
Sh. Chavada Amarabhai Ganeshbhai  
76 Govind Mukhi Chali Old Wadaj Ahmedabad  
Gujarat-380013

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 146**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Godhasara Kalpesh Jivanbhai, **Advocate**  
Sh. Jivanbhai Gordhanbhai Godhasara  
Mitul Complex B-305, Station Plot Dhoraji Rajkot  
Gujarat-360410

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 147**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vinod Waghela, **Advocate**  
Sh. Jethabhai Waghela  
188, Sharadnagar Society Behind Mgvcl Ongc  
Colony Tarsali Vadodara Gujarat-390009

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 148**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Bansari D.Bhatt, **Advocate**  
Sh. Dhimant V.Bhatt  
B/40 Manorath Soceity Opp. Amar Complex  
New Sama Road Vadodara Gujarat-390024

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 149**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Kamini Manubhai Thakkar, **Advocate**  
Sh. Manubhai Shantilal Thakkar  
C-48 Bhagyalaxmi Societyb/H Iti School Refinery  
Road Gorwa Vadodara Gujarat-390016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 150**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gyansingh Ramswarup Yadav, **Advocate**  
Sh. Ramswarup Yadav  
33-4, Navi Chali Chamanpura Ahmedabad  
Gujarat-380016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 151**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Riyaz Mohammad, **Advocate**  
Sh. Ismail Bhai  
121/B/8, Momin Street Nr. Calico Mill Gate  
No.6, Behrampura Ahmedabad Gujarat-380022

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 152**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogeshkumar Chhaganbhai Dabhi, **Advocate**  
Sh. Chhaganbhai L.Dabhi  
104, Sneh Flat Near Sapan Flats Behind Mother  
School Gotri Road Vadodara Gujarat-390021

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 153**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Krupa Chirag Shah, **Advocate**  
Sh. Chiragkumar  
102, B-2, Vandan Appartment Near Sankalp  
Shopping Center Bhatar Tenament Bhatar Road  
Surat Gujarat-395007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 154**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gaurav Janakkumar Shah, **Advocate**  
Sh. Jankkumar Kantilal Shah  
6, Jadav Nagar, Near Suyog Nagar, Bhatar  
Tenament Bhatar Road, Surat Guajrat-395017

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 155**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Paresh Goganbhai Talaviya, **Advocate**  
Sh. Goganbhai  
Manekpara Street No.12 Keriya Road Amreli  
Gujarat-365601

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 156**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Mahendrabhai Girdharbhai, **Advocate**  
Sh. Vaghela Girdharbhai Karsanbhai  
A/7, Shantivan Society B/H Highway Petrol  
Pump At.Kadi Mehsana Guajrat-382715

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 157**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Sheetal Ramanbhai Brahmbhatt, **Advocate**  
Sh. Ramanbhai Maganbhai Brahmbhatt  
B/8, Bhagvati, Tenament, Opp. Novino Battreis,  
Nr. New Era School, Makarpura Vadodara  
Gujarat-390010

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 158**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naranbhai Bahecharbhai Parmar, **Advocate**  
Sh. Bahecharbhai Morarbhai Parmar  
17/B, Shree Jau Ambe Society Near Sahyog  
Society Refinery Road Gorwa Vadodara Gujarat-  
390016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 159**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ghanshyam Bachubhai Kedari, **Advocate**  
Sh. Bachubhai Keshubhai Kedari  
Subhan[Pura, Hightension Road, Sunhari  
Premises No.304, Vadodara Gujarat-390023

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 160**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Mukeshkumar Samatbhai, **Advocate**  
Sh. Vaghela Samatbhai Govindbhai  
Old Sihor Bh Kanya Shala Sihor Bhavnagar  
Gujarat-364240

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 161**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gohil Kishorkumar, **Advocate**  
Sh. Khodabhai  
Plot No.36, Ekta Society, College Road, Sihor  
Distt.Bhavnagar Gujarat-364240

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 162**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sarvaiya Vikramsinh Gambhirsinh, **Advocate**  
Sh. Sarvaiya Gambhirsinh Balvantsinh  
Nirbhay Society Plot No.42/A, Gurukul Road  
Press Quarters Bhavnagar Gujarat-364004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 163**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Harmanbhai Thakor, **Advocate**  
Sh. Harmanbhai Zaverbhai Thakor  
Nr.Logania Kuva At.Bhadraniya Ta. Borsad  
Anand Gujarat-388530

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 164**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Beena Girjashanker Jani, **Advocate**  
Sh. Girjashanker  
302 Shandiya Shreem Shrushti Sun Pharma Road  
Vadodara Gujarat-390012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 165**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Sayrabanu Pathan, **Advocate**  
Sh. Irfanbhai  
Desai Nagar At & Post Sadhli Ta. Sadhli Vadodara  
Gujarat-391250

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 166**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs. Kavitaaben Bhailalbhai Gajjar, **Advocate**  
Sh. Rakeshkumar  
10 Mahalaya-Ii Bungalows Science City Road Sola  
Ahmedabad Gujarat-380060

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 167**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Ragini Vitthalbhai Shah, **Advocate**  
Sh. Vitthalbhai Ochhalal Shah  
11 Natraj Enclave Tower No.4, R.B.G. Flats Near  
Jalaram Temple Karelibaug Vadodara Gujarat-  
390018

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 168**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parul Pravinsinh Raj, **Advocate**  
Sh. Pravinsinh Keshaisinh Raj  
24, Narsinh Nagar Society Nr.Gayatri Temple  
Padra Vadodara Gujarat-391440

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 169**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sachin Jyantilal Gandhi, **Advocate**  
Sh. Jyantilal  
Radha Krushna, 8-Shubhas Nagar, Nr Amrapali  
Raiya Road, Dist. Rajkot, Gujarat - 360 007.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 170**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Ramyatan Jaiswal, **Advocate**  
Sh. Ramyatan Tapeswar Jaiswal  
Gh-33, Shivaji Chowk, J.P. Nagar, Ajwa Road,  
Dist. Vadodara - 390 019, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 171**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kiritsinh Prahladsinh, **Advocate**  
Sh. Prahladsinh Rajput  
B-35, Purushottam Park Society, Nr Little Flower  
School, Chandkheda, Ahmedabad - 382  
424,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 172**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tushar Jayantilal Nagar, **Advocate**  
Sh. Jayantilal G. Nagar  
C/206, Tejendra Complex, Nr Uma Bhawani  
Society, Tragad Road, Chandkheda, Ahmedabad -  
382 424, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 173**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kordiya Sureshbhai Karshanbhai, **Advocate**  
Sh. Kordiya Karshanbhai  
211, Shiv Park Duplex, Vasant Nagar Township,  
Gota, Ahmedabad - 382 481, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 174**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Vishnubhai Chandubhai, **Advocate**  
Sh. Chandubhai Shivabhai Patel  
Umiyanagar Society, At-Chiloda Mota, Dist.  
Gandhinagar - 382 355, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 175**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs. Sonal Navinchandra Brahmbhatt, **Advocate**  
Sh. Kamalnayan Brahmbhatt  
Plot No. 530/1, Sector 3 C, Dist. Gandhinagar -  
382 006, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 176**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs. Minaxi Harsukhlal Dave, **Advocate**  
Sh. Savan Makwana  
"Savan", Railnagar-2, Street No.4, Block No. 107,  
B/H. Popatpara, Rajkot - 360 001, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 177**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Maheshkumar Keshavjibhai Savsani, **Advocate**  
Sh. Keshavjibhai N. Savsani  
Dev Bhakti, Krishna Park Street No.2, B/H.  
Popatpara Rail Nagar Main Road, Rajkot - 360  
001, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 178**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Seema Yuvrajbhai Katkar, **Advocate**  
Sh. Yuvrajbhai Katkar  
Santosh 1 Gyanjivan Society, Near Brahma Samaj  
Raiya Road, Rajkot -360 007, Gujarat .

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 179**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs. Rekhaben Hansrajbhai Harkhani, **Advocate**  
Sh. Maheshbhai Gediya  
Khodiyar Nivas Marketing Yard, Sant Kabir Road,  
Rajaram Society, Street No.3, Opp. Bhuvneshwari  
Pan, Rajkot - 360 003, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 180**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Virendra V. Raninga, **Advocate**  
Sh. Vinodrai  
Momai Krupa, 1/7 Jayraj Plot, Palace Road,  
Rajkot - 360 001, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 181**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Kalpana Babulal Mehta, **Advocate**  
Sh. Babulal Pitamberbhai Mehta  
Om App Block No.3, Karanpara Street No.24,  
Opp. Fire Brigade, Rajkot - 360 001, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 182**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Chimanlal Purohit, **Advocate**  
Sh. Chimanlal C Purohit  
2602/1 Waghji Pole, Mahemdavad, Dist. Kheda,  
Gujarat - 387 130.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 183**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dafda Harilal Somabhai, **Advocate**  
Sh. Somabhai  
At Simran, Ta Savarkundla, Dist. Amreli, Gujarat-  
364 521

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 184**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Arunaben Bhailalbhai, **Advocate**  
Sh. Vasava B. Dhanjibhai  
Jalaram Nagar, Du. Waghpora, Umalla Ta-  
Jhagadia, Bharuch, Gujarat - 393 120.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 185**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhuraji Saradarji Jalera, **Advocate**  
Sh. Sardarji  
At Bhadrewadi, Ta-Kankrej, Dist. Patan, Gujarat -  
385 560.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 186**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandreshkumar Yogendraprasad Bhatt, **Advocate**  
Sh. Yogendraprasad Mahashankar Bhatt  
Suyog Bhavan, Nr. Branch Post  
Office, Mehtapura, Himatnagar, Dist. Sabar  
Kantha, Gujarat - 383 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 187**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ritaben Jayeshkumar Rohit, **Advocate**  
Sh. J.V. Rohit  
53, Harinagar-3, Opp. B.R.C. Gate, Udhna, Surat,  
Gujarat - 394 220.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 188**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdevbhai Chandulal Parmar, **Advocate**  
Sh. Chandulal Parmar  
G-205, Shivshakti Chowk, Near Jagruti Maholla,  
Opp. Zavernagar Society, Near Radha Park  
Society, Aajwa Road, Dist. Gujarat -390 019.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 189**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshbhai Govindbhai Sapariya, **Advocate**  
Sh. Govindbhai Sapriya  
Deep Damji Mepa Plot No.3, Nr Pipaliya Hallnr  
Sahakar Socity, Dist. Rajkot, Gujarat - 360 002.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 190**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahyavanshi Rakeshkumar Kanchanlal, **Advocate**  
Sh. Kanchanlal  
At Post Ghala, Sub District Kamrej, Dist. Surat,  
Gujarat - 394 155.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 191**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hinaben Niranjanbhai Soni, **Advocate**  
Sh. N.H. Soni  
Parekh Electronics, Opp. Jain Temples,  
Kosamba Mangrol, Dist. Surat, Gujarat - 394  
120.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 192**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amarbhai Somabhai Parmar, **Advocate**  
Sh. Somabhai N. Parmar  
At. Tarsadi, Kosamba, Ta. Mangrol. Dist. Surat,  
Gujarat - 394 120.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 193**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pathan Imrankhan Faridkhan, **Advocate**  
Sh. Pathan F. Hamidkhan  
C-1260, Opp. Oldcourt, Lal Bazar, Dist. Bharuch,  
Gujarat - 392 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 194**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dinesh Budharam Maheshwari, **Advocate**  
Sh. Budharam Maheshwari  
Sector No.7, Gandhidham, Dist. Kachchh,  
Gujarat - 370 201.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 195**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Asvin Ravilal, **Advocate**  
Sh. Ravilal  
K T Shah Road, Temle Street Mandvi, Dist.  
Kachchh, Gujarat-370 465.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 196**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rameshchandra Narbheram Sindhava, **Advocate**  
Sh. Narbheram Sindhava  
Block No.12, Nanidanapith Society, College Road,  
Dist. Junagadh, Gujarat - 362001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 197**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darshankumar Ramanbhai Patel, **Advocate**  
Sh. Ramanbhai Jesingbhai Patel  
6, Karnavati Society, Visnagarroad, Vijapur,  
Mehsana, Gujarat - 382 870

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 198**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Navin Dahyabhai, **Advocate**  
Sh. P.D. Laxmanbhai  
Opp Atul First Gate, Village Parnera, Ta Valsad,  
Dist. Valsad, Gujarat - 396 020.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 199**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar Ratilal Parmar, **Advocate**  
Sh. Ratilal Somabhai Parmar  
104/7, Sai Flats, Nr Navrang School, Odhav  
Industrial Estates, Dist. Ahmedabad, Gujarat -  
382 415.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 200**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kadiya Muzmil Khalikhusen, **Advocate**  
Sh. Khalikhusen  
Bharaman Sheri, Near Dayaram Library, Dabhoi,  
Dist. Vadodara, Gujarat - 391 110.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 201**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharti Shah, **Advocate**  
Sh. Tejas Shah  
27-267, Parishram Apartment, Near Shivranjani  
Cross Road, Dist. Ahmedabad, Gujarat - 380 015.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 202**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayankumar Ramniklal Pajwani, **Advocate**  
Sh. Ramniklal M. Pajwani  
F/7 Merry Gold Residency, B/H Cosmo Complex,  
Mahila Collage Chowk, Dist. Rajkot, Gujarat -  
360 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 203**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Kalyanjibhai Rathod, **Advocate**  
Sh. K.G. Rathod  
Markand, Gayatri Nagar-11, Nr Bhaktinagar  
Circle, Dist. Rajkot, Gujarat-360 002.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 204**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Panola Nandkishor Jagannathabhai, **Advocate**  
Sh. Jagannathabhai  
Jay Ambe Guruprasad Society, Opp Block No.36,  
Doshi Hospital Main Road, Dist. Rajkot, Gujarat-  
360 004.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 205**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hiren Chandulal Kalavadiya, **Advocate**  
Sh. C.M. Kalavadiya  
Vaijnath Street, Chorapa, Dist. Amreli, Gujarat -  
365 601.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 206**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajay Kumar Tripathi, **Advocate**  
Sh. Birendrakumar Tripathi  
A/3, Pavan Park Society, Opp. Roses Garden  
Chhani Road, Dist, Vadodara, Gujarat - 390 002.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 207**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amrishkumarjayantilal Sewal, **Advocate**  
Sh. Jayantilal  
L-49, Vaikunth Bungalows, Vaikunth-2, New Vip  
Road, Dist. Vadodara, Gujarat -390 022.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 208**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs. Ayesha Pathan, **Advocate**  
Sh. Riyazkhan Pathan  
Navrang Mohhals, Nagawada, Dist. Vadodara,  
Gujarat- 390 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 209**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatbhai Ramanlal Parmar, **Advocate**  
Sh. Ramanlal  
11, Kabir Nivas Chalis Makan Society, Banglow  
Road Kubernagar, Dist. Ahmedabad, Gujarat -  
382 340.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 210**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Yogeshkumar Bhikhabhai, **Advocate**  
Sh. Bhikhabhai  
Tankivalu Paru, At Post Kuvasana, Ta Visnagar,  
Dist. Mehesana, Gujarat - 384 315.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 211**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barot Punit Janakbhai, **Advocate**  
Sh. Janakbhai  
23, Riddhi Siddhi Society, Mehesana Road, At  
Visnagar, Dist. Mehesana, Gujarat - 384 315.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 212**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirankumar Natvarlal Daruwala, **Advocate**  
Sh. Natvarlal Dhanjibhai Daruwala  
1/2308, Near Madhura Bakery, Khanderao  
Pura, Nanpura, Dist. Surat - 395 001, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 213**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rafikbhai Rasulbhai Mansuri, **Advocate**  
Sh. Rasulbhai Fatabhai Mansuri  
1, Shivam Society, Pologround Himatnagar, Dist.  
Sabar Kantha, Gujarat - 383 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 214**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Liyakhan Fakirmahmad Mansuri, **Advocate**  
Sh. Fakirmahmad A. Mansuri  
At-Po-Badoli, Ta ~ Idar, Dist. Sabar Kantha,  
Gujarat - 383 410.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 215**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sodha Chentankumar Jentilal, **Advocate**  
Sh. Jentilal Parshotam Sodha  
Avkar App 203, Kedavadi Main Road, Palang  
Chowk, Dist. Rajkot, Gujarat - 360 002.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 216**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Deepak Mohanlal Patel, **Advocate**  
Sh. Mohanlal P. Patel  
Ram Plaza App., Flat No. 301, 3rd Floor, Palang  
Chowk Gundavadi Rajkot, Gujarat - 360 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 217**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandrasinh Bhavasinsh Talatiya, **Advocate**  
Sh. Bhavasinsh S. Talatiya  
Shiv Shakti, 5 Geeta Ngar Nr P & T Colony, Godal  
Road, Dist. Rajkot, Gujarat - 360 004.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 218**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gondaliya Kantilal Mepabhai, **Advocate**  
Sh. Gondaliya Mepabhai Khodabhai  
At-Dadvi, Ta-Jamkandorna, Dist. Rajkot, Gujarat  
~ 360 405.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 219**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Togadiya Vijay Ravjibhai, **Advocate**  
Sh. Ravjibhai  
Trinertraplot No.61, Fulwadi Park, Sattyasai Road  
Nanamava, Dist. Rajkot, Gujarat - 360 005.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 220**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prashant Pradipbhai Lathigra, **Advocate**  
Sh. Pradipbhai R. Lathigra  
"Radhe", 2-Shiva Maharaj Close Street No.2, Near  
Soni Bazar, Kothariya Naka, Dist. Rajkot, Gujarat  
~ 360 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 221**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mehta Dilip Manshankar, **Advocate**  
Sh. Manshankar  
Jayallaxmi Krupa, 1-Alkapuri Raiya Road, Dist.  
Rajkot, Gujarat - 360 007.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 222**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sekhaliya Ashvin Vallabhbhai, **Advocate**  
Sh. Vallabhbhai  
2-Gadhiya Nagar, Raj Auto Street, Santkabir  
Road, Dist. Rajkot, Gujarat-360 003.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 223**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadeja Narendrasinh Ranjitsinh, **Advocate**  
Sh. Ranjitsinh  
Khijadiya (Virani), Post Jaliya Devani, Taluka  
Dhrol, Dist. Jamnagar, Gujarat - 361 210.,

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 224**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Shankarlal Balakabhai, **Advocate**  
Sh. Balakabhai  
Opp. Vishram Gruh, At. Pall, Ta. Limkheda, Dist.  
Dohad, Gujarat -389 140.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 225**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanaksinh Naval Sinh, **Advocate**  
Sh. Navalsinh  
121/1, Faliyu, At. Dabhada, Ta. Limkheda, Dist.  
Dohad, Gujarat - 389 140.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 226**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Anilkumar Ambalal, **Advocate**  
Sh. Ambalal  
B-30, Sarman Park Society, Opp-Krishna  
Cinema, At-Po-Ta-Dabhoi, Vadodara - 391110.  
Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 227**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shimpee Bharat Maganbhai, **Advocate**  
Sh. Maganbhai Jadav  
76, Purvadeep Society, Near Ctm Char Rasta, Nh  
8 Amraiwadi, Ahmeabad - 380 026, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 228**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Parmar Bharatiben Babulal, **Advocate**  
Sh. Babubhai M Parmar  
13, Shivshakti Satkar Society, Ganeshpura Road,  
Palanpur, Dist. Banas Kantha, Gujarat - 385 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 229**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavada Jaydipsinh Narvatsinh, **Advocate**  
Sh. Chavada Narvatsinh  
46/1, Samarpan Tenament & Raw House,  
Vrundavan Nagar-2, Dst. Panch Mahal, Gujarat -  
389 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 230**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yunus Abdul Razzak Hasan, **Advocate**  
Sh. Abdul Razzak Abdulrahim Hasan  
Opp. District & Session Court, Godhra, Maitri  
Circle, Dist. Panch Mahal, Gujarat - 389001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 231**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs. Helaiya Bharti Bhikhubhai, **Advocate**  
Sh. Bhikhubhai  
Sarvodaya Soceity Chital Road, Opp. Andhshala  
Amreli, Dist. Amreli, Gujarat - 365 601.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 232**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs. Namrata Dineshkumar Marthak, **Advocate**  
Sh. Rajeshkumar  
Aradhana Agarbatti Center, Azad Chowk, At  
Savarkundla, Dist. Ameli, Gujarat - 364 515.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 233**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hiren Vishnuprasad Trivedi, **Advocate**  
Sh. Vishnuprasad Trivedi  
13, Shantinagarsociety, Mahavir Nagar,  
Himatnagar, Dst. Sabar Kantha, Gujarat - 383  
001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 234**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Ashishbhai, **Advocate**  
Sh. Narenbhai  
Janta Society, At- Narayan Nagar, Ambardi Para,  
Ta-Lathi, Dist. Amreli, Gujarat - 365 22.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 235**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dinyar Erach Nalladaru, **Advocate**  
Sh. Erach Navroji Nalladaru  
11, 2489, Machhali Pith Parsiwad, Dist. Surat -  
395 003. Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 236**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ganesh Yashvanth Dusane, **Advocate**  
Sh. Yashvanth Eknath Dusane  
59, Chhatrapati Shivaji Nagar, Limbayat, Udhna,  
Dist. Surat, Gujarat - 392 201.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 237**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anandkumar Ishwarbhai Patel, **Advocate**  
Sh. Ishwarbhai Devabhai Patel  
At. Po. Althan.Opp. Kamnath Mahadev Temple,  
Bhatar Road, Ta. City, Dist. Surat ~ 395 017.  
Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01-04-17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 238**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rekha Dipankkumar Gandhi, **Advocate**  
Sh. Dipankkumar Indravadan Gandhi  
357, Ashirwad Villa, Near Thomas School, New  
City Light Road, Surat ~ 395 007, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 239**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Desai Lalit Dayalbhai, **Advocate**  
Sh. Desai Dayalbhai Narshihbhai  
3, Santosh Apartment, Plot No.20, Om Nagar  
Near Gopal Nagar, Parvat Patiya Dumbhai Road,  
Dist. Surat -395 010, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 240**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansukhbhai Nanjibhai Makwana, **Advocate**  
Sh. Nanjibhai  
'Osha Bhuvanh' , Vadiya Road, At Hanuman  
Khijadiya, Tal. Kukavav, Dist. Amreli, Gujarat -  
365 480.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 241**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hursungji Gemarji Thakor, **Advocate**  
Sh. Gamarji  
At - Bamaniya Post - Moriya, Ta-Danta, Dist.  
Banas Kantha, Gujarat - 385 120.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 242**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Kumar Bhagubhai Surati, **Advocate**  
Sh. Bhagubhai Mulajibhai Surati  
17, Mahyavansi Mahotto, Amboli Ga. Ta. Kamrej  
Post. Kathor, Surat - 394 150, Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 243**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dahyabhai Pathubhai Parmar, **Advocate**  
Sh. Pathubhai Kachharabhai Parmar  
Vihat Nagar, Near G.E.B. Kadodara Char Rasta,  
Ta. Palsana, Dist. Surat, Gujarat - 394 327.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 244**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshadkumar Kantilal Makwana, **Advocate**  
Sh. Kantilal K. Makwana  
A/201, Tulsi Aangan Flat, Opp. Tulsi Hights,  
Bapod, Waghodia Road, Vadodara - 390 019,  
Gujarat.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 245**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rameshbhai Khushalbhai Rohit, **Advocate**  
Sh. Khushalbhai L. Rohit  
Ramdev Faliyu, Dabhoi Road, Kapurai Gam, Dist.  
Vadodara, Gujarat - 390 004.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 246**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Girishkumar Dahyalal Nayak, **Advocate**  
Sh. Dahyalal Laludas Nayak  
35/207, Anandnagar, 100ft, Tp Road, Vejalpur  
Satellite Ahmedabad Gujarat-380015

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 247**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohmed Salim Abdulhamid Malek, **Advocate**  
Sh. Abdulhamid Hidayatullah Malek  
C/33, Munshi Colony, Near Bina Nagar Syed  
Vasna Road Vadodara Gujarat-390015

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 248**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parekh Sanjaykumar Puroshottambhai, **Advocate**  
Sh. P. P. Becharbhai  
A-202, Mangaldeep Flats, Nr Rajivnagar Busstop,  
Jivraj Park, Ahmadabad - 380 051.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 249**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajput Dilipsinh Himmatsinh, **Advocate**  
Sh. Himmatsinh  
At.Post Charup, Ta. Saraswati Distt.Patan  
Gujarat-384285

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 250**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Kalyansing Laxmansing, **Advocate**  
Sh. Laxmansing H. Parmar  
Mota Thakor Vas, Bareja Ahmedabad Gujarat-  
382425

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 251**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Sugandha Prakash Bane, **Advocate**  
Sh. Amar Ajay Patwardhan  
B-1, Manasvi Society Opp. Patel Park No.1, Near  
PwD's Quarters Wafhodiya Road Vadodara  
Gujarat-390019

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 252**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandrakant Navinvhandra Shukla, **Advocate**  
Sh. Navinchandra  
At. Post Dharpur Ta. Patan, Distt. Patan Gujarat-  
384265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 253**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Vikramkumar Dharsinhji, **Advocate**  
Sh. Dharsinhji  
At.Kukarana Ta. Harij Distt.Patan Gujarat-  
384240

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 254**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Salimkhan Fakirmahmadkhan Patan, **Advocate**  
Sh. Fakirmahmadkhan  
At. Tundali Ta. Mehsana Gujarat-382732

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 255**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Bharat Manubhai, **Advocate**  
Sh. Manubhai  
3, Parasmani Appartment, Near Gem, Patan  
Gujarat-384265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 256**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpeshkumar Karshanlal Kariya, **Advocate**  
Sh. Karshanlal  
47, Gayatri Nagar Society, B/H. Gayatri Temple,  
At. Radhanpur Patan Guajrat-385340

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 257**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Altafahmed Mukhtyarbhai Shaikh, **Advocate**  
Sh. Mukhtyarbhai  
I-7-77, Khatrivas At. Radhanpur Patan Gujarat-  
385340

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 258**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavsar Kanaiyalal Jethalal, **Advocate**  
Sh. Jethalal  
Chudgar Moholla, Behind Tower, At.Po-Ta.  
Dabhoi Vadodara Gujarat-391110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 259**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Dineshchandra Rasiklal, **Advocate**  
Sh. Rasiklal  
Shree Kunj, Nana Bazar, At.Po- Dabhoi Vadodara  
Gujarat-391110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 260**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kumarpal Samantbhai Vinzuda, **Advocate**  
Sh. Samantbhai  
68, Chamundamatanu Mandir, Street No.3, Near  
Khadikaryalay At-Savarkundla Amreli Gujarat-  
364515

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 261**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhogilal Vallabhbhai Patel, **Advocate**  
Sh. Vallabhbhai Patel  
B/50, Vrajdham Society, Sussen Tarsali Ring  
Road, Vadodara Gujarat-390009

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 262**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ramanbhai Ambalal Sharma, **Advocate**  
Sh. Ambalal Madhavdas Sharma  
501, Shalimar Chambers, Opp. Sardar Bhavan  
Near Sai Baba Mandir, Raopura Vadodara  
Gujarat-390001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 263**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Shanta Umarbhai Reeniya, **Advocate**  
Sh. Deepaksinh Jadeja  
Jeshar Chowk, Mundra Kutch Kachchh Gujarat-  
370421

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 264**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilesh Kanubhai Shah, **Advocate**  
Sh. Kanubhai Chunilal Shah  
A-104, Kishan Platina Harshad Nagar Society,  
Tulsidham Char Rasta Manjalpur Vadodara  
Gujarat-390011

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 265**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Shah Jagrutiben Shantilal, **Advocate**  
Sh. Dipakkumar  
Shamlaji Ni Sheri, Shreemali Waga At-Po- Ta-  
Dabhoi Vadodara Gujarat-391110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 266**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Paullomi Bhaskarkumar Barot, **Advocate**  
Sh. Chiragkumar Dasandi  
C-54, Sahajanand Flats, Behind Akruti Flats Opp.  
Swaminarayan Temple, Vadsar Village Ta.  
Vadodara Gujarat-390010

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 267**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bundela Nilesh Dashrathbhai, **Advocate**  
Sh. Bundela Dashrathbhai Gangaram  
G-6, Upasna Apt. Behind Old Civil Court  
Kharwawad Nanpura Surat Gujarat-395001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 268**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sohalkumar Vinodchanra Vyas, **Advocate**  
Sh. Vinodchandra Vyas  
Patelwaga Dabhoi Vadodara Gujarat-391110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 269**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Rashmi Sajay Shah, **Advocate**  
Sh. Sanjay Chandulal Shah  
701-A, Arihant Super Market, Nr. Lalbaug  
Crossing Manjalpur, Baroda Gujarat-390011

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 270**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Garimaa Somabhai Kapoor, **Advocate**  
Sh. Girishi Amin  
75, Ektanagar Near Narmada Old Colony,  
Chhani Jakatnaka, Vadodara Gujarat-390024

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 271**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Bharati Harish Chaudhari, **Advocate**  
Sh. Harish Gangaram Chaudhari  
29, Divya Darshan Near Arpan Sukun Banglows,  
Atma Jyoti Ashram Road, Ellora Park Vadodara  
Gujarat-390023

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 272**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Bhanjibhai Desabhai, **Advocate**  
Sh. Desabhai  
Near Ramdev Pir Temple, Behind Khadi Karyalay  
At, Savarkundla Amreli Gujarat-364515

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 273**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Naina Aruk Tank, **Advocate**  
Sh. Arun Chaturbhai Tank  
108, Mehta Nagar Society, Near Radhaswami  
Society, Singanpor Char Rasta Ved Road,  
Katargam Surat Gujarat-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 274**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arvindbhai Bhaichandbhai Gurjar, **Advocate**  
Sh. Bhaichandbhai  
19, Telephone Society, Akeshan Road Highway,  
Palanpur Gujarat-385001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 275**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Haribhai Dhudabhai Patel, **Advocate**  
Sh. Dhudabhai  
At.Akedi Post-Bhutedi Ta-Palanpur Banaskantha  
Guajrat-385010

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 276**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Joshi Prachi Jitendra, **Advocate**  
Sh. Pandya Dushyant Ishwarlal  
Sada Chhana Vari Sheri, Behind Madhav Ray  
Temple, Anjar Kachchh Gujarat-370110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 277**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Hirenkumar Arvindbhai, **Advocate**  
Sh. Arvindbhai  
4, Ambikanagar Society, Near Jalaram Temple,  
Banaskantha Gujarat-385320

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 278**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Devendra Kantibhai Prajapati, **Advocate**  
Sh. Kantibhai Dahyabhai Prajapati  
53, Gopi Krushna Society, Opp. Lake  
Chandlodiya Ahmedabad Gujarat-382481

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 279**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Arika Girishkumar Vala, **Advocate**  
Sh. Girishkumar Virajbhai Vala  
Ratanvila Manekpara Street No.2/B, Behind  
Krishna Petrol Pump, Amreli Gujarat-365601

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 280**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasantkumar Bachubhai Rana, **Advocate**  
Sh. Bachubhai Rana  
A-52, Marutidham Society, Tp-13, Chhani Jakat  
Naka Vadodara Gujarat-390002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 281**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Rupal Kiritkumar Soni, **Advocate**  
Sh. Kiritkumar Soni  
5, Arihant Nagar Society, Bamroli Road, Godhra  
Panchmahals Gujarat-389001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 282**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Lata Ramanlal Shelat, **Advocate**  
Sh. Ramanlal Shelat  
40, Narayan Nagar-1, Bh Four Shop Bharuch  
Gujarat-392001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 283**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Bhavsar Neelima Hasmukhlal, **Advocate**  
Sh. Bhavsar Hasmukhlal Damodardas  
C/20, Maitree Nagar, Bholav Bharuch Gujarat-  
392002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 284**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vikram Kantilal Kahar, **Advocate**  
Sh. Kantilal Narandas Kahar  
1-23-29, Near Makkaipul, Beside Lucky Battery,  
Machhiwad Nanpura Surat Gujarat-395001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 285**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Raksha Kalubhai Goti, **Advocate**  
Sh. Kalubhai Haribhai Goti  
45, Gadhpur Township, Village Pasodara Ta-  
Kamrej Surat Gujarat-394180

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 286**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilip Patabhai Vora, **Advocate**  
Sh. Patabhai Bhikhabhai Vora  
119, Sant Jalaram Society, Opp. Pandol Industry  
Ved Road, Surat Gujarat-395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 287**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahek Narendrakumar Gandhi, **Advocate**  
Sh. Narendrakumar Mohanlal Gandhi  
33,2, Mathura, Jaldarshan Society, Near Umrigar  
School, Poly Umrigar Road, Umra Surat Gujarat-  
395007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 288**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rammurat Mataprasad Maurya, **Advocate**  
Sh. Mataprasad Sukhdev Maurya  
3,4, Shivhira Nagar Society, Navagam, Dindoli  
Road, Udhna Surat Gujarat-394210

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 289**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ranjitsinh Fatesinh Parmar, **Advocate**  
Sh. Fatesinh Bhimsinh Parmar  
Plot No.31, Ambikanagar Society, Opp. Salasaar  
Nagar Dumbhal Surat Gujarat-395002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 290**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Parmar Vasanti Pankajkumar, **Advocate**  
Sh. Pankajkumar Parmar  
45/1 J Tyre,Sector-3,Gandhinagar Gujarat-  
382016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 291**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anvar Malangmiya Shaikh, **Advocate**  
Sh. Malangmiya Shaikh  
21, Sabina Nagar B/H Sabina Shopping Centre,  
Bhalej Road At, Anand Ta Distt. Anand Gujarat-  
388001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 292**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhaval Anilkumar Mehta, **Advocate**  
Sh. Anilkumar Hiralal Mehta  
Plot No.1277/2, Sector-4c, Gandhinagar  
Gujarat-382006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 293**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamleshkumar Atmaram Sadhwani, **Advocate**  
Sh. Atmaram Relumal Sadhwani  
Plot No.520/1, Sector-7b, Gandhinagar Gujarat-  
382007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 294**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhansukh Bhagvanji Jogi, **Advocate**  
Sh. Bhagvanjibhai Mithabhai Jogi  
Plot No.28, Ramvadi Shaktinagar, Bhachau  
Taluka Bhachau Kachchh Gujarat-370140

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 295**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Siddharthkumar Gajendrakumar, **Advocate**  
Sh. Gajendrakumar  
Uday Bhesatwado Patan Gujarat-384265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 296**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kuvadiya Jagubhai Mansurbhai, **Advocate**  
Sh. Mansurbhai  
411, Maruti Nanadan Complex, Jawahar Road  
Opp. Galaxy Hotel, 4th Floor Rajkot Gujarat-  
360001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 297**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Rekha Mithalal Algotar, **Advocate**  
Sh. Rajeshbhai Rathod  
2/19, Kankaria Municipal Officer Flat Dhor  
Bazar Kankaria Ahmedabad Gujarat-380022

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 298**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chaudhari Bharatkumar Meghjibhai, **Advocate**  
Sh. Meghjibhai  
Block No.717/4 Ch-1 Type Near Post Office  
Sector-8, Gandhinagar Gujarat-382007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 299**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Asari Kokilaben Thavaraji, **Advocate**  
Sh. Thavaraji Asari  
Plot No.428/2, Sector-5/A, Gandhinagar  
Gujarat-382006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 300**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaileshkumar Ambalal Patel, **Advocate**  
Sh. Ambalal Devabhai Patel  
A-2, Tirupati Nagar Society Ratnakarmata Road  
Kapadwanj Kheda Gujarat-387620

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 301**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdishbhai Jashubhai Patel, **Advocate**  
Sh. Jahsubhai Mahijibhai Patel  
14/A, Bhagunagar Society, Ganeshpura  
(Chhaprabhatha), Sayan Road, Amroli, Surat  
Gujarat-94107

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 302**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dholariya Prakash Lalaji, **Advocate**  
Sh. Dholariya Lalji Vashrambhai  
At.Pipariya Taluka Khambha Distt.Amreli  
Gujarat-365650

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 303**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Valabhai Ajeshibhai, **Advocate**  
Sh. Parmar Ajeshibhai Ganeshbhai  
At-Pratappura East Ta-Wav Distt.Banaskantha  
Gujarat-385566

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 304**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Sadhana Ramratan Verma, **Advocate**  
Sh. Nikunj Shamnani  
1020, Jantanagar Hcandkheda Ahmedabad  
Gujarat-382424

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 305**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Vaghela Varsida Suryakant, **Advocate**  
Sh. Suryakant Vaghela  
434 Navavas Opp. Minicipal Corporation Sardar  
Pole Danapith Ahmedabad Gujarat-380001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 306**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vinodkumar Motibhai Chavda, **Advocate**  
Sh. Motibhai Chavda  
A-25, Mohan Krupa/Uday Society Near  
Vastrapur Railway Station Radio Mirchi Road  
Satellite Ahmedabad Gujarat-380015

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 307**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Nasimabanu Abdul Razak Shaikh, **Advocate**  
Sh. Abdul Razak Mohamad Sharif Shaikh  
New Falia, At & Po. Atodara, Tal. Olpad  
Distt.Surat Gujarat-394310

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 308**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Tejaskumar Vinodchandra, **Advocate**  
Sh. Vinodchandra H.Patel  
96, Akash Ganga Bunglows B/H Nikol Road  
Naroda Ahmedabad Gujarat-382330

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 309**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Umeshkumar Labhendrabhai, **Advocate**  
Sh. Labhendrabhai Patel  
102/8, Row House Bhagwan Nagar Society Opp.  
Bharwad Vas Pd Pandya College Road Ghodasar  
Ahmedabad Gujarat-380050

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 310**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamlesh Meghjibhai Padhuyar, **Advocate**  
Sh. Meghjibhai  
D-502 Vishwa Residency Nr. Vishram Nagar  
Subhash Chowk Memnagar Ahmedabad Gujarat-  
380052

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 311**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dutt Aakash Natvarlal, **Advocate**  
Sh. Natvarlal M.Dutt  
1382/1, Opp. Uttam Pole Dargah Gali Krishna  
Chowk Shahpur Ahmedabad Gujarat-380001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 312**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Baraiya Premji Balubhai, **Advocate**  
Sh. Balubhai  
At Una, 4th Panchavati Society, Bh Shah  
H.D.School Gir Somnath Gujarat-362560

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 313**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dalwadi Jagdishbhai Jasamatabhai, **Advocate**  
Sh. Jasamatbhai Rudabhai Dalwadi  
Nr. Mamladar Kacheri Behind Railway Station  
Ranpur Botad Gujarat-382245

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 314**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitendrakumarbalkrushna Pathak, **Advocate**  
Sh. Balkrushna Harinarian Pathak  
Joshini Chali Ashapuri Road At.Petlad Anand  
Gujarat-388450

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 315**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahipatsinh Bhavsinh Parmar, **Advocate**  
Sh. Parmar Bhavsinh  
Prakash-7, Radha Nagar Bh Laxminagar Rajkot  
Gujarat-360004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 316**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Bipinkumar Dahyabhai, **Advocate**  
Sh. Dahyabhai Limbabhai Rathod  
61, Pramukhswami Society Dakor Road,  
Kapadwanj Kheda Gujarat-387620

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 317**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nirmalkumar Rameshbhai Patel, **Advocate**  
Sh. Rameshbhai P.Patel  
K-302, Silver Gardenia Nr.Gota Over Bridge  
S.G.Highway Ahmedabad Gujarat-382481

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 318**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Leuva Bharatkumar Becharbhai, **Advocate**  
Sh. Becharbhai  
H/201, Hiradhan Halcyon B/H Satyamev  
Hospital Near Pavan Residency New Chandkheda  
Ahmedabad Gujarat-382424

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 319**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Sumankumari Bholasingh Sengar, **Advocate**  
Sh. Narendra S.Bhadhoriya  
26/17, Ramanlal Chali, Nr.Ambica Mill-1,  
Khokhra Road Ahmedabad Gujarat-380008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 320**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Patel Hetalbaben Natvarlal, **Advocate**  
Sh. Natvarlal  
1188, Shivam Society Sector-27, Near Dsp  
Office, Gandhinagar Gujarat-382028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 321**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Axaykumar Vipinchandra, **Advocate**  
Sh. Vipinchandra  
B-310, Vishala Flat, Near Punam Complex,  
Waghodia Road Vadodara Gujarat-390019

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 322**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Vishnubhai Ishvarbhai, **Advocate**  
Sh. Prajapati Ishvarbhai Revabhai  
Himatpura (Lakroda), Po. Rangpur, Ta. Mansa  
Distt.Gandhinagar Gujarat-382835

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 323**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Rameshbhai Mangalbhai, **Advocate**  
Sh. Mangalbhai  
Parmar Vas At. Shertha Ta. Distt. Gandhinagar  
Gujarat-382423

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 324**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Narendrabhai Patel, **Advocate**  
Sh. Narendrabhai A.Patel  
44, Apuva Bungalows B/H Utsav Enclave,  
Memnagar Ahmedabad Gujarat-380052

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 325**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Dhirajkumar Rameshchandra, **Advocate**  
Sh. Rameshchandra C.Patel  
Ayodhayanagar At.Po, Dabhoda Gandhinagar  
Gujarat-382355

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 326**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Ashaben Himmatbhai Goyani, **Advocate**  
Sh. Mukeshkumar Ishwarbhai Patanvadia  
29, Vaibhav Laxmi Society \, Near Lpd Patel  
School, Puna Gam, Surat Gujarat-395010

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 327**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Piyush Jagdishbhai Vaghela, **Advocate**  
Sh. Jagdishbhai S.Vaghela  
169, Nagori Chali Opp. Gomtipur Police Station  
Gomtipur Ahmedabad Gujarat-380021

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 328**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ibrahim Hasanbhai Khumar, **Advocate**  
Sh. Hasanbhai  
Shifa Hospital Road Gariyakhan Nr. Mukadar  
Belding Junagadh Gujarat-362225

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 329**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Sadariya Hema Nathalal, **Advocate**  
Sh. Nathalal  
Plot No.536/1, Sector-13/A, Gandhinagar  
Gujarat-382013

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 330**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Chauhan Varsha Trikamsinh, **Advocate**  
Sh. Trikamsinh.J.Chauhan  
A-19, Bhuvneshwari Park, Janta Nagar Soccity  
Area Chandkheda Ahmedabad Gujarat-382424

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 331**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Daud Mohammad Varam, **Advocate**  
Sh. Mohammad  
Bandar Road, Near Ibrahim Masjid Mangrol  
Junagadh Gujarat-362225

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 332**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpeshkumar Pramukhbhai Patel, **Advocate**  
Sh. Pramukhbhai Narottamdas Patel  
56, Shreeji Row House Society Part-3, Opp.  
Suryami Flat Ranip Ahmedabad Gujarat-382480

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 333**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Ashok Harivadan, **Advocate**  
Sh. Harivadan  
Arjanbari Darwaja, Near Ashapuri Temple  
Vankarvas At. Vadnagar Mahesana Gujarat-  
384355

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 334**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Jitendrakumar Prahaladbhai, **Advocate**  
Sh. Patel Prahladbhai  
Plot No.483/2, Sector-3/C, Gandhinagar  
Gujarat-382006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 335**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barot Janmejy Janakbhai, **Advocate**  
Sh. Janakbhai  
Pipmlawali Pole Maya Bazar At. Visnagar Ta.  
Visnagar Mahesana Gujarat-384315

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 336**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Priyank Thakorbbhai Vashi, **Advocate**  
Sh. Thakorbbhai Vashi  
58, Shantikunj Bungalows, Nr. Vimal Park Naroda  
Dehgam Road, Ahmedabad Gujarat-382330

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 337**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavin Jayendrakumar Shah, **Advocate**  
Sh. Jayendrakumar Rasiklal Shah  
20/218, Poojan Apartment Nr. Jivraj Mehta  
Hospital Paldi Ahmedabad Gujarat-380007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 338**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Swanit Maheshkumar Vaidya, **Advocate**  
Sh. Maheshkumar  
A-11, Aashray Park, Near Garden Diwalipura  
Vadodara Gujarat-390007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 339**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jain Ajitkumar Chhakilal, **Advocate**  
Sh. Chhakilal Jain  
52/1, 1st Floor Sector-5, Nirnaynagar,  
Chandlodia Road, Ahmedabad Gujarat-382481

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 340**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shukla Hiralben Ghanshyambhai, **Advocate**  
Sh. Ghanshyambhai Rasiklal Shukla  
4, Hariom Society, Near Vaishali Cinema, Old  
Dumral Road, Kheda Gujarat-387002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 341**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitesh Mahendrabhai Kukadiya, **Advocate**  
Sh. Mahendrabhai Kukadiya  
Flat No.37, Maa Ambika Apartment, Meghani  
Circle Bhavnagar Gujarat-364001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 342**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harsinh Purushottamsinh Rathod, **Advocate**  
Sh. Purushottam  
55, Ambica Nagar, Near Terapanth Bhavan  
Palanpur Banaskantha Gujarat-385001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 343**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Jani Hema Prakashchandra, **Advocate**  
Sh. Prakashchandra Pratapray Jani  
601, Anjali Tower, Hospital Road, Near Bhuj  
English School Kachchh Gujarat-370001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 344**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rank Vipul Vallabhbhai, **Advocate**  
Sh. Vallabhbhai  
At. Vadia Surag Para Patel Line Amreli Gujarat-  
365480

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 345**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kaushik Ganpatbhai Patel, **Advocate**  
Sh. Ganpatbhai A.Patel  
11, Prabhukrupa Society Opp. Gayatri Temple  
Ranip Ahmedabad Gujarat-382480

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 346**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Sonalben Dasharathlal Dodiya, **Advocate**  
Sh. Kantibhai Shamalbhai Patel  
11, Shivdarshan Yogeshwar Park Society  
Becharpura Palanpur Banaskantha Gujarat-  
385001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 347**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parag Nayanbhai Shah, **Advocate**  
Sh. Nayanbhai Shah  
Parag, 5 Prakash Society Opp. Nirmala Convent  
School Rajkot Gujarat-360007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 348**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Vinodkumar Bhanwarlal, **Advocate**  
Sh. Bhanwarlal R.Shah  
1093/18, 1st Floor In Acharya Ni Bethak Tin  
Maliya Colony Opp. Railway Yard Asarwa  
Ahmedabad Gujarat-380016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 349**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Komal Nareshkumar Nagori, **Advocate**  
Sh. Nareshkumar G.Nagori  
A-3, Shyam Gokul Appartment, 132 Ring Road  
Nr, Shyamal Cross Road Satellite Ahmedabad  
Gujarat-380015

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 350**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Chetnaben Bhavesh Chavada, **Advocate**  
Sh. Bhavesh Chavada  
B-507, Neelkanth Hights Naroda Dehgam Road,  
Hanspura Ahmedabad Gujarat-382330

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 351**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Hetal Jaymin Dave, **Advocate**  
Sh. Jaymin Dave  
101, Sparsh Aspire Opp. Ruturaj Flat Pt College  
Cross Road Paldi Ahmedabad Gujarat-380007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 352**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Makwana Manglagauri Purushottam, **Advocate**  
Sh. Purushottam  
Plot No.372/1, Sector-2/B, Gandhinagar  
Gujarat-382007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 353**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Govind Bhogilal Patel, **Advocate**  
Sh. Bhogilal Patel  
16/183, Darshan Appt. Nr. Telephone Exchange  
Shastrinagar Naranpura Ahmedabad Gujarat-  
380063

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 354**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Patel Urviben Shankarlal, **Advocate**  
Sh. Shankarlal  
At.Bajipura Ta. Visnagar Mahesana Gujarat-  
384315

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 355**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manishkumar Kanaiyalal Malaviya, **Advocate**  
Sh. Kanaiyalal Malaviya  
175/2002, Pratiksha Appartment, Sola Road  
Naranpura Ahmedabad Gujarat-380063

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 356**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Riddhi Vijaykumar Shah, **Advocate**  
Sh. Nilesh P.Shah  
B-402, Sugam Residency, New Sharda Mandir  
Road, Jain Nagar Paldi Ahmedabad Gujarat-  
380007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 357**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ansari Jahidkamran Mohammadiosha, **Advocate**  
Sh. Mohammadisha  
Kamran Telecom Ahbabnagar Millatnagar  
Bhaironath Road Maninagar Ahmedabad  
Gujarat-380028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 358**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ansari Mohammed Yusuf Seedubhai, **Advocate**  
Sh. Seedubhai  
7/8, Habibulla Shets Chawl Kamdar Medan  
Gomtipur Ahmedabad Gujarat-380021

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 359**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Pareshbhai Prabhudas, **Advocate**  
Sh. Prabhudas  
4d, Santosh Nagar Society, M.N.College Road  
Visnagar Mahesana Gujarat-384315

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 360**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Paulomi Sanjaykumar Mistry, **Advocate**  
Sh. Sanjaykumar Mistry  
Shree Rangavasyam Block No.G-241, Goverdhan  
Township Gate No.2, Opp. Shivam Tenament  
Near Narayan Vidhyalaya Dabhoi Waghodia  
Ring Road Vadodara Gujarat-390025

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 361**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Veena Mulchand Sharma, **Advocate**  
Sh. Mulchand  
Lavkush Appartment, Blick No.108, 1st Floor  
Veraval Distt.Gir Somnath Gujarat-362266

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 362**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naresh Notandas Tahiliani, **Advocate**  
Sh. Notandas Tolaram Tahiliani  
49, Sharad Nagar Tarsali Road, Vadodara  
Gujarat-390009

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 363**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Nilam Narendrabhai Trivedi, **Advocate**  
Sh. Narendrabhai A.Patel  
792/5845, G.H.B. Nr. Khoidiyar Temple  
Bapunagar Cross Road, Ahmedabad Gujarat-  
380024

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 364**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipan Rajeshbhai Master, **Advocate**  
Sh. Rajeshbhai Govindbhai Master  
333, Chhapaniyo Mohallo, Near L.N.B., Dalia  
High School, Adajan Gam Surat Guajrat-395009

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 365**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Anitaben Kanchanbhai Rathod, **Advocate**  
Sh. Manish Keshavbhai Dubala  
B/27, Anant Park Society, Near Sabri School,  
Vasna Road, Vadodara Gujarat-390007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 366**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ghelani Jayesh Dharamshibhai, **Advocate**  
Sh. Dharamshibhai  
C-2084, Oceanpark Street No.2, Kaliyabid  
Bhavnagar Gujarat-364001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 367**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirankumar Ambalal Ajmeri, **Advocate**  
Sh. Ambalal Mohanlal Ajmeri  
43, Hariom Nagar Society-1, New Kosad Road,  
Amroli Surat Gujarat-394107

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 368**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ravi Shankar Shukla, **Advocate**  
Sh. Jwala Prasad.M.Shukla  
122/C, Vishwamitri Township, Opp. Gujarat  
Society Tractor, Vishwamitri Vadodara Gujarat-  
390011

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 369**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Mithabhai Gelabhai, **Advocate**  
Sh. Parmar Gelabhai  
Umralla Gir Somnath Gujarat-362150

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 370**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Patel Nayanababen, **Advocate**  
Sh. Patel Sanjaykumar Ambalal  
116, Vishwamitri Township, Opp. Gujarat  
Tractor Vishwamitri Vadodara Gujarat-390011

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 371**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Manshukhbhai Naranbhai, **Advocate**  
Sh. Naranbhai Danabhai Parmar  
Shrddha Bhuvan Madhapar Street No.20, Near  
Vavadi Road Morbi Gujarat-363641

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 372**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Khushbu Yogesh Kothari, **Advocate**  
Sh. Yogeshbhai  
Derasar Street, Near Darbargadh Morbi Gujarat-  
363641

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 373**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Virendra Jayvantlal Mehta, **Advocate**  
Sh. Jayvantlal Nimchand Mehta  
3rd Floor, Parth Complex, Savsar Plot Main Road,  
Morbi Gujarat-363641

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 374**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Chandibhammar Kajal Kisorbhai, **Advocate**  
Sh. Kishorbhai  
Bhavni Kunj Kalika Plot-1, Raj Bank Street,  
Ravapar Road, Morbi Gujarat-363641

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 375**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Barot Shantaben Khodabhai, **Advocate**  
Sh. Barot Khodabhai Khetabhai  
Plot No.49-A, Ram Krushna Mahavir Nagar  
Anjar Kachchh Gujarat-370110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 376**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chetankumar Morlidhar Thakare, **Advocate**  
Sh. Morlidhar Manaji Thakare  
Rani Faliya, Ta. Vansda Navsari Guajrat-396580

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 377**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ravat Rameshkumar Natvarbhai, **Advocate**  
Sh. Ravat Natvarbhai Arjanbhai  
B-104, Shree Hari Blessing, Near Achal Residency  
Opp. Raj Avenue, New C.G.Road, Ahmedabad  
Gujarat-382424

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 378**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Vaghela Vimalkumari Manubha, **Advocate**  
Sh. Manubha  
Devikrupa Bhavan At. Vasan Mahadev Ta- Distt.  
Gandhinagar Gujarat-382650

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 379**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Usha Ranvir Singh Gurkha, **Advocate**  
Sh. Ranvir Singh Gurkha  
Nr. Rama Pir Mandir, Thakor Vas Memnagar  
Ahmedabad Gujarat-380052

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 380**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jatin Vijaybhai Kella, **Advocate**  
Sh. Vijaybhai C.Kella  
12-A, Uganda Park Sociey, B/H Sardar Patel  
Singh School Bhairavnath Road Maninagar  
Ahmedabad Gujarat-380008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 381**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Doshi Purvi Ratilal, **Advocate**  
Sh. Vaibhav Parekh  
Banduk Vari Seri, Vokla Faliya Bhuj Kachchh  
Gujarat-370001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 382**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vinodbhai Dalwadi, **Advocate**  
Sh. Bahechardas Dalwadi  
Plot No.G/2, Greencity Sector-26, Gandhinagar  
Gujarat-382028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 383**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Jeepsaben Champaklal Gandhi, **Advocate**  
Sh. Bipinbhai Jayantibhai Gandhi  
At. Post Sokhada Indrapuri Chowk, Beside  
Swaminarayan Temple, Pasadada Faliya, Taluka  
Vadodara Gujarat-391745

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 384**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Sahejanabibi Sikandarkhan Pathan, **Advocate**  
Sh. Mohsinmiya Shaikh  
C-76, Mariyam Park, Tandalja Road, Opp. Shifa  
Complex Vadodara Gujarat-390020

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 385**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sureshbhai Farkirbhai Patel, **Advocate**  
Sh. Fakirbhai Bhagvanbhai Patel  
D/69, Jay Yogeshvar Society, Sama Vadodara  
Gujarat-390024

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 386**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Nehakumari Radheshyam Sharma, **Advocate**  
Sh. Radheshyam R.Sharma  
63/1, Mahalaxmi Society, Behind Sujata Flat  
Shahibaug, Ahmedabad Gujarat-380004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 387**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghani Ghanshyamkumar Lalubhai, **Advocate**  
Sh. Lalubhai Jerambhai Vaghani  
61, Yogi Krupa Society, B/H. Mahavir Society,  
Puna Simada Road, Puna Gam Surat Gujarat-  
395010

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 388**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sureshchandra Ranchhodbhai Parekh, **Advocate**  
Sh. Ranchhodbhai Mohanbhai Parekh  
B-105, Meeranagar Udhna Distt.Surat Gujarat-  
394210

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 389**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harishchandra Marutirao Bhuvir, **Advocate**  
Sh. Marutirao Nathujirao Buvir  
111/B, Kailashnagar Society, Near Dumbhal Fire  
Station, Parvatpatia Dumbhal Surat Gujarat-  
395002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 390**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Dave Artiben Rohitkumar, **Advocate**  
Sh. Rohitkumar  
Bunglows No.15, Meghdhanushya Vibhag-1.  
Dholeswar Mandir Road, Randesangam  
Gandhinagar Gujarat-382007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 391**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Jignesh Harshadbhai, **Advocate**  
Sh. Harshadbhai  
Plot No.1237/2, Sector-7/D, Gandhinagar  
Gujarat-382007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 392**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Jadeja Dharmendraba Ramsinh, **Advocate**  
Sh. Jadeja Ramsinh Hemubhai  
Vaidehi, Ashapura Society Gondal, Rajkot Main  
Road, B/H, Ashapura Provision Store Rajkot  
Gujarat-360311

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 393**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Parul Chetan Shah, **Advocate**  
Sh. Chetan Shah  
B/179, Amit Nagar Society, Vip Road, Near Amit  
Nagar Circle Vadodara Gujarat-390018

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 394**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohammed Arif Sharfuddin Ansari, **Advocate**  
Sh. Mohammed Sharfuddin Ashmoammed Ansari  
3b, Ansar House, B/56-58, Zainab Park Societym  
Near Alvi Row House, Gorat Surat Gujarat-  
395009

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 395**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Mital Bhupendrabhai Shah, **Advocate**  
Sh. Bhupendrabhai R.Shah  
Arihant B-13, Geeta Park Society, Bright School  
Lane Karelibaug Vadodara Gujarat-390018

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 396**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mayankkumar Jayantilal Tandel, **Advocate**  
Sh. Jayantilal Kanjibhai Tandel  
Udwada Gam, Sod Faliya, Ta. Pardi Valsad  
Gujarat-396180

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 397**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rameshchandra Kantilal Parmar, **Advocate**  
Sh. Kantilal Parmar  
Nana Mava Main Road, Kalawad Road, Nr. Jakat  
Naka Opp. Lord Hotel Rajkot Gujarat-360005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 398**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nimeshkumar Arvind Gohel, **Advocate**  
Sh. Arvinbhai Shantibhai Gohel  
Flat No. 306, Gajanan Apartment, Kamrej, Surat,  
Gujarat - 394 180.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 399**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rameshji Sardarji Thakor, **Advocate**  
Sh. Sardarji  
At. Vadhasar Post Kansa Ta. Saraswati Distt.Patan  
Gujarat-384265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 400**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Arvindkumar Sadabhai, **Advocate**  
Sh. Sadabhai L.Parmar  
9, Rambaug Society, Nr, Gamkuva Bus Stand  
Danilimda Ahmedabad Gujarat-380028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 401**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Lalsinh Ratansinh Vaghela, **Advocate**  
Sh. Ratansing R.Vaghela  
5, Shreyas Park Society, B/H Isro Setellite  
Ahmedabad Gujarat-380015

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 402**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Aiyubkhan Bismillahkhan Pathan, **Advocate**  
Sh. Bismillahkhan H.Pathan  
4347/4, Sardar Chambers Mirdhawad Panchuva  
Ahmedabad Gujarat-380001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 403**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Abidhussain Issabhai Ghoghari, **Advocate**  
Sh. Issabhai A.Ghoghari  
329/3, Dabliya Pole Nr. Kalupur Tower  
Ahmedabad Gujarat-380001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 404**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Nareshkumar Varasangji, **Advocate**  
Sh. Varasangji  
At. Gothava Vaghajipura, Ta. Visnagar Mahesana  
Gujarat-384315

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 405**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Ranjitsinh Bhagwanji, **Advocate**  
Sh. Bhagwanji  
23, Ayodhya Nagar Society, Dharoi Colony Road,  
Visnagar Mahesana Gujarat-384315

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 406**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Narendrakumar Prahaladbhai, **Advocate**  
Sh. Prahaladbhai  
At. Dhanpura Ghantu Ta. Vijapur Distt.Mehsana  
Gujarat-382870

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 407**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Bharat Khimshankar, **Advocate**  
Sh. Raval Khimshankar Manishankar  
54/B, Sawastik Society, Paliyad Road Botad  
Gujarat-364710

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 408**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Javedkhter Abdurrahim, **Advocate**  
Sh. Abdurrahim  
Aa/751, New Faisal Nagar Opp. Bombay Hotel  
Danilimda Ahmedabad Gujarat-382405

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 409**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Bhavika Maganbhai Parmar, **Advocate**  
Sh. Maganbhai S.Parmar  
454/2750 Subh-Laxminagar Ghb Chankheda  
Ahmedabad Gujarat-382424

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 410**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rahul Pandurang Tayde, **Advocate**  
Sh. Pandurang Tayde  
E-130-1, Pashwanath Township, Near Naroda  
B/H Krishnanangar Ahmedabad Gujarat-382346

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 411**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vyas Nikhil Shantibhai, **Advocate**  
Sh. Shantibhai G.Vyas  
720/4775, Ghb Nr, Ghanti Stand Bapunagar  
Ahmedabad Gujarat-380024

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 412**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patni Akhtarhusen Hasankhan, **Advocate**  
Sh. Hasankhan A. Rahemankhan  
Nr. Ronak Manjil Chidi Pir Bahar Kot Veraval Gir  
Somnath Gujarat-362265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 413**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Damor Shanabhai Virabhai, **Advocate**  
Sh. Damor Virabhai Kacharbhai  
At. Motiav Po. Pahad Ta. Limkheda Distt.Dahod  
Gujarat-389140

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 414**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Anitaben Prabhatsinh Solanki, **Advocate**  
Sh. Prabhatsinh Solanki  
27, Ottam Nagar Society, D.Cabin Sabarmati  
Ahmedabad Gujarat-380019

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 415**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Maneklal Patel, **Advocate**  
Sh. Maneklal A.Patel  
G-304, Krushnam Status, Nr, Anand Party Plot,  
New Ranip Ahemdabad Gujarat-382480

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 416**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitesh Jayantilal Thacker, **Advocate**  
Sh. Jayantilal J.Thacker  
Plot No.19, Vrindavan Nagar, Kachchh, Gujarat-  
370110

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 417**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Gopalbhai Parmar, **Advocate**  
Sh. Gopalbhai S.Parmar  
9/101, Adarsh Appartment, Opp. Police Line-2,  
Jogeshwari Road Hatkeshwar Ahmedabad  
Gujarat-380026

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 418**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Bhavika Prakashbhai Rathod, **Advocate**  
Sh. Prakashbhai G.Rathod  
1-2, Angan Appartment, Nr. Gokul Row House  
Shyamal Cross Road Satellite Ahmedabad  
Gujarat-380015

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 419**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mistry Vijaykumar Becharbhai, **Advocate**  
Sh. Mistry Becharbhai  
Soni Chakla, Zapa Khadki At.Post Jambusar  
Bharuch Gujarat-392150

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 420**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavninkumar Mukeshkumar Ka. Patel, **Advocate**  
Sh. Mukeshkumar Trikamalal Ka. Patel  
Desai Faliyu Opp. School No.27, Kacchiyawad  
Nadiad, Kheda Gujarat-387001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 421**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Jayantilal Pravinbhai, **Advocate**  
Sh. Pravinbhai B.Solanki  
Chamar Vas Paldi, At.Po.Paldi Ta. Deodar  
Banaskantha Gujarat-385330

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 422**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chhotubhai VasANJI Prajapati, **Advocate**  
Sh. VasANJI Prajapati  
Malviyaji Road, Kumbharwad, Near Prajapati  
Wadi Valsad Gujarat-396001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 423**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Patel Jagrutiben Parshottamdas, **Advocate**  
Sh. Patel Parshottamdas Revabhai  
At.Areri Po. Khatraj Ta. Mahmedabad Kheda  
Gujarat-387130

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 424**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Rakeshkumar Natvarlal, **Advocate**  
Sh. Natvarlal K.Parmar  
115, Vankar Vas, Vi Badodara Ta Daskroi  
Ahmedabad Gujarat-382435

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 425**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravinji Chhabaji Thakor, **Advocate**  
Sh. Chhabaji  
At.Nagana Colony Post-Pilucha Ta-Vadgam  
Banaskantha Gujarat-385421

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 426**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Taralkumar Kiritkumar Salot, **Advocate**  
Sh. Kiritkumar C.Salot  
D-1/93, Arjun Tower, Nr. Cp.Nagar Part-2,  
Ghatlodia Ahmedabad Gujarat-380061

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 427**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Sonal Manubhai Joshi, **Advocate**  
Sh. Manubhai Joshi  
102/1287, Uday Appartment, B/H Naranpura  
Telephone Exchange Naranpura Ahmedabad  
Gujarat-380063

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 428**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Sureshbhai Laxmanbhai, **Advocate**  
Sh. Laxmanbhai A.Patel  
67, Sunrise Nagar Society, Opp. Visat Petrol  
Pump, Sabarmati Ahmedabad Gujarat-380005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 429**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Roopesh Ranchhod Pande, **Advocate**  
Sh. Ranchhod Vishwanath Pande  
Ajitabai Ni Chawl, Vavdi Chhipwad Valsad  
Gujarat-396001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 430**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jignesh Ashokrao Pawar, **Advocate**  
Sh. Ashokrao Pawar  
D/R/4, Adarsh Tenament, Opp. Lalita Colony,  
Isanpur Ahmedabad Gujarat-382443

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 431**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Vijaysing Samantsinh, **Advocate**  
Sh. Samantsinh  
At. Valinath Post, Farod, Taluka Ghoghamba  
Panchmahals Gujarat-389365

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 432**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Jagdishchandra Bipinchandra, **Advocate**  
Sh. Bipinchandra  
At.Po. Desar Vadodara, Gujarat-391774

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 433**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Timba Haresh Lakshmanbhai, **Advocate**  
Sh. Lakshmanbhai  
Siraj Road, Near Tower, Junagadh Gujarat-  
362225

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 434**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Ambalal Naranbhai, **Advocate**  
Sh. Naranbhai K.Solanki  
132, Trikamlal Ni Chali-2, Nr. Vora Roza Anil  
Road, Ahmedabad Gujarat-38008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 435**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Pinky Maulik Shah, **Advocate**  
Sh. Pravinkumar  
C/72, Shantiniketan Society, Opp. D-Cabin,  
Sabarmati, Ahmedabad Gujarat-380019

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 436**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vimal Vajubhai Bhadresha, **Advocate**  
Sh. Vajubhai J. Bhadresha  
C-22, Valbhacharya Society, B/H Jivraj Park  
Society, Ahmedabad Guajrat-380051

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 437**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradhyuman Ochchhavlal Joshi, **Advocate**  
Sh. Ochchhavlal Bhikhabhai Joshi  
Bhrahm Pole, At.Po. Dakor Ta. Thasra Kheda  
Gujarat-388225

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 438**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Somaiah Kusuma, **Advocate**  
Sh. Somaiah Yakaiah Kusuma  
90, Madhu Nagar Nr. Limbayat Police Station,  
Opp. Fashion World Tailor, Udhana Limbayat  
Surat, Gujarat-394210

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 439**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Bansilal Mali, **Advocate**  
Sh. Bansilal Namdev Mali  
Building No.19.B.2, Flat No.904, Green City  
Bhatha Surat Gujarat-394510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 440**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Lilavatiben Mangalsing Gohil, **Advocate**  
Sh. Narendrasing Ramsing Raj  
D-40, Samaroan Hosing Complex, Near  
Raneshvar Mahadev Vasna Road Vadodara  
Gujarat-390012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 441**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipeshkumar Virendrakumar Soni, **Advocate**  
Sh. Virendrakumar Soni  
3, Chanakya Towerm Badakdev Ahmedabad  
Gujarat-380054

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 442**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hirenkumar Harilal Parmar, **Advocate**  
Sh. Harilal Tulsibhai Parmar  
At.Vinchhiya, 9 Satyajeet Society Vinchhiya Ta.  
Vinchhiya, Rajkot Gujarat-360055

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 443**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadeja Omdevsinh Rajendrasinh, **Advocate**  
Sh. Rajendrasinh Jilubha Jadeja  
Ashapura Block No.73, Narayan Nagar Kalavad  
Road Rajkot Gujarat-360005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 444**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Chetankumar Harshadrai, **Advocate**  
Sh. Harshadrai  
Plot No.665/B, Dawn Deri Road, Krishnanagar  
Bhavnagar Gujarat-364001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 445**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gohel Vikrambhai Bhagvatsang, **Advocate**  
Sh. Bhagvatsang Gagubhai Gohel  
At-Mithapur Tal.Bavala Distt.Ahmedabad  
Gujarat-382230

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 446**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhangarjigneskumar, **Advocate**  
Sh. Dipakbhai  
1722, Suthar Faliyunearambaji Mandir, Kadod  
Taluka Bardoli, Surat Gujarat-394335

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 447**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joel Joseph Shah, **Advocate**  
Sh. Joseph Moses Shah  
Mission Colony, Valsad Gujarat-396001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 448**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Mita Bharkumar Gajjar, **Advocate**  
Sh. Bharkumargajjar  
49,Tarang Society,Opp.Akota Stadium,Akota  
Gujarat-390020

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 449**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Vandana Kantibhai Patel, **Advocate**  
Sh. Kantibhai Patel  
303,Prestige Complex,Sayajijung,Vadodara  
Gujarat-390007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 450**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Nayak Vandana Ashokkumar, **Advocate**  
Sh. Vinod Sivadasan  
I-501, Sector-7, Sun City South Bhopal  
Ahmedabad Gujarat-380058

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 451**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ambalal Magandas Jadav, **Advocate**  
Sh. Magandas D.Jadhav  
N/102, Shrinand City-1, Nr.Doon High  
Schoolopp.Romol Police Station, New Maninagar  
Ahmedabad Gujarat-382449

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 452**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Kameshkumar, **Advocate**  
Sh. Kantilal  
3, Shantiniketan Society, B/H Janta Nager Bardoli  
Taluka Bardoli Surat Gujarat-394601

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 453**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Faiyajkhan Yakubkhan Ghasura, **Advocate**  
Sh. Yakubkhan  
Near Panjarapol, Dela Vas At& Post Juna Deesa,  
Ta. Deesa Distt.Banaskantha Gujarat-385540

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 454**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Israrali Shaukatali Saiyad, **Advocate**  
Sh. Shaukatali Z. Saiyad  
48, Sabera Society, Nr. Iqra Hospital, Sarkhej  
Road, Ahmedabad Gujarat-380055

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 455**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakkar Ashok Ramanlal, **Advocate**  
Sh. Ramanlal Thakkar  
14/10, Samrat Nagar, Isanpur Vatva Road,  
Ahmedabad Gujarat-382343

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 456**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Devika Babubhai Trivedi, **Advocate**  
Sh. Harshad Mehta  
105, Aadinath Society, Behind Bright School, Vip  
Road, Karelilbaug, Vadodara Gujarat-390002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 457**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Purohit Bhalchandra Vasanthram, **Advocate**  
Sh. Purohit Vasanthram  
B-17, Saidham Society, Opp. Vaikunth-2 Society,  
New Vip Road, Vadodara Gujarat-390019

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 458**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradyumansinh Bharatsinh Jhala, **Advocate**  
Sh. Bharatsinh Balsinh Jhala  
Block No.B/6, Mayur Bhawan, Nr. Bus Stand  
Dharangadhra Surendranagar Gujarat-363310

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 459**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogesh Mehta, **Advocate**  
Sh. Mohanlal  
Harikrupa Gervari Vandi, Nr. Chhathi Bari Bhuj  
Kachchh Gujarat-370001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 460**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Devendrakalyan Rao Kakde, **Advocate**  
Sh. Kalyan Rao Kakade  
60,Paramdham Society,Opp.Itola Railway Station  
Vadodara Gujarat-391243

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 461**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Dhara Harishchandra Alsot, **Advocate**  
Sh. Bhaumik A. Dalal  
5, Priti Society, Near Gopal Baug  
Society, Bhairavnath Road, Maninagar Ahmedabad  
Gujarat-380008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 462**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Zala Mukeshkumar Ramanji, **Advocate**  
Sh. Zala Ramanji Rajuji  
Near Acharya Mandir, Village Dabhoda Post  
Dabhoda, Ta Distt. Gandhinagar Gujarat-382355

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 463**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Patel Neetaben Ramjibhai, **Advocate**  
Sh. Ramjibhai  
Block No.2/C/427, Vivekanandnagar (Hathijan)  
Ta. Vatva Distt.Ahmedabad Gujarat-382445

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 464**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Rameshbhai Saratansinh, **Advocate**  
Sh. Saratansinh  
At- Anodiya Po. Dodipur, Ta. Mansa  
Distt. Gandhinagar Gujarat-382855

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 465**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakash Vitthalbhai Vaghela, **Advocate**  
Sh. Vitthalbhai Vaghela  
Near Bob Behind, Jalarasm Medical Store, At Post  
Anklav Distt. Anand Gujarat-388510

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 466**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sutaria Anilkumar Chhaganlal, **Advocate**  
Sh. Chhaganlal  
Plot No.322/2,Sector-3/B,Gandhinagar Gujarat-  
382006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 467**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashvinkumar Lilabhai Desai, **Advocate**  
Sh. Lilabhai  
58, Ramdev Township, Opp. Parth  
Bunglows, Canal Road Patan Gujarat-384265

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 468**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Krushnachandra Bharatkumar, **Advocate**  
Sh. Raval Bharatkumar  
Plot No.303/2, Kisannagar,Gandhinagar  
Gujarat-382028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 469**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Priti Dipankumar Pathak, **Advocate**  
Sh. Dipankumar Pathak  
B-18, Gaurav Park, Society, Opp.  
Matrusmrutisociety, Near Avichal Garden  
Vadodara Gujarat-390007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 470**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Purvisha Dhaneshchandra Chauhan, **Advocate**  
Sh. Dhaneshchandra Popatlal Chauhan  
B/75, Sevashram Society, Behind Atmajyoti  
Ahsram,Eolora Park Vadodara Gujarat-390007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 471**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Haiderali Mohammadali Saiyed, **Advocate**  
Sh. Mohammadali Mustafa Saiyed  
402-Al-Yamin Apartment, Opp.K.S. Joshi  
School, Shahpore Distt.Surat Gujarat-395003

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 472**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Adil Abdulgaffar Memon, **Advocate**  
Sh. Abdulgaffar A Memon  
105, Masab Complex Nr. Gayatri Mandir  
Danilimda Gam Ahmedabad Gujarat-380028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 473**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umeshkumar Babubhai Patel, **Advocate**  
Sh. Babubhai Jivanbhai Patel  
A-104, Atmia Residency, B/H Katargam Police  
Station, Kumbharwad Katargam Surat Gujarat-  
395004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 474**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Komal Fakira Wagh , **Advocate**  
Sh. Fakira Namdev Wagh  
15-A, Hari Nagar Society, Near St.Marry  
School,Behind Essar Petrol Pump, Suseen Tarsali  
Ring-Road Vadodara,Gujarat-390010

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 475**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Leela Indravadan Patel, **Advocate**  
Sh. Indravadan Manubhai Patel  
28-C, Janakpuri Society, Near Vidya Vihar  
School, Subhanpura Vadodara Gujarat-390023

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 476**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilesh Laljibhai Zalavadia, **Advocate**  
Sh. Laljibhai Bhagvanbhai Zalavdia  
B-305, Prapti Appartment B/H Lackview  
Garden, Nr. Piplod Jakatnaka Piplod, Surat  
Gujarat-395007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 477**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Kevat Ramshree Jagdevprasad, **Advocate**  
Sh. Jagdevprasad Kevat  
B-15, Surjit Society-1, Nr.Ramji Mandir India  
Colony,Bapunagar Ahmedabad, Gujarat-382350

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 478**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Ankitaben Jayantilal Prajapati, **Advocate**  
Sh. Jayantilal Prajapati  
B/203, Shreedhar Hills, Opp.Somnath Party,  
Plotb/H.Sharan Safire Koteswar Road,Motera  
Ahmedabad Gujarat-382424

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 479**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmeshkumar Jasvantkumar Barot, **Advocate**  
Sh. Jasvantkumar Barot  
H-6, Kalpatary Flat, Opp.R.H.Patel College,  
Nevavadaj Ahmedabad Gujarat-380013

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 480**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sunilbhai Mangalbhai Chauhan, **Advocate**  
Sh. Mangalbhai Jinabhai Chauhan  
A-23, Trishul Society, Opp. Ramdev Pir Mandir, Pij  
Road Nadiad Kheda Gujarat-387002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 481**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mochi Pintukumar Amrutlal, **Advocate**  
Sh. Mochi Amrutlal Tapubhai  
Station Road Main Market, Kayavrohan Taluka  
Dabhoi Distt.Vadodara Gujarat-391220

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 482**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapadia Bhavesh Mohanbhai, **Advocate**  
Sh. Mohanbhai Boghabhai Vankar  
13, Panchvati Society, Opp. Chamundanagar  
Danilimda Ahmedabad Gujarat-380028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 483**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nagar Ritesh, **Advocate**  
Sh. Pradip Kumar  
98, Akash Row Housenear Ramji Mandir  
Pandesara Surat Gujarat-394221

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 484**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parekh Jeetendra Govindbhai, **Advocate**  
Sh. Govindbhai F Valand  
277,K.K.Nagar Part-3, Nr.K.K.Nagar Char  
Rasta,Ghatlodia Ahmedabad Gujarat-380061

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 485**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raj Suryavanshi, **Advocate**  
Sh. Nitinkumar  
K-1402, Parishakkar-Ii, Ph-Ii Opp. Khokhra  
Police Station, Nr. Khokhra Circle Maninagar East  
Ahmedabad Gujarat-380008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 486**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Kailashben Zinabhai Kikani, **Advocate**  
Sh. Zinabhai Kikani  
115/5, Anand Flats, Nr.L.B. Stadium, Bapunagar  
Ahmedabad Gujarat-380024

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 487**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nileshpari Natupari Goswami, **Advocate**  
Sh. Natupari  
Arihant Society, Opp.Gidc Sanala Road Morbi  
Gujarat-363641

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 488**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rupesh Anadkat Naginbhai, **Advocate**  
Sh. Naginbhai Narbherambhai Anadkat  
203, Radiance Apt.Nr.Ambika Park Rajya Road,  
Rajkot Gujarat-360007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 489**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sakariya Hitesh Samatbhai, **Advocate**  
Sh. Samatbhai Ambabhai Sakariya  
Shree Khodiyarkrupa, Bhramniya  
Paraopp.Gurudev Complex, Pedak Main Road  
Rajkot Gujarat-360003

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 490**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Nayana Manubhai Chauhan, **Advocate**  
Sh. Manubhai Vitthalbhai Chauhan  
Block No.1009, Sharad Nagar, Nr. Iti Tarsali,  
Vadodara Gujarat-390009

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 491**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Chintan Kantilal, **Advocate**  
Sh. Trivedi Kantilal Pitambardas  
Plotno.1004, Swastik Society, Sec-  
27, Gandhinagar Gujarat-382028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 492**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Miteshkumar Keshavlal Vedani, **Advocate**  
Sh. Keshavlal Madhabhai Makwana  
C-104, Ranchhod Park, Near Sankheda Dasalad  
Bhavan, Vrundavan Char Rasta Waghodia Ring-  
Road Vadodara Gujarat-390019

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 493**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Arati Manubhai Shah, **Advocate**  
Sh. Manubhai Ranchhodlal Shah  
E/21, Vallabh Vihar Complex, Near Parivar  
School, Ajwa Road Vadodara Gujarat-390019

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 494**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jashukhbhai Mulabhao Parmar, **Advocate**  
Sh. Mulabhai Valabhai Parmar  
Mandoor Post Savni Taluka Veraval, Distt.Gir  
Somnath Gujarat-362268

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 495**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Savaliya Mital Mansukhlal, **Advocate**  
Sh. Mansukhlal S. Savaliya  
T-401 Icb Flora, Opp. Silver Nest, Behind  
Vodafone Tower Gota Ahmedabad Gujarat-  
382481

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 496**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Vishnubhai Chimanbhai, **Advocate**  
Sh. Chimanbhai  
E-21, Shivshaktinagar, Gujarat Vidhyaoath  
Roadm At Po-Randheja Gandhinagar Gujarat-  
382620

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 497**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pathan Iliyaskhan Aiyubkhan, **Advocate**  
Sh. Pathan Aiyubkhan Pirkhan  
Sanjari Park-2, Duplex No.K-124, Pethapur,  
Gandhinagar Gujarat-382610

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 498**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Jitendra Girdharlal, **Advocate**  
Sh. Girdharlal K.Makwana  
B-8, Sanjay Nagar, Nava Bapunagar, Ahmedabad  
Gujarat-380024

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 499**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kaushikbhai Ramanbhai Sodha, **Advocate**  
Sh. Ramanbhai Hathisinh Sodha  
15, Trimurti Society, Pij Road Nadiad Kheda  
Gujarat-387002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 500**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendraisnh Amarsinh Raj, **Advocate**  
Sh. Amarsinh Chandrasinh Raj  
Swaminarayan Society, Adas Distt.Anand  
Gujarat-388305

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 501**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Madhavsing Fulabhai Solanki, **Advocate**  
Sh. Fulabhai Harmanbhai Solanki  
Gokulpura At. Pandolo Ta Petlad Anand Gujarat-  
388160

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 502**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bandhiya Rajubahi Jivabhai, **Advocate**  
Sh. Jivabhai  
At. Bamanvada Via. Shil Ta. Mangrol Junagadh  
Gujarat-362240

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 503**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saiyed Niyazuddin Jamluddin, **Advocate**  
Sh. Saiyed Jamaliddin Kamaluddin  
A-28, Imdadnagar Society, Saiyedwadi Vatva,  
Ahmedabad Gujarat-382440

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 504**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Prafullaben, **Advocate**  
Sh. Vasantlal  
Plot No.575/2, Gf-2, Satyam Flat Sector No.30,  
Gandhinagar Gujarat-382030

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 505**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Atulkumar Chandulal, **Advocate**  
Sh. Patel Chandulal Chhotalal  
A/384, Surya Darshan Township, Near  
Vishvamitri Crossing, Pramukh Prasad Cross  
Manjalpur Vadodara Gujarat-390011

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 506**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sharma Yogendra Ramawtar, **Advocate**  
Sh. Ramawtar  
25, Brahmani Shopping Centre Taluka Panchayat  
Road, Dantiwada Colony Ta. Dantiwada,  
Banaskantha Gujarat-385505

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 507**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshbhai Ramubhai Warli, **Advocate**  
Sh. Ramubhai Bhadiyabhai Warli  
At.Zaroli Post Chhipawad, St Bhlad Ta.  
Umbergaon Valsad Gujarat-396112

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 508**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Valodara Geeta Nagarbhai, **Advocate**  
Sh. Nagarbhai Valodara  
Plot No.945/1, Sector-13/B, Gandhinagar  
Gujarat-382013

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 509**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Beena Maganbhai Maheshwari, **Advocate**  
Sh. Maganlal  
Plot No.58, Sumangalam Vrundavan Park  
Madhapar Kachchh Gujarat-370001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 510**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajendraprasad Jagdevprasad Kevat, **Advocate**  
Sh. Jagdevprasad Kevat  
B-15, Surjit Society-1, Nr.Ramji Mandir India  
Colony,Bapunagar Ahmedabad, Gujarat-382350

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 511**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhushan Dattubhai Nandre, **Advocate**  
Sh. Dattubhai Nandre  
33, Rajeshwari Society, Nr. Bobin Factory, Ranip  
Ahmedabad Gujarat-382480

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 512**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Maheshkumar Najibhai, **Advocate**  
Sh. Nagjibhai  
Chamunda Krupa, Dhobivada, Madhavpur Ghed  
Porbandar Gujarat-362230

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 513**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Amitkumar Bharatbhai, **Advocate**  
Sh. Bharatbhai  
Plot No.83/2, Kishannagar Sec-26, Gandhinagar  
Gujarat-382028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 514**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Meghavi Bipinchandra Kansara, **Advocate**  
Sh. Hardik P.Patel  
Co.Patel Agency Patel Pen Street,Siyapura Rao  
Pura Vadodara Gujarat-390001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 515**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jaydeep Sureshbha Thakkar, **Advocate**  
Sh. Sureshbhai R.Thakkar  
98, Rajdhani Bungalows, Nr.Ramwadi Tekra  
Isanpur Ahmedabad Gujarat-382443

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 516**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Himmatlal Bhesania, **Advocate**  
Sh. Himmatlal Gokalbhai Bhesania  
Keriaroad, Rokadvadi, Manekpara, Street No.17,  
Amreli Gujarat-365601

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 517**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirankumar Bachubhai Patel, **Advocate**  
Sh. Bachubhai Nathubhai Patel  
68, Sona Nagar, Dharampur Road, Abrama  
Valsad Gujarat-396001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 518**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Laljibhai Jethabhai Rayka, **Advocate**  
Sh. Jethabhai Rabari  
C-22, Jagatdarshan Society, Kalol Roda Kadi  
Mahesana Gujarat-382715

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 519**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Daxaben Natvarlal Ravat, **Advocate**  
Sh. Senma Dineshkumar Muljibhai  
Geb, Gandhinagar Road, Behind Nursary Chiloda  
Mota Ta. Distt.Gandhinagar Gujarat-382355

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 520**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Bharatkumar Punjabhai, **Advocate**  
Sh. Punjabhai  
6, Valmikey Society, Radha Swami Road Ranip,  
Ahmedabad Gujarat-382480

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 521**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Jayaben Keshavlal Makwana, **Advocate**  
Sh. Keshavlal Naranfas Makwana  
Ambedkar Nagar.B.H Kaushar Park Kosamba  
Tal.Mangrol Distt.Surat Gujarat-395003

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 522**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Manusinh Chelaji, **Advocate**  
Sh. Vaghela Chelaji Godadji  
Meta At.Po.Meta Ta-Vadgam Banaskantha  
Gujarat-385520

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 523**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ravat Bhaveshkumar Kanabhai, **Advocate**  
Sh. Kanabhai  
At.Mulsan, Ravat Sheri Ta. Mehsana Gujarat-  
382710

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 524**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Puiyush Himmatbhai Kantharia, **Advocate**  
Sh. Himmatbhai Prabubhai Kantharia  
A-41, Ambica Row House, Nr.Kamrej Cross Road,  
Taluka Kamrej Surat Gujarat-394185

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 525**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdish Shankarbhai Koitiya, **Advocate**  
Sh. Shankarbhai Koitiya  
32, Chuwal Nagar Part-1, Rameshwar Char Rasta,  
Meghani Nagar Ahmedabad Gujarat-380016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 526**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vyas Rakeshkumar Rameshchandra, **Advocate**  
Sh. Rameshchandra A.Vyas  
B.No.2,Devi Krupa Rajni Smruti Society, B/S Ama  
Ahmedabad Gujarat-380015

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 527**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Iqbalhusain Gulamhusain Dudhwala, **Advocate**  
Sh. Gulamhusain Malangbhai Dudhwala  
406 2nd Floor, Almas Market, Near City Police  
Station Mandvi Panigate Road, Vadodara  
Gujarat-390006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 528**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gamit Sanjaykumar Shantilal, **Advocate**  
Sh. Gamit Shantilal Duliyaabhai  
31, Panchwati Park, Andharwadi Road Vyara,  
Ta.Vyara Distt.Tapi Gujarat-394650

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 529**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajay.B.Bhatt, **Advocate**  
Sh. Bansilal M.Bhatt  
19-A, Kismat Valkeshwar Co.Hou. Soc.Ltd. Opp.  
Central Bank Of India, Bhudarpura Road  
Ambavadi Ahmedabad Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 530**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Sanjay Ramjibhai, **Advocate**  
Sh. Parmar Ramjibhai  
Plot No.263/1, Sector-3a, New Gandhinagar  
Gujarat-382006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 531**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nareshbhai Jingabhai Rathva, **Advocate**  
Sh. Jingabhai Ganjubhai  
At.Po Dahndhoda, Mohan Faliya, Ta  
Chhotaudepur, Gujarat-391165

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 532**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Mukeshbhai Gandabhai, **Advocate**  
Sh. Patel Gandabhai  
Kamalpur (Kh), Ta.Visnagar Mahesana Gujarat-  
384305

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 533**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Kamleshkumar Ranchhodbhai, **Advocate**  
Sh. Patel Ranchhodbhai  
73, Shyamvihar Bungalows Part-1, Opp. Avshar  
Party Plot Modhera Road Mehsana Gujarat-  
384002

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 534**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanaiyalal Galabji Thakor, **Advocate**  
Sh. Galabji S.Thakor  
Thakorvas, Gam Memadpur Daskroi Ahmedabad  
Gujarat-382449

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 535**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Jigneshkumar Hargovindas, **Advocate**  
Sh. Solanki Hargovindas Nanabhai  
14/A, Sarvodya Society Part-2, Near Head Post  
Office, Visnagar Road Mehsana Gujarat-384001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 536**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Zala Jalusinh Dansinh, **Advocate**  
Sh. Zala Dansinh Fatesinh  
At.Po,Nava Ta.Himatnagar Distt.Sabarkantha  
Gujarat-383001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 537**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Suthar Pragnaben Damodardas, **Advocate**  
Sh. Suthar Damodar Maganlal  
18-A, One Society, Motipura Himatnagar  
Sabarkantha Gujarat-383001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 538**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Gautamkumar Kantilal, **Advocate**  
Sh. Chavda Kantilal Manabhai  
20/A.K.Nagar Near Hirannagar Somnath Road,  
Mahesana Gujarat-384001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 539**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Zaveri Manisha Bharatkumar, **Advocate**  
Sh. Bharatkumar  
O-206, Sun Real Homes, B/H Savan Bunglows  
Nr. Gst Crossing, Khodiyar Temple New Ranip,  
Ahmedabad Gujarat-382470

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 540**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjay Paljibhai Makwana, **Advocate**  
Sh. Paljibhai Makwana  
31, Chhotubhai Co.Op. Hous. Society, Nr. Chhipa  
Kabrastan Geeta Mandir Road Ahmedabad  
Gujarat-380022

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 541**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vimalkumar Bavabhai Rathod, **Advocate**  
Sh. Bavabhai Valjibhai Rathod  
3, Punit Nagar Society, Palanpur Patiya Rander  
Road Surat Gujarat-395009

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 542**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Mahendra Himatlal, **Advocate**  
Sh. Shah Himatlal Thakarshibhai  
Abhinav-B, Apartment, 2nd Floor Flat No.12,  
B/H. Taar Office, Jubilee, Rajkot Gujarat-360001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 543**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmendrasinh Gajendrasinh Peshrana, **Advocate**  
Sh. Gajendrasinh Prabhatsinh Peshrana  
Pramukh Ashish, Holi Chakla Near Bus Station  
Ghoghamba Panchmahals Gujarat-389365

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 544**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms. Dina Ashokkumar Nayak, **Advocate**  
Sh. Ramanlal B Nayak  
5/6, Tulsivan Society, Nr. Shaivali Bus Stand  
Vejalpur Road, Ahmedabad Gujarat-380051

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 545**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ms.Shah Hemakala Narharibhai, **Advocate**  
Sh. Narharibhai C Shah  
10,Sharad Appartmentsutaria  
Colony,Gordhanwadi,Maninagar Ahmedabad  
Gujarat-380028

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 546**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gulamhusain M. Ansari, **Advocate**  
Sh. Mohamadrafique Kaderbax Ansari  
1735-E, Near Sonawala Gate, Anjuman School,  
Matchipith, Mandvi-Kutch Gujarat-370465

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 547**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vyas Dhavni Khemshankar, **Advocate**  
Sh. Vyas Khemshankar  
72-A, Sharnagar, New Vikas Gruh Paldi  
Ahmedabad Gujarat-380007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 548**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipul Parekh, **Advocate**  
Sh. Rameshchandra Parekh  
Tower Road, Mangrol Distt. Junagadh Gujarat-  
362225

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 549**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadav Manharlal, **Advocate**  
Sh. Jadav Sakarlal Nathabhai  
Ashutosh-3, Jalaram Niwas B.No.177 Link Road  
Bharuch Gujarat-392001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 550**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanaiyalal Rameshchandra Madiyar, **Advocate**  
Sh. Rameshchandra Mohanlal Madiyar  
14 Jay Hind Society Opposite Post Office  
Anjar, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 551**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavesh Jivanlal Sutaria, **Advocate**  
Sh. Jivanlal Babulal Sutaria  
A207 Sneh Plaza Complex Ioc Road Chandkheda  
Ahmedbad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 552**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pankajkumar Parmar, **Advocate**  
Sh. Vijaybhai Parmar  
141/76 Raichand Meghraj Ni Chal Tulsi Kanta  
Amdupura Naroda Road  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 553**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pavar Devendrasinh Gajendrasinh, **Advocate**  
Sh. Gajendrasinh  
At.Po.Kanjeta Ta.Dhanpur ,Dohad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 554**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Jigneshkumar Ganpatbhai, **Advocate**  
Sh. Ganpatbhai  
18 Kamlesh Park Society B/H Priya Cinema Nr  
Prakash Hindi School Po Krishnanagar Saijpur  
Bogha,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 555**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Isharat Nannubhai Shaikh, **Advocate**  
Sh. Nannubhai Shaikh  
C 34 Munshi Colony Nr Binanagar Saiyed Vasna  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 556**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Samol Shokat Ismail, **Advocate**  
Sh. Samol Ismail Isa  
Pakiza Park Near Aman Park Lilesra Road  
Godhra, Panch Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 557**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Manojkumar Jeshingbhai, **Advocate**  
Sh. Jeshingbhai Aljibhai Patel  
26 Ambika Nagar Society Nani Kadi Taluka  
Kadi, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 558**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayesh Patel, **Advocate**  
Sh. Chinubhai Patel  
20.B Tarun Nagar Part.2 Opp Bijal Park  
Memnagar Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 559**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Mineshkumar Ramanlal, **Advocate**  
Sh. Patel Ramanlal Bhulabhai  
At. Chorawala Faliya Nr. Mahadev Temple At  
Thasra Ta Thasra, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 560**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kureshi Akhatarhusen Hamirjibhai, **Advocate**  
Sh. Hamirjibhai Nathubhai Kureshi  
78 Gujarat Housing Board Paliyad Road  
Botad, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 561**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayswal Jagdishkumar Sureshchandra, **Advocate**  
Sh. Sureshchandra  
15 Banglawali Chali Opp Torrent Power  
Amraiwadi Road, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 562**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Jashavantsinh Galabsinh, **Advocate**  
Sh. Chauhan Galabsinh Hamirsinh  
At . Po . Chandrej Ta . Bayad ,Sabar  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 563**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Rajeshkumar Prahladbhai, **Advocate**  
Sh. Prahladbhai  
Motovas At Ramnagar Ta  
Kalol, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 564**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dalaji Punamaji Patel, **Advocate**  
Sh. Punamaji Dharmaji Patel  
At Post Kotada Ta Lakhani Banaskantha, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 565**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dutt Bharatbhai Chaturbhai, **Advocate**  
Sh. Chaturbhai Fakirbhai Dutt  
1858/12 Hadvaudh Chali Opp R C High School  
Shahpur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 566**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prerana Pandey, **Advocate**  
Sh. Ramesh Kumar Tiwari  
B.803 Prerna Viraj Ii Jodhpur Gam Road  
Satellite, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 567**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Narendra Champaklal, **Advocate**  
Sh. Champaklal  
4 Talukapanchayat Society Nr Udgam School  
Thaltej Tekra Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 568**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Virendra Vinodray Raninga, **Advocate**  
Sh. Vinodray  
Momai Krupa 1/7 Jayraj Plot Opp. Central  
Bank, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 569**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ansari Rukhsanaparvin Mohammedyunus, **Advocate**  
Sh. Mohammedyunus  
201/202 Nagma Nagar Near Chipa Society  
Danilimda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 570**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Dilipbhai Nagjibhai, **Advocate**  
Sh. Nagjibhai Rughnathbhai Prajapati  
Block No 9 Aavkar Society Near Panjra Pole Opp  
Gayatri Mandir At Kalol ,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 571**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yunus Abdulrazzak Hasan, **Advocate**  
Sh. Abdulrazzak Abdulrahim Hasan  
Opp District And Sessions Court Maitri Circle  
Gondra Godhra, Panch Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 572**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Singh Ajay Gulabsingh, **Advocate**  
Sh. Gulabsingh  
38 Shastrinagar Gobri Road Palanpur, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 573**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Samina I Pinjara, **Advocate**  
Sh. Ibrahimbhai  
9 Baghe Khebar Society Near Tower Fatehwadi  
Sarkhej Road Juhapura, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 574**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohan Manjibhai Kanjariya, **Advocate**  
Sh. Manjibhai Samatbhai Kanjariya  
Mahakali Garbi Chowk At And Post .  
Jamkalyanpur Dist Devbhumi  
Dwarka, Jamnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 575**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chenva Rameshkumar Mohanbhai, **Advocate**  
Sh. Chenva Mohanbhai Alakhabhai  
At Post. Kadiyadra Taluka. Idar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 576**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mehbubkhan Husenkhan Pathan, **Advocate**  
Sh. Husenkhan Usmankhan Pathan  
At Po Vallabhipur Cinema Road Taluko  
Vallabhipur, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 577**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemangi Udesinh Rahevar, **Advocate**  
Sh. Udesinh S Rahevar  
Mahalaxmi Mata Ni Pole Dholka Ta  
Dholka, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 578**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Manisha Rajeshwar, **Advocate**  
Sh. Rathod Rajeshwar Kanjibhai  
4/B The Shramjivi Adarsh Nagar Society Nr  
Everest Cinema Char Rasta Saraspur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 579**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Kuberbhai Barot, **Advocate**  
Sh. Kuberbhai Hirabhai Barot  
C44 Gokul Tenament Shree Hari Township Ajwa  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 580**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakesh Shantiprasad Tiwari, **Advocate**  
Sh. Shantiprasad S Tiwari  
55/426 Sarviday Nagar Guj Hou Board Nr  
Ganpati Temple Khokhra  
Amraiwadi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 581**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipali Jatinbhai Trivedi, **Advocate**  
Sh. Jatinbhai  
101 Shrikunj Society Prabhat Chowk Ghatlodia  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 582**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayshree Rameshkumar Davda, **Advocate**  
Sh. Umraniya Ravji Govind  
Shree Hari Opp.Sorathia Samaj Vadi Nava Vas  
Madhapar Tal.Bhuj.Kachchh,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 583**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Tulshibhai Khanna, **Advocate**  
Sh. Tulshibhai  
15 Nrusingh Krupa Ambedkar Society New  
Laxmipura Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 584**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gunvantsing Dhudaji Kher, **Advocate**  
Sh. Dhudaji  
Near Sadhimata Mandir At. Kanodar Ta.  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 585**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Jayantilal Modi, **Advocate**  
Sh. Jayantilal  
A6 Dharti Township Akasan Road Ahmedabad  
Highway Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 586**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Bhavesh Narsinhbhai, **Advocate**  
Sh. Narsinhbhai Bhalabhai  
30 Siddhi Society B/H Vajjnath Mahadev Temple  
Makarba Road Vejalpur  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 587**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhandhukia Smita Girishkumar, **Advocate**  
Sh. Babubhai Ashirvad Mekwan  
5 Rajrajeshwari Society Opp Pipaliya Kuwa  
Dalmil Road, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 588**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Natwarbhai Girdharbhai Parmar, **Advocate**  
Sh. Girdharbhai M Parmar  
28 Nilkamal Society Opp Galaxy Cinema Naroda  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 589**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Haresh Ladhubhai Dungadiya, **Advocate**  
Sh. Ladhubhai  
Plot No. 678 Sector No. 05  
Gandhidham.Kachchh,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 590**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rekhaben Himanshu Trivedi, **Advocate**  
Sh. Jatashankar Pandya  
Moonlight Behind Trivedi Trader Nava Bazar  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 591**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patani Manishkumar Ramchandrabhai, **Advocate**  
Sh. Ramchandrabhai Khodabhai  
10/248 M L A Quaters Nr New Civil Hospital  
Asarwa Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 592**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jaya Nandhiram Lakhani, **Advocate**  
Sh. Nandhiram Hotchand Lakhani  
Law Consultant C.B.X.. 390 Adipur  
Kachchh, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 593**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mishra Neeraj Vijaynarayan, **Advocate**  
Sh. Mishra Vijaynarayan  
A 18 Chunnilal Park Society Opp Baroda Xpress  
Highway C T M, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 594**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bukhari Yasmin Munavarhusain, **Advocate**  
Sh. Munavarhusain  
18 Aman E Gulishtan Society Opp Memon Hall  
Juhapura Sarkhej Road  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 595**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Alkaben Chimanlal, **Advocate**  
Sh. Shah Chimanlal Gandadal  
Station Road Opp.Dena Bank Para Botad  
,Botad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 596**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manhar Manibhai Patel, **Advocate**  
Sh. Manibhai K. Patel  
1 Shantimani Society Nr K K Nagar Cross Road  
Ghatlodiya, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 597**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kaushikkumar Prafulchandra Modha, **Advocate**  
Sh. Prafulchandra Dhanjibhai Modha  
Babariya Colony Street Number 2 Pipaliya Hall  
Main Road Last Near Navsarjan House  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 598**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhumit Shirishchandra Shah, **Advocate**  
Sh. Shirishchandra  
A.503 Silver Floora Behind G B Shah Collage  
Vasna,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 599**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mehta Nilesh Sureshbhai, **Advocate**  
Sh. Sureshbhai Ratilal Mehta  
Flat No. 202 Gautam Park. Chitranjan Chowk.  
Vidhyanagar, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 600**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Chandrakant Gopalbhai, **Advocate**  
Sh. Patel Gopalbhai  
S 213 Shaktipark Appartment Opp Vrajdhara Soc  
Old Sama Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 601**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nanubhai Hasmukhlal Brahmshatriya, **Advocate**  
Sh. Hasmukhlal Brahmshatriya  
5 Kamala Bungalow A Ward New Bungalow Area  
Saijpur Bogha, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 602**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Ashokkumar Shankarlal, **Advocate**  
Sh. Prajapati Shankarlal Dharmabhai  
At . Po . Sakariya Ta . Modasa ,Arvalli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 603**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamleshkumar Devendraprasad Joshi, **Advocate**  
Sh. Devendraprasad  
B.6 Flat No. 103 Axardham Appartment Chhapra  
Bhatha Road Amroli Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 604**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alkaben, **Advocate**  
Sh. Rajivbhai  
B.6 Flat No. 103 Axardham Appartment Chhapra  
Bhatha Road Amroli Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 605**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dutt Janakkumar Ramanlal, **Advocate**  
Sh. Ramanlal  
1421 Jayanty Chowk Opp Nagoriwad Chowky  
Shahpur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 606**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nagjibhai Vaghabhai Asal, **Advocate**  
Sh. Vaghabhai Madevbhai Asal  
At.Dethali Po.Dethali Ta.Wav,Banas  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 607**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Datania Kirtikumar Bapalal, **Advocate**  
Sh. Bapalal  
1001/3 Navi Vadwali Pole Opp Nagoriwad  
Shahpur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 608**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mubassirhusen Kasamali Saiyed, **Advocate**  
Sh. Kasamali  
Kajiwado Bh Old Powerhouse  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 609**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Santosh D Goenka, **Advocate**  
Sh. Damodar Ranglal Goenka  
S/12 Maheshwari Appt Purshottamnagar  
Subhash Bridge Nr. Rto Circle  
Keshavnagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 610**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sarvaiya Jayshree Harilal, **Advocate**  
Sh. Harilal  
Plot No 323a Shakti Nivas Near Appu Tredrass  
Anandnagar Road Bhavnagar, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 611**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajaykumar Tripathi, **Advocate**  
Sh. Birendrakumar Tripathi  
A/3 Pavan Park Society Opp Roses Garden  
Chhani Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 612**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirtika Jayntilal Makwana, **Advocate**  
Sh. Jayntilal Makwana  
13 Sanju Nagar B/H Gujarati School  
Gotri, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 613**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhruva Ketan Trivedi, **Advocate**  
Sh. Anantray Joshi  
H.1/101 Omkar Residency Palanpur Canal Road  
Palanpur Jakatnaka, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 614**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Nayanaben Sevantilal, **Advocate**  
Sh. Sevantilal M Parmar  
3b Shivampark Society Opp Sanketnagar Society  
Tavadiya Road, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 615**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shinol Kishorbhai Bhikhabhai, **Advocate**  
Sh. Shinol Bhikhabhai  
50 Bharat Nagar 84 Ordi Gita Mandir  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 616**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Bhailalbhai Narsangbhai, **Advocate**  
Sh. Narsang Parmar  
2571 Ayodhyanagar Link Road  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 617**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshbhai Mahijibhai Raval, **Advocate**  
Sh. Mahijibhai Raval  
22 Odvas Jambusar Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 618**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Mukeshbhai Manubhai, **Advocate**  
Sh. Manubhai  
Bhrampole Near Swaminarayan Temple  
Vaso, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 619**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Jigisha Venilal, **Advocate**  
Sh. Venilal S Patel  
J/504 Dev Residency Opp Keyur Park Naroda  
Nikol Road Nr Sukan Bunglow Nava Nikol  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 620**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arvinkumar Prabhatbharthi Goswami, **Advocate**  
Sh. Prabhatbhatthi  
Gokuldharm Society 1 Opp Jalaramnagar  
Hanumanpara Road Amreli, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 621**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Shradhdhaben Durgashankar, **Advocate**  
Sh. Durgashankar  
At.Po.Navabhavnath Ta.Bhiloda  
Dist.Arvali,Arvali,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 622**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barot Pratikkumar, **Advocate**  
Sh. Harshadbhai  
Moto Barotvas Opp Hinglaj Mata Temple  
At.Po.Ta.Kheralu ,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 623**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darji Chandrakant, **Advocate**  
Sh. Dashrathlal  
Nano Barotvas Near Rana No Thal  
At.Po.Ta.Kheralu ,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 624**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Indrajitsinh Amarsinh, **Advocate**  
Sh. Amarsinh  
36 Rathod Fali At.Po.Dhamboliya Ta.Bhiloda  
Dist.Arvali,Arvali,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 625**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hardik Bharatbhai Bhatt, **Advocate**  
Sh. Bharatbhai S Bhatt  
4/K/482 Vivekanand Nagar Hatijan  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 626**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Meghana Mitesh Mehta, **Advocate**  
Sh. Rajanikantbhai  
301 Padamashree Residency Plot No.648/A.1  
Deri Road Krashnagar  
Bhavnagar, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 627**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tayde Hemant Anandbhai, **Advocate**  
Sh. Anand Bhai Tayde  
34 Shrushti Bunglows B/H Janta Nagar  
Chandkheda Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 628**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogeshkumar Chhaganbhai Dabhi, **Advocate**  
Sh. Chhaganbhai L Dabhi  
104 Sneh Flat Near Sapan Flats Behind Mother  
School Gotri Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 629**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Alkaben Jayantibhai, **Advocate**  
Sh. Patel Jayantibhai  
Villega Bhaner Undi Fali Ta Kathlal Dist  
Kheda, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 630**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhagat Dilipkumar Dhulabhai, **Advocate**  
Sh. Bhagat Dhulabhai Shankarbhai  
Opposite Primary School At Vaghasi  
,Anand,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 631**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dineshkumar Govindbhai Parmar, **Advocate**  
Sh. Govindbhai  
48a Satyam Daknagar Gondal, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 632**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayak Jayeshkumar Natvarlal, **Advocate**  
Sh. Nayak Natvarlal Revabhai  
At.Toraniya Po.Kherol Tal.Talod,Sabar  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 633**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Punamsinh Udesinh Solanki, **Advocate**  
Sh. Udesinh Solanki  
At Po Pratappura Ta Desar Dist  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 634**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shalibhadra Kanubhai Sanghavi, **Advocate**  
Sh. Kanubhai Gelchand Sanghavi  
102 Ratnadeep Apartment Patel Faliya  
Mochiwad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 635**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhirajkumar Bhagubhai Author, **Advocate**  
Sh. Bhagubhai Narsibhai Makwana  
B12 Pratharna Elora Park Society Old Dumral  
Road At Nadiad Ta Nadiad Nadiad, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 636**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vyas Priyasmita Kamleshbhai, **Advocate**  
Sh. Gayatriprasad  
B724 Vaikunth1 Waghodia Road  
,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 637**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Amrutbhai Ranchhodbhai, **Advocate**  
Sh. Patel Ranchhodbhai Nathubhai  
At.Talodgam Opp Mahadev Temple  
Tal.Talod,Sabar Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 638**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayesh Hemchandra Belsare, **Advocate**  
Sh. Hemchandra Belsare  
C37 Sanidhya Township Near Dabhoi Dasalad  
Bhavan Ajwa Waghodia Ring  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 639**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manishkumar M Vasava, **Advocate**  
Sh. Maganbhai Shankarbhai Vasava  
A 28 Jawahar Nagar Nandelav Road  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 640**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Ravikumar Babubhai, **Advocate**  
Sh. Babubhai N Prajapati  
D 75 Indrajit Society Nr Thakkarbapa Nagar  
Nikol Gam Road Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 641**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Swetakumari Pravinkumar, **Advocate**  
Sh. Pravinkumar B Joshi  
21 New Rajesthan Society Nr Anil Mill  
Bapunagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 642**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Arvindkumar Dalpatsinh, **Advocate**  
Sh. Chauhan Dalpatsinh Jethusinh  
At Post. Kalvan Vasahat Taluka. Vijaynagar Dist.  
Sabarkantha, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 643**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nariyani Hiren Bhagwandas, **Advocate**  
Sh. Bhagwandas  
Flat No.401 Silver Point Nr Rotary Club Ghogha  
Circle,Bhavnagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 644**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sonik Natvarlal Barot, **Advocate**  
Sh. Natvarlal Keshvalal Barot  
At.Pilvai Ta.Vijapur ,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 645**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sheetal Ramanbhai Brahmbhatt, **Advocate**  
Sh. Ramanbhai Brahmbhatt  
B/8 Bhagvati Tenament Opp Novino Battrees Nr  
New Era School Makarpura  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 646**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Kunjlata Pravinbhai, **Advocate**  
Sh. Pravinbhai  
1408/Akashganga Society Behind Akashwani  
Makarpura Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 647**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilipkumar P Parmar, **Advocate**  
Sh. Parsottam K Parmar  
D 41 Bharti Row House 2 Modi Bag Road Nr  
Morar Nagar Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 648**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ismail Mohmmadhusen Rangrej, **Advocate**  
Sh. Mohmmadhusen  
10/13/72 K Rasaniyawado Rangrej Street  
Darbar House, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 649**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sumra Dilavar, **Advocate**  
Sh. Jummabhai  
Jain Temple Near Thakorvas At.Po.Ta.Kheralu  
,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 650**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nalinchandra Jayntilal Ahya, **Advocate**  
Sh. Jayntilal Ahya  
Jaliyan 5 Saurashtra Kala Kendra Nr. Paras Hall  
Nirmala Convent Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 651**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Gemalbhai Chunilal, **Advocate**  
Sh. Vasava Chunilal Motibhai  
At. Baydi Post. Samarpada Thava Ta.  
Dediapada, Narmada, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 652**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipal Prafulkumar Brahmbhatt, **Advocate**  
Sh. Prafulkumar  
D 71 Kesar Sadan Chandravila Society Deep  
Chamber Road Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 653**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Diptiben Madhubhai Brahmbhatt, **Advocate**  
Sh. Madhubhai Babubhai Brahmbhatt  
4.A Vidhyadhar Society Behind Jaldhara Complex  
Old Padra Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 654**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rita Pravinchandra Shah, **Advocate**  
Sh. Pravinchandra Fulchand Shah  
34/A Triloknagar Society Near Ayurvedik  
Colledge, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 655**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sushil Anantrao Shirke, **Advocate**  
Sh. Anantrao Jayramrao Shirke  
8.B Gokuldharm Society Nr. H P Petrolpump  
Sayajipark Ajwa Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 656**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jasvantsinh Vaghela, **Advocate**  
Sh. Amarshih  
At Post Sevada Ta Tilakwada Dist  
Narmada, Narmada, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 657**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapil Mangaldas Joshi, **Advocate**  
Sh. Mangaldas Jivatram Joshi  
G 106 Kunj Plaza Near Polo Club Lal Baug  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 658**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Diptenkumar Pravinbhai Patel, **Advocate**  
Sh. Pravinbhai Jashbhai Patel  
341/2 Vaikunth 2 Opp Motibhai Park New Vip  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 659**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kesari Simaben Kamleshbhai, **Advocate**  
Sh. Chelaram  
Plot No.67 Line No.7 Vivekanand Park  
Sindhunagar Mokshmandir Road  
Bhavnagar, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 660**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rohitkumar Maneklal Bhavsar, **Advocate**  
Sh. Maneklal Narandas Bhavsar  
49 Narsinhnagar Society Near Old Bus Depot  
Padra, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 661**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Devangkumar Chandrashankar, **Advocate**  
Sh. Bhatt Chandrashankar R.  
Ambica Bhuvan Subhash Tekro At And Post  
Chandod Ta Dabhoi, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 662**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gaurav Dilipbhai Nanavati, **Advocate**  
Sh. Dilipbhai Thakorlal Nanavati  
203 Akashdeep Appartment Near Water Tank  
Road Kareli Baug, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 663**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilam Pandya, **Advocate**  
Sh. Jaykarbhai  
C 14 Anand Mangal Societ Kamlanagar Ajwa  
Road Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 664**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chirag Mistry, **Advocate**  
Sh. Hasmukhbhai  
B 13 Viharkunj Soc Opp Vihar Cinema Beside  
Ranmukteshwar Mandir Pratapnagar Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 665**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendra Pundalikrao Borkar, **Advocate**  
Sh. Pundalikrao A Borkar  
47 Kashiba Nagar Society Behind Sardar Estate  
Ajwa Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 666**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hiteshkumar Janardanbhai Sevak, **Advocate**  
Sh. Janardan  
At Po Vaghjipur Ta Kapadwanj Dist  
Kheda, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 667**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Suryakant Shivabhai Patel, **Advocate**  
Sh. Shivabhai  
36 Vatsalya Kunj Bh Narayan Wadi  
Atladara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 668**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rohit Snehalben Muljibhai, **Advocate**  
Sh. Muljibhai D Rohit  
E.114 Devnagar Saiyad Vasna  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 669**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandrashekhar Rao, **Advocate**

Sh. Vishnuprasad

At Po Savali Ta Savali  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 670**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dave Mehul Bhupendrabhai, **Advocate**  
Sh. Dave Bhupendrabhai Vrajlal  
Parishram Opp Court Building  
Chotila, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 671**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mundra Rahim Abubhai, **Advocate**  
Sh. Mundra Abubhai Ishabhai  
Near Water Tank Machchhi Pith  
Khambhalia, Devbhumi Dwarka, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 672**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Paresh Nathubhai Rupapara, **Advocate**  
Sh. Nathubhai Rupapara  
D 203 Radhika Flats Katargam Singanpore Road  
Opp. J.K.P.Nagar, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 673**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Hemal Somaji, **Advocate**  
Sh. Thakor Somaji Kasaji  
Juna Telephone Exchange Mahila Mandal  
At.Palanpur,Banas Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 674**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharti Shah, **Advocate**  
Sh. Ramanlal Shah  
27.267 Parishram Appartment Nr.Shivranjani  
Cross Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 675**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Samuel Gohil, **Advocate**  
Sh. Maganbhai  
C 75 Satyanarayan Township Tp 13 Digdong  
Chokdi Chhani Jakat Naka  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 676**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Haribhai Thakor, **Advocate**  
Sh. Haribhai Nathusinh Thakor  
16 Surya Row House Opp Shree Ram Marble  
Althan Bhatar Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 677**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sharma Rajnikant, **Advocate**  
Sh. Chimanbhai  
At Po Dhesiya Ta Lunawada Dist Mahisagar Ta  
Lunawada, Mahisagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 678**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ayesha Pathan, **Advocate**  
Sh. Habibbhai Pathan  
Navrang Mohhala Nagarwada  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 679**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Santoshkumar Ashabhai, **Advocate**  
Sh. Patel Ashabhai Motibhai  
Pirana Sheri At Post Undel Tal  
Khambhat, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 680**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Pravin Mohanbhai, **Advocate**  
Sh. Parmar Mohanbhai  
C/4 Jalaram Society Old Padra Road Near Tube  
Company Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 681**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Laljibava Abhesinh Padhiyar, **Advocate**  
Sh. Abhesinhji R Padhiyar  
To. Chokari(Shahpura) Ta. Padra Nr. Bsnl  
Tower,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 682**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dushyant Shivkumar Sharma, **Advocate**  
Sh. Shivkumar P Sharma  
Block No 575 Samrath Nagar Society Sardar  
Nagar Hansol Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 683**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Bipinkumar Ramanlal, **Advocate**  
Sh. Ramanlal  
At Po Kothamba Ta Lunawada Dist  
Mahisagar, Mahisagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 684**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Rajendrakumar Mukundray, **Advocate**  
Sh. .  
Near Tower Inside Khan's Dehla  
Viramgam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 685**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajendrasinh Navalsinh Jadeja, **Advocate**  
Sh. Navalsinh  
Rajshakti Near Gayatri Society  
Lalpur, Jamnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 686**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajaykumar Chaudhari, **Advocate**  
Sh. Karshanbhai Chaudhari  
23 Sharnam Villa Bungalows Nr Saurabh School  
Radhanpur Road Mahesana 2, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 687**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Archana Nimeshkumar Patel, **Advocate**  
Sh. Amrutlal  
5 Dipak Nagar Society Opp Mehsana Nagar  
Garba Ground Nizampura, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 688**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tejani Bharatpuri Kanjibhai, **Advocate**  
Sh. Kanjibhai Muljibhai Tejani  
2055/65 Krushnadham.2 Chamundanagar  
Railway Crossing Vejalpur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 689**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shama Parveen Ansari, **Advocate**  
Sh. Samiullah  
B 31 And 32 Gujarat Tractor Housing Society  
Near Faiz School Tandalja Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 690**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hardik Ashokbhai Shah, **Advocate**  
Sh. Ashokbhai Shah  
7 Prarambh Duplex Near Mahesh Complex Opp  
Rajivgandhi Swmming Pool Waghodia Road  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 691**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Hemabhai Shankarbhai, **Advocate**  
Sh. Chavda Shankarbhai Bhagvanbhai  
At Po Dumana Viramgam  
Viramgam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 692**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajendrakumar Govindlal Rathod, **Advocate**  
Sh. Rathod Govindlal Somchand  
Gandhinagar Society Near Nilki Fatak  
Viramgam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 693**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Leena Bavjibhai Ranva, **Advocate**  
Sh. Bavjibhai  
Marvadi Mohallo Nr Jay Hind Cinema  
Baharpara, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 694**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Dushyant Thakorbbhai, **Advocate**  
Sh. Thakorbbhai  
29/B Vir Nagar Society V I P Road  
Karelibaug, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 695**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Sonalben Dahayabhai, **Advocate**  
Sh. Dahayabhai  
At. Mithivavadi Ta. Patan ,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 696**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Dineshbhai, **Advocate**  
Sh. Manabhai  
At Po Chatkabeli Ta Lunawada Dist  
Mahisagar, Mahisagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 697**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Parmar, **Advocate**  
Sh. Chhitubhai  
At Po. Vemardi Taluka Karjan District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 698**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amrishkumar Jayantilal Sevak, **Advocate**  
Sh. Jayantilal  
L.49 Vaikunth Bunglows Vaikunth.2 New V I P  
Road,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 699**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohammedasif Chokshi, **Advocate**  
Sh. Abdullamiya  
101 Subhan Flats Uttamchand Zeveri Pole Opp  
City Police Station Mandavi Panigate  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 700**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sandhi Sikandar Gulamrasulbhai, **Advocate**  
Sh. Gulamrasul  
Railway Station Road Dhrangadhra  
,Surendranagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 701**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamleshkumar Girishbhai Makwana, **Advocate**  
Sh. Girishbhai L Makwana  
Aamli Pura Vankarvas Amod, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 702**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Manishchandra, **Advocate**  
Sh. Dominik  
320 Surbhi Avenue Sardar Nagar Eriya  
Navayard, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 703**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandbibi Mahebubhai Bahelim, **Advocate**  
Sh. Yusufbhai Sulemanbhai Sindhi  
At.Po. Falod Ta. Waghodia Dist Vadodara  
Waghodia Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 704**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajyaguru Ashokkumar Kantilal, **Advocate**  
Sh. Rajyaguru Kantilal  
Khara Kuva Chowk Mehta Street  
Sihor, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 705**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamalakar Raghunath Khedkar, **Advocate**  
Sh. Raghunath Khedkar  
29 Ghandhigram Society Karelilbag  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 706**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Miteshkumar Rameshbhai Patel, **Advocate**  
Sh. Rameshbhai  
A 34 Castle White Near Motnath Temple  
Harni, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 707**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Naginbhai Jethabhai, **Advocate**  
Sh. Parmar Jethabhai Mahijibhai  
Prinkuj B 5/504 Vaikunth.2 Bh Airport New V I  
P Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 708**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gajjar Deepakkumar Jayantilal, **Advocate**  
Sh. Jayantilal  
Opp.Vakil Banglow Hira Bhagol Road  
At.Po.Ta.Dabhoi,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 709**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajendrasing Padvi, **Advocate**  
Sh. Virsing  
At Post Gangatha Ta Kukarmunda Dist  
Tapi,Tapi,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 710**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayantibhai Vasava, **Advocate**  
Sh. Janiyabhai  
Pipla Kankala Post Khokharaumar Ta  
Dediapada, Narmada, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 711**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamala Ramsakal Roy, **Advocate**  
Sh. Ramsakal Roy  
206. 207. Ishvar Nagar Society Bamroli Road.  
Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 712**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pathak Bhaskarbhai Hiralal, **Advocate**  
Sh. Hiralal  
Pathak Faliya At.Po.Kayavarohan  
Ta.Dabhoi,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 713**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jaymin Sheth, **Advocate**  
Sh. Mahendrabhai  
Azad Pole Gandhi Chowk At And Post Savali Dist  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 714**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipulkumar Ashwinbhai Shah, **Advocate**  
Sh. Ashwinbhai Shah  
14 Krushna Park Society Near Reliance  
Petrolpump At And Post Savali Dist  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 715**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vikramsinh Parmar, **Advocate**  
Sh. Ganpatsinh  
At And Post Parthampura(Shihora) Ta Savali Dist  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 716**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Jalpa Anand, **Advocate**  
Sh. Patel Rameshbhai Narayanbhai  
2 Kailash Bunglow Near Trith Duplex Opp  
Bleshwar Mandir Near Sport Complex  
Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 717**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhansukhlal Dayaram Thakker, **Advocate**  
Sh. Dayaram Thakker  
B.68 Nu.3 Apnanagar  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 718**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shilvantibahen Manishkumar Barot, **Advocate**  
Sh. Babubhai Parmar  
212 Shreeji Dwar Flat Near Vaikunth Society  
Near Jai Ambe Vidyalay Waghodiya Road  
Bypass, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 719**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pragna Amrutlal Bhagat, **Advocate**  
Sh. Amrutlal Somabhai Bhagat  
2220 Kuva Wadi Opp Ekta Service Station  
Nanpura Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 720**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Chimanbhai Rana, **Advocate**  
Sh. Chimanbhai Rana  
Nagarwada Navi Dharti Rohitvas  
Chamumdachowk, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 721**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bairwa Narendrakumar, **Advocate**  
Sh. Roopchandra  
Vishwakarmnagar Behind Tolnaka Jawaharchok  
Sabarmati, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 722**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrunal Arvindkumar Parikh, **Advocate**  
Sh. Arvindkumar Mithalal Parikh  
Ramkrishna Nivash Gokul Society . Ii Chakalia  
Road Laxmi Mill Road,Dohad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 723**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rushikesh Pravinchandra Joshi, **Advocate**  
Sh. Pravinchandra Muljibhai Joshi  
5 Baroda Peoples Society Alkapuri  
,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 724**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Valentine Sumanchandra Thakkar, **Advocate**  
Sh. Sumanchandra Thakkar  
B40 Karelbaug Society Vip Road Behind Bright  
School, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 725**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshkumar Ishvarbhai Mehta, **Advocate**  
Sh. Ishvarbhai Parmar  
F 3 Suman Park Society Opp Airport Harni Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 726**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdishchandra Chimanlal Rana, **Advocate**  
Sh. Chimanlal Rana  
Near Savli Shkari Nagrik Bank Gandhi Chowk At  
And Post Savali Dist Vadodra, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 727**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagtap Alpesh Kishanrao, **Advocate**  
Sh. Jagtap Kishanrao Laxmanrao  
F 202 Narayan Highlife Near Pratham Pariwar  
Char Rasta Waghodia Dabhoi Ring  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 728**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaileshkumar Thakorbbhai Jadav, **Advocate**  
Sh. Thakorbbhai Talasibhai Jadav  
Manjusar New Faliya Ta.Savli,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 729**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vora Angiras Rameshray, **Advocate**  
Sh. Rameshray  
Ganesh Sheri Nagarwado ,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 730**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Pinalkumar Somabhai, **Advocate**  
Sh. Somabhai  
2 Mavjinagar Society At Po Balisana  
,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 731**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirtanben Krishnabhai Salve, **Advocate**  
Sh. Krishnabhai Ragho Salve  
E.401 Shreepad Ethics Nr Raj World New L P  
Savani School Road Palanpur Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 732**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradipbhai Dhirajlal Boda, **Advocate**  
Sh. Dhirajlal  
Plot No.98/A Street No 7 Sarita Society  
Bhavnagar ,Bhavnagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 733**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umeshkumar Batukray Rajapara, **Advocate**  
Sh. Batukray Rajapara  
B 104 Darshnam Oasis Near Khodiyar Nagar  
Char Rasta Near Mukhi Nagar Sayajipura  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 734**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Amit Jayesh, **Advocate**  
Sh. Jayesh Joshi  
105/B Samast Bhram Kshatriya Society Bhatta  
Sarkhej Road Paldi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 735**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajaysinh Mandansinh Chauhan, **Advocate**  
Sh. Madansinh Karansinh Chauhan  
Nishi Appartment Flat No 201 B/H Prabhat  
Hospital Nr. Shorf Road Rajkot., Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 736**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdish Babaldas Limbachia, **Advocate**  
Sh. Babaldas Keshavlal Limbachia  
E.9 Vraj Society Opp. Yash Complex B/H Gotri  
Village Nr. Nandalaya Society  
Gotri, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 737**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Pratapsinh Madarsinh, **Advocate**  
Sh. Parmar Madarsinh  
Village.Tana Taluko.Sihor  
Dist.Bhavnagar,Bhavnagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 738**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipesh Kanubhai Desai, **Advocate**  
Sh. Kanubhai Desai  
C.81 Samarpan Park Society Near Bapod Jakat  
Naka Waghodiya Road  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 739**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Piyushkumar Ravjibhai Parmar, **Advocate**  
Sh. Ravjibhai Dahyabhai Parmar  
A.26 Bharti Raw House.2 Near J B Modi Park  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 740**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Govindbhai Ravjibhai Gohil, **Advocate**  
Sh. Ravjibhai Gohil  
Tekravalu Faliyu At And Post. Fajalpur  
(Sankarda) Ta. Dist. Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 741**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajendrabhai Haribhai Parmar, **Advocate**  
Sh. Haribhai Dalpatbhai Parmar  
247 Tulsiwadi Nr Karelibaug Water Tank Bh  
Hathikhana Fatehpura, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 742**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sonal Navinchandra Brahmbhatt, **Advocate**  
Sh. Navinchandra Brahmbhatt  
Plot No 530/1 Sector 3 C  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 743**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Desai Dilipbhai Bhikhabhai, **Advocate**  
Sh. Desai Bhikhabhai Raiysingbhai  
25 Nilkanth Dham Society At.Po.Ta.Waghodia  
Dist. Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 744**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Badhra Farookbhai Habibbhai, **Advocate**  
Sh. Habibbhai  
Laxmipura Vadani Ta.Saraswati,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 745**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Dipakkumar Mathurbhai, **Advocate**  
Sh. Prajapati Mathurbhai Punjabhai  
B34 Shriji Park Society Nr. Bhayli Railway Station  
Bhayli, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 746**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajpadhiyar Ishwarbhai Udesinh, **Advocate**  
Sh. Rajpadhiyar Udesinh Sothabhai  
A.303 Arihant Complex Pataliya Hanuman Road  
Padra District Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 747**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Keyurkumar Maheshkumar, **Advocate**  
Sh. Maheshkumar  
9a Saraswati Society Kamana Road  
Visnagar, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 748**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Modi Kaushikkumar Ramnarayan, **Advocate**  
Sh. Ramnarayan  
Maniyarvado Tower Bazar  
Visnagar, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 749**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmendrasinh Mahendrasinh Parmar, **Advocate**  
Sh. Mahendrasinh Dolatsinh Parmar  
A.303 Satyam Residency Tajpura Road Padra  
District Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 750**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Girishkumar Mohanlal, **Advocate**  
Sh. Mohanlal  
Chamunda Krupa Opp Bahucharaji Temple At  
Post Kungher, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 751**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rashtrapal Chhaya Bakulbhai, **Advocate**  
Sh. Bakulbhai  
3/A Shastrinagar Opp Vasant School  
Keshavnagar Subhasbridge  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 752**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Faruk Kasambhai Theba, **Advocate**  
Sh. Kasambhai  
Natvarnagar Bh Baz Oil Mill Fezal Manjil  
Bagasara, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 753**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shukla Kaushikbhai, **Advocate**  
Sh. Bholanath  
Brahmanvas Near Kharikui Kheralu  
At.Po.Ta.Kheralu ,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 754**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Helaiya Bharti Bhikhubhai, **Advocate**  
Sh. Bhikhubhai  
Sarvodya Society Chital Road Opp Andhshala  
Amreli Amreli,Amreli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 755**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Hemantkumar Natvarlal, **Advocate**  
Sh. Patel Natvarlal Kashiram  
B.304 Green City Apartment Behind  
Kharvarnagar Udhna Naher Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 756**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sheela Devrajbhai Jodhani, **Advocate**  
Sh. Devrajbhai Lavabhai Jodhani  
31 Laxminarayan Society Laxmikant Asharm  
Road Katargam Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 757**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Shantilal Patel, **Advocate**  
Sh. Shatilal Chhotubhai Patel  
A 22 Bhulabhai Desai Park Society Near Rasi  
Circle Katargam Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 758**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaychandra Rameshchandra Jani, **Advocate**  
Sh. Rameshchandra B Jani  
29/B Sattar Taluka Society Harni Varsiya Ring  
Road Harni Varsiya Ring Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 759**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sunitaben Sheth, **Advocate**  
Sh. Vedprakash Dube  
7 Vardhman Nagar Nr. Science College Ground  
Kasudi Road, Panch Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 760**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Saroj Thakorbhai, **Advocate**  
Sh. Thakorbhai Bhulabhai Parmar  
At Po Navi Pardi Taluka Kamrej District  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 761**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Jasodaben Ramanbhai, **Advocate**  
Sh. Ramanbhai Chauhan  
B 35 Maninagar Society Near Tulsitham  
Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 762**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Taslim Shaikh, **Advocate**  
Sh. Shoukathussain A. Shaikh  
66 Punit Park Nr. Santok Nagar Chhani  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 763**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sendhav Govindbhai Somabhai, **Advocate**  
Sh. Somabhai  
Sindhvai Nagar Society Khandiya Road At Post  
Shankheshwar, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 764**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshadkumar Jayntilal Soni, **Advocate**  
Sh. Jayntilal Dwarkadas Soni  
19 A Kailashdham Society Near Haridham Flat  
Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 765**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ambarishkumar Chandraprasad Trivedi, **Advocate**  
Sh. Chandraprasad Ganpatram Trivedi  
Narsihjini Pole Bhani Sheri  
Bajwada, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 766**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rukhsana Mohattsimahmed Ansari, **Advocate**  
Sh. Ramsingh  
403 Shital Hights Flats Nr Moti Bakery Opp  
Bharat Cement Danilimda  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 767**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Moyal Sahenajbanu Misrikhan, **Advocate**  
Sh. Misrikhan  
19/Mohammadi Society B/H Decent Hotel  
Visnagar Road, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 768**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Poonam Satish Desai, **Advocate**  
Sh. Satish Nanubhai Desai  
13/A Matrusmruti Society Near Utkarsha School  
Sai Nath Marg Gadapura, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 769**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Naginbhai Ishwarbhai, **Advocate**  
Sh. Patel Ishwarbhai Khushalbhai  
At And Post Bharthana Ta. Karjan Ta.  
Karjan, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 770**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Ghanshyam Popatbhai, **Advocate**  
Sh. Patel Popatbhai Ranchhodbhai  
2094 Vaidh Sheri Khara Kuva Nr. City Survey  
Office Sarkhej Ahmedabad ,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 771**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashchandra Govindbhai Patel, **Advocate**  
Sh. Govindbhai Patel  
C.201 Balaji Darshan Appartment Near  
Wagheshvari Society Vip Road Karelibaugh  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 772**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandya Jagdishkumar Ravishankar, **Advocate**  
Sh. Jagdishbhai  
10 Sunrice Park Society Opp Nagalpur College  
Highway Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 773**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Vinubhai Amichandbhai, **Advocate**  
Sh. Patel Amichandbhai Kalidas  
At Po. Vadvasa Ta. Prantij Patel Vas, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 774**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manisha Bansilal Vyas, **Advocate**  
Sh. Bansilal Vyas  
B 85 Kotyak Society 4 Out Side Panigate Behind  
Govindrao Park Ajwa Road  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 775**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirtiben Ramchandra Patel, **Advocate**  
Sh. Ramchandra Patel  
Unchi Pole Kanbiwad Rajmahal  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 776**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rishikesh Niranjana Acharya, **Advocate**  
Sh. Niranjana Chunilal Solanki  
C 53 Vallbh Nagar Nr Rangvatika Temple Bapod  
Waghodia Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 777**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajeshkumar Patel, **Advocate**  
Sh. Virabhai  
A/12 Ambedkar Sociaty Opp. Pragatinagar  
Amraiwadi Post Office,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 778**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chimanbhai Dahyabhai Makwana, **Advocate**  
Sh. Dahyabhai P Makwana  
G 10 Gandhinagar Colony Dharmsinh Desai  
Marg Nava Yard, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 779**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manisha Thakorbhair Solanki, **Advocate**  
Sh. Thakorbhair Chhotubhair Solanki  
284 Krushnakunj Society Kharvasa Road Dindoli  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 780**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Moyal Javidmohmad Hayatkhan, **Advocate**  
Sh. Hayatkhan  
19/Mohammadi Society B/H Decent Hotel  
Visnagar Road, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 781**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ilaben Chandubhai Parekh, **Advocate**  
Sh. Chandubhai Parekh  
A 34 Pushpak Township Opp Reliance Cricket  
Stadium At And Post Undera  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 782**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Kiritkumar Shantilal, **Advocate**  
Sh. Shah Shantilal Jivanlal  
34.B Udyog Nagar Society Near Ayurvadic  
Collage Waghodia Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 783**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Panna Jitendrabhai Dodiya, **Advocate**  
Sh. Jitendrabhai D Dodiya  
2 A The Shramjivi Adharshnagar Society Nr  
Manmohan Society Everest Cinema Cross Road  
Saraspur Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 784**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Harishbhai Kodarbhai, **Advocate**  
Sh. Kodarbhai  
D 43 Nirmalpur Chali B/H Shardaben Hospital  
Saraspur Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 785**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vandana Maganbhai Jadav, **Advocate**  
Sh. Maganbhai Jadav  
B.21 Sarasvati Nagar Near Ramwadi Nava Yard  
Chhani Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 786**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhadra Karshandas Ratanshibhai, **Advocate**  
Sh. Bhadra Ratanshibhai  
D.204 Siddhi Co Op Hsg Soc Ltd Plot No . 415  
Koparli Road Opposite.Sarvajanik Highschool  
Near.Ambamata Temple Plot No 415 Gidc  
Vapi,Valsad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 787**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Nileshkumar Bhagvatiprasad, **Advocate**  
Sh. Bhagvatiprasad  
A.3 Gayatri Krupa Society Near Rang Upvan  
At.Po.Ta.Dabhoi,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 788**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kishoriben Ashokbhai Thakor, **Advocate**  
Sh. Ashokbhai Babubhai Thakor  
Room No 48 Sai City Society  
Fathepura, Chhotaudepur, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 789**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar B. Patel, **Advocate**  
Sh. Bhikhabhai Manjibhai Patel  
B/31 Nilkanth Society Nr. Ram Rajyanagar Opp.  
Shiv Park Odhav Ahmedabad  
,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 790**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saiyed Wahidali Shakirali, **Advocate**  
Sh. Saiyed Shakirali Yusufali  
At.Po Gothada Taluka . Savli ,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 791**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saiyed Mansurali Abbasali, **Advocate**  
Sh. Saiyed Abbasali Yusufali  
At.Po Gothada Taluka.Savli ,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 792**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sachin Jayantilal Gandhi, **Advocate**  
Sh. Jayantilal Hemachand Gandhi  
Radha Krushana 8 Shubhash Nagar 8 Near  
Amrapali Raiya Road Rajkot ,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 793**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamlesh Hirjibhai Jambukiya, **Advocate**  
Sh. Hirjibhai Polabhai Jambukiya  
Jambukiya Nivas Vaniyawadi 2/8 Corner Nr  
Bhaktinagar Circle 80 Ft Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 794**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Martha John Abreo, **Advocate**  
Sh. John Honratus Abreo  
A/7/2 Urmi Apartment B/H Convent School Eme  
Road Fatehgunj, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 795**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadav Pushpaben Somchandbhai, **Advocate**  
Sh. Somchandbhai  
28/B Indralok Society Opp Liliyadi Hotel  
Chanasma Highway Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 796**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilipkumar Parsottambhai Galani, **Advocate**  
Sh. Parsottambhai Galani  
A.1302 Shivanjli Heights 1 Abrama Road Mota  
Varachha, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 797**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mirza Parvezhusain Mohammedali Naqui, **Advocate**  
Sh. Mirza Mohammedali Naqui  
Lal Mahel Behind Court  
Khambhat, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 798**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bina Vrajlal Darji, **Advocate**  
Sh. Vrajlal  
6.36 Jivandarshan Society Satyanagar Udhana  
Main Road Udhana, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 799**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jahvantsinh Pruthviraj Vaghela, **Advocate**  
Sh. Pruthviraj Vaghela  
At.Po.Ghada Ta.Deesa .,Banas Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 800**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shivsagar Thakorbhair Patel, **Advocate**  
Sh. Thakorbhair Jadavjibhair Patel  
502 Rameshwar Appartment Vaibhav Laxmi  
Society Village Ravapar Dist  
Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 801**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ketki Devang Trivedi, **Advocate**  
Sh. Aryatambhai Pancholi  
16 Krishna Vatika B/H Fag Company 18 Mtr  
Jambuva Road Maneja  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 802**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Satyendra Shinde, **Advocate**  
Sh. Satyendra Sadashiv Rao Shinde  
6 Vihar Society Opp Akota Garden Main Gate  
Near Rc Patel Esate Akota, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 803**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavnabahen Chimangiri Goswami, **Advocate**  
Sh. Chimangiri  
20 Ishwarkrupa Society B/H Iti Opp  
Vaibhavnagar Society N A Area At  
Visnagar, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 804**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ravindra Vishrambhai Gupta, **Advocate**  
Sh. Vishrambhai A Gupta  
107 Society Chali Nr Jantanagar A E C Road  
Amraiwadi Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 805**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpeshkumar Dahyabhai Dharva, **Advocate**  
Sh. Dahyabhai M Dharva  
29 Achal Residency Part 1 Opp Divyajivan Flat  
Chadkheda Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 806**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Lalitkumar Vashrambhai Makwana, **Advocate**  
Sh. Vashrambhai Jahabhai Makwana  
W/2 Officer's Quarter Behind Circuit House  
Alkapuri, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 807**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kabir Abdul Rahim Bodiwala, **Advocate**  
Sh. Abdul Rahim Gulam Bodiwala  
A.4 Amanpark Memon Colony Outside  
Panigate, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 808**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Nailesh Mahendrakumar, **Advocate**  
Sh. Mahendrakumar  
22 Ankit Society Behind Neesarg Honda Deesa  
Highway Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 809**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sachin Bhalchandra Pathak, **Advocate**  
Sh. Bhalchandra Devshankar Pathak  
A.10 Shreenathdeep Society Nr. Poonam  
Complex Waghodia Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 810**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Ramanlal Maheta, **Advocate**  
Sh. Ramanlal Maganlal Maheta  
44 Henirut. Sargam Row House. Kim. Olpad  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 811**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harkishan Ramaniklal Joshi, **Advocate**  
Sh. Ramaniklal Joshi  
Yogi Greens Residency 402 Akshar Tower  
Chhani Dumad Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 812**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Smita Natvarbhai Vaghela, **Advocate**  
Sh. Ramabhai Parmar  
C.102 Saraswati Nagar New Sama Raod Near  
Kailaspati Mandir Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 813**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Padmaja Devendrabhai Pandya, **Advocate**  
Sh. Devendrabhai Maneklal Pandya  
B 3 Laxmi Park Opp Vallabh Vatika Flat Bh  
Punam Complex Waghodia, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 814**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Boghani Ejaj Aziz, **Advocate**  
Sh. Aziz  
Old Panch Pipla Road Jagdish Plot  
Jetpur, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 815**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nileshkumar Maganlal Jotangia, **Advocate**  
Sh. Maganlal  
204 Giriraj Appartment Daya Park Society Karanj  
L.H. Raod, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 816**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ramashankar Sahani, **Advocate**  
Sh. Musafirbhai  
119 Mansarovar Society Dindoligam  
Dindoli, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 817**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ami Babubhai Vakharia, **Advocate**  
Sh. Babubhai Kantilal Vakharia  
Flat No 105/B Badri Mahal Apartment Nr  
Ambika Niketan Parle Point Surat  
City, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 818**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ravi Rameshbhai Tank, **Advocate**  
Sh. Rameshbhai Tank  
Ravi 1 Sorathiya Wadi Nr Yogiraj, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 819**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nazimhusen P. Kalyani, **Advocate**  
Sh. Pyarali Kalyani  
Opp The Janmbhumi High School Gib Road Now  
Ahmedabad Ahmedabad Now  
Botad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 820**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshkumar Hasmukhbhai Patel, **Advocate**  
Sh. Hasmukhbhai K Patel  
6 Saffron Shukan 6 Opp Science City Sola  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 821**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Binishaben Bipinchandra, **Advocate**  
Sh. Bipinchandra  
C.1 Narendra Park Behind Amrapali Karelibaug  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 822**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Sudhirbhai Ratanshibhai, **Advocate**  
Sh. Ratanshibhai  
47 Purusotam Park Near Diamand Society  
Highway Deesa, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 823**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pratiksha Bhogibhai Makwana, **Advocate**  
Sh. Bhogibhai Makwana  
'Parvati Deep' Shrimati Parvatiben Makwana  
Marg Navi Dharti Nagarwada  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 824**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rashmikanth Vitthalbhai Parmar, **Advocate**  
Sh. Vitthalbhai Parmar  
'Parvati Deep' Shrimati Parvatiben Makwana  
Marg Navi Dharti Nagarwada  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 825**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kripa Ram, **Advocate**  
Sh. Ajudhya Prasad  
A.5 Vallabh Township Near Jay Yogeshwar  
Township Ajwa Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 826**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Navinchandra Uttamchand Shah, **Advocate**  
Sh. Uttamchand Dalichand Shah  
Uttam Mansion Near Bob Nava Bazar At Post  
Karjan Taluka Karjan District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 827**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Harshadkumar Virchandbhai, **Advocate**  
Sh. Virchandbhai  
11 Sonalpark Society Chhindiya Gate  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 828**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barad Jayendrasinh Ramsinh, **Advocate**  
Sh. Ramsinh Joravarsinh Barad  
Baradvas At .Abhapura Ta . Danta,Banas  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 829**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Minal Manubhai Brahmbhatt, **Advocate**  
Sh. Manubhai A Barot  
C 18 Adhya Shakti Society.1 Opp Kirti Sagar  
Tower Jodhpur Satellite,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 830**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajaram Shukhadev Raut, **Advocate**  
Sh. Shukhadev Raut  
6 Ganesh Nagar Bh Makarpura Bus Depot Near  
Saligram Apartment  
Makarpura, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 831**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhansukhbhai Khusalbhahi Maisuria, **Advocate**  
Sh. Khusalbhahi Gomanbhahi Maisuria  
A 107 Vijaydeep Society Old Kosad Road Opp  
Utran Railway Station Amroli Surat  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 832**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amitaben Harishkumar Pandya, **Advocate**  
Sh. Harishkumar Pandya  
C1/202 Pushkar Residency B/H Annpurna  
Residency Jashodanagar  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 833**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Priteshkumar Vishnuprasad, **Advocate**  
Sh. Trivedi Vishnuprasad Madhalal  
Near Shilpa Society Bagicha Area  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 834**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Harilal Dhrangdhariya, **Advocate**  
Sh. Harilal Bhavanbhai Dhrangdhariya  
Shramdip Bhartinagar Street No.2 Near Nanda  
Hall. Kothariya Main Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 835**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansukhlal Dayabhai Paramar, **Advocate**  
Sh. Dayabhai Ramjibhai Paramar  
D.R.Sadan Shakti Nandan Society B/H Nadoda  
Boarding 80 Feet Road Wadwan  
City, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 836**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmendrasinh Dilipsinh Zala, **Advocate**  
Sh. Dilipsinh Zala  
F.227 Rajlaxmi Society Old Padra Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 837**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Surya Mahendrakumar Patel, **Advocate**  
Sh. Ambalal Ramjibhai Patel  
G/1 Yogna Apartment Rangmahal Road Wadi  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 838**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilesh Raysinh Solanki, **Advocate**  
Sh. Raysinh R Solanki  
22 Shayam Shradha Society Bh Nandanvan  
Complex Kala Darshan Crossing  
Waghodiya, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 839**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vinodkumar Dayabhai Parmar, **Advocate**  
Sh. Dayabhai Ramjibhai Parmar  
At . Mojidad Ta . Chuda Dist .  
Surendranagar, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 840**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sikandar Mahamadbhai Multani, **Advocate**  
Sh. Mahamadbhai I Multani  
204 Lubna Apartment 2nd Floor Shabri Mohalla  
Akota Gam, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 841**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajnikant Gopalbhai Shah, **Advocate**  
Sh. Gopalbhai Chimanlal Shah  
E/19 Rampark Society Station Road Padra Taluka  
Padra District Padra, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 842**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendra Purushottam Maru, **Advocate**  
Sh. Purushottam Bechar Maru  
Vallabh.Priya Damji Mepa Plot Street No.6  
Pipaliya Hall Main Road,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 843**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaileshkumar Rameshbhai Raval, **Advocate**  
Sh. Rameshbhai Melabhai Raval  
78 Shankarpark Society Padra Taluka Padra  
District Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 844**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Vasantbhai Patel, **Advocate**  
Sh. Vasantbhai Ramdasbhai Patel  
30 Maruti Nagar Society Pataliya Hanuman Road  
Padra Taluka Padra District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 845**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Kailashbahen Laxmanbhai, **Advocate**  
Sh. Laxmanbhai  
At. Harij Jalaram Park .1 Vagadvadi Same Ta.  
Harij,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 846**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayeshkumar Arunkumar Patni, **Advocate**  
Sh. Arunkumar  
Gurukrupa Sonavala Estate Near New Janta  
Hospital Sardar Marg, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 847**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rekha Jayantilal Mistry, **Advocate**  
Sh. Jayantilal Mistry  
G 106 Pragti Nagar Piplod Jakat Naka Piplod  
Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 848**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rashmikaben Maghabhai Parmar, **Advocate**  
Sh. Maghabhai  
Ramdev Ashish Sonbaug Os Mira Gate  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 849**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Urvashi Jayantilal Soni, **Advocate**  
Sh. Jayntilal Mohanlal Soni  
13 Shantinagar Society Near Himat High School  
No 2 Mahavirnagar Himatnagar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 850**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Mukeshkumar Narsinhbhai, **Advocate**  
Sh. Patel Narsinhbhai Lalabhai  
59 Rangmahol Society Mahakali Mandir Road  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 851**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Keyur Shirishchandra Shah, **Advocate**  
Sh. Shirishchandra Shantilal Shah  
A/38 Vagheshwari Society Opp Chhipwad Talav  
Padra Taluka Padra District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 852**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Navinkumar Champaklal, **Advocate**  
Sh. Champaklal  
41 Madhavnagar Society Mira Gate Padmanabh  
Road Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 853**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Varecha Dhanabhai Becharbhai, **Advocate**  
Sh. Becharbhai Varecha  
At .Dhandha Ta.Palanpur Dist  
Banaskantha,Banas Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 854**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Imrankhan Ahmedkhan Kalaigar, **Advocate**  
Sh. Ahmedkhan Pirkhan Kalaigar  
Block No.22 Plot No.3 Pratap Nagar Opposite Lal  
Building Limbayat Surat Gujarat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 855**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanketsinh Jashvantsinh Solanki, **Advocate**  
Sh. Jashvantsinh Solanki  
44 Narayan Highlife Duplex Opp Solace Hospital  
Near Parivar Char Rasta Dabhoi Waghodiya Ring  
Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 856**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalaben Mulshankar Trivedi, **Advocate**  
Sh. Mulshankar  
Panchvati Society Mahuva Road ,Amreli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 857**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Gautambhai Kakubhai, **Advocate**  
Sh. Kakubhai  
Behind Momai Temple Juna Gadhakada Road At  
Savarkundla, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 858**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Rameshbhai Lalabhai, **Advocate**  
Sh. Lalabhai  
Indira Nagar Radhanpur Road At  
Harij, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 859**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Arunaben Bhailalbhai, **Advocate**  
Sh. Vasava Bhailalbhai Dhanjibhai  
Jalaram Nagar Du.Waghpura Umalla Ta.  
Jhagadia, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 860**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jivraj Laljibhai Savani, **Advocate**  
Sh. Laljibhai Zaverbhai Savani  
F 502 Shantiniketan Flora Near Sanskartirth  
School Abrama Road Mota  
Varachha, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 861**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sarvaiya Neetaben Parshotambhai, **Advocate**  
Sh. Parshotambhai  
Kuldevi Krupa Parekh Vaadi Kailas Nagar  
Savarkundla, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 862**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashvin Shantilal Patel, **Advocate**  
Sh. Shantilal Ravjibhai Patel  
Flat No. H.331 Saidham Palace Shilpapark Society  
Opp.Rang Avdhut Society Karanj L.H.Road Surat  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 863**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashkumar Sureshchandra Thakkar, **Advocate**  
Sh. Sureshchandra Manharlal Thakkar  
I/11 Mahisagar Nagar Society Opp Alwa Naka  
Gidc Road Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 864**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendra Keshavlal Rathod, **Advocate**  
Sh. Keshavlal Khimjibhai Rathod  
Aashopalav Soc..Hathasani Road.Block  
No.51.Savarkundla Tal . Savarkundla Dist .  
Amreli,Amreli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 865**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makvana Kanaiyalal Vasharambhai, **Advocate**  
Sh. Vasharambhai  
Somnath Nagar 2 At. Harij Ta.Harij,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 866**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Dinkarray Jani, **Advocate**  
Sh. Dinkarray Revashankar Jani  
A 408 Sitaram Nagar Society Bombay Market  
Puna Road Magob, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 867**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chaudhari Vipulbhai Arunbhai, **Advocate**  
Sh. Chaudhari Arunbhai Veljibhai  
C 41 M N Park .3 B/H Maisuriya Samajwadi  
Shastri Road Bardoli, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 868**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jashvantbhai Ramjibhai Vaghela, **Advocate**  
Sh. Ramjibhai Hirabhai Vaghela  
At Somjipura Taluka Padra District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 869**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kiritkumar Thakorbhair Soni, **Advocate**  
Sh. Thakorbhair Ambalal Soni  
Lalabava's Limda Near Dena Bank At Post Taluka  
Padra District Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 870**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaileshkumar Jashubhai Parmar, **Advocate**  
Sh. Jashubhai Babarbhair Parmar  
At Post Mahamadpura Taluka Padra District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 871**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukundsinh Ambalal Gohil, **Advocate**  
Sh. Ambalal Somabhai Gohil  
At Post Masar Taluka Padra District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 872**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamini Vinayak Gandhi, **Advocate**  
Sh. Narendra Sanghvi  
B.102 Atulyam Appartment 132 Ft Road  
Makarba Road Vejalpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 873**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hema Umrigar, **Advocate**  
Sh. Balubhai Umrigar  
2/333 Vakal Street At Rander, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 874**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ghodakiya Kanjibhai Narsinhbhai, **Advocate**  
Sh. Narsinhbhai  
At.Dhankaniya Ta.Botad Dist.Botad,Botad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 875**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayeshkumar Ramanlal Kadiwala, **Advocate**  
Sh. Ramanlal Nagindas Kadiwala  
104.105 Sai Gurudev Appartment Popat Sheri  
Sagrampura Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 876**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pujara Nilesh Hasmukhbhai, **Advocate**  
Sh. Pujara Hasmukhbhai Dhirajlal  
Shiv Krupa Husco Qtrno A 79 Kothariya  
Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 877**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anita Jagannath Brahmkar, **Advocate**  
Sh. Jagannath Sadashiv Brahmkar  
401 Sahyadri Flats Diwanjiwada Opp.  
Laxmisadan Dandia Bazar  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 878**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bipinkumar Parsottambhai Makwana, **Advocate**  
Sh. Parsottambhai Ramjibhai Makwana  
At Post Chhani Swami Narayan Street Taluka  
District Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 879**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogesh Batukbhai Gadhiya, **Advocate**  
Sh. Batukbhai Shamjibhai Gadhiya  
24 Old Shakti Vijay Society Near Laxmi Hotel  
Varachha Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 880**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parulben Dhanjibhai Dholariya, **Advocate**  
Sh. Dhanjibhai  
Chakkaragadh Road Kataliya Mill Compound  
Opp Mann Plaza, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 881**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gupta Chandrakant Manmohanlal, **Advocate**  
Sh. Manmohanlal Gupta  
Kuwa Faliyu At Paria Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 882**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Kalpeshkumar Rasiklal, **Advocate**  
Sh. Rasiklal  
Laxmipura Mira Darwaja Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 883**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manish Sukhdevbhai Patel, **Advocate**  
Sh. Saija Sukhdev Nanjibhai  
1 Ram Nagar Society Ioc Colony Road  
Viramgam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 884**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gondaliya Jitendra Ganpatram, **Advocate**  
Sh. Ganpatram  
Maheta Market Opp Haweli At  
Savarkundla, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 885**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Vinodbhai Kanjibhai, **Advocate**  
Sh. Vasava Kanjibhai Chunilal  
At Shantinagar Po Ganpatpura Ta Waghodia Ta  
Waghodia Dist Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 886**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Karsanbhai Patel, **Advocate**  
Sh. Karsanbhai Laljibhai Patel  
A.202. Shivalik Residency. Nr. Lalita Char Rasta.  
Katargam. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 887**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pallaviben Morlidhar Barot, **Advocate**  
Sh. Morlidhar P Barot  
A 6 Kamal Appartment Nr Bhagyoday Soc  
Jantanagar Road Ghatlodiya, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 888**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Motiram Shrimali, **Advocate**  
Sh. Motiram  
At Lolada Ta Shankhwshwar Dist  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 889**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashok Manshukhlal Bhatt, **Advocate**  
Sh. Manshukhlal Mahashankar Bhatt  
G.2. Navkar Flat. Patel Falia. Katargam. Surat  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 890**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhuraji Saradarji Jalera, **Advocate**  
Sh. Saradarji  
At Bhadrewadi Ta Kankrej Dist  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 891**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umarfarooq Abdulrazzaq Patel, **Advocate**  
Sh. Abdulrazzaq Patel  
Muhammedi Mohalla Opp Hathila Building  
Godhra, Panch Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 892**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manojkumar Haribhai Sojitra, **Advocate**  
Sh. Haribhai Govindbhai Sojitra  
Plot No 15. Shreenath Park.Opp Shiv Dairy  
Behind Parasana Palace. Mota Mava Kalawad  
Road. Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 893**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Suraj Tharu, **Advocate**  
Sh. Khimjibhai Tharu  
Plot No 35/A Sector 7  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 894**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashish Ramjibhai Sojitra, **Advocate**  
Sh. Ramjibhai Mohanbhai Sojitra  
'Ashish'. Shakti Soc. Street No 13 Santkabir Road.  
B/H Sardar School Rajkot ,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 895**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashish Vallabhbhai Viradiya, **Advocate**  
Sh. Vallabhbhai Jethabhai Viradiya  
'Sahaj'. Bhavnath Park 1 Street No 7. Hari Ghava  
Marg. Kothariya Main Road.  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 896**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mayurdhayjsinh Dilipsinh Zala, **Advocate**  
Sh. Dilipsinh Mohobatsinh Zala  
F.227 Rajlaxmi Society Old Padra Road  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 897**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parulben Rajeshbhai Sardhara, **Advocate**  
Sh. Babubhai Gagdabhai Thummar  
55 Manish Nagar Society Nr Gaytri Temple  
Dabholi Road Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 898**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amarish Jayantibhai Patel, **Advocate**  
Sh. Jayantibhai Vitthalbhai Patel  
36 Madhur Milan Society Near Hari Om Nagar  
Subhanpura Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 899**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gautambhai Rajabhai Bharavad, **Advocate**  
Sh. Rajabhai  
Bharavadvas At Harij Dist Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 900**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nitesh Devliya, **Advocate**  
Sh. Shamjibhai Devliya  
House No 452 Ganesh Nagar Sector No 6  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 901**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilipkumar Laxmikanth Jha, **Advocate**  
Sh. Laxmikanth Jha  
B/17. Ram Nager C R Patil Estate Road  
Dindoli, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 902**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vandana Dattatray Patil, **Advocate**  
Sh. Dattatray Gabhirrao Patil  
G1 Arihant Flat Behind Sitabau Ground  
Manjalpur Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 903**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Krunal Balwantkumar Parmar, **Advocate**  
Sh. Balwantkumar Mangaldas Parmar  
A 8 Krushna Sarvodaya Society Opposite Acharya  
Nursing Home Subhanpura  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 904**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Govindbhai Chauhan, **Advocate**  
Sh. Govindbhai Chauhan  
At And Post Duma Ta Jambughoda Dist  
Panchmahal ,Panch Mahals,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 905**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harishbhai Karamsinh Thakor, **Advocate**  
Sh. Karamsinh  
I 4 Shayona City Part 1 R C Technical Road  
Ghatlodia, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 906**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pritalben Ratilal Darji, **Advocate**  
Sh. Ratilal  
Vaniyavas Near Jain Derasar At Bhalak Ta  
Visnagar, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 907**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Kaushal Pravinchandra, **Advocate**  
Sh. Pravinchandra Khodidas Patel  
B 11 Vaibhav Flat Nr Sun N Step Club  
Memnagar,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 908**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Manishkumar Babubhai, **Advocate**  
Sh. Patel Babubhai Jivabhai  
2 Madhura Jay Maharaj Park Society Petlad  
Road Nadiad, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 909**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bakulkumar Jayantilal Joshi, **Advocate**  
Sh. Jayntilal Hargovinddas Joshi  
Kaniyol At Po Kaniyol Ta Himatnagar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 910**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Maganbhai Ravjibhai Chauhan, **Advocate**  
Sh. Ravjibhai Ambalal Chauhan  
Kevalpura Post Valasan Taluka  
Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 911**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Desai Rajubhai Maganbhai, **Advocate**  
Sh. Maganbhai M Desai  
15/16 Khodiyar Nagar Opp Sector 3  
Chanakyapuri Ghatlodiya, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 912**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hiteshkumar Udaysinhbhai Tuvvar, **Advocate**  
Sh. Udaysinhbhai  
Plot No 49 Flat No 104 Shanti Tirth  
Devubag, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 913**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manohar Murlidhar Makhija, **Advocate**  
Sh. Murlidhar Garibdas Makhija  
102. Gf. Shukan Appartment. Nr. Gandhi Soda  
Shop. Lad Society Road. Nehru Park. Vastrapur.  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 914**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashaben Kantilal Patel, **Advocate**  
Sh. Kantilal Ishvarbhai Patel  
Opp High School At Biliya Ta Sidhpur Opp High  
School At Biliya Ta Sidhpur ,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 915**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Desai Kalyanbhai Bhalabhai, **Advocate**  
Sh. Bhalabhai  
Chhapariya Char Rasta Near Gandhi Ashram  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 916**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Sureshkumar Hirabhai, **Advocate**  
Sh. Hirabhai  
Opp Sabar Stadium Main Gate Bholeshwar  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 917**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kandoi Kala Tuhin, **Advocate**  
Sh. Muljibhai Parsottambhai Panchal  
Om A 1 Shilpa Society Opp Lalbaug Atithi Gruh  
Pratapnagar Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 918**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naranbhai Mansurbhai Dangar, **Advocate**  
Sh. Mansurbhai Khimabhai Dangar  
At. Kariya Ta. Bhesan, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 919**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Harishkumar Chimanbhai, **Advocate**  
Sh. Chimanbhai  
14krushna Bungalows Nr Sant Pawl Church  
Matar Kheda Road At.Matar,Kheda,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 920**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Dilipsinh Kanaksinh, **Advocate**  
Sh. Kanaksinh  
119 Bajar Faliyu Ghoghamba Ghoghamba, Panch  
Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 921**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashishkumar Mansukhlal Jagani, **Advocate**  
Sh. Mansukhlal Kanjibhai Jagani  
A.201 2nd Floor Satsang Residency Oop Pusti  
Dham Haveli Satelite Road Moata  
Varachha, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 922**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dinesh Kishorbhai Makwana, **Advocate**  
Sh. Kishorbhai Kanjibhai Makwana  
Ganpati Fatsar Ganesh Nagar Opp Primary  
School Wadhwan City, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 923**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nitin Murlidhar Makhija, **Advocate**  
Sh. Murlidhar Garibdas Makhija  
D/ 704. Sarthak Towers. Nr. Ramdevnagar Cross  
Road. Satellite, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 924**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bagda Kanjibhai Premjibhai, **Advocate**  
Sh. Premjibhai  
20 Abhishek Khodiyar Park Society Mahuva  
Road, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 925**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ayub Yakub Shaikh, **Advocate**  
Sh. Yakub M Shaikh  
C 5 Rasula Park Society Juhapura Sarkhej Road  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 926**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Bharatbhai Kanjibhai, **Advocate**  
Sh. Kanjibhai  
01 Railway Station Road Ram Krupa Zinzuda  
Gate At Savarkundla, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 927**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdishchandra Goutambhai Patel, **Advocate**  
Sh. Goutambhai D Patel  
D 8 Parul Flat Parav Co Op Hou Soc Nr Umiya  
Vijay,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 928**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaileshkumar Jayantilal Pandya, **Advocate**  
Sh. Jayantilal Dayashakar Pandya  
Block No.8 Vivekanand Society 4/A New  
Junction Road, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 929**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradyumansinh Bharatsinh Makwana, **Advocate**  
Sh. Bharatsinh Lalubha Makwana  
16 17 First Floor Ambar Plaza.4 Opp Lakhtar  
Uttara Jail Chowk  
Surendranagar, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 930**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Khandvi Balvant Dudabhai, **Advocate**  
Sh. Dudabhai  
Maa. Kailash Dhara Park. Near Vidyut Nagar 2  
Raiya Road. Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 931**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Vanesinh Vajesinh, **Advocate**  
Sh. Vajesinh  
At Vasda Po Bhalusana Ta  
Satlasana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 932**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipak Jadavbhai Tank, **Advocate**  
Sh. Jadavbhai  
205 Gokil Apartment Opp. Ghanshyam Nagar  
Street No. 22 L.H. Raod Karanj, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 933**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakash Gopalji Raval, **Advocate**  
Sh. Gopalji Dayashankar Raval  
Sharada Nagar 2 Near Madhuvan Pan 80 Feet  
Road Surendranagar, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 934**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Suresh Ramsamuj Yadav, **Advocate**  
Sh. Ramsamuj  
Plot No. 77 Ram Rajya Society Nr. Mangal Pande  
Hall Godadara, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 935**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Anita Chhaganbhai, **Advocate**  
Sh. Parmar Chhaganbhai Becharbhai  
15 Sainath Park Society Behind Balajinagar V.I.P.  
Road Karelibaug, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 936**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nafisa Arsiwala, **Advocate**  
Sh. Mohsinbhai Arsiwala  
G 1 2 Shabbir Apt Behind Gulistan Apt Ram Park  
Ajwa Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 937**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamlesh Chandrakant Bhatt, **Advocate**  
Sh. Chandrakant Bhatt  
203. Puja Appartment Vaniyawadi St. No 5  
Bhaktinagar Circle,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 938**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hetalkumar Hariharbhai Trivedi, **Advocate**  
Sh. Hariharbhai Trivedi  
Q.139 Prushti Prabha Society Vibhag.1 Near  
Bapod Jakatnaka Waghodia Raod  
Vadodra,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 939**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chhasatiya Jaydeepsinh Khumansinh, **Advocate**  
Sh. Khumansinh  
13 Vaghela Faliyu Near Darbar Gadh At Post  
Bhadarwa Ta Savli, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 940**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Ambaram Gabhabhai, **Advocate**  
Sh. Parmar Gabhabhai Savabhai  
45/534 Nandanvan Awas Yojna Nirnay Nagar  
Ghatlodiya Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 941**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Arunkumar Kantilal, **Advocate**  
Sh. Kantilal  
Suryadev Chowk Shivaji Nagar Bhole  
Sai, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 942**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaishnav Hareshkumar Gandubhai, **Advocate**  
Sh. Gandubhai  
Junction Road Jetalsar Gam Taluka  
Jetpur, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 943**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Riteshbhai Navnitbhai Soni, **Advocate**  
Sh. Navnitbhai Soni  
15 Vinodvatika Society Near Kedareshwar  
Mahadev Temple Waghodiya Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 944**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Bhalerav Patil, **Advocate**  
Sh. Bhalerav Namdev Patil  
153.154.155. Mahadev Nagar.4. Krishna Near  
Janta Medical. Dindoli. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 945**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barupal Trilokchand Kishanlal, **Advocate**  
Sh. Barupal Kishanlal Jivanji  
22 Duplex Tankar Residency Nr Jaimin Park  
Society Vatva Road Vatva, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 946**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendra Budesing Bhedi, **Advocate**  
Sh. Budesing Bhedi  
C.102 City Point Beside City Corner Opp Essar  
Petrol Pump Vasna Bhayli Road Bhayli  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 947**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pinkeshkumar Semual Vishwas, **Advocate**  
Sh. Semual Makwana  
3.Kamal Bunglows Ioc Road. Nr.Shyam  
Bunglows.1 Chandkheda,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 948**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Hareshkumar Devshankarbhai, **Advocate**  
Sh. Devshankarbhai  
Behind Swaminarayan Temple Vithal Kuranu  
Naku At Savarkundla, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 949**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmendra Keshavji Tank, **Advocate**  
Sh. Keshavji Govindbhai Tank  
Shri Chamunda Krupa Punit Society Navdurga  
30 Feet Road Kothariya Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 950**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bipin Hirjibhai Tank, **Advocate**  
Sh. Hirjibhai Govindbhai Tank  
Punit Society Navdurga 30 Feet Road Nr Gatral  
Krupa Kothariya Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 951**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manojkumar Ranchhodbhai Parmar, **Advocate**  
Sh. Ranchhodbhai Tulshibhai Parmar  
Gh.363 Virbhagat Sinh Chowk Navjivan Ajwa  
Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 952**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Maisuria Prakashkumar Kantilal, **Advocate**  
Sh. Kantilal Parbhubhai Maisuria  
Hemdhuti. 1908. Radha Krishna Society Block  
No.318.B. At.Po. Kathor Kamrej.  
Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 953**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansangji Shambhuji Thakor, **Advocate**  
Sh. Shambhuji  
At Post Meloj Ta Siddhpur Dist  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 954**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jain Sunita Manoharlal, **Advocate**  
Sh. Jain Manoharlal Sajjanmal  
20 Jeshingkakanagar Society B/H Umeshwar  
Mahadev Meghani Nagar  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 955**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yaminiben Bachubhai Chauhan, **Advocate**  
Sh. Bachubhai  
Desai No Mahad Near Rudramahalaya At  
Siddhpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 956**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahendra Manilal Patel, **Advocate**  
Sh. Manilal Naranbhai Patel  
226. Machhiwad. B.S. Parsiwad Amroli. Surat  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 957**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Ashokkumar Nayak, **Advocate**  
Sh. Ashokkumar  
23 Asaitnagar Bihaind Parimal Society Opp  
Mahesh Petrol Pump Mahesana Road  
Visnagar, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 958**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Indravadan Keshvalal Shah, **Advocate**  
Sh. Keshavlal Shah  
B 26 Shreeji Park Society At And Po  
Dabhoi, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 959**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpanaben Jaishankar Pathak, **Advocate**  
Sh. Jaishankar Kashiram Pathak  
82.Vishal Co.Op.Hos. Society. Opp. Evershine  
Marble. Sou.Uni.Road.Bhatar Char Rasta. Althan.  
Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 960**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nileshkumar Amrutlal Sharma, **Advocate**  
Sh. Amrutlal Gaurishankar Sharma  
322 Tulsiwadi Fatepura Behind Rushi Mandap  
Hall Near Karelibaug Water  
Tank, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 961**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Deepa Harivadan Barodavala, **Advocate**  
Sh. Harivadan Barodavala  
C.58 Vrajilila Society Behind Balaji Duplex  
Waghodiya Ring Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 962**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Priti Champaklal Tanna, **Advocate**  
Sh. Champaklal Tapubhai Tanna  
92/5 Sai Flat Shiv Om Nagar Society Tadwadi  
Rander Road Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 963**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Edwin Mohanbhai Dabhi, **Advocate**  
Sh. Mohanbhai Ranchodbhai Dabhi  
Mohanlal Master's Compound Chhani Road  
Navayard, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 964**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayeshkumar Gokuldas Desai, **Advocate**  
Sh. Gokuldas Chandulal Desai  
E/201 Yagnapurush Residency Near Cygnus  
World School Virod.Dena Road Harni  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 965**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chhaganbhai Bhagwanbhai Vora, **Advocate**  
Sh. Bhagwanbhai L Vora  
202 Surabhi Complex Opp Katargam Library  
Katargam Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 966**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pathan Liyakatkhan Mukhtyarkhan, **Advocate**  
Sh. Mukhatyarkhan  
At.Chandna Pathan Faliyu Ta.Kheda  
Dist.Kheda,Kheda,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 967**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Jayendrasinh Dalpatsinh, **Advocate**  
Sh. Dalpatsinh  
B/60 Swapnavilla Bungalows In Heena Township  
Nr Essar Petrol Pump Visnagar  
Road, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 968**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parul Bhartendu Patni, **Advocate**  
Sh. Lalitkumar Makwana  
16 Janakpuri Society Near Water Tank Tarsali.  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 969**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darshana Shantilal Patel, **Advocate**  
Sh. Shantilal Chhitubhai Patel  
30. Shubham Row House. Near Citizen School.  
Honey Park Road. Adajan. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 970**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rashmikumar Bhagvandas Patel, **Advocate**  
Sh. Bhagvandas Punjabhai Patel  
Bhaniya Vas Poglu Prantij, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 971**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Acharya Pinkiben Rameshbhai, **Advocate**  
Sh. Acharya Rameshbhai  
15/A Komal Enclave P T College Road Paldi  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 972**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chetnaben Sanatkumar Pandya, **Advocate**  
Sh. Sanatkumar Chandulal Pandya  
11.A (West) Prabhat Society Opp. Cosmos Bank  
B/S. Govardhannathji Haveli Waghodia Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 973**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendra Vaishnav, **Advocate**  
Sh. Vallabhdas Vaishnav  
Dharampark Jagdish Pottery Tarnetar Road  
Thangadh Thangadh, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 974**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prashant Kanubhai Patel, **Advocate**  
Sh. Kanubhai Valjibhai Patel  
Parth Tower 7th Floor Near Indira Circle 150  
Feet Ring Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 975**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manojbhai Bachubhai Kotadia, **Advocate**  
Sh. Bachubhai Ramjibhai Kotadia  
Brinda 2 Shri Krushakunj Soc Nr Chhotu Nagar  
Raiya Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 976**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipakkumar Dineshbhai Mehta, **Advocate**  
Sh. Dineshbhai Mohanlal Mehta  
"Shree Harsiddhi Krupa" Tirupati Nagar Stree No  
5 Raiya Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 977**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shailesh Natavarlal Vyas, **Advocate**  
Sh. Natavarlal Narbheram Vyas  
Gayatri Krupa Kothariya Colaony Quarter No.  
124 80 Feet Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 978**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kaushik Gautambhai Gediya, **Advocate**  
Sh. Gautambhai Gediya  
C 42 Radhika Society B/H Devnagar Vasna Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 979**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vakil Rajeshbhai Naginbhai, **Advocate**  
Sh. Vakil Naginbhai Shankarbhai  
102 Shreehari Residency B/H Sbi Bank And  
Aramana Hotel Opp Satyanarayan Party Plot  
Samta, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 980**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipakkumar Rameshbhai Khandhedia, **Advocate**  
Sh. Rameshbhai Maganbhai Khandhedia  
Samruddhinagar Block No 37 12 Kalawad Road  
Bh Vrundavan Society Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 981**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Harishkumar Khushalbhai, **Advocate**  
Sh. Parmar Khushalbhai Parshottambhai  
I.1/234 Jalaram Nagar Society B/H Bharat  
Petroleum Dabhoi Waghodia Ring  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 982**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Pravinkumar Shankarlal, **Advocate**  
Sh. Shankarlal Shah  
3/2 Shastrinagar Near Lalbahadur Shastri  
Stadium Bapunagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 983**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jigna Prafulchandra Trivedi, **Advocate**  
Sh. Prafulchandra Trivedi  
B 113 Krishna Park Society Near Sayajipark Bus  
Stop Ajwa Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 984**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jain Bhavna Nileshkumar, **Advocate**  
Sh. Ratilal B Mali  
24 Gangamaiya Society Hatkeshwar Mahadev  
Road Khokhra Maninagar East  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 985**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Asha Jayeshkumar Patel, **Advocate**  
Sh. Pravinbhai N Patel  
D 15 Navratna Appartment Nr Sola Railway  
Crossing Ghatlodia  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 986**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravinbhai Bhailalbhai Parmar, **Advocate**  
Sh. Bhailalbhai Dhulabhai Parmar  
1760 Chitrakut Society Behind. Akashvani  
Makarpura Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 987**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Hina Pareshkumar, **Advocate**  
Sh. Ambalal S Aptel  
C 7 Alkapuri Society Nr Super School Ghatlodia  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 988**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Laljibhai Jethabhai, **Advocate**  
Sh. Jethabhai  
Hanuman Faliya Nandodi Bhagol  
At.Po.Ta.Dabhoi,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 989**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chudesra Anisha Farukbhai, **Advocate**  
Sh. Anvarbhai Adambhai Gadhiya  
Soni Sheri Kundal Darwaza Ander  
Barwala, Botad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 990**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anish Hasmukhlal Khyali, **Advocate**  
Sh. Hasmukhlal Manilal Khyali  
3/D Anmol Apartment Opp. Sardar Nagar  
Society Sumul Dairy Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 991**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipul Ratilal Jadav, **Advocate**  
Sh. Ratilal Keshavlal Jadav  
D 140 Ambika Park Society Near Gordhanbhai  
Park Refinery Road Gorwa, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 992**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manojkumar Hasmukhbhai Patel, **Advocate**  
Sh. Hamukhbhai Gordhanbhai Patel  
7/2450 Choki Sheri Saiyedpura  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 993**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradip Vijaychandra Phanse, **Advocate**  
Sh. Vijaychandra Phanse  
A 3 And 4 Vrajraj Puram Behind Patel Farm  
Behind Mother School Gotri Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 994**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kiritkumar Manibhai Patel, **Advocate**  
Sh. Manibhai Muljibhai Patel  
A 3 Pooja Park Society Behind Snehal Printing  
Press New Vip Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 995**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manharbhai Dalsukhbhai Parmar, **Advocate**  
Sh. Dalsukhbhai Kanabhai Parmar  
Behind Of Primary School. Vejalpur Road At And  
Post. Sureli Tehsil. Kalol, Panch Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 996**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amol Ramprasad Shukla, **Advocate**  
Sh. Ramprasad  
Shukla Ji Estate Nr Paradise Park Old  
Wadaj,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 997**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mayur Chandrakant Kosambia, **Advocate**  
Sh. Chandrakant Ratilal Kosambia  
13.Syndicate Flats Nr. Kanak Raw House Anand  
Mahal Road Adajan Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 998**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpesh Amrutlal Jariwala, **Advocate**  
Sh. Amrutlal Shantilal Rana  
64 Khodiyar Nagar Opp Bharat Nagar 80 Feet  
Road Bhathena Anjana Udhna  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 999**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemangini Dahyabhai Parmar, **Advocate**  
Sh. Dahyabhai Chhitabhai Parmar  
114. Gomansinh Row House. Saniya Kande.  
Dindoli. Kharwasa Road. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1000**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Manubhai Bhikhabhai, **Advocate**  
Sh. Bhikhabhai Chaturbhai Solanki  
Dhebakuva Post Valasan Ta Dist  
Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1001**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Bharatiben Babulal, **Advocate**  
Sh. Babubhai M Parmar  
13 Shivshakti Satkar Society Ganeshpura Road  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1002**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parekh Kalpeshkumar Jaydevlal, **Advocate**  
Sh. Parekh Jaydevlal Mangaldas  
A/8 Sai Darshan Society Behind Air Force Station  
Makarpura Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1003**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahendrakumar Bhailalbhai Bharti, **Advocate**  
Sh. Bhailalbhai Kalidas Parmar  
202 Savan Recidency C.Berry Tower Opp. M.M.  
Vora Showroom Somatalav Dabhoi  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1004**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sandipkumar Rajendraprasad Tiwari, **Advocate**  
Sh. Rajendraprasad Kedarnath Tiwari  
B/21 Shivam Tenament Nr. Alankar Society Tp  
13 Chhani Jakat Naka, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1005**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manishkumar Dahyabhai Parmar, **Advocate**  
Sh. Dahyabhai N Parmar  
G/409 Ramdevji Ni Pole Ajwa  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1006**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshkumar Hiralal Patel, **Advocate**  
Sh. Hiralal D Patel  
C/64 Nathiba Nagar Sociery Waghodia  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1007**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sandeep Yashwantbhai Joshi, **Advocate**  
Sh. Yashwantbhai Ramchandra Joshi  
3 Dariya Mahel Park Society Opp. Surat  
Municipal Corporation Muglisara  
Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1008**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadeja Hardevsinh Kalubha, **Advocate**  
Sh. Kalubha  
At . Chhapra Tal. Lodhika ,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1009**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahendra Nathalal Vagadiya, **Advocate**  
Sh. Nathalal Bachubhai Vagadiya  
Shiv Opp. Raj Bank Kanakiya Plot  
Jetpur, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1010**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Jivrajbhai Patel, **Advocate**  
Sh. Jivrajbhai Nathubhai Patel  
Matru Ashish Shanti Nagar Street No.1  
Jetpur, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1011**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prafulchandra Barot, **Advocate**  
Sh. Natvarlal  
901 Sunder Gopal Complex Ambawadi Circle  
Ellisbridge Po, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1012**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Khatri Shaileshkumar Ambalal, **Advocate**  
Sh. Ambalal  
Mani Nivas Vaidh Faliya  
At.Po.Ta.Sinor,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1013**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashkumar Shantilal Rathod, **Advocate**  
Sh. Shantilal Maganlal Rathod  
122. Devikrupa Society. At.Po. Utran. Surat  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1014**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Vasantbaben Sardarsinh, **Advocate**  
Sh. Sardarsinh Somsinh Chauhan  
At.Po . Hajipur Ta . Himatnagar Dist .  
Sabarkantha, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1015**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayprakash Jashvantraï Bhut, **Advocate**  
Sh. Jashvantraï Amrutlal Bhut  
7c First Floor Mukht Jiwan Society Part 1 Ssmurti  
Mandir Road Godasar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1016**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Ila Laljibhai, **Advocate**  
Sh. Prajapati Laljibhai Mohanbhai  
2 Amar Nivas Opp Suryanagar Society B/H  
Vaishali Cinema Nadiad, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1017**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pancholi Rajeshkumar Bhikhabhai, **Advocate**  
Sh. Bhikhabhai  
Bazar Faliya At.Po.Barkal  
Ta.Sinor,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1018**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipakkumar Ramprasad Pandit, **Advocate**  
Sh. Ramprasad Gayaprasad Pandit  
220. Shaktinagar. Opp. B.R.C. B.H. Harinagar.3.  
Udhna. Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1019**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Maheshkumar Narsinhbhai Parmar, **Advocate**  
Sh. Narsinhbhai Dhulabhai Parmar  
D/207 Mahesh Complex Waghodia Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1020**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Pratapsinh Rana, **Advocate**  
Sh. Pratapsinh S Rana  
5 Rajkamal Society Karodia Road  
Gorva, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1021**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashok M Shah, **Advocate**  
Sh. Mohanlal  
Tran Pole Marudiya Pole Umreth, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1022**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rasesh Jaykant Shah, **Advocate**  
Sh. Jaykant Ranchhodlal Shah  
22 Narayan Villas Atladra  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1023**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayantilal Mohanlal Patel, **Advocate**  
Sh. Mohanlal Bahechardas Patel  
2. Navkar Darshan Society. Opp. Vasant Vihar  
Society. U.M Road. Althan. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1024**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Himmat Nanjibhai Dungrani, **Advocate**  
Sh. Nanjibhai Bhachubhai Dungrani  
Plot No. 58 Sathwara Colony Sector 5  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1025**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokbhai Ranchhodbhai Patel, **Advocate**  
Sh. Ranchhodbhai Dahyabhai Patel  
At. Saroli. Post. Variyav. Ta. Olpad. Dist. Surat  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1026**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sachinkumar Chimanlal Shrimali, **Advocate**  
Sh. Chimanlal Khemchandbhaishrimali  
401/2258 Shivshaktnagar Gujarat Housing  
Board Chandkheda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1027**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajendrasinh Hemubha Zala, **Advocate**  
Sh. Hemubha Hanubha Zala  
Block No 240 Ravi Residency Dharamnagar Main  
Road B/H Sterling Hospital 150ft Ring Road  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1028**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Dhansukhlal Tailor, **Advocate**  
Sh. Dhansukhlal Amrutlal Tailor  
B.234. Jalaramnagar. B.H. Udhna. Railway  
Colony. Udhnayard. Limbayat.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1029**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Natwarlal Patel, **Advocate**  
Sh. Natwarlal Chhotalal Patel  
Shanti Niwas A11 Kirti Tenament Co Op Hsg  
Society Ltd Opp Shilpan Society Jagatpur Road  
Chandlodiya, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1030**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajay Chandrakant Bhagat, **Advocate**  
Sh. Chandrakant Kanchanlal Bhagat  
1/4 Khatodra Bethi Colony Khatodra  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1031**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hafeji Sabanabanu Suleman, **Advocate**  
Sh. Hafeji Suleman  
At Post Nabipur Near High School Ta  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1032**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Balkrishna Bachubhai Varma, **Advocate**  
Sh. Bachubhai Ramanlal Varma  
23/B Shakuntal Park Society B/H Shreyas School  
Manjalpur Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1033**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmendra Natvarlal Shah, **Advocate**  
Sh. Natvarlal Mohanlal Shah  
C 56 Shubh Lakshmi Park Society Opp Govindrao  
Park Ayurvedic Teen Rasta Out Side Panigate  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1034**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nikhileshkumar Natvarlal Shah, **Advocate**  
Sh. Natvarlal Mohanlal Shah  
C 56 Shubh Lakshmi Park Society Opp Govindrao  
Park Ayurvedic Teen Rasta Out Side Panigate  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1035**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Farzanabanu Mahebubmiya, **Advocate**  
Sh. Mahebubmiya Kazi  
Tinbatti Patnivas Garib Hakim No Madh  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1036**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanaksinh Raisinh Raj, **Advocate**  
Sh. Raisinh Amarsinh Raj  
109 Tahura Park Near Taif Nagar Makarand  
Desai Road Tandalja Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1037**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmesh Khushalbhai Kataria, **Advocate**  
Sh. Khushalbhai Lallubhai Kataria  
52. Vaishali Row House. Near J.K. Motors. Pal  
Patiya. Pal Road. Adajan. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1038**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansuri Maksudbhai Rahimbhai, **Advocate**  
Sh. Rahimbhai  
15/Adarshnagar Society Near Geb Visnagar Road  
Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1039**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amruta Atulchandra Chauhan, **Advocate**  
Sh. Atulchandra Hiralal Chauhan  
Mochi Street Near Ram Temple  
Bhanvad, Devbhumi Dwarka, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1040**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Gopalsinh Shivsindh, **Advocate**  
Sh. Shivsindh  
Shaktinagar Nr Taluka Panchayat Office At Po Ta  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1041**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar Harivadan Pandya, **Advocate**  
Sh. Harivadan Ambalal Pandya  
Mahiyal Ta Talod Dist Sabarkantha, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1042**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohammad Shehjad Mohammad Jamil Shaikh, **Advocate**  
Sh. Mohammad Jamil Shaikh  
35 Shahimasjid Compound Opp Gurudwara  
Dudheshwar Road, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1043**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amish Kanubhai Patel, **Advocate**  
Sh. Kanubhai Tribhovanbhai Patel  
At Hanuman Pura Post Bakrol Ta Waghodia  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1044**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandey Rajshree Tejpratap, **Advocate**  
Sh. Tejpratap Sitaram Pandey  
40/469 Adarshnagar Nr Naranpura Police  
Station Naranpura, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1045**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalavati Khandubhai Matrukar, **Advocate**  
Sh. Khandubhai Manaji Matrukar  
A/5 Smc Awas B/H Karan Park Society Near  
D.Mart Super Adajan Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1046**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdishchandra Solanki, **Advocate**  
Sh. Jayantilal Solanki  
M 6/61 Sardar Patel Housing Colony Sector.14  
Near Mahatma Mandir, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1047**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chaitali Chandubhai Patel, **Advocate**  
Sh. Chandubhai Jerambhai Patel  
C.103. Shree Bharti Residency. Near Gothik  
Heritej. New L.P. Savani Road. Pal. Pal. Adajan.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1048**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hetal Narendrabhai Agrawal, **Advocate**  
Sh. Narendrabhai Agrawal  
E.83 Iffco Colony Udaynagar  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1049**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nareshkumar Ranchhodbhai Chauhan, **Advocate**  
Sh. Ranchhodbhai Chauhan  
B 155 Yogi Nagar Township Near Ambika Nagar  
Gotri Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1050**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Girish Kantilal Raval, **Advocate**  
Sh. Kantilal  
34 Gopalkunj Society B/H Kotiyark Society  
Chhapariya Road Himtnagar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1051**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasantbhai Ranchhodbhai Patel, **Advocate**  
Sh. Ranchhodbhai J. Patel  
Patel Vaga Nandodi Bhagol Ta.  
Dabhoi, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1052**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sondalia Maheshchandra Lalchandbhai, **Advocate**  
Sh. Sondalia Lalchandbhai Ratanjibhai  
5/175.B Mandir Street Jimkhana Rd Rander  
Surat.5, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1053**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shailesh Gopalbhai Pandav, **Advocate**  
Sh. Gopalbhai Valabhai Pandav  
A/196 Shivchhaya Society Opp Hari Om Mill  
Ved Road Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1054**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darshit Kantilal Vyas, **Advocate**  
Sh. Kantilal K Vyas  
Shubham 6.Niranjani Society Rameshwar Chowk  
Raiya Road Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1055**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshadkumar Kantilal Makwana, **Advocate**  
Sh. Kantilal Khengarbhai Makwana  
A/201 Tulsi Aangan Flat Opp Tulsi Hights Bapod  
Waghodia Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1056**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jashubhai Koyagibhai Amin, **Advocate**  
Sh. Koyagibhai Amin  
10 Jankalyan Society Ali Kherva Bodeli Ta Bodeli  
Dist Chhota Udepur, Chhotaudepur, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1057**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmeshkumar Kurjibhai Dhandhukiya, **Advocate**  
Sh. Kurjibhai Pragjibhai Dhandhukiya  
A.40/1 Danev Ashish Society Katargam  
Singanpore Road Surat City, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1058**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amitkumar Ramprasad Shukla, **Advocate**  
Sh. Ramprasad Rajaram Shukla  
Shuklaji Estate Opp Holiday Inn Express Hotel  
Usmanpura, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1059**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Premjibhai Rathod, **Advocate**  
Sh. Premjibhai Hirabhai Rathod  
D.5. Sarvasw Row House. Opp. Honey Park Appt.  
Honey Park Road. Adajan. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1060**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdishkumar Ghusabhai Vachhani, **Advocate**  
Sh. Ghusabhai Bachubhai Vachhani  
At. Bhesan. Chanaka Plot Ta. Bhesan  
Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1061**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendra Kalyanbhai Chakrani, **Advocate**  
Sh. Kalyanbhai Kurjibhai Chakrani  
A.38. Pramukh Chhaya Society. Puna Simada  
Road. Punagam. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1062**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anilkumar Virsingh Bhai Makwana, **Advocate**  
Sh. Virsingh Kadakiya Makwana  
Block C 101 Nilkanth Park 1 Opp Gopalnagar  
Near St Xaviers High School  
Memnagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1063**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Fatesinh Dabhi, **Advocate**  
Sh. Fatesinh Fulabhai Dabhi  
A/138 Jivanjyot Society Malhotra Mill Road  
Odha, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1064**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashkumar Ishwarbhai Rohit, **Advocate**  
Sh. Ishwarbhai Mavjibhai Rohit  
B17 Bapunagar Society Near Water Tank Dabhoi  
Road At And Post Ta Bodeli Dist Chhotaudepur  
391135, Chhotaudepur, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1065**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vahidahmed Pyareahmed Shaikh, **Advocate**  
Sh. Pyareahmed Chhote Bhai Shaikh  
11 Shambhu Patels Chawl B/H Arbuda Mills  
Rakhiyal, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1066**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amjadhussain Alihussain Shaikh, **Advocate**  
Sh. Alihussain Abdul Rahim Shaikh  
8 Noor Bhai Dhobis Chawl Nr Usha Cinema  
Gomtipur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1067**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayak Sanjaykumar Kanaiyalal, **Advocate**  
Sh. Kanaiyalal  
At And Post Meu Nayak Vas Ta Dist  
Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1068**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chirag Narendrakumar Bhatt, **Advocate**  
Sh. Narendrakumar Bhatt  
F 6 Nutansaurabh Society Behind Vijaynagar  
Harni Varasiya Ring Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1069**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jignasha Krashnaprasad Joshi, **Advocate**  
Sh. Krashnaprasad Joshi  
F 6 Nutansaurabh Society Behind Vijaynagar  
Harni Varasiya Ring Raod  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1070**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Surjuse Ritesh Rameshbhai, **Advocate**  
Sh. Surjuse Rameshbhai Damdaji  
Plot No 39 Ambika Nagar B/H Harinagar  
2, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1071**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajnarayan Ramnarayan Gupta, **Advocate**  
Sh. Ramnarayan  
Plot No.14 Shiv Nagar Soc Ghb  
Pandesara, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1072**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rohit Jayantibhai Kanjibhai, **Advocate**  
Sh. Rohit Kanjibhai Mithabhai  
11 Dwarka Nagar Bh Navsur Bus Stand Nr Gidc  
Colony Vadsar Road  
Makarpura, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1073**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpesh Maganbhai Ramani, **Advocate**  
Sh. Maganbhai Ravjibhai Ramani  
Plot.No. A.B. Krushna Apartment. Varsha  
Society.2. Near L.P. Savani School. L.H. Road.  
Karanj. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1074**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Purveshsinh Amarsinh Parmar, **Advocate**  
Sh. Amarsinh Somsinh Parmar  
Cff.1 Panchratna Apartment Waghodia.Dabhoi  
Ring Road Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1075**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitesh Chimanlal Valand, **Advocate**  
Sh. Chimanlal  
3 Rushikesh Society Nr Reliance Mall Tasiya Road  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1076**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mamta Mohanbhai Vora, **Advocate**  
Sh. Mohanbhai Manjibhai Vora  
15. Shamla Row House. Laskana. Surat.  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1077**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Indermal Devraj Purohit, **Advocate**  
Sh. Devraj Shankarji Purohit  
I.433. Saidham Palace. Shilpa Park Society. L.H.  
Road. Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1078**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Paullomi Bhaskarkumar Barot, **Advocate**  
Sh. Bhaskerkumar Barot  
C 504 Sahajanand Flats Behind Akruti Flats Opp  
Swaminarayan Temple Vadsar Village Ta  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1079**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chetankumar Mithabhai Parmar, **Advocate**  
Sh. Mithabhai Bhavanbhai Parmar  
304. Ankit Apartment. Near Shreeji Complex.  
Ramnagar. Rander Road. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1080**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prerana Sihanikumar Gaikwad, **Advocate**  
Sh. Sihanikumar Dhondiba Gaikwad  
Vishram Baug Palace Compound Nehru Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1081**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mamta Vasudevbhai Tarnekar, **Advocate**  
Sh. Vasudevbhai Dashrathbhai Tarnekar  
E.1.B. Magan Nagar.2. First Floor. Near Nayan  
Deep Apartment Dhanmora. Katargam.  
Singanpor Road. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1082**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vandanaben Jitendrakumar Jani, **Advocate**  
Sh. Jitendrakumar  
402 Scarlet Opp Bal Krishna Temple Gayatri  
Mandir Road Ranip  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1083**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mr Rakesh Mahendrakumar Gandhi, **Advocate**  
Sh. Mehendrakumar Sakarlal Gandhi  
D..3.11. Anjana Tenement. Nr. Raghukul Market.  
Ring Road. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1084**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijendra Rajababu Bangde, **Advocate**  
Sh. Rajababu  
Plot No 156 Rupsinh Zala Chal Nr Laxminagar  
Meghaninagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1085**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Madhubhai Boricha, **Advocate**  
Sh. Madhubhai Punabhai Boricha  
E.504. Sanai Residency. Opp. Parshuram Garden.  
Honey Park. Adajan. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1086**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhupendrakumar Ramprakash Gupta, **Advocate**  
Sh. Ramprakash Gupta  
34 Gulabvatika Society Tandalaja Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1087**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rizwan M. Kureshi, **Advocate**  
Sh. Mohmmmed Yasin Ibrahimhai Kureshi  
F.A/ 5 Murtuza Park.1 Tandalja Road  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1088**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mishra Nagendra Ramprasad, **Advocate**  
Sh. Ramprasad M Mishra  
A 25 Hari Darshan Society Opp Green Park New  
R T O Roads Vastral  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1089**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakash Govindbhai Bordiwala, **Advocate**  
Sh. Govindbhai Dahyabhai Bordiwala  
Ashirwad Villa. House No.80. Nr. St. Thomas  
School. New City Light Road. Bharthana Gam  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1090**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Firojkhan Mallumiya Kureshi, **Advocate**  
Sh. Mallumiya Karimmiya Kureshi  
B13 Al Khebar Nr Razzak Masjid Opp Ambar  
Tower Fatehwadi Sarkhej  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1091**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kiritsinh Ganpatsinh Chauhan, **Advocate**  
Sh. Ganpatsinh N Chauhan  
48 Aradhna Park Society P D Pandya College  
Road Ghodasar Vatva  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1092**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sharif Mohamed Ismailmiya Lakum, **Advocate**  
Sh. Ismailmiya Karim Bhai Lakum  
Madar Palace Bh Gujarat Kanta At Post Bahiyal  
Ta Dahegam, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1093**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sheetal Jacobbhai Christian, **Advocate**  
Sh. Jacobbhai R Christian  
115 Mahasukh Nagar Nr Nobel School  
Krishnanagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1094**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Kumar Mohanbhai Waghela, **Advocate**  
Sh. Mohanbhai  
B 410 Sahjanand Flats Near Vadsar Bridge  
Vadsar Village Road Vadsar, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1095**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nita Arunbhai Patel, **Advocate**  
Sh. Gabubhai Bhanabhai Patel  
12. Sai Darpan Raw House. 120 Fit Udhna  
Bamroli Road. B.H. Ashirwad Townsihp.2  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1096**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajput Sureshkumar Ramanlal, **Advocate**  
Sh. Rajput Ramanlal Chhitabhai  
Vejalpur Bambakhana Chamunda Traders  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1097**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Deepak Mohanlal Patel, **Advocate**  
Sh. Mohanlal Punabhai Patel  
Ram Plaza App Flat No 301 3rd Floor Palang  
Chowk Gundavadi Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1098**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayanaben Sanjaykumar Patel, **Advocate**  
Sh. Dhirajbhai Bhagubhai Patel  
91. Bhuvashvari Nagar. Opp. Yogeshwar Park.  
Dindoli Gam. Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1099**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shahenaz Noormohammed Saiyad, **Advocate**  
Sh. Noormohammed Fakirmohammed Saiyad  
11/A Nirbhaynagar Society Sha.E.Alam Tolnaka  
Nr Swaminarayn College,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1100**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandrasinh Bhavasinh Talatiya, **Advocate**  
Sh. Bhavasinh Sivajisinh Talatiya  
Shiv Shakti 5 Geeta Nagar Nr P And T Colony  
Gondal Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1101**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tejalben Dineshchandra Parekh, **Advocate**  
Sh. Parekh Dineshchandra Maganlal  
59 Mangaldeep Society Dahej Bypass Road  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1102**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hanifali Yasinali Saiyed, **Advocate**  
Sh. Yasinali Hakimali Saiyed  
134. Patel Nagar Society. B.H. Harinagar.2.  
Udhna Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1103**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parshotam Pithabhai Dafada, **Advocate**  
Sh. Pithabhai  
Dasi Jivan Krupa Siddharthnagar Chital  
Road, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1104**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shilaben Manubhai Patel, **Advocate**  
Sh. Manubhai Dhirubhai Patel  
88. Vrundavan Society. Sachin Vanz Road. Nr.  
Durdarshan Kendra. Sachin. Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1105**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sudhirkumar Subodhkumar Mehta, **Advocate**  
Sh. Subodhkumar Ravishankar Mehta  
36 Vinayak Park Society Opp Tirupati School Nr  
Lake Chandlodia, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1106**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Rakesh Durlabhbhai, **Advocate**  
Sh. Durlabhbhai  
Plot No 53 Shantivan Township Opp Gail Tower  
Adajan Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1107**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Beena Ranchhodbhai Raval, **Advocate**  
Sh. Ranchhodbhai Punambhai Raval  
B/32 Akshatnagar Society Near Abhilasha  
Chokdi New Sama Road Chhani Jakat Naka  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1108**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vinodkumar Keshavlal Barot, **Advocate**  
Sh. Barot Keshavlal  
A18 Hemdeep Residency Near Sayaji Township  
Ajwa Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1109**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpeshkumar Kanubhai Patel, **Advocate**  
Sh. Kanubhai Ambalal Patel  
D.412 Kedardham Flats Opp. Hari Party Plot  
Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1110**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vatsala Narayan Kadam, **Advocate**  
Sh. Narayan Atmaram Kadam  
E/6 Shankar Park Society Near Ravi Park Society  
Tarsali Novino Road Tarsali  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1111**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipali Hemntkumar Navik, **Advocate**  
Sh. Kamleshkumar Chandravadan Kapasiawala  
2.207.B. Kunj Gali. Parekh Faliya. Near Rander  
Peoples Bank. Rander. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1112**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemant Manilal Navik, **Advocate**  
Sh. Manilal Dajibhai Navik  
2.207.B. Kunj Gali. Parekh Faliya. Near Rander  
Peoples Bank. Rander. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1113**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashika Veljibhai Gadhiya, **Advocate**  
Sh. Veljibhai Bavabhai Gadhiya  
Purusharth' Chandra Park.2 Block No.195 Street  
No.11 Near Big Bazar 150 Ft Ring  
Road,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1114**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Divan Mohyudin Sikandersha, **Advocate**  
Sh. Sikandar Sha Ibrahimbhai Divan  
D.4 Shreyas Apartment Opp Mangal Kirti  
Apartment Fategunj Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1115**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogeshkumar Sakarlal Rana, **Advocate**  
Sh. Sakarlal Uttamram Rana  
5.1279. Amar Niwas 2nd Floor. Soi Seri No.2.  
Haripura. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1116**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Goswami Namrata Indragiri, **Advocate**  
Sh. Indragiri  
Mukta Nivas Peoples Bank Colony 80 Feet Road  
Veraval, Gir Somnath, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1117**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ritaben Jayeshkumar Rohit, **Advocate**  
Sh. Jayantilal Durlabhbhai Chauhan  
53. Harinagar.3. Opp. B.R.C. Gate. Udhna. Surat  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1118**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pappukumar Pravinchandra Tankaria, **Advocate**  
Sh. Pravinchandra Dhansukhlal Tankaria  
7/2654 Vayda Sheri Saiyedpura Surat  
City, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1119**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bariakoli Vijaykumar Jivabhai, **Advocate**  
Sh. Bariya Jivabhai Dipabhai  
At Post Navapura Ta Bodeli  
, Chhotaudepur, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1120**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Jayprakash Purushottam, **Advocate**  
Sh. Bhatt Purushottam  
C 22 Saptagiri Society.Ii B/H Avdhut Society  
Vishwamitri Main Road  
Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1121**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mehta Jatinkumar Labhshankar, **Advocate**  
Sh. Mehta Labhashankar Gaurishankar  
Nandi Shora Vadi Opp Jay Shri Cinema  
Savarkundla, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1122**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Ramsinh Shanabhai, **Advocate**  
Sh. Chauhan Shanabhai J  
Kadam Falia Manjalpur Vadodara Manjalpur  
Gujarat,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1123**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Miteshkumar Gopaldas Shah, **Advocate**  
Sh. Gopaldas Gokaldas Shah  
B 1 Amranathpark Bh Geri Lab Gotri Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1124**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Geeta Babubhai Chavda, **Advocate**  
Sh. Babubhai Devjibhai Chavda  
H 308 Gunatit Recidencey Opp Gayatri High  
School B/H Watoar Tank Gotri  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1125**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tewar Sunilkumar Padmakant, **Advocate**  
Sh. Tewar Padmakant Prahladbhai  
27 Ankur Society B/H Ranchhodji Mandir  
Waghodia Road Panigate Vadodara  
390019, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1126**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mehta Dilip Manshankar, **Advocate**  
Sh. Manshankar  
Jayalaxmi Krupa 1.Akapuri Raiya Road  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1127**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Babubhai Manchhubhai Surati, **Advocate**  
Sh. Manchhubhai Makanbhai Surati  
D.2 Shivani Row House Capt.Laxmi Marg  
Opp.Bhumi Complex New Rander Road  
Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1128**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rupesh Lalchandra Kharva, **Advocate**  
Sh. Lalchandra Manilal Kharva  
H 308 Gunatit Recidencey Opp Gayatri High  
School B/H Watoar Tank Gotri  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1129**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kiritkumar Keshavbhai Chovatiya, **Advocate**  
Sh. Keshavbhai Premjibhai Chovatiya  
Dwarkesh Pranami Park C Street No 1 Near New  
Gandhi Society Khodal Hotel 40 Feet Road 150  
Feet Ring Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1130**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darji Manojkumar Rameshchandra, **Advocate**  
Sh. Darji Rameshchandra Maganlal  
73 Damodar Nagar B/H Rajdeep Complex Tarsali  
Vadodara 390009, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1131**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaishali Nathubhai Patel, **Advocate**  
Sh. Nathubhai Manilal Patel  
8. Gayatri Nagar. Near Kailash Nagar.  
Sagrampura. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1132**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ranjana Shyamsunder Pandya, **Advocate**  
Sh. Shyamsunder Pandya  
23 Ankur Society Opp Poonam Complex  
Waghodia Road Vadodara  
390019, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1133**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavna Bhanukant Patel, **Advocate**  
Sh. Bhanukant Morarjibhai Patel  
E/187 Shreedhar Park Society Behind Makarpura  
Depot Makarpura Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1134**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Premilaben Laxmanbhai Vagadiya, **Advocate**  
Sh. Laxmanbhai Arjanbhai Vagadiya  
A.9 Vrundavan Society Vibhag.2 Near Bapod  
Village Bapod Jakat Naka  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1135**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mistri Mitalkumar Dahyabhai, **Advocate**  
Sh. Mistri Dahyabhai Bababhai  
At.Po.Talodgam Chela Bhagat Nu Faliyu Tal.Talod  
Dist.Sabarkantha,Sabar Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1136**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sureshbhai Babubhai Rathod, **Advocate**  
Sh. Babubhai Somabhai Rathod  
Plot No.352/2 Sector.3/B  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1137**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chirag Chimanbhai Patel, **Advocate**  
Sh. Chimanbhai Mohanbhai Patel  
C/40 Anil Park.1 Opp. Bright School V.I.P. Road  
Karelibaug Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1138**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Palakkumar Thakorbhai Patel, **Advocate**  
Sh. Thakorbhai Ambalal Patel  
A/56 Lavkush Nagari Vadsar  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1139**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Upendrakumar Ramanlal Parmar, **Advocate**  
Sh. Ramanlal Ranchhodbhai Parmar  
C.20 Sureshpark Society.2 B/H Ranchhodpark  
Nr. Parivar Char Rasta Waghodia Road Vadodara  
390019,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1140**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharvad Jagashibhai Bhanubhai, **Advocate**  
Sh. Bhanubhai  
Bharvadas At Kamalpur (Satun) Ta  
Radhanpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1141**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavisha Arvindbhai Thakkar, **Advocate**  
Sh. Arvindbhai Govindbhai Thakkar  
Block No. 11/64 Mayur Park Laxmipura Road  
Near Akshar Apartment Samta  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1142**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yagnik Ashvinkumar Rasiklal, **Advocate**  
Sh. Rasiklal  
Kadiyavas At Radhanpur ,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1143**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayana Kantibhai Parmar, **Advocate**  
Sh. Kantibhai Karsanbhai Parmar  
Plot No.10. B.H. Gyandip High School.  
Navanagar Ratan Chowk. Near Sanidev Temple.  
Udhna Yard. Udhna. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1144**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barot Rakeshkumar Dalpatbhai, **Advocate**  
Sh. Barot Dalpatbhai Kacharabhai  
9 Siddharthnagar Mehtapura Himatnagar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1145**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Snehal Mahendrabhai Raval, **Advocate**  
Sh. Mahendrabhai P. Raval  
30 New Rang Sagar Society Near Government  
Tubewell Bopal, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1146**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shetal Navinchandra Shukal, **Advocate**  
Sh. Navinchandra  
12 Niranjana Baugh Society D Cabin  
Sabarmati, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1147**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayesh Natvarlal Kosadiya, **Advocate**  
Sh. Natvarlal Mohanbhai Kosadiya  
Amroli Main Road Opp. Sarasvati Dairy At Post  
Amroli Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1148**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kailash Nathubhai Vala, **Advocate**  
Sh. Nathubhai Bachubhai Vala  
177. Nandanvan Society. Near Singanpore Shak  
Market. Couse Way. Singanpore Road.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1149**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sarikaben Chirag Patel, **Advocate**  
Sh. Gajendrabhai Parsotambhai Patel  
3 Person Society Near Ganesh Society R.V.Desai  
Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1150**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rana Hardipsinh Harichandrasinh, **Advocate**  
Sh. Rana Harichandrasinh Vidursinh  
Block No 6 Sarita Vihar Society Near Ruda 2  
Kalawad Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1151**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kishor Dilipbhai Khairnar, **Advocate**  
Sh. Dilipbhai Damubhai Khairnar  
226 Mansi Residency Near Cr Patil Estate Dindoli  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1152**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vyas Tejal Mukundbhai, **Advocate**  
Sh. Mukundbhai  
Samarth Nagar Sukhdivas Colony Road Bh  
Bhagini Chhatralay, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1153**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Vitthaladas Bhavsar, **Advocate**  
Sh. Vitthaladas Narandas Bhavsar  
B 110 Siv Baunglow Society Opp Pragti Nagar  
New V I P Warasia Ring Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1154**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Haribhai Chavda, **Advocate**  
Sh. Haribhai Parmar  
B 29 Vrajdharm Society Behind Umiya Vidyalay  
Waghodia Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1155**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hetalben Manishkumar Patel, **Advocate**  
Sh. Dasharathbhai Ambalal Patel  
24 Pratik Park Society Opp Madhavbaug Tena No  
1 Nirnaynagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

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Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1156**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipul Baldevbhai Paneria, **Advocate**  
Sh. Paneria Baldevbhai  
House No.301 Sarvoday Street Nr.Fier Station  
Morabhagal Rander Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1157**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Sureshkumar Premjibhai, **Advocate**  
Sh. Chauhan Premjibhai Limbabhai  
F/102 Amazon Residency Opp Pancham Villa  
Kamlanagar Ajwa Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1158**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemantkumar Ishwarbhai Jadav, **Advocate**  
Sh. Ishwarbhai P. Rohit  
At Po Kural Ta Padra Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1159**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakesh Bhagvandas Parmar, **Advocate**  
Sh. Bhagvandas Karsandas Parmar  
7/4789 Begampura Chidiyakui Mandir Street  
Near Torrent Power Company  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1160**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipulsinh Ganpatsinh Chavda, **Advocate**  
Sh. Ganpatsinh Kalusinh Chavda  
A/187 Prabhudarshan Society Near Ugat Canal  
Bhesan Road Jahangirabad Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1161**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshna Ganpatsinh Chavda, **Advocate**  
Sh. Ganpatsinh Kalusinh Chavda  
A/187 Prabhudarshan Society Near Ugat Canal  
Bhesan Road Jahangirabad Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1162**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tailor Biren Bhikhabhai, **Advocate**  
Sh. Tailor Bhikhabhai Rayjibhai  
A/13 Pramukh Vatika Society B/H Hariom  
Society B/S Narayan Kathiyawadi Hotel  
Atladara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1163**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakore Helina Nileshkumar, **Advocate**  
Sh. Satish Parsottamdas Patel  
31/A Ashtapad Society Water Tank Road  
Karelibaug Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1164**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakore Nileshkumar Nayneshkumar, **Advocate**  
Sh. Thakore Nayneshkumar Nathalal  
31/A Ashtapad Society Water Tank Road  
Karelibaug Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1165**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sabbirhusen Shokathusen Ajmeri, **Advocate**  
Sh. Shokathusen Gulamnabi Ajemri  
204 Habibi Apartement Salatwada Delhi  
Darwaja Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1166**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhailalbhai Ishwarbhai Chavda, **Advocate**  
Sh. Ishwarbhai Chavda  
D 189 Subodh Nagar Society Behind Manjalpur  
Township No 1 Manjalpur  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1167**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Vimalkumar Rameshchandra, **Advocate**  
Sh. Parmar Rameshchandra Somchand  
Mani Smruti D 31 Shri Shakti Krupa Soc Part 2 I.  
O. C. Road Chandkheda  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1168**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayesh Chandrakant Bagdawala, **Advocate**  
Sh. Chandrakant Gangaram Bagdawala  
4.1831. Panjanigharwad. Koliwad. Begumpura.  
Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1169**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajitkumar Indrasinh Brahmbhatt, **Advocate**  
Sh. Indrasinh Prabhatsinh Brahmbhatt  
Sara Faliyu At Po Sathod Tal  
Dabhoi, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1170**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rekha Dipakkumar Gandhi, **Advocate**  
Sh. Dipakkumar Indravadan Gandhi  
357 Ashirwad Villa New City Light  
Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1171**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manohar Gangasing Rajpurohit, **Advocate**  
Sh. Gangasing Javatsing Rajpurohit  
A 303. Indraprast Complax. Punagam Road.  
Magob. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1172**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Palvish Karshanbhai Balolia, **Advocate**  
Sh. Karshanbhai Maganbhai Balolia  
12 Wisteria Glory Kalali Road Near C M Patel  
Farm Kalali, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1173**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Kirtisinh Lalsinh, **Advocate**  
Sh. Rathod Lalsinh Motisinh  
At.Soja Po.Pedhamali Ta.Vijapur Dist .  
Maheasna, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1174**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bipin Dahyabhai Thakkar, **Advocate**  
Sh. Dahyabhai Narandas Thakkar  
Navapura Hanuman Street At Post Padra District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1175**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Monika Satishbhai Tailor, **Advocate**  
Sh. Satishbhai Tailor  
E204 Icb Park Bh Vandemataram City  
Gota,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1176**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayeshkumar Pravinlal Thakkar, **Advocate**  
Sh. Pravinlal Shantilal Thakkar  
24 Rajdhani Society Sangam Kishanwadi Ring  
Road Near Eassar Petrol Pump  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1177**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tanu Yogendrakumar Oza, **Advocate**  
Sh. Jayantkumar Vyas  
14 Nilkanth Bangloj Nagalpur 2  
,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1178**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prashant Pradipbhai Lathigra, **Advocate**  
Sh. Pradipbhai Rasiklal Lathigra  
Radhe Sivamaharaj Close Street No 2 Near Soni  
Bazar Kothariya Naka Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1179**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Urvashi Gor, **Advocate**  
Sh. Shantilal Gor  
Opposite Trambakeshwar Temple Out Of Sarpat  
Gate Airport Road, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1180**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Liyakhan Fakirmahmad Mansuri, **Advocate**  
Sh. Fakirmahmad Adambhai Mansuri  
At.Po . Badoli Ta . Idar Dist . Sabarkantha,Sabar  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1181**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Minaxi Govindji Khodiyar, **Advocate**  
Sh. Govindji Khodiyar  
103 Padam Park Society Opp Novino Battery  
New Yera School Makarpura  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1182**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharuchi Mo. Altaf Yakubbhai, **Advocate**  
Sh. Yakubbhai Vali Patel  
Sr.No. 43. Plot No.35. St.No.2. Shastri Chok. Near  
Madina Masjid. Limbayat. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1183**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadav Pradipkumar Samuel, **Advocate**  
Sh. Samuel  
D.14 Daxa Park Opp Amar Nager D Kabeen  
Navayad Vadodara ,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1184**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashkumar Kishorchandra Kayastha, **Advocate**  
Sh. Kishorchandra Girdharlal Kayastha  
6 Gopal Nagar Society Near Madhukunj Society  
Behind Mahadev Talav Wadi  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1185**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashish Anilkumar Dalal, **Advocate**  
Sh. Anilkumar Bhogilal Dalal  
201. F. Jolly Residency. Near S.D.Jain School.Vesu  
Char Rasta. Vesu. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1186**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ranjitsinh Kalidas Chauhan, **Advocate**  
Sh. Kalidas Jethisinh Chauhan  
C.4 Shri Laksmikunj Society Near Nutan  
Maheshwar Nagar Subhanpura  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1187**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kazi Safiyuddin Kamaruddin, **Advocate**  
Sh. Kamaruddin  
B 145 Jantanagar Ramol Road  
Ramol, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1188**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ronak Chunilal Prajapati, **Advocate**  
Sh. Chunilal Dhushabhai Prajapati  
259 Patelvas Nr Ramji Mandir Kp Vibhag  
Chandkhedagam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1189**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Tuhinkumar Kanaiyalal, **Advocate**  
Sh. Kanaiyalal Shah  
A/50 Marutidham Society Near Fire Station  
Tp.13,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1190**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yusuf Vali Gajerawala, **Advocate**  
Sh. Vali Musa Gajerawala  
S.No.39. Plot No. 46. Street No.1. Shahpura.  
Limbayat. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1191**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayeshkumar Jayantilal Thaker, **Advocate**  
Sh. Jayantilal Thaker  
Patel Khadki At Khatnal Ta Khambhat Dist  
Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1192**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jignesh Nagarbhai Hingu, **Advocate**  
Sh. Nagarbhai  
5 Valinath Society Kapodra Char Rasta Varachha  
Road Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1193**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamalaben Narottamdas Parmar, **Advocate**  
Sh. Narottamdas Valjibhai Parmar  
42 Shahibaug Society Warshiya Ring Road B/H  
Vidhyamandir School, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1194**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitesh Damjibhai Rathod, **Advocate**  
Sh. Damjibhai  
Chamunda Nivas Hasanwadi Main Road Opp Raj  
Bank Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1195**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendrakumar Girdharlal Parmar, **Advocate**  
Sh. Girdharlal Dulabhai Parmar  
A/101 Rudraksh Height B/S Rudraksh Residency  
Opp M M Vora Show Room Dabhoi Road  
Somatalav Vadodara . 390025, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1196**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saiyed Arifali Maheboobali, **Advocate**  
Sh. Saiyed Maheboobali Amirali  
16 Dar.E.Amena Flats 3rd Floor Mehtawadi Naka  
Nagarwada Main Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1197**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parulben Hemantkumar Parikh, **Advocate**  
Sh. Dasharathlal Chunilal Desai  
A 144 Chandra Nagar Society Opp Vrundavan  
Bus Stop Waghodia Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1198**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sima Sureshchandra Chaturvedi, **Advocate**  
Sh. Sureshchandra S Chaturvedi  
B 58 Madhavpark Chhani Nh No. 8  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1199**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manisha Manharlal Shelat, **Advocate**  
Sh. Manharlal Shelat  
C 206 Vrundavan Township Bh Swaminarayan  
Temple Vasna Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1200**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vinodbhai Shantilal Thakkar, **Advocate**  
Sh. Shantilal Ambalal Thakkar  
D/124 Nutan Saurabh Society Near Vijay Nagar  
Harni Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1201**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatiya Bipinchandra Shankalchand, **Advocate**  
Sh. Sakalchand  
Bariya Road Opp. Umariya Coloni Bariya Road  
Palli Ta. Limkheda, Dohad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1202**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandreshbhai Harsukhbhai Patel, **Advocate**  
Sh. Harsukhbhai Karshanbhai Patel  
Block No. B/46 Aalap Avenue 80 Ft Road  
University Road Puskardham Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1203**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gor Shilpa, **Advocate**  
Sh. Gor Jayantilal  
162 Siddhivinayak Nagar Government  
Colony, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1204**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravinbhai Kanubhai Jadav, **Advocate**  
Sh. Kanubhai Chaturbhai Jadav  
F 11 Rajivnagar Chhani Jakat Naka Near Amar  
Nagar Vadoara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1205**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prashant Jivanlal Shah, **Advocate**  
Sh. Jivanlal Mangaldas Shah  
C 122 Dudheshwar Society Ajwa  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1206**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Jethabhai Patel, **Advocate**  
Sh. Jethabhai Patel  
Mota Fofalia Taluka Sinor District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1207**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Atul Harsukhlal Joshi, **Advocate**  
Sh. Harsukhlal Jeshankar Joshi  
Yagni 1.Ganesh Park Opp Chandan Park Raiya  
Road Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1208**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sarojben Kesurbhai Patel, **Advocate**  
Sh. Kesurbhai Patel  
27 Shrinagar Coop Soc Complex Dabhoi Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1209**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amitkumar Johnbhai Macwan, **Advocate**  
Sh. Johnbhai Dhulabhai Macwan  
A.5 Saraswati Nagar B/H Rosses Garden Old  
Chhani Road Navayad, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1210**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sushma Panchal, **Advocate**  
Sh. Buddhisager  
C1 9 Vitthalnagar Soc. Opp.Suryanagar Bus Stop.  
Vaghodia Road Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1211**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darshana Bhikhubhai Kanirkar, **Advocate**  
Sh. Bhikhubhai Laxmanbhai Kanirkar  
D.8. Saruvan Society. Near Amidhara Wadi. New  
Rander Road. Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1212**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravinaben Gangaram Surti, **Advocate**  
Sh. Gangaram Keshavbhai Surti  
80. Shree Keshav Nivas. B.H. Udhna Railway  
Yard. Near Saibaba Society. Udhna.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1213**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Mahendrasinh Vadansinh, **Advocate**  
Sh. Vadansinh  
At Po Dethli Ta Siddhpur Di Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1214**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chandresh Jayantilal Lakdawala, **Advocate**  
Sh. Jayantilal Nagindas Lakdawala  
49. Deepjyot Society. B.H. Dipanjali Society. Opp.  
Nana Nani Garden. Palanpur Road.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1215**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakesh D. Purani, **Advocate**  
Sh. Dineshbhai Thakorbhai Purani  
301. Ankit Apartment. Near Shriji Complex.  
Ramnagar. Rander Road. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1216**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Vishal Sharadkumar, **Advocate**  
Sh. Sharadkumar C Patel  
B 17 Karnavatinagar Nr Swaminarayan Mandir  
B/H Parswanath Township Nava Naroda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1217**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shailesh Harivadan Shah, **Advocate**  
Sh. Harivadan T. Shah  
33. Navchetan Society. Opp. Rto. Office. Majura.  
Ring Road. Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1218**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajendrasinh Dharmendrasinh Gohil, **Advocate**  
Sh. Dharmendrasinh Bapalal Gohil  
Raj Chamunda Block No 134 Street No 4b Opp  
Radhika Dairy Rail Nagar 2 Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1219**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Maheshkumar Keshavjibhai Savsani, **Advocate**  
Sh. Keshavjibhai Naranbhai Savsani  
Dev Bhakti Krishna Park Street No 2 B/H Popat  
Para Rail Nagar Main Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1220**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadav Jayesh Chandulal, **Advocate**  
Sh. Chandulal  
Matrukrupa Gandhinagar Society Nilki Road  
Viramgam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1221**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Ashishbhai Naranbhai, **Advocate**  
Sh. Naranbhai  
Janta Society At.Narayan Nagar Ambardi Para  
Ta.Lathi Dist.Amreli,Amreli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1222**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdish Shankarbhai Galthara, **Advocate**  
Sh. Shankarbhai  
Parkota Near Laxmi Talkies  
Viramgam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1223**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Jayshrirambhai Chaudhary, **Advocate**  
Sh. Jayshrirambhai B Chaudhary  
50 Ram Park Society Near Sardar Highschool  
Ajwa Raod Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1224**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Nitinkumar Kantilal, **Advocate**  
Sh. Parmar Kantilal Lalabhai  
At And Po Vaktapura Ta Himatnagar Dist  
Sabarkantha, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1225**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemanshu Pravinbhai Shishangiya, **Advocate**  
Sh. Pravinbhai  
Mangal Pravin Walkeshwar Society Main Road  
Near Hasanwadi, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1226**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitenkumar Madhavlal Thakkar, **Advocate**  
Sh. Madhavlal Mohanlal Thakkar  
19 Chandravali Society Karelibaug Water Tank  
Road Karelibaug Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1227**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rashmi Pravinchandra Joshi, **Advocate**  
Sh. Pravinchandra Mohanlal Joshi  
9 Shramji Society Nr Gopal Chora Ambika Bhuvan  
Hathivala Bapu Street Dhebar  
Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1228**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sidhdharajsinh Keshubha Jadeja, **Advocate**  
Sh. Keshubha Pratapsinh Jadeja  
2 Rail Nagar Society Block No 98 A Santoshi  
Krupa Railnagar Main Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1229**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kishor Shantilal Kacha, **Advocate**  
Sh. Shantilal  
Shreeji Nivas 2 Hashan Vadi Opp Suman  
Khaman Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1230**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Laljibhai Govindbhai Degama, **Advocate**  
Sh. Govindbhai Gandabhai Degama  
Jamna Park Street No 7 Corner Morbi Road  
Jakatnaka Near Khodiyar Gen  
Store, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1231**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bina Modi, **Advocate**  
Sh. Rameshchandra Mehta  
22 Modheshwari Nagar Opp. District Court  
,Bharuch,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1232**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ranjitsinh Abhesinh Barot, **Advocate**  
Sh. Abhesinh Jaysinh Barot  
20 Ashok Society Behind Ghelani Petrol Pump  
Nizampura Vadoara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1233**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshavadan Ishverlal Shukla, **Advocate**  
Sh. Ishverlal Shukla  
A5 Nilam Park. Subhash Chowk Gurukul Road.  
Memnagar. Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1234**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahendrakumar Babarsinh Rajput, **Advocate**  
Sh. Babarsinh  
At Vanzariya Po Dudhathallat Ta  
Kapadwanj, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1235**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hinaben Shamalbhai Patel, **Advocate**  
Sh. Shamalbhai Kuberbhai Patel  
9/A Gangotri Society Khedtasiya Road  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1236**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharati Tarachand Nikhare, **Advocate**  
Sh. Tarachand Tukaram Nikhare  
46 Viral Appartment Rabari Colony Char Rasta  
Amraiwadi Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1237**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sandhya Bhaurav Nikhare, **Advocate**  
Sh. Bhaurav Marutirav Nikhare  
F/1/45 Omshantinagar 2 Narol Lambha Road  
Bhamariya Kuwa Vatva, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1238**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kharadi Surekhaben Tulsibhai, **Advocate**  
Sh. Kharadi Tulsibhai Jivabhai  
At.Po . Godhadhera Ta . Bhiloda Dist .  
Arvalli,Arvalli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1239**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sureshkumar Chourasiya, **Advocate**  
Sh. Nandlal Chaurasiya  
79 Camp Sadar Bazar Cantoment Area Sadar  
Bazar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1240**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Subhashsinh Zarihaksinh Thakor, **Advocate**  
Sh. Zarihaksinh Rajpatisinh Thakor  
10/303 Suda Lig Awas Nr Reliance Market Vesu  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1241**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amrish Jayantilal Sanghadia, **Advocate**  
Sh. Jayantilal Chhaganlal Sanghadia  
B.501 Purnanand Complex Nr Railway Station  
Opp. Surbhi Hospital Navsari, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1242**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajgor Hirenkumar Navinchandra, **Advocate**  
Sh. Rajgor Navinchandra Kashiram  
Plot No. 8b Shiv Sagar 2 Near Pariya Vadi  
Outside Savasar Gate Anjar, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1243**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Minaxi Harsukhlal Dave, **Advocate**  
Sh. Harsukhlal Dave  
Savan Railnagar 2 St No 4 Block No 107 Bh  
Popatpara Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1244**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Namrata Dineshkumar Marthak, **Advocate**  
Sh. Dineshkumar  
Aradhana Agarbatti Center Azad Chowk At  
Savarkundla, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1245**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Khimsuria Rameshkumar Shamjibhai, **Advocate**  
Sh. Shamjibhai  
Block No.11 Sheri No3 Opp Andh Shala Wester  
Park Amreli,Amreli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1246**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pushkar Manishankar Joshi, **Advocate**  
Sh. Manishankar Pitambar Joshi  
B.2.19. Shivam Complex. Near L.P.D. School.  
Puna Gam Road. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1247**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Iqbal Suleman Desai, **Advocate**  
Sh. Suleman Dawwod Desai  
27 Janta Nagar Society Rander Town  
Rander, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1248**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Seema Yuvrajbhai Katkar, **Advocate**  
Sh. Yuvrajbhai Katkar  
Santosh 1 Gyanjivan Society Near Brahma Samaj  
Raiya Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1249**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilipkumar Motilal Mistry, **Advocate**  
Sh. Motilal J Mistry  
5/31 Vishnunagar Society Opp Dr Hari Bhai  
Godanu Hospital Saraspur  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1250**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rekhaben Hansrajbhai Harkhani, **Advocate**  
Sh. Hansrajbhai Harkhani  
Khodiyar Nivas Marketing Yard Sant Kabir Road  
Rajaram Society St No 3 Opp Bhuvneshwari Pan  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1251**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Siddikahemad Mohammadbhai Kaji, **Advocate**  
Sh. Mohammadbhai Kaji  
7 Nayak Vass Sarkhej Gam  
Sarkhej, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1252**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Oza Jagdishkumar Bhagavanbhai, **Advocate**  
Sh. Bhagavanbhai  
Moto Prajapativas At Varahi Ta  
Santalpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1253**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Hiteshkumar Kalubhai, **Advocate**  
Sh. Kalubhai  
Plot No.65 Maruti Nagar Bairajba Wadi Hifli  
Botad,Botad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1254**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Paresh Rameshbhai Parekh, **Advocate**  
Sh. Rameshbhai  
A.304.Shiv Shakti Apartment.Opp.Vidhya Kunj  
School New Palanpur Jakatnaka Road.Adajan  
Vidhyakunj School Circle,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1255**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanaksinh Navalsinh Patel, **Advocate**  
Sh. Navalsinh  
121/1 Bhagat Faliyu At. Dabhada Ta.  
Limkheda,Dohad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1256**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nishita Pravinchandra Shah, **Advocate**  
Sh. Pravinchandra Shah  
32 Sudhan Laxmin Jain Society Near Pujer  
Complex Subhan Pura  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1257**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tadvu Umeshkumar Ramanbhai, **Advocate**  
Sh. Ramanbhai  
Tekara Falia At Amadala Po Zariavadi Ta  
Garudeshwar, Narmada, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1258**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Jayeshbhai Dayabhai, **Advocate**  
Sh. Dayabhai  
At Karol Ta Chuda Dist Surendranagar Gujarat  
363410, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1259**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Dipakkumar Premjibhai, **Advocate**  
Sh. Parmar Premjibhai Mavajibhai  
B/22 Jay Mahakali Society B/H. Riddhi.Siddhi  
Nagar Nr. Parivar Vidhyalay Opp. Mahavir Hall  
Ajwa Road Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1260**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Hasmukhbhai Fakirbhai, **Advocate**  
Sh. Makwana Fakirbhai Kanjibhai  
190 Sardar Sahkari Udhog Nagar Near Radha  
Park New Vip Ring.Road  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1261**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vithlani Hareshkumar Manshukhlal, **Advocate**  
Sh. Manshukhlal  
Jalaram Ashish 3 Dwarkadhir Soc Mavadi  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1262**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Rameshbhai Ambalal, **Advocate**  
Sh. Makwana Ambalal Khanabhai  
1439 Shankar Society Near Railway Crossing  
Fertilizer Nagar Road At Post Bajwa  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1263**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipti Chandulal Rupda, **Advocate**  
Sh. Chandulal Nathalal Rupda  
Madhav Mandir 3.Amarnath Plot B/H  
Swaminarayan Temple Kalawad Road  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1264**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dodia Ajay Nareshbhai, **Advocate**  
Sh. Dodia Nareshbhai Muljibhai  
D 34 Bhagirath Tenament Opp Swagat Bunglows  
2 Koteswar Road Motera  
Sabarmati, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1265**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rahulbhai Bhikhabhai Vasava, **Advocate**  
Sh. Bhikhabhai  
2 Vinaypark Society Nr Gayatri Flat Maktampur  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1266**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Varsha Babulal, **Advocate**  
Sh. Shah Babulal Shivilal  
J.311 Shreenandnagar Part 1 Opp Jain Derasar  
Vejalpur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1267**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpa Vinaychandra Makadiya, **Advocate**  
Sh. Vinaychandra Gordhanbhai Makadiya  
'Vinayak' Shyamal Vihar Society Satya Sai Heart  
Hospital Road Nana Mava Main Road Nr.  
Shashtrinagar Telephone Exchange  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1268**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Subhash Gangdasbhai Patel, **Advocate**  
Sh. Gangdasbhai Govindbhai Patel  
Kadamb Flats Flat No C202 Nr Pathak School 150  
Feet Ring Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1269**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dishaben Jayantilal Sudani, **Advocate**  
Sh. Jayantilal Ladhakhai Sudani  
75. Sai Krupa Society. Opp. Sangna Society. Near  
Shyamdhani Chowk. Puna Simada Road.  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1270**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Shamjibhai Saradva, **Advocate**  
Sh. Shamjibhai Vasharambhai Saradva  
2 Sahyog Society Ravapar Road  
Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1271**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhoriya Kasam Iliyasbhai, **Advocate**  
Sh. Iliyasbhai Hasambhai Bhoriya  
Suthar Street Mahendragadh Ta Maliya  
Miyana, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1272**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Jethalal Joshi, **Advocate**  
Sh. Jethalal Narmadashankar Joshi  
Rava Par Road Subhash Nagar Street No 7 Block  
No 203 Soham Nr Kenal Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1273**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sureshkumar Amarshibhai Savani, **Advocate**  
Sh. Amarshibhai Bhikhabhai Savani  
B.502 Platinum Heights Opp Utran Power House  
Utran, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1274**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipakkumar Dineshchandra Dave, **Advocate**  
Sh. Dineshchandra  
Gauri Krupa 4 Hansaraj Nagar Nr Railway  
Junction Main Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1275**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Induben Ratansinh Bihola, **Advocate**  
Sh. Ratansinh Bihola  
D41 Ambika Duplex Haridarshan Cross Road  
New Naroda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1276**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpana Babulal Mehta, **Advocate**  
Sh. Babulal Pitamberbhai Mehta  
Om App Block No 3 Karanpara Street No 24 Opp  
Fire Brigade, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1277**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thacker Natwarlal Chandulal, **Advocate**  
Sh. Natwarlal  
Sadguru Palace First Floor Flat No 3 Nr G T Sheth  
School Kalwad Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1278**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Satyen Jayantigiri Gosai, **Advocate**  
Sh. Jayantigiri Umaravgiri Gosai  
Khodapara Main Road Jetpur, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1279**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nirmal Rasikbhai Vyas, **Advocate**  
Sh. Rasikbhai Chunilal Vyas  
Jay Rajal Krupa 2 Hasan Wadi Gayatri  
Nagar, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1280**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rashmin Rameshbhai Ruparel, **Advocate**  
Sh. Rameshbhai Dayaljibhai Ruparel  
A 304 Mansa Tirth Appratment 1 Opp Geeta  
Mandir Nr Bhakti Nagar Circle,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1281**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdishkumar Kantilal Patel, **Advocate**  
Sh. Kantilal Ambaram Patel  
D.301.Gokul Residency. Near Althan Garden.  
Near Althan Naher. Atlanta Shopping Mall.  
Althan. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1282**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Karsanbhai Punjabhai, **Advocate**  
Sh. Punjabhai Makwana  
At. Saijpur Gopalpur Taluka Vatva Post  
Narol,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1283**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandya Mitesh Rajanikant, **Advocate**  
Sh. Rajanikant S Pandya  
B/8 Parasmani Flat Nr Daxini Society Maninagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1284**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barot Kanaiyalal, **Advocate**  
Sh. Mukundlal  
9/B 108 Gayatrikrupa Society Nr Ramba Girls  
School Nagalpur Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1285**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pankajkumar R Vinzuda, **Advocate**  
Sh. Ramjibhai K Vinzuda  
Rajkan 1 Laxmi Soc Block No 7/A Bh Raj Nagar  
Nana Mava Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1286**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rekha Rohitkumar Patel, **Advocate**  
Sh. Motiram S Rajput  
28 D Kali Gopal Nagar Tejendra.4 Nr Sarvottam  
Nagar Sabarmati  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1287**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Firdaus Mohmedali Panchhabhaiya, **Advocate**  
Sh. Mohmedali Mohmedjamal Panchbhaiya  
Ronak Street Near Sarvodaya Bank Pologround  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1288**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajaykumar Talakchand Jingar, **Advocate**  
Sh. Talakchand Maghaji  
Flat No.1.101. Himgiri Society. Palanpur Patiya.  
Rander Road. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1289**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemang Mahendrabhai Jani, **Advocate**  
Sh. Mahendrabhai Maganbhai Jani  
Anand Rameshwar Chowk Bh Amrapali Cinema  
Shreeji Nagar Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1290**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamleshkumar Natvarlal Mochi, **Advocate**  
Sh. Natvarlal Govindbhai Mochi  
Girnar Society Opp Rushabhdev Society  
Hanumanji Mandir Gali Pologround, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1291**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arvindbhai Maganbhai Vasani, **Advocate**  
Sh. Maganbhai Vasani  
Shivam Block.47 Om Residency Bh..Gol  
Residency Nr..Nanamava Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1292**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogesh Katariya, **Advocate**  
Sh. Arjanbhai Katariya  
A3 Ganesh Park Nr Rajesh Tower Harinagar Char  
Rasta Gotri Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1293**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Mukhtiyar Ahmed, **Advocate**  
Sh. Shaikh Zahiruddin  
Mitha Faliya B/H Talati Faliya  
Fatehpura, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1294**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Aruna Ganpatbhai Parmar, **Advocate**  
Sh. Ganpatbhai Bhikhabhai Parmar  
Laxmipura Post T B Sentorium Near Gorwa  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1295**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Rahulkumar Tapubhai, **Advocate**  
Sh. Solanki Tapubhai Govindbhai  
Baharpara Savarkundla Road Sai  
Krupa, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1296**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Soniya Patel, **Advocate**  
Sh. Kishanlal Jayswal  
A 25 Jay Mahakali Society Ajwa  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1297**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hiteshkumar Govindbhai Gandharv, **Advocate**  
Sh. Govindbhai  
Plot No. 216/2 Suryanarayan Society Sector .  
25,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1298**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harishchandra Chimanlal Dudhwala, **Advocate**  
Sh. Chimanlal Prabhudas Dudhwala  
4.1595. Begampura. Opp. Suraj Talkies.  
Vaniawadi. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1299**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilesh Girishbhai Bavishi, **Advocate**  
Sh. Girishbhai Mulchandbhai Bavishi  
B 22 Shanti Niketal Residency Nr Aalap Green  
City Raiya Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1300**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naina Arun Tank, **Advocate**  
Sh. Govindbhai Premjibhai Mori  
108. Mehta Nagar Society. Near Radhaswami  
Society. Singanpor Char Rasta. Ved Road.  
Katargam. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1301**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jyotsnabahen Kantilal Jadav, **Advocate**  
Sh. Kantilal Narsi Bhaijadav  
9b Kurshna Kunj Society Nr Kavalram Society  
Kankariya, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1302**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitesh Indubhai Chauhan, **Advocate**  
Sh. Indubhai Chauhan  
Shivshakti Gayatrinagar Street No.1.A Opp..Om  
Hospital Gayatrinagar Main Road  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1303**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rana Vanrajsinh Pravinsinh, **Advocate**  
Sh. Pravinsinh  
To.Vanala Ta.Chuda Dist. Surendranagar  
,Surendranagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1304**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rohit Hetalben Ramanbhai, **Advocate**  
Sh. Rohit Ramanbhai Vitthalbhai  
53 Shreenath Residency Opp Ratanakar  
Tenament Gotri Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1305**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohammadsajid Dudhwala, **Advocate**  
Sh. Ibrahimbhai Dudhwala  
Shaikh Farid Mohalla Bhadra Kachery Road  
Panigate, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1306**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansukh Raghavbhai Nathani, **Advocate**  
Sh. Raghavbhai Nanjibhai Nathani  
Madhuvan Park Street No 4 Kuvadva Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1307**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpa Amrutlal Modh, **Advocate**  
Sh. Amrutlal Modh  
A.10 Alkapark Shopping Centre Jalaram Medical  
Store Tin Rasta Sarigam, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1308**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vekariya Amit Bhupendrabhai, **Advocate**  
Sh. Vekariya Bhupendrabhai Panchabhai  
Block No.24 Alay Residency Behind Alap  
Heritage Satya Sai Hospital Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1309**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharati Maganlal Nayak, **Advocate**  
Sh. Maganlal Trikamdas Nayak  
35/207 Anandnagar 100 Tp Road Vejalpur  
Satellite, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1310**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manojkumar Laxmikant Jarecha, **Advocate**  
Sh. Laxmikant Girdharlal Jarecha  
C/201 Harekrishna Residency Nr Shreenand City  
New Maninagar Ctm Ramol, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1311**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kothiya Rakesh Trikambhai, **Advocate**  
Sh. Kothiya Trikambhai  
Rakesh Kunj 4 New Shakti Soc Sant Kabir Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1312**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdish Chhaganbhai Sorthiya, **Advocate**  
Sh. Chhaganbhai Mithabhai Sorthiya  
5 Mehul Nagar Patel Pan Street Kothariya Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1313**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hursangji Gemarji Thakor, **Advocate**  
Sh. Gemarji  
At . Bamaniya Post . Moriya Ta . Danta, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1314**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Champaneri Ajay Natvarlal, **Advocate**  
Sh. Champaneri Natvarlal  
Vasanti 1a Bhaktinagar Soc Bh Hemani Hospital  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1315**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Haresh Chimanlal, **Advocate**  
Sh. Bhatt Chimanlal  
Rudra 3 Chhotu Nagar Block No 13b1 Raiya  
Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1316**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandya Aruna Harilal, **Advocate**  
Sh. Harila Mayaram Pandya  
Nirmal Ravi Railnagar 3 Street No 4 Block No  
153 Bajarang Vadi Main Road Jamnagar  
Road,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1317**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathawa Kachubhai Sisalabhai, **Advocate**  
Sh. Rathawa Sisalabhai Chimabhai  
3 Shreenathji Society Beda Faliya Tokij Road Ta  
Jetpurpavi, Chhotaudepur, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1318**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Prakashkumar Bachubhai, **Advocate**  
Sh. Joshi Bachubhai Panaram  
At And Po.Umbari Ta.Kankrej ,Banas  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1319**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pankaj Maganbhai Leuva, **Advocate**  
Sh. Maganbhai Danabhai Leuva  
B/121 New Yogeshwar Society Opp Vishalnagar  
Isanpur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1320**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Maghaji Chaturji, **Advocate**  
Sh. Parmar Chaturji Kaluji  
At And Po.Khimana Ta.Kankrej ,Banas  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1321**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Satyenkumar Ratilal, **Advocate**  
Sh. Ratilal  
Pratiksha 6 Trilokdham Society Near  
Dwarkadhish Society B/H Janta Garden At  
Upleta, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1322**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yazadi Darbsha Ichhaporiya, **Advocate**  
Sh. Darbsha Dinshaji Ichhaporiya  
21. Ashirwad Society. Near Navyug College.  
Rander Road. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1323**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pragna Sunilkumar Bhatt, **Advocate**  
Sh. Bakulchandra Mohanlal Suthara  
A2 Shreedhar Appartment 81 Radhavallah  
Colony Jawahar Chowk  
Maninagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1324**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tadvī Kishorbhai Jikubhai, **Advocate**  
Sh. Tadvī Jikubhai Ukkeḁbhai  
At.Po.Rangen Ta.Tilkwada  
Dist.Narmada,Narmada,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1325**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahendrakumar Atmaram Jani, **Advocate**  
Sh. Atmaram Dalsukhram Jani  
1 Narsinh Park Society Near Vijaynagar Cross  
Road Naranpura, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1326**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Mukesh Bijalbhai, **Advocate**  
Sh. Bijalbhai Bhanabhai Rathod  
At.                      Dungarka                      Ta.Paddhari  
Dist.Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1327**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Hitendrakumar Bhavanbhai, **Advocate**  
Sh. Solanki Bhavanbhai Kalabhai  
Shree 18 Brahamaniya Para Nr Shakti Dairy  
Farm Sant Kabir Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1328**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Diwan Ikbalsha Ahmadsha, **Advocate**  
Sh. Diwan Ahmadsha Akbarsha  
At And Post Tundav Ta Savli Dist  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1329**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Dhiraj Rajnikant, **Advocate**  
Sh. Solanki Rajnikant Shakarabhai  
147/1149 G H Board Opp Sharda School  
Kalapinagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1330**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chetankumar Jamubhai Lad, **Advocate**  
Sh. Jamubhai Govindbhai Lad  
Kumbharvad At . Po Sondlakhara Ta.Olpad  
Dist.Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1331**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Surendrasinh Kanaksinh Thakore, **Advocate**  
Sh. Kanaksinh Khumansinh Thakore  
162 Mahavir Nagar Society New Kosad Road  
Amroli, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1332**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Smita R Mithbhakre, **Advocate**  
Sh. Raghunath Mithbhakre  
6 Guruprasad Society Behind Akota Stadium  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1333**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nileshkumar Natwarbhai Surati, **Advocate**  
Sh. Natwarbhai Durlabhbhai Surati  
At.Kasad Po.Takarma Ta.Olpad  
Dist.Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1334**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Balvantbhai Balubhai, **Advocate**  
Sh. Vasava Balubhai Chandubhai  
At.Po.Timbi (Khakhrepura) Ta.Nandod  
Dist.Narmada,Narmada,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1335**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nagrecha Jignesh Tulshidas, **Advocate**  
Sh. Tulshidas Jayantilal Nagrecha  
Kailash Dham Gaytri Nagar Street No 3 Gayatri  
Nagar Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1336**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umang Dhirajlal Kakkad, **Advocate**  
Sh. Dhirajlal Khodidasbhai Kakkad  
Roopen 4/5 Jagnath Plot Dr Yagnik Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1337**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Paras Chandrakantbhai Sodha, **Advocate**  
Sh. Chandrakantbhai Vithhaldasbhai Sodha  
Paras Block No 67 7 Punit Nagar Gondal Road Nr  
150 Feet Ring Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1338**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Ranchhodbhai Somabhai, **Advocate**  
Sh. Vasava Somabhai Valjibhai  
At.Bhuchhad Po.Hajarpura Ta.Nandod  
Dist.Narmada,Narmada,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1339**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Halaiya Ripalkumar Nathubhai, **Advocate**  
Sh. Halaiya Nathubhai Khodabhai  
Batarvadi Shiv Shakti Near Patel Disels  
Street, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1340**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Divyesh Punamchand Jumkhawala, **Advocate**  
Sh. Punamchand Nanabhai Jumkhawala  
67. Giriraj Society. 2. Near Sagar Complex.  
Anand Mahal Road Adajan. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1341**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashvin Navinbhai Patel, **Advocate**  
Sh. Navinbhai Devjibhai Patel  
2.1954. Laxminarayan Wadi. Near Panchshil  
Bank Gali. Kailashnagar. Sagrampura.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1342**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Shailesh Nagjibhai, **Advocate**  
Sh. Raval Nagjibhai Dahyabhai  
41 Madhupark Near Sharsh Park Behind Atul  
Society Waghodia Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1343**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemantkumar Rameshchandra Vaidya, **Advocate**  
Sh. Rameshchandra Dahyabhai Vaidya  
B.13 Siddharth Society Near Prabhuji Party Plot  
Khodiyar Nagar Char Rasta New Vip Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1344**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayantkumar Dhulabhai Makwana, **Advocate**  
Sh. Dhulabhai Govindbhai Makwana  
C 62/63 Punitnagar Society Near Cadila  
Crossing Ghodasar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1345**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipiakben Gunvantsinh Gohel, **Advocate**  
Sh. Gunvantsinh Indrasinh Gohel  
A/21 Rajlaxmi Tenament Near Sapna Na Vavetar  
Hall Behind Munjal Park Subhanpura  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1346**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendrasinh Udesinh Makwana, **Advocate**  
Sh. Udesinh Bhagwansinh Makwana  
A.1 Kirtan Tenament Near Panchvati Naka  
Gorwa Refinery Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1347**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jignesh Pravinbhai Pisadia, **Advocate**  
Sh. Pravinbhai Bhagvatibhai Pisadia  
131. Jay Jalaram Nagar Society. Opp. Petrol  
Pump. Jahangirpura. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1348**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendra Pravinchandra Anadkat, **Advocate**  
Sh. Pravinchandra Chhotalal Anadkat  
Sadguru Krupa Block E/7/1 Nilkanth Park B/H  
Nilkanth Cinema Kothariya Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1349**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshbhai Merambhai Makwana, **Advocate**  
Sh. Merambhai  
To Dedarava Tal Jetpur Dist Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1350**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mehta Bharatkumar Hirji, **Advocate**  
Sh. Hirji  
Village.Durgapur Tal.Mandvi ,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1351**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parghi Jaysukhbhai Kalabhai, **Advocate**  
Sh. Kalabhai Deshabhai Parghi  
At Gondal Bhagvatpara Domadiya Society  
,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1352**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Purnima Harshadrai Mehta, **Advocate**  
Sh. Harshadrai Amarchand Mehta  
Vidhyabhavan Flat No . 2 22/39 New Jagnath  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1353**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashvin Arvindbhai Ramavat, **Advocate**  
Sh. Arvindbhai Amrutlal Ramavat  
At. Anandpar Navagam Street No 3  
Ta. Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1354**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dobariya Ghanshyam Keshavjibhai, **Advocate**  
Sh. Keshavjibhai Laxmanbhai Dobariya  
At Gondal 8 Yoginagar Nilkanth Ta Gondal Di  
Rajkot 360311 ,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1355**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitesh Kanaiyalal Joshi, **Advocate**  
Sh. Kanaiyalal Chunilal Joshi  
Guru Krupa 6 Laxmiwadi Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1356**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shailesh Laxmidas Suchak, **Advocate**  
Sh. Laxmidas Narandas Suchak  
Prashant Revenue Society B/H Virani Highschool  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1357**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manoj N. Bhatt, **Advocate**  
Sh. Navinchandra Bhatt  
Avadh Recedency Block No 1 Opp Madhapar  
Jamnagar Road,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1358**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jhala Jayadityasinh Vikramsinh, **Advocate**  
Sh. Jhala Vikramsinh  
At Ankevadiya Ta Limbadi Dist  
Surendranagar, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1359**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jignasha Virendrabhai Jani, **Advocate**  
Sh. Virendrabhai Dayalal Jani  
Omkar Omkar Society Nr Radha Park 150 Feet  
Ring Road Jamnagar Road By Pass, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1360**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasudev Jagjivanbhai Pandya, **Advocate**  
Sh. Jagjivanbhai Pandya  
14 Ramnath Para Gayatri Darshan  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1361**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parghi Kalyanbhai Lavjibhai, **Advocate**  
Sh. Parghi Lavjibhai  
At Gujarvadi Ta Dhrangadhra Dist  
Surendranagar 363040, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1362**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpaben Shaileshkumar Vaghani, **Advocate**  
Sh. Kalubhai Parrshotambhai Lathiya  
7. Old Shakti Vijay Society. Varachha Road. Near  
Laxmi Hotel. Hirabag. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1363**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Aniruddha Bhagvanjibhai Bheda, **Advocate**  
Sh. Bhagvanjibhai Godadbhai Bheda  
Geeta Nagar Street No 5 Nr Gondal Road Jakat  
Naka B/H St Work Shoap Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1364**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amitkumar Sant Agrawal, **Advocate**  
Sh. Santkumar Ramgopal Agrawal  
B.103 Suyash Apartment Opp. Maharaja Agrasen  
Vidhyalya Memnagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1365**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadeja Jitendrasinh Dilawarsinh, **Advocate**  
Sh. Dilawarsinh Sajjansinh Jadeja  
Sajjan Pratap 26/B Niranjani Society Nr Saurabh  
Soctiy Comunity Hall Raiya Road  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1366**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darshanaben Shantilal Barot, **Advocate**  
Sh. Shantilal H Barot  
72 Jay Mangal Park Society Bhaipura  
Hatkeshwar Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1367**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshbhai Babubhai Ramani, **Advocate**  
Sh. Babubhai Nagjibhai Ramani  
86 Kamal Park Society 2 Nr Spining Mill Kapodra  
L H Road Varachha, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1368**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Desai Vijaykumar Rajendrabhai, **Advocate**  
Sh. Rajendrabhai M Desai  
18 Kena Bungalows Stadium Road Motera  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1369**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Madha Hirabhai Vaghela, **Advocate**  
Sh. Hirabhai Sidibhai Vaghela  
Vill Nagar Pipaliya Ta Lodhika Via Metoda Gidc  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1370**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravinkumar Bavabhai Parmar, **Advocate**  
Sh. Bavabhai Badhabhai Parmar  
Thanagalol Thanagalol Thanagalol, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1371**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barmeda Pooja Shashikant, **Advocate**  
Sh. Shashikant  
Shivaji Road Opp. Pujara Faliya  
Anjar, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1372**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Oza Narendrakumar Virajibhai, **Advocate**  
Sh. Virajibhai  
Moto Prajapativas At Varahi Ta  
Santalpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1373**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdishkumar Jitendraprasad Joshi, **Advocate**  
Sh. Jitendraprasad S Joshi  
16 Meghdoot Society Nr Kachhi Colony  
Deesa, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1374**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahipalsinh Gulabsinh Vansiya, **Advocate**  
Sh. Gulabsinh Jaysinh Vansiya  
23. New Faliyu. Sachin.2. Ta. Choryasi. Surat  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1375**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Narendrakumar Virajibhai, **Advocate**  
Sh. Virajibhai  
Bhojanivas At Varahi Ta Santalpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1376**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bedva Rajiv Haribhai, **Advocate**  
Sh. Bedva Haribhai Hamirbhai  
At And Post Bhalgam Taluka Wankaner District  
Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1377**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendra Popatbhai Mangukiya, **Advocate**  
Sh. Popatbhai Muljibhai Mangukiya  
14 Ramdev Raw House Opp. Mansarovar 4 Yogi  
Chowk Punagam Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1378**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jugalben Shamalbhai Patel, **Advocate**  
Sh. Shamalbhai Bhailalbhai Patel  
At Kashipura Post Sarar District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1379**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Christinababen Timothibhai Christian, **Advocate**  
Sh. Timothibhai G Christian  
34 Anupam Nagar Society Nr Carmel Methodist  
Church Ramol Road Ctm  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1380**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Bijalben Bhikhabhai, **Advocate**  
Sh. Bhikhabhai  
Limbdia Para At Khambha ,Amreli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1381**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harvadanbhai Valjibhai Umrigar, **Advocate**  
Sh. Valjibhai Ramabhai Umrigar  
Old. Daviyawad Street. Athva. Umra. Post.  
S.V.N.I.T College. Ichchanath.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 1382**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rupal Ajitprasad Pathak, **Advocate**  
Sh. Ajitprasad Pathak  
K K House Nilam Society Dahod,Dohad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1383**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Jitendrakumar Babulal, **Advocate**  
Sh. Babulal D Patel  
10 B Sunrise Duplex Nr Kharicat Cenal Dehgam  
Road Naroda Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1384**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadeja Sanjaysinh Revtubha, **Advocate**  
Sh. Revtubha Jethubha Jadeja  
Jay Ashapura St No 1 Somnath Society Ploot No 5  
6 7 Kothariya Road Bh Rannuja  
Temple, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1385**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Rameshbhai Kesariya, **Advocate**  
Sh. Rameshbhai Bhagvanjibhai Kesariya  
Palak Valkeshva Socity Street 8 Nr Hasan Vadi  
Main Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1386**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manjusha Rajesh Nagjibhai, **Advocate**  
Sh. Nagjibhai Virjibhai Manjusha  
Arti Mill Para Street No 4 Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1387**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vora Manisha Adam Bhai, **Advocate**  
Sh. Adambhai M Vora  
33 Rehmani Society B/H Royal Akber Tower  
Juhapura Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1388**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rashesh Pareshbhai Gandhi, **Advocate**  
Sh. Pareshbhai Gandhi  
201 Suman Arced Raiya Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1389**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhut Panna Bachubhai, **Advocate**  
Sh. Bachubhai Premjibhai Bhut  
Vishal Complex Second Floor Block No 4 Mavdi  
Main Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1390**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashok Jadavbhai Ramoliya, **Advocate**  
Sh. Jadavbhai  
Mombasa Park .3 Sadguru Banglows No.D.4 150  
Ft Ring Road Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1391**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sultana Mahebubhai Rafai, **Advocate**  
Sh. Mahebubhai  
At Dhasa Godadiyanagar Ambardipara Tal Lathi  
D,Amreli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1392**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sondagar Tushar Dilipbhai, **Advocate**  
Sh. Dilipbhai Ratilal Sondagar  
Ravi Randal 1/13 Udaynagar Mavdi Main Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1393**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Pravinkumar Mafatlal, **Advocate**  
Sh. Parmar Mafatlal Kacharabhai  
A/34 Asodiya Society Part I Bhargav Road Opp  
Limda Bus Stop  
Meghaninagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1394**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Brahamania Suhasini Laxmikant, **Advocate**  
Sh. Laxmikant Chhanabhai Brahamania  
265 Rohitnivas Nr Ramjimandir Kochrab Bhilwas  
Paldi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1395**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amrut Maganlal Pandya, **Advocate**  
Sh. Maganlal Harjivanbhai Pandya  
Chandra Mauli Kailash Nagar Nr Modi School  
150 Feet Ring Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1396**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaybhai Narendrabhai Gohel, **Advocate**  
Sh. Narendrabhai Gohel  
Shree Ram Krupa Shree Nathdwara Park Block  
No 105 Opp Railnagar Bh  
Popatpara,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1397**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmesh Rajnikant Joshi, **Advocate**  
Sh. Rajnikant Vinodrai Joshi  
Manisha Kailash Nagar Society Street No 2 Nr  
Gandhi Gram Policestation, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1398**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ramji Bachubhai Padhiyar, **Advocate**  
Sh. Bachubhai  
At Nana Uchaniya Suthar Dello Tal  
Jafrabad, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1399**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakesh Prabhulal Gangani, **Advocate**  
Sh. Prabhulal Vithalji Gangani  
Maa 3 Laxmiwadi Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1400**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umesh Mahendrabhai Patel, **Advocate**  
Sh. Mahendrabhai H Patel  
16 Akshardham Township B/H Kalpana Nagar  
Society.1 Ta Dahegam,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1401**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hareshkumar Paragbhai Makwana, **Advocate**  
Sh. Paragbhai Shivabhai Makwana  
At Kadolo Po Kadoli Ta Himatnagar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1402**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Girishbhai Manubhai Patel, **Advocate**  
Sh. Manubhai S Patel  
Ayodhyanagar Dabhoda  
Ghandinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1403**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ileshkumar Pramodbhai Patel, **Advocate**  
Sh. Pramodbhai Haribhai Patel  
B. 27 Dhan Laxmi Society . B/H Ahir Auto At .  
Po. Sayan . Ta . Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1404**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anilkumar Chimanlal Vithalani, **Advocate**  
Sh. Chimanlal Gambhirdas Vithalani  
B.802. Nakshtra.View. Palanpur. Canal Road.  
Near Solitare Business Plaza. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1405**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar Bhuralal Mehta, **Advocate**  
Sh. Bhuralal Dosajibhai Mehta  
101.102 Saryu Chambers Jadakhadi Street  
Mahidharpura, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1406**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Govindbhai Gondaliya, **Advocate**  
Sh. Govindbhai Bhavanbhai Gondaliya  
Block No 310 3 Rajdeep Society Mavdi Plot 40 Feet  
Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1407**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mistri Zankhanaben Rasiklal, **Advocate**  
Sh. Mistri Suthar Rasiklal P  
45 Pushpkunj Society Opp Arts And Commerce  
College Valasana Road Idar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1408**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Jagdishbhai Prabhudas, **Advocate**  
Sh. Patel Prabhudas Shivabhai  
Approach Road At Po. Majara Ta. Prantij, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1409**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajput Anitaben Motiram, **Advocate**  
Sh. Motiram S Rajput  
28 D Kali Gopal Nagar Tejendra . 4 Sabarmati  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1410**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshkumar Chhatrasinh Chauhan, **Advocate**  
Sh. Chhatrasinh Shankarbhai Chauhan  
80 Manav Mandir Soccity Old Padra Road  
Diwalipura Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1411**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gautamkumar Kanchanbhai Rana, **Advocate**  
Sh. Kanchanbhai Ambalal Rana  
Bhat Fali Nr Kalupur Co.Op. Bank Ltd Bareja  
Daskroi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1412**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chitrodia Kalyankar Kangibhai, **Advocate**  
Sh. Kangibhai A Chitrodia  
17/19 Mahalaxmi Appartment Soni Ni Chali  
Cross Road Odhav  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1413**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kansara Kiritkumar, **Advocate**  
Sh. Natvarlal  
6 Sattadhar Bungalow Manav Ashram Circul  
Visnagar Road Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1414**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Atulkumar Ishverbhai Patel, **Advocate**  
Sh. Ishverbhai Parbhubhai Patel  
Mandir Faliyu At . Rundh (Shekhpur) Po . Va  
.Sayan . Ta . Kamrej, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1415**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavna Narendrakumar Anadkat, **Advocate**  
Sh. Popatbhai  
Sadguru Krupa Block No E71 Nilkanth Park Bh  
Nilkanth Cinema,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1416**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jatinkumar Balvantray Patel, **Advocate**  
Sh. Balvantray Ratanjibhai Patel  
24 Suthar Faliyu At . Pardizankhari . Po . Karanj  
Ta . Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1417**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavesh Chandulal Pattani, **Advocate**  
Sh. Chandulal Ratanshi Pattani  
Vishvajeet 2 Geeta Nagar Dhebar  
Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1418**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dave Shaileshkumar Somalal, **Advocate**  
Sh. Somalal  
19 Vaibhav Park Society B/H P B Petrol Pump  
Highway Road Nagalpur  
Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1419**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhadrika Vinodchandra Chande, **Advocate**  
Sh. Vinodchandra Jagajivanbhai Chande  
Plot No.41 Ram Nagar.2 Anjar,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1420**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogi Shashikala Shankarlal, **Advocate**  
Sh. Shankarlal  
Motisara Near Aghara Darwaja  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1421**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naran Kanji Gadhavi, **Advocate**  
Sh. Kanji Dhanraj Gadhavi  
Plote No. 59 Ayodhya Nagar  
Mandvi, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1422**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shailesh Chhaganbhai Solanki, **Advocate**  
Sh. Chhaganbhai Bhalabhai Solanki  
A/105 Smruti Society Near Gajera Circle Fulpada  
Road Katargam Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1423**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Kantilal Patel, **Advocate**  
Sh. Kantilal Nathubhai Patel  
Nanavat At.Po. Masma Ta . Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1424**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Bhikhabhai Nasit, **Advocate**  
Sh. Bikhhabhai Jadavbhai Nasit  
Shaktinagar Street No.5 Mavdi Main Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1425**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Haresh Ghelabhai Sagathia, **Advocate**  
Sh. Ghelabhai Surabhai Sagathia  
'Su Mangalam' Mangalam Park University Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1426**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Geetaben Kantilal Vaghela, **Advocate**  
Sh. Kantilal Haribhai Vaghela  
14/423 Ashoka Awash New C G Road  
Chandkheda Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1427**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemantkumar Nagindas Modi, **Advocate**  
Sh. Nagindas  
21/B/3 Kailashnagar O/S. Becharpura Fatak  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1428**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Harishkumar Govindbhai, **Advocate**  
Sh. Patel Govindbhai Balubhai  
F.71 Sai Banglowz At . Po. Sayan . Ta .  
Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1429**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Natvarlal Dharmabhai Parmar, **Advocate**  
Sh. Dharmabhai  
Son Bag Near Mira Gate Near Chabutaro  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1430**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilipsinh Manharsinh Mahida, **Advocate**  
Sh. Manharsinh Prabhatsinh Mahida  
B/7 Dattkrupa Society Sehara Bai Jeen Road At .  
Po. Kim . Ta . Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1431**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Khushalbhai Patel, **Advocate**  
Sh. Khushalbhai Dahyabhai Patel  
Masma Faliyu At . Po. Ishanpor Ta .  
Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1432**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Mohmedsiddik Yunus Ismail, **Advocate**  
Sh. Patel Yunus Ismail  
143 New Estate At Post Manubar Ta  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1433**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandya Mukesh Bhanushankarbhai, **Advocate**  
Sh. Ppandya Bhanushankarbhai  
Raghunandan Soc Str No 24 Opp Post Office  
Popatpara Main Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1434**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagatprakash Naraindas Mansharamani, **Advocate**  
Sh. Naraindas Namomal Mansharamani  
Sheetal Chhaya Sadar Bazar Main Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1435**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gautamkumar Kanjibhai Rana, **Advocate**  
Sh. Kanjibhai J Rana  
B.16 Anushree Nivas New Kamal Kunj Society Ioc  
Road Chandkheda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1436**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Hansaben Tribhovanbhai, **Advocate**  
Sh. Tribhovanbhai D Rathod  
B/35 Vaidehi Co Op Society B/H Navrang  
Tenament.2 Isanpur Vatva Road  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1437**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hasmukh Limbabbhai Kalkani, **Advocate**  
Sh. Limbabbhai Jadavbbhai Kalkani  
Neej Bhakti Raghunath Park Nanamava Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1438**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prahlad Sinh Rao, **Advocate**  
Sh. Nirbhay Sinh  
218 Samratnagar Society Near Sakriba Party Plot  
Ctm,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1439**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanthariya Nayankumar Dipakbhai, **Advocate**  
Sh. Dipakbhai B Kanthariya  
B.2 Shreenand Flats Nr Baroda Exp Highway New  
Maninagar Ramol  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1440**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sompura Bhavna Vinodbhai, **Advocate**  
Sh. Vinodbhai  
Near Railway Crossing Khorasa Road At Gadu  
Sherbaugh Ta Maliya Hatina, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1441**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jani Preranaben Rajanikant, **Advocate**  
Sh. Rajanikant  
12/A Acharyanagar Society Bindu Sarovar Road  
At Siddhpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1442**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sunita Kantilal Parmar, **Advocate**  
Sh. Kantilal Ganeshbhai Parmar  
304. Yashvi App. Bhuvneshwari Soc. Dabholi  
Road. Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1443**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manojkumar Ravindra Tripathi, **Advocate**  
Sh. Ravindra R Tripathi  
E 366 Part 2 Parshwnath Township Shivaji  
Chawk Krishnanagar Nava Naroda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1444**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rohini Prabhakar Kurlekar, **Advocate**  
Sh. Prabhakar G Kurlekar  
4 Mukund Appartment Maniyasha Road  
Maninagar E Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1445**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Faruk Usmanbhai Vahora, **Advocate**  
Sh. Usmanbhai Ibrahimbhai Vahora  
Chokshi Bazat Juni Post Office At Po Vaso Taluka  
Vaso, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1446**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jani Bhavikkumar, **Advocate**  
Sh. Rajanikant  
12.A Acharya Nagar Society Bindu Sarovar Road  
Sidhpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1447**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bahelim Sharifkhan Hamidkhan, **Advocate**  
Sh. Hamidkhan  
Bahelim Vas At.Chhathiarda  
Ta.Mehsana,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1448**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thacker Rajen Manharlal, **Advocate**  
Sh. Thacker Manharlal Bhavanji  
Near Old Vegetable Market Lakha Street Bhuj  
Kachchh, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1449**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Jignasa Jagdishchandra, **Advocate**  
Sh. Jagdishchandra Chunilal Joshi  
C/102 Motibhai Park Opp. Vaikunth . 2 New Vip  
Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1450**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Zala Digvijaysinh Pradyumansinh, **Advocate**  
Sh. Pradyumansinh Tapubha Zala  
Shakti Krupa Ghanshyam Nagar Opp Sheetal  
Studio Kothariya Main Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1451**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Algotar Nilaben Punjabhai, **Advocate**  
Sh. Algotar Punjabhai Laljibhai  
16/A Saurashtra Society 1st Floor Ambavadi  
Ellisbridge, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1452**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Mahendrakumar, **Advocate**  
Sh. Kantilal  
At Anandpura Post Dangarwa Ta Kadi Dist  
Mehsana ,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1453**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sudhirkumar Panditrav Chaudhari, **Advocate**  
Sh. Panditrav Chaudhari  
40 Ashapuri Anand Nagar Station Road  
Bardoli, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1454**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jignesh Natvarlal Painter, **Advocate**  
Sh. Natvarlal Jivanbhai Painter  
House No.7/1211.B Anuchhada Street Katargam  
Darwaja . Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1455**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalavanti Khakhan Gala, **Advocate**  
Sh. Khakhan  
Plot No.4 Santi Nagat Behind St Depot  
Samakhiyali Vill.Samakhiyali  
Ta.Bhachau,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1456**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayesh Sureshchandra Bodiwala, **Advocate**  
Sh. Sureshchandra Parsottamdas Bodiwala  
302 Riddhi Apartment Happy Home Beside Om  
Terrace New City Light Road  
Althan, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1457**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pulkit Kumudbhai Raval, **Advocate**  
Sh. Kumudbhai Dahyabhai Raval  
D.301 Megh Malhar Nr Seven Day School Nicol  
Gam Nicol, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1458**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilsukh Upendra Rathod, **Advocate**  
Sh. Upendrabhai Rajabhai Rathod  
Chamunda Krupa Meghmaya Nagar 4 Rajnagar  
Chowk Nana Mava Main Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1459**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hasmukhbhai Gopalbhai Chauhan, **Advocate**  
Sh. Gopalbhai Morarbhai Chauhan  
64.64. Arihant Park Society. Chhaparabhatha  
Road. Amroli. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1460**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakkar Mahadeobhai Thakarasibhai, **Advocate**  
Sh. Thakarasibhai  
54 Dev Kutir Highway Road At  
Harij, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1461**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Ashokkumar Shankarbhai, **Advocate**  
Sh. Shankarbhai  
At Fojivada Po Kabodara Ta Talod, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1462**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Javidhusain Abdulrahim Multani, **Advocate**  
Sh. Abdulrahim Multani  
7/2971. Swastik Apartment. Flat No.4. Nani  
Kadiya Sheri. Saiyadpura. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1463**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipikaben Mavjibhai Chaudhari, **Advocate**  
Sh. Mavjibhai  
32 Madhav Nagar Society Near Highway Char  
Rasta Tharad, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1464**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Dhansukhbhai Kantharia, **Advocate**  
Sh. Dhansukhbhai Vanmalibhai Kantharia  
Anand Nagar. At.Po. Saniya Hemad. Tal.  
Choryasi. Dist. Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1465**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Dineshbhai Bhangabhai, **Advocate**  
Sh. Bhangabhai Vasava  
Bhangabhai Aanganvadi Faliyu Amiyar Amiyar  
Sagbara, Narmada, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1466**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipul Babulal Kansara, **Advocate**  
Sh. Babulal  
11/1 Kasiba Nagar Near Karnavat School Gobri  
Road Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1467**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hasmukh Kanjibhai Dudhagara, **Advocate**  
Sh. Kanjibhai Dharamshibhai Dudhagara  
18. J.T. Nagar Society. Puna Bombay Market  
Road. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1468**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chhagan Haribhai Dudhat, **Advocate**  
Sh. Haribhai Savjibhai Dudhat  
C.103. Jay Ambe Palace. Ishwar Park Soc.  
Bombay Market Road. Sitanagar Chokadi.  
Punagam. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1469**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Satishkumar Rameshchandra Dethaliya, **Advocate**  
Sh. Rameshchandra Bhikhabhai Dethaliya  
Umiya Krupa Block No 189 Shree Ram Society  
B/H Rto Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1470**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadav Balabhai Ukabhai, **Advocate**  
Sh. Ukabhai Bhikhabhai Jadav  
Satyam Shree Ram Society Street No 4 B/H Rto  
Office Block No 76a Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1471**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaybhai Jesingbhai Chavda, **Advocate**  
Sh. Jesingbhai  
Bhagat Ni Wadi Near Old Daliya Factory  
Botad, Botad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1472**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakore Virendrasinh Bhagatsinh, **Advocate**  
Sh. Thakore Bhagatsinh Jivansinh  
Fata Talav Gadariawad Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1473**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Natvarlal Nadoda, **Advocate**  
Sh. Natvarlal C.Nadoda  
19 Rajhans Society Nr.Krishna Resi.  
Ambatalawadi Katargam, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1474**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kishor Pragjibhai Bhanvadia, **Advocate**  
Sh. Pragjibhai Vaghjibhai Bhanvadia  
Block No 33 Prashil Park Opp Neels City Club  
University Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1475**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hetal Hasmukhlal Rajdev, **Advocate**  
Sh. Hasmukhlal Rajdev  
Mansatirth.2 Block No B/101 Opp Geetanagar  
Dhebar Road Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1476**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansukh Devshibhai Chavda, **Advocate**  
Sh. Devshibhai Nathabhai Chavda  
At.Dadvi Ta.Jamkandorna  
Dist.Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1477**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sharma Harish Ghanshyam, **Advocate**  
Sh. Ghanshyam N Sharma  
833 Veji Bhai Well Motera Road Sabarmati  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1478**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemalkumar Bhupendrabhai Gohel, **Advocate**  
Sh. Bhupendrabhai Kanjibhai Gohel  
Aadharsh 16 A Natraj Nagar Main Road Opp  
Natraj Complex University Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1479**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gaurang Rajnikant Patel, **Advocate**  
Sh. Rajnikant Somabhai Patel  
74.75. Kanbi Faliya. Motived. Surat.  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1480**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayvirsinh Devubha Jadeja, **Advocate**  
Sh. Devubha Jadeja  
210 Shyam Banglow Odhav Avenue.1 Near  
Mundra Relocation Site Bhuj,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1481**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rushi Nautambhai Joshi, **Advocate**  
Sh. Nautambhai Bhanubhai Joshi  
Flat No 104 Shanti Kalash 2 Vidhiyanagar  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1482**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amarbhai Somabhai Parmar, **Advocate**  
Sh. Somabhai Nathubhai Parmar  
At. Tarsadi. Post. Kosamba. Ta. Mangrol. Dist.  
Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1483**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhikhabhai Somabhai Prajapati, **Advocate**  
Sh. Somabhai B Prajapati  
4/27 G H B Opp Umiya Nagar Society Kalapi  
Nagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1484**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Banjara Shyamkumar Mangilal, **Advocate**  
Sh. Mangilal K Banjara  
71/80 Mohanlal Vakil Chawl Chamanpura  
Asarwa Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1485**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arunkumar Manilal Parmar, **Advocate**  
Sh. Manilal  
Sukha Mehta No Madh Khoda Limda  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1486**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendra Laxmanbhai Kakadiya, **Advocate**  
Sh. Laxmanbhai  
46 Shivshankar Parvati Society Varachha  
Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1487**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Samirkumar Chimanbhai Patel, **Advocate**  
Sh. Chimanbhai Maganbhai Patel  
204. Sandhyavandan Row House. Palanpur  
Jakatnaka. Mini Virpur Road.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1488**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Varshaben Jagjivanbhai Makwana, **Advocate**  
Sh. Manubhai Solanki  
C 35 Sahyog Society Near Haridham Temple  
Gorwa Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1489**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kunal Maheshkumar Shah, **Advocate**  
Sh. Maheshkumar Babulal Shah  
E 49 First Floor Ayojannagar Society Opp Jaydeep  
Tower Nr Shreyas Crossing Paldi  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1490**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajaykumar Kanjibhai Gohil, **Advocate**  
Sh. Kanjibhai Gangdas Gohil  
B.1102 Kalpavrukshaa Garden Opp. Nakshtra  
Heights Gaurav Path Road Pal, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1491**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhabaliya Girishkumar Chandrakant, **Advocate**  
Sh. Chandrakant  
9 Radhakrushna Nagar Gondal Dist  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1492**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansukhbhai Nanjibhai Makwana, **Advocate**  
Sh. Nanjibhai  
At Hanuman Khijadiya Via Vadiya Hanuman  
Khijadiya, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1493**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dinesh Budharam Maheshwari, **Advocate**  
Sh. Budharam Maheshwari  
Plot No. 273 Sector No. 7  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1494**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rekha Anandrao Nimje, **Advocate**  
Sh. Anandrao R Nimje  
9 Shreeji Prakash Socirty Opp Madhuvan Flats  
Amraiwadi Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1495**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dinesh Premjibhai Rathod, **Advocate**  
Sh. Premjibhai Chanabhai Rathod  
8 Jangleshwar Hussaini Chowk  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1496**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmesh Chhaganlal Parmar, **Advocate**  
Sh. Chhaganlal Ramjibhai Parmar  
Priyank 4 Jay Shakti Society Bh Radha Nagara  
Nana Mava Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1497**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Mukesh Jerambhai, **Advocate**  
Sh. Jerambhai Mangabhai Rathod  
Raiya Gam Hudko Atr Street No 1  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1498**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahyavanshi Rakeshkumar Kanchanlal, **Advocate**  
Sh. Kanchanlal  
At Post Ghala Sub District Kamrej  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1499**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Punambhai Maganbhai, **Advocate**  
Sh. Maganbhai Galabhai Solanki  
67 Mangal Prabhat Society Milan Cinema Road  
Saraspur Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1500**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Babita Prakash Baisane, **Advocate**  
Sh. Prakash Ankush Baisane  
522. Prem Nagar. Bhedwad. Opp. Pramukhpark.  
Udhna Bhestan Main Road. Pandesara.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1501**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapadi Divyakant Chimanbhai, **Advocate**  
Sh. Chimanbhai Jejerambhai Kapadi  
Kapdinivash Suragpara Vadia Ta Vadia  
Kukavav, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1502**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vayadaben Gulabbhai Mansuri, **Advocate**  
Sh. Gulabbhai Husain Mansuri  
Plot No.5. Sarve No.45.5. Vinoba Nagar Soc. B.H.  
Chanda Dairy. Limbayat. Udhna Yard.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1503**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dahyabhai Pathubhai Parmar, **Advocate**  
Sh. Pathubhai Kacharabhai Parmar  
Vihat Nagar. Near G.E.B. Kadodara Char Rasta.  
Ta. Palsana Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1504**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Atulkumar Hiralal Sutaria, **Advocate**  
Sh. Hiralal P Sutaria  
Ratnadeep Gayatrinagar Opp Hanuman Chawk  
Sarkhej Gam Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1505**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amisha Narendrakumar Gandhi, **Advocate**  
Sh. Narendrakumar Chimanlal Gandhi  
6.954. Luhar Tekro. Opp. Jadakhadi.  
Mahidharpura. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1506**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sonal Becharbhai Gondaliya, **Advocate**  
Sh. Becharbhai Vashrambhai Gondaliya  
256 Ravi Residency B/H Sterling Hospital 150  
Feet Ring Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1507**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tahir Mohammadbhai Solanki, **Advocate**  
Sh. Mohammadbhai G Solanki  
5 Salimnagar Society Nr Rizwan Row House  
Juhapura Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1508**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bipinkumar Pitambarbhai Jadav, **Advocate**  
Sh. Pitambarbhai M Jadav  
376/81 Gayatri Nagar Nr Baliya Dev Temple  
Sarkhej Gam Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1509**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamlesh Atmaram Thacker, **Advocate**  
Sh. Atmaram Manji Thacker  
12 Matruchhaya Revenue Colony  
Bhuj, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1510**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pranavkumar Kantilal Vankawala, **Advocate**  
Sh. Kantilal Dahyabhai Vankawala  
153 154 Shivom Nagar Society Nr.Mehrulaxmi  
Temple Tadvadi Rander Road  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1511**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Ashokkumar Laxmanbhai, **Advocate**  
Sh. Laxmanbhai  
Patel Vas At And Post . Jalotra Ta . Vadgam, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1512**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nashrinbanu Ibrahimbhai Dalla, **Advocate**  
Sh. Ibrahimbhai Alimohmad Dalla  
Batarvadi Adhalakhi Menson  
Amreli, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1513**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nandini Gajanand Pawar, **Advocate**  
Sh. Gajanand Ganpatbhai Pawar  
301 Gayatri Vihar Appartment Nanavat Main  
Road Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1514**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sureshchandra Dayaljibhai Kotak, **Advocate**  
Sh. Dayaljibhai Chakubhai Kotak  
Jay Kishan Setubandh Society Street No 1/2 Opp  
Nayati House Kalavad Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1515**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mauna Vijaysinh Dikhit, **Advocate**  
Sh. Vijaysinh L Dikhit  
11 Govardhan Appartment Jayent Park Society  
Bhaduat Nagar Isanpur Road  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1516**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjay Vallabhbhai Jasani, **Advocate**  
Sh. Vallabhbhai Rajabhai Jasani  
57 Nyalkaran Bungalows Ayodhya Row House  
Dabholi Road Near Brilliant School, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1517**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mayur Ambalal Purohit, **Advocate**  
Sh. Ambalal Maganlal Purohit  
26 C/A Bhanushali Nagar Mundra Road B.H  
Reliance Shopping Mall Bhuj, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1518**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shukla Kaushal Narendrakumar, **Advocate**  
Sh. Narendrakumar  
72/Dharti Township Dhobi Ghat Road Opp  
Patidar Society, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1519**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anilkumar Bhagubhai Surati, **Advocate**  
Sh. Bhagubhai Mulajibhai Surati  
17. Mahyavansi Mahollo. Amboli Gam. Ta.  
Kamrej. Post. Kathor. Dist. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1520**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Dharmendrakumar Ramanlal, **Advocate**  
Sh. Ramanlal Laxmanbhai Parmar  
A/41 Meera Society Diwalipura Old Padra  
Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1521**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Gomanbhai Ahir, **Advocate**  
Sh. Gomanbhai Sukhabhai Ahir  
41. Iswar Darshan Soc. Kumbhariya Gam. Nr.  
Laxmi Nagar. Puna Kumbhariya Road. Ta.  
Choryasi. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1522**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pathan Najirkhan Ahmadkhan, **Advocate**  
Sh. Ahmadkhan  
Khatrivas At. Sami Dist. Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1523**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jaglawala Chetan Thakorbhai, **Advocate**  
Sh. Jaglawala Thakorbhai Bhikhabhai  
4 Yogeshwar Complex Link Road  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1524**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jyotikumari Sureshbhai Patel, **Advocate**  
Sh. Sureshbhai Patel  
B/H Sahakari Mandali At . Po . Masma Ta .  
Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1525**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshree Navinchandra Joshi, **Advocate**  
Sh. Navinchandra C Joshi  
2469 Mahadev Khancho Pakhali Ni Pole Raipur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1526**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpesh Arjanbhai Sutariya, **Advocate**  
Sh. Arjanbhai Sutariya  
B/34 Ishwar Nagar Society Singanpore Char  
Rasta Ved Road Katargam Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1527**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Snehaben Hasmukhbhai, **Advocate**  
Sh. Patel Hasmukhbhai Bhavanbhai  
Desai Faliya At Post Govali Ta  
Jhagadia, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1528**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhagirathsinh Pradhyumansinh Rathod, **Advocate**  
Sh. Pradhyumansinh Shivubha Rathod  
Block No 73 Prashil Park Opp Neels City Club  
University Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1529**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Rakesh Shantilal, **Advocate**  
Sh. Shantilal G Vaghela  
3 Jay Jeet Appartment Opp Vasavda Hall Khokhra  
Maninagar E Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1530**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Maganlal Gajjar, **Advocate**  
Sh. Maganlal  
21 Mamta Park Society Opp. Chuval Society Gota  
Road Chandlodia  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1531**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemant Kaushikbhai Bhatt, **Advocate**  
Sh. Kaushik Manubhai Bhatt  
10 Mitra Milan Society Opp Mirambica High  
School Mirambica School Road Naranpura  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1532**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pinky Subhashbhai Rajvaniya, **Advocate**  
Sh. Subhashbhai B Rajvaniya  
6 Koshti Society Nr Jai Hind High School  
Maninagar Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1533**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Minaxi Chhaganbhai Parmar, **Advocate**  
Sh. Chhaganbhai Parmar  
A 1 Shree Krishna Sarvoday Soc Opp Gorwa  
Work Shop Subhan Pura  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1534**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Jigna Jigarkumar, **Advocate**  
Sh. Pravinkumar K Shah  
232 Kuva Walo Khancho Doshiwala Ni Pole  
Kalupur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1535**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Sushilabahan Gyanachandbhai, **Advocate**  
Sh. Gyanachandbhai C Patel  
42/62/42 Chhana Sheth Ni Chali Nr  
Hatkeshwar Mahadev  
Khokhara,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1536**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmesh Arvindlal Chapatwala, **Advocate**  
Sh. Arvindlal Nanabhai Chapatwala  
11. Gokul Raw House. B/S Smc Library Opp Gail  
Tower. Anand Mahal Road Adajan.  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1537**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandey Chandraprakash Haushala, **Advocate**  
Sh. Haushala  
C.124 Tejendranagar Part.7 Tragad Road P.O.  
Digvijaynagar,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1538**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Irshadahmed Umarbhai Achhava, **Advocate**  
Sh. Umarbhai Sulemanbhai  
6 G K Bulding Nr Rana Socity Sarkhej  
Gam,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1539**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Gautam Kanjibhai, **Advocate**  
Sh. Chavda Kanjibhai Rajabhai  
Shree Kuldevi Krupa 12 Ambedkar Nagar Aji  
Vasahat 80 Feet Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1540**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arti Subhashbhai Rajwaniya, **Advocate**  
Sh. Subhashbhai B Rajwaniya  
6 Koshti Society Nr Jai Hind High School  
Maninagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1541**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Anilbhai Devjibhai, **Advocate**  
Sh. Chavda Devjibhai Jethabhai  
At .Untadi Ta.Limbdi Dist.Surendranagar  
,Surendranagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1542**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parash Manharlal Shah, **Advocate**  
Sh. Manharlal  
Arihant 17 Karan Para Opp Krishnanagari  
Flat,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1543**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gandecha Bharatkumar Ratilal, **Advocate**  
Sh. Ratilal  
73/C Sainik Co Operative Housing Soc. Opp  
Ghanteshwar Park Jamnagar Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1544**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. George Semual Christian, **Advocate**  
Sh. Semual Khushal Christian  
80. Kirti Nagar Society. Near Rang Avdhut  
Ashram. B.H. Pipardiwala School. Rander.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1545**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bavaliya Magan Gordhanbhai, **Advocate**  
Sh. Gordhanbhai  
At Gadhadiya Jam Ta Jasdan Dist  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1546**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Viken Mansukhlal Gajiwala, **Advocate**  
Sh. Mansukhlal Manilal Gajiwala  
9.549. Kotsafil Main Road. Opp. Wadifaliya Bus  
Stand. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1547**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Krishna Rameshbhai, **Advocate**  
Sh. Rameshbhai Manilal Bhatt  
Block No.138/1644 Dhiraj Housing Society  
Haripura Maninagar East,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1548**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parekh Satishkumar Balkrishna, **Advocate**  
Sh. Balkrishna Bhikhabha Parekh  
Nr Om Shanti Bhawan Village Kasindra Ta  
Daskroi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1549**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hareshbhai Laxmanbhai Patel, **Advocate**  
Sh. Laxmanbhai Ramjibhai Patel  
A.804. Saragam Complex. Doctor House.  
Hirabaug. Varachha Road. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1550**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Pareshkumar Kantilal, **Advocate**  
Sh. Kantilal G Patel  
6 Avakar Apptment Behind Navyug School  
Naroda,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1551**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kheruben Osmanbhai Bhuvad, **Advocate**  
Sh. Osmanbhai  
Bh Nilkanth Cinema Mehul Nagar Main Road  
Bharat Van Soc 2, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1552**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Neha Hiteshkumar Koradia, **Advocate**  
Sh. Hiteshkumar Kantilal Koradia  
18. Green Enclave Row House Near Sardar  
Bridge Gujarat Gas Circle Adajan .  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1553**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Ajaykumar Nirbhayshankar, **Advocate**  
Sh. Trivedi Nirbhayshankar  
Harsiddhi Nivas Lal Bhadur Shashtri Nagar St No  
4 Nr Junction Railway Station  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1554**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vakil Alok Mahendrakumar, **Advocate**  
Sh. Vakil Mahendrakumar Bhagvandas  
House No.14 Dharmanagar Soceity Part.1  
Dharmanagar Sabarmati,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1555**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anjana Jayantilal Patel, **Advocate**  
Sh. Jayantilal J Patel  
37 Anand Nagar Society Nr Gita School Ranip  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1556**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayeshkumar Valjibhai Parmar, **Advocate**  
Sh. Valjibhai Parmar  
1/2 Shraddhadeep Complex Nr Naranpura  
Telephone Ex Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1557**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Mohmed Muzaffar Gulamakbar, **Advocate**  
Sh. Shaikh Gulamakbar Ibrahim  
Office Khadki Old Court Road  
Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1558**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Vishnu Prahladbhai, **Advocate**  
Sh. Prahladbhai H Patel  
166 Sector 5 New Shreeji Nagar Society Nirnay  
Nagar Ahmedaba,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1559**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pathan Irfankhan Husenkhan, **Advocate**  
Sh. Pathan Husenkhan Ahmedkhan  
Office Khadki Old Court Road Near Old Treasury  
Office, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1560**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar Keshavlal Sangharetia, **Advocate**  
Sh. Keshavlal Manilal Sangharetia  
162 Aradhana At.Po.Nandej Opp The Pont  
Nandej Daskroi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1561**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sandeep Kirtibhai Shah, **Advocate**  
Sh. Kirtibhai Shah  
10 A Mahmad Pannah Chamber Mahadev Gate  
Bhuj, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1562**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Prabhulal Upadhyay, **Advocate**  
Sh. Prabhulal Upadhyay  
Sanidhyay Houses House No.3 Mahavir Nagar  
Bhuj, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1563**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogeshkumar Jagdishbhai Solanki, **Advocate**  
Sh. Jagdishbhai R Solanki  
11 Atmaram Park Opp Shyam Sundar Hall  
Isanpur Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1564**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Mohamadsadik Mohamadiqbal, **Advocate**  
Sh. Mohamadiqbal Ismailbhai Shaikh  
307 Sadar Bazar Cantoment Shahibaug  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1565**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Mangalbhai Jadav, **Advocate**  
Sh. Mangalbhai Jadav  
To Una C/O Shivshakti Zerox Opp Mamlatdar  
Office Girgadhda Road Ta.Una,Gir  
Somnath,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1566**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendra Amrutlal Jariwala, **Advocate**  
Sh. Amrutlal Maganlal Jariwala  
9/600 . Shiv Shakti Krupa Gandhrak Street .  
Wadifaliya Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1567**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Priyadarshi Dharmendrasinh, **Advocate**  
Sh. Rajan Parshuram  
30/A Nayan Nagar Saijpur Bogha Krishna Nagar  
Road Naroda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1568**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaniya Chandrakant Bhanubhai, **Advocate**  
Sh. Bhanubhai R Vaniya  
3 Sukhsagar Society Nr Ambalal Park Danilimda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1569**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaidya Anjana Kishorkumar, **Advocate**  
Sh. Ramanlal D Sadhira  
75 Rajeshwari Colony Nr Isanpur Canel Road  
Maninagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1570**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narsihbhai Mahipatbhai Patel, **Advocate**  
Sh. Mahipatbhai Hargovindbhai Patel  
15/ Shri Nidhi Society Nr Bal Krishna Tempal  
Ranip,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1571**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Bhanuprasad Ganabhai, **Advocate**  
Sh. Ganabhai D Vaghela  
5/3 Prema Uka Ni Chali Opp Keka Shashtri Gov  
College Khokhra Maninagar  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1572**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darshana Shivilal Parmar, **Advocate**  
Sh. Shivilal Damjibhai Parmar  
Chamunda Krupa 14 Kevda Vadi Opp Sapna  
Tailor, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1573**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajiz Gafulbhai Vindhani, **Advocate**  
Sh. Gafulbhai Alibhai Vindhani  
21. Takshshila Apartment. 2nd Floor. Vanki  
Bordi. Shahpore. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1574**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hinaben Niranjanbhai Soni, **Advocate**  
Sh. Niranjanbhai Hiralal Soni  
Parekh Electronics Opp Jain Temple Nava Bazar  
Kosamba Mangrol, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1575**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamleshkumar Ishwarbhai Khristi, **Advocate**  
Sh. Ishwarbhai K Khristi  
301 Giriraj Avenue Behind Keya Motors Near  
Pramukh Swami Nagar . 1 T.P.. . 13 Chhani Jakat  
Naka Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1576**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anilkumar Keshavbhai Parmar, **Advocate**  
Sh. Keshavbhai Parshotambhai Parmar  
C.6. Dharmaraj Apartment. Dindayal Society. Nr.  
Kishan Dairy. Palanpur Patiya.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1577**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Suhagini Maheshbhai Rana, **Advocate**  
Sh. Maheshbhai R Rana  
9 Jivraj Appartment B/H Savita Park Opp Lotus  
School Govindwadi Isanpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1578**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Varsha Bavjibhai Ranva, **Advocate**  
Sh. Bavjibhai Bheemjibhai Ranva  
123 Hari Om Park Society Opp Ambika Tube  
Road Vatva, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1579**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mistry Kamlesh Jhinabhai, **Advocate**  
Sh. Jhinabhai Morarbhai Mistry  
B.78 Mahavir Society Behind Navnirman School  
Ranip, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1580**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Asvin Ravilal, **Advocate**  
Sh. Ravilal  
K T Shah Road Temple Street  
Mandvi, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1581**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pathan Imrankhan Faridkhan, **Advocate**  
Sh. Pathan Faridkhan Hamidkhan  
C.1260 Opp Old Court Lal  
Bazar, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1582**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pragneshkumar Ranchhodbhai Patel, **Advocate**  
Sh. Ranchhodbhai M Patel  
B/15 Pankaja Bungalows Opp Mahalaxmi  
Intercity Kathwada Road  
Naroda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1583**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Sanjay Ramanlal, **Advocate**  
Sh. Ramanlal J Patel  
26gunvant Nagar Society Nr Galaxy Cinema  
Naroda Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1584**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Kamala Bhikhabhai, **Advocate**  
Sh. Bhikhabhai Bhagwandas Rathod  
A.10 Mahentpura Ambawadi  
Ellisbridge, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1585**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmendra Ambicasingh Chauhan, **Advocate**  
Sh. Ambicasingh R Chauhan  
Manguben Ki Chal Ramnagar Bhilewada  
Amraiwadi Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1586**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pankaj Shantilal Lotwala, **Advocate**  
Sh. Shantilal Iswarlal Lotwala  
B.No.54.55 Dindayal Society Palanput Patia  
Rander Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1587**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Panchal Asha Bhogilal, **Advocate**  
Sh. Bhogilal Ambalal Panchal  
4 Sabar Vihar Society Opp Sharaddha Hospital  
Ranip, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1588**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhati Ramila Dudaram, **Advocate**  
Sh. Bavar Bheraram  
L/307 Shrinand Nagar .3  
Vejalpur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1589**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nihit Ashvinbhai Joshi, **Advocate**  
Sh. Ashvinbhai Manaharlal Joshi  
118/2816 Gujarat Housing Board Nr Netaji  
Nagar Meghaninagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1590**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhaven Ajitkumar Baxi, **Advocate**  
Sh. Ajitkumar Tansukhrai Baxi  
Sharddha 2 Vimal Nagar B/H Pushkar Dham  
Society Univercity Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1591**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ragini Shivshankar Dave, **Advocate**  
Sh. Shivshankar Karunashankar Dave  
118/2816 Gujarat Housing Board Nr Netaji  
Nagar Meghaninagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1592**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Paresh Pravinchandra Shah, **Advocate**  
Sh. Pravinchandra  
519 Padshah S Pole Relief  
Road, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1593**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmeshkumar Kushalkumar Dave, **Advocate**  
Sh. Kushalkumar Pranshankar Dave  
C/O K R Bhatt . 4479/4 Khangar Sheri .  
Begumpura Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1594**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Priydarshini Tusharbhai Sheth, **Advocate**  
Sh. Prafulchandra Ravani  
A /2/302 Fortune Empire Borisana Road Kalol  
Dist Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1595**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Divyaben Bhargavkumar Chauhan, **Advocate**  
Sh. Dineshchandra Ambalal Solanki  
Tower No 23 Flat No 104 Labh Residency Nr  
Bramha Kumari Atladara  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1596**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saiyad Taslimjahora Abdulvahab, **Advocate**  
Sh. Saiyad Abdulvahab Husenmiya  
Opp Kasba Masjid Dhandhuka Ta.  
Dhandhuka, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1597**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Pravinchandra Pittalia, **Advocate**  
Sh. Pravinchandra  
O.10 Vardhaman Nagar Flats Near C P Nagar  
Bhuyangdev Cross Road Sola Road  
Ghatlodia, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1598**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayankumar Ramniklal Pajwani, **Advocate**  
Sh. Ramniklal Madhavji Pajwani  
F/7 Merry Gold Residency B/H Cosmo Complex  
Mahila Collage Chowk Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1599**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Dharati, **Advocate**  
Sh. Shah Gunvantlal Rasiklal  
Shreekunj Bajwada Shethsheri, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1600**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Mohanbhai Parekh, **Advocate**  
Sh. Mohanbhai Santilal Parekh  
At.Po Kurali Ta.Karjan ,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1601**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Divyesh Rameshchandra Acharya, **Advocate**  
Sh. Rameshchandra Gordhandas Acharya  
1181 Laxmikunj Society New I.P.C.L. Road  
Gorwa Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1602**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arunaben Paulbhai Parmar, **Advocate**  
Sh. Paulbhai Khandas Parmar  
869 Chandralok Society Laxmipura Road Gorwa  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1603**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Kalyanjibhai Rathod, **Advocate**  
Sh. Kalyanjibhai Govindbhai Rathod  
Markand Gayatri Nagar 11 Nr Bhaktinagar  
Circle,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1604**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Atul Dinkarbhai Patel, **Advocate**  
Sh. Dinkar Hari Patel  
199 Mahasukh Nagar Nr Nobal School Krishna  
Nagar,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1605**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Arvindsinh, **Advocate**  
Sh. Shankarsinh  
80 Indira Nagar Society Lakhvad Road Near Sai  
Baba Temple Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1606**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Jasavantbhai Parmabhai, **Advocate**  
Sh. Parmar Parmabhai Khushalbhai  
8 Dwarkapuri Society Nr Bagefirdos Police Line  
.2 Jogeshwari Road  
Amraiwadi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1607**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Mustaqmiyan Yusufmiyan, **Advocate**  
Sh. Yusufmiyan Rathod  
121/A/61 Bag.E.Roshan Narandas Chawl B/H  
Mahalaxmi Hotel Behrampura  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1608**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Vijaykumar Manharlal, **Advocate**  
Sh. Manharlal Chhanabhai Solanki  
13/21 Sardar Bridge Muni Quarter Opp Calico  
Mill Jamalpur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1609**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhavalkumar Manharlal Patel, **Advocate**  
Sh. Manharlal Narottambhai Patel  
102 Khadki Faliyu At . Po. Masma . Ta .  
Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1610**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sonal Narendrasinh Gadhavi, **Advocate**  
Sh. Narendrasinh Gadhavi  
9 Anand Sagar Bungalows Opp Saranam County  
Bungalows Gala Gymkhana Road South Bopal  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1611**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Geeta Nareshchandra Kadiwala, **Advocate**  
Sh. Nareshchandra Ramanlal Kadiwala  
51. Maharshi Arvind Society. Near Green Valley  
Residency. Near Gangeshwar Temple. Adajan.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1612**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravin Vrajlal Solanki, **Advocate**  
Sh. Vrajlal Kanjibhai Solanki  
6 Laxmi Society Opp Raj Nagar Nana Mauva Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1613**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dangar Ashokbhai Mayabhai, **Advocate**  
Sh. Mayabhai Dudabhai Dangar  
Dudhh Nagar Socity Goghavadar Road  
Dudheswar Krupa Gondal, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1614**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhiren Pravinchandra Joshi, **Advocate**  
Sh. Pravinchandra Joshi  
Mahavir Residency Block 6/201 Opp Somnath  
Petrol Pump Jamnagar Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1615**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Kahandas Kapdi, **Advocate**  
Sh. Kahandas Tulsidas Kapdi  
8/10 Mehul Nagar Nr Nilkanth Cinema Kotharia  
Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1616**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Hitendrakumar Ambalal, **Advocate**  
Sh. Patel Ambalal Somabhai  
B/17 Maitri Nagar Bholav, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1617**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshbhai Govindbhai Sapariya, **Advocate**  
Sh. Govindbhai Sapariya  
Deep Damji Mepa Plot No 3 Nr Pipaliya Hall Nr  
Sahakar Soc Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1618**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpana Satish Panchal, **Advocate**  
Sh. Rasiklal Mansukhlal Shah  
B/5 Jay Avaneu Behind Avani Park Near  
Vishwamitri Bus Stop  
Jivarajpark, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1619**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Loncha Keshavji Dhanji, **Advocate**  
Sh. Dhanji Ramji  
Old Rawal Wadi Near Gaytri Garbi Chowk Bhuj  
Kachchh, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1620**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mand Ketan Vajsurbhai, **Advocate**  
Sh. Vajurbhai Devayatbhai Mand  
Jay Rameshwar Royal Avenue Silver Stone Main  
Road Nr Marvadi Building Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1621**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Madhavi Rajesh Mohanbhai, **Advocate**  
Sh. Mohanbhai  
Luhar Street Main Bajar  
Wankaner, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1622**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sagarbhai Maljibhai Desai, **Advocate**  
Sh. Maljibhai Jitabhai Desai  
103 Girjasut(Giriraj Society) Vagheshwari  
Society Road Chandlodiya,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1623**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Desai Sagarbhai Maljibhai, **Advocate**  
Sh. Desai Maljibhai Jitabhai  
103 Girjasut(Giriraj Society) Vagheshwari  
Society Road Chandlodiya,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1624**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barai Shailesh Laxmidas, **Advocate**  
Sh. Barai Laxmidas Karshandas  
Opp Gayatri Temple Umiya Nagar Shiv Shakti  
Jamjodhpur, Jamnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1625**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hitesh Hasmukhbhai Patel, **Advocate**  
Sh. Hasmukhbhai Laxmanbhai Patel  
D.303 Madhav Recidency Viratnagar  
Odhav,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1626**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Laxmiben Maganbhai Makwana, **Advocate**  
Sh. Maganbhai Savabhai Makwana  
52 Chamunda Colony Jogeshwari Road Bage  
Firdosh Amraiwadi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1627**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Geeta Ramanlal Patel, **Advocate**  
Sh. Ramanlal Dahyabhai Patel  
21. Ayodhya Nagari Society. Honey Park Road.  
Op. Patel Pragati Mandal Vadi. Adajan.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1628**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mehul Rajanikant Dave, **Advocate**  
Sh. Rajanikant Pranalal Dave  
A1 207 Chamunda Dream City Koparli Road Nr.  
St X'viers School Chharwada  
Tal.Vapi,Valsad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1629**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Fulsingh H. Purohit, **Advocate**  
Sh. Hansraj G. Purohit  
M.20 City Centre Bazar Road Vapi Vapi  
Town, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1630**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Martand Shambhuprasad Thaker, **Advocate**  
Sh. Shambhuprasad  
Brahmanvas Delhi Gate Opp. Lal Dawakhana  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1631**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kaminibahen Champakbhai Patel, **Advocate**  
Sh. Champakbhai Chimanbhai Patel  
At Post Kamrej Gam ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1632**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajitkumar Rajendrabhai Mishra, **Advocate**  
Sh. Rajendrabhai Mishra  
15 Somnath Tenament Part.1 Mahadevnagar  
Vastral Road Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1633**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kusum N. Parmar, **Advocate**  
Sh. Pasabhai Aljibhai Parmar  
B.17 Chandan Park Behind Vishat Mahat Temple  
Chandkheda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1634**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Geeta Mohanlal Chavda, **Advocate**  
Sh. Mohanlal Chavda  
Jigisha Laxmi Soc St No 2 Laxmi Soc Main Road  
Bh Raj Nagar Nana Mava Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1635**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Kalpesh Ambalal, **Advocate**  
Sh. Patel Ambalal Khetabhai  
6/19 Navanagar Himatnagar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1636**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Soni, **Advocate**  
Sh. Manubhai Soni  
At.Haripura Po. Ajupura Ta.  
Thasra,Kheda,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1637**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vimal Bhupendrabhai Panwala, **Advocate**  
Sh. Bhupendrabhai Harilal Panwala  
5. Jayant Park Society.2. Opp. Kailashnagar  
Society. Sagrampura. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1638**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Balvantsinh Jenabhai Zala, **Advocate**  
Sh. Jenabhai Zala  
345 Jetvalu Faliyu Gulabpura At.  
Sundalpura, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1639**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pinakin C Thakkar, **Advocate**  
Sh. Chandrkant Thakkar  
7.A Punit App Nr Indian Bank Daxini Soc  
Maninagar,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1640**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Geetaben Ghanshyambhai Borada, **Advocate**  
Sh. Popatbhai Dharamshibhai Mangukiya  
A.96. Sarita Sagar Society. Chikuvadi. Nana  
Varachha Road. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1641**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Gangaram Ukabhai, **Advocate**  
Sh. Vaghela Ukabhai Methabhai  
At.Tana Po.Thara Ta.Kankrej,Banas  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1642**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vishalsinh Ravindrasinh Chauhan, **Advocate**  
Sh. Ravindrasinh Jagmohansinh Chauhan  
831 Piplawalo Vas Old  
Asarawa, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1643**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipulkumar Jashvantlal Patel, **Advocate**  
Sh. Jashvantlal Gamanlal Patel  
616. Dhatigara Street. Kharvawad. Nanpura.  
Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1644**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradeepkumar Vadhumal Rohra, **Advocate**  
Sh. Vadhumal Rohra  
7 B Radha Krishna Society Near Uma Char Rasta  
Waghodia Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1645**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shweta Ramesh Jetwani, **Advocate**  
Sh. Ishwardas Adwani  
C.303 Parishkar 1 Khokhra Circle  
Amraiwadi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1646**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rinkal Bhupendrabhai Lesiwala, **Advocate**  
Sh. Bhupendrabhai Chhotalal Lesiwala  
A.304. Shashvat Complex. O.P. Honey Park  
Society. Honey Park Road. Adajan.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1647**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dineshbhai Harjibhai Gohel, **Advocate**  
Sh. Harjibhai Karamsibhai Gohel  
B.18 Tejendra Vihar Society Part.2 Post. T.B  
Nagar Viratnagar Road  
Nikol,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1648**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shrimali Chandulal Narshinhbhai, **Advocate**  
Sh. Narshinhbhai H Shrimali  
E 118 Jay Chamunda Chal Ramapir Tekro Juna  
Vadaj Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1649**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nagori Rizwana Mo.Hanif, **Advocate**  
Sh. Mo.Hanif Sherkhan  
516 Nani Sodagarni Pole Jamalpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1650**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nagrecha Jagadusha Durlabhjibhai, **Advocate**  
Sh. Durlabhjibhai  
G.3 Shiv Complex Opp Second Gate Motibaug  
Junagadh, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1651**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayshree Somabhai Thakor, **Advocate**  
Sh. Somabhai Shivabhai Thakor  
1344/1 O/S Of Delhi Gate Shahibaug  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1652**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendra Vasharambhai Makadia, **Advocate**  
Sh. Vasharambhai Ratnabhai Makadia  
7.3766 Shri Dashnami Akhada Trust Office .  
Malar Sheri Opp Shiv Temple . Rughnathpura  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1653**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Velani Hareshkumar Devji, **Advocate**  
Sh. Devji  
Durgapur(Navavas) Tal.Mandvi  
,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1654**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Doshi Amitkumar Nanalal, **Advocate**  
Sh. Nanalal  
Pranlal Magan No Dehlo B/H Vegetibla Market  
At. Limbdi, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1655**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Navnitkumar Devashibhai, **Advocate**  
Sh. Devashibhai  
Bhavani Chowk Vankar Vas At Lakhtar  
Ta.Lakhtar  
Dist.Surendranagar,Surendranagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1656**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar Umeshbhai Baraiya, **Advocate**  
Sh. Umeshbhai Nathubhai Baraiya  
132. Ranchhod Park Society. B.H. Prakash  
Bakery. Ramnagar. Rander. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1657**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rohitkumar Kanaiyalal Thakkar, **Advocate**  
Sh. Kanaiyalal B Thakkar  
C.203 J.B.R Residency Nr R.K Royal Party  
Sola,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1658**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arunkumar Bhagwandas Parmar, **Advocate**  
Sh. Bhagwandas Dahyabhai Parmar  
32 . Amrapali Bunglows B/H Gayatri Temple .  
University Road Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1659**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapilkumar Vishnuprakash Upadhyay, **Advocate**  
Sh. Vishnuprakash Vanmalidas Upashyay  
Jadeshwar Road Opp Pwd Office Shree  
Ghanshyam Wankaner, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1660**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirtibahen Shantilal Chhowala, **Advocate**  
Sh. Shantilal Balubhai Chhowala  
A.7.48. Gotalawadi Municipal Ternament.  
Gotalawadi. Katargam. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1661**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Niraj Girdharlal Solanki, **Advocate**  
Sh. Giridharlal Solanki  
5 Ghb Colony Block No L5 Opp Mvm Collage  
Kalawad Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1662**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shamjibhai Oghadbhai Mori, **Advocate**  
Sh. Oghadbhai Mori  
Kruti 1 Nandanvan Block B 22 Madhavgate  
Inside Mavdi 150 Feet Ring Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1663**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Nathuram Ramanuj, **Advocate**  
Sh. Nathurambhai Bhimdas Ramanuj  
To.Vinchhiya Near Ramji Mandir  
Dist.Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1664**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjay Chhotubhai Bhagat, **Advocate**  
Sh. Chhotubhai Madhavbhai Bhagat  
84 . Gala Type . Dindayal Society Palanpur Road .  
Rander Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1665**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhagat Anand Manilal, **Advocate**  
Sh. Manilal Tetabhai Bhagat  
18, Jay Ranchhod Society Nr Ramani  
Chali, Rakhiyal Road  
Rakhiyal, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1666**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dabhi Rakshbhai Gopalbhai, **Advocate**  
Sh. Gopalbhai  
Matam Chowk Bahela Para At.  
Limbdi, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1667**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manilal Shukla, **Advocate**  
Sh. Purshottambhai  
Jay Chamunda Chawl Near Mafabhai Pitha  
Ramapir Tekra Old Wadaj, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1668**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yadav Jaspalsingh Kesharsingh, **Advocate**  
Sh. Yadav Kesharsingh Mojisingh  
Gayatri Nagar At Post Netrang Ta  
Netrang, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1669**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amitaben Ishvarbhai Desai, **Advocate**  
Sh. Pashabhai Jethabhai Patel  
88 Rabari Vas Village.Karai,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1670**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Rajnikant Khatri, **Advocate**  
Sh. Rajnikant Ratilal Khatri  
Ews 14 Block No.6 Room No.206  
Mukhayamantri Awas Vejalpur Railway Crossing  
Nr Bhavani Chhaya Society  
Vejalpur,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1671**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arvindkumar Ranchhodbhai Parekh, **Advocate**  
Sh. Ranchhodbhai Joitarnm Parekh  
To Visalpur Nr Mota Mandir  
Taluka.Dascroi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1672**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Kailasben Jivabhai, **Advocate**  
Sh. Chauhan Jivabhai Kohyabhai  
At.Bholeswar Po.Parbada Ta . Himatnagar Dist .  
Sabarkantha,Sabar Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1673**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Himatbhai Babubhai Gajera, **Advocate**  
Sh. Babubhai Jethabhai Gajera  
C.504 Sanskrut Residency Nr Swastik Tower .  
Sarhana Jakatnaka Varachha Road .  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1674**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rahevar Jankiben Dhanesinh, **Advocate**  
Sh. Rahevar Dhanesinh Kodarsinh  
Mahavirkhadki Zuna Bazar Himatnagar  
Dist.Sabakantha,Sabar Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1675**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipakbhai Mafatlal Chhara, **Advocate**  
Sh. Mafatlal Lalubhai Chhara  
Nav Kholi Chhara Nagar  
Kubernagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1676**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mandovara Narendra Krishnagopal, **Advocate**  
Sh. Krishnagopal N Mandovara  
22 Shaligram Bunglows Part 2 Nr Asharam Bapu  
Ashram Chokdi Motera Sabarmati  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1677**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakeshkumar Rameshchandra Shah, **Advocate**  
Sh. Rameshchandra Shantilal Shah  
84/1003 Ambika Apartment G.3 Opp Kheti Bank  
Ring Road Naranpura, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1678**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamleshkumar Khanabhai Parmar, **Advocate**  
Sh. Khanabhai Jivanbhai Parmar  
10 Prernanagar Society Waghodia Road Near  
Mahesh Complex, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1679**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saraswati Laljibhai Ramani, **Advocate**  
Sh. Lajibhai  
Gujarati Vadi Bhaviknagar Jetpur, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1680**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Gaurang Natvarbhai, **Advocate**  
Sh. Natvarbhai Rajibhai Patel  
C.40 Payal Nagar Society Nr Khodiya Mandir  
Naroda,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1681**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Atulkumar Natvarbhai, **Advocate**  
Sh. Natvarbhai Rajibhai  
G.501 Paras Galaxy Nr Haridarshan Chowkdi  
Nava Naroda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1682**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arun Lalchand Lahoti, **Advocate**  
Sh. Lalchand Mohanlal Lahoti  
F.12.A. Poddar Residency. Cenal Road. Vesu.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1683**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajay Gagjibhai Parmar, **Advocate**  
Sh. Gagjibhai  
Om Jalaram 1 Street No 3 Opp Sangath  
Apartment Uni Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1684**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kajal Arunkumar Mehta, **Advocate**  
Sh. Arunkumar Mehta  
A 5 Ambuja Appartment Gopal Chowk  
Bheravnath Road Maninagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1685**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manubhai Chandulal Modi, **Advocate**  
Sh. Chandulal Modi  
17 Vrundavan Bunglows Nr Medilink Hospital  
Shyamal Shivranjani Ring Road Setellite  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1686**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nishaben Jayendrakumar Patel, **Advocate**  
Sh. Vasantbhai Patel  
At Po Dharamapuri Taluka Dabhoi District  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1687**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandya Vedangkumar Praffulchandra, **Advocate**  
Sh. Praffulchandra Ambalal  
C.18 Vrajvihar Society Near Mgm School New  
Sama Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1688**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vishal Jitendrapuri Gosai, **Advocate**  
Sh. Jitendrapuri Gosai  
Om Shakti Krupa Shastrinagar. Block No. E/67  
Nana Mava Road. Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1689**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Koshti Sarveshkumar Gajanandbhai, **Advocate**  
Sh. Gajanandbhai Koshti  
1070/43 Kalal Khana Nr Hajipura Garden  
Shahibaug Road Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1690**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Komalben Harishchandra Gandhi, **Advocate**  
Sh. Harishchandra Jayantilal Gandhi  
B/25 Nirmal Nagar Society Nr Ambica Society  
Vatva, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1691**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sharma Shefali Chiragkumar, **Advocate**  
Sh. Dineshkumar Bhatia  
C 25 Ambica Nagar Society Nr Water Tank  
Odhav Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1692**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakar Upendra Himatlal, **Advocate**  
Sh. Himatlal Jatashankar  
39 Sharnam Harikrishna Duplex Bhuj Mirzapur  
Highway Bhuj, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1693**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Indubha Jashubha Jadeja, **Advocate**  
Sh. Jashubha Jadeja  
Digvijay Nagar Pedak Wankaner, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1694**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kinjal Ankleshbhai Jain, **Advocate**  
Sh. Ankleshbhai Jain  
22 Happy Home Society Near Shantaram Hall  
Nirnaynagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1695**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Urvashi Baldevbhai Bharti, **Advocate**  
Sh. Baldevbharthi Shankarbharthi Goswami  
Meera' Amruta Society Block No. 38.A Street No.  
5 Behind Amruteshwar Temple, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1696**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parekh Sanjaykumar Purushottambhai, **Advocate**  
Sh. Parekh Purushottambhai Becharbhai  
A.202 Mangaldeep Flats Nr Rajivnagar Bustop  
Jivraj Park,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1697**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ketanbhai Bhikhubhai Vasoya, **Advocate**  
Sh. Bhikhubhai Virjibhai Vasoya  
D.14 Radhika Banglows Opp Sukan Banglows  
Nikol Naroda Road New  
Nikol, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1698**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anitaben Rajendrabhai Kantharia, **Advocate**  
Sh. Rajendrabhai Thakorabhai Kantharia  
31.A Bhagyalaxmi Society Nr . Prembharti School  
. Ramnagar Rander Road . Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1699**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilipkumar Hirjibhai Dodia, **Advocate**  
Sh. Hirjibhai Valjibhai Dodia  
B/102 Gokul Appartment Badapark Society Opp  
Gardan Mirambica School Road Ankur  
Naranpura,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1700**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dolly H Sharma, **Advocate**  
Sh. Balbhadra H Solanki  
B.501 Shreedhar Hills Nr Koteshwar Mahadev  
Road Motera, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1701**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yasinkhan Husenkhan Pathan, **Advocate**  
Sh. Husenkhan Ahmedkhan Pathan  
121/A/59 Naran Das Chawl Nr Calico Mill  
Behrampura, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1702**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Kirtikumar Babubhai, **Advocate**  
Sh. Babubhai M Chavda  
Block No 85/I/1386 Gujarat Housing Board Nr  
Vidyavihar School Krishna Nagar Saijpur Bogha  
Naroda Ahmedabads,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1703**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Babubhai Patel, **Advocate**  
Sh. Babubhai Ramubhai Patel  
402 Khedvaya Street New Magdalla Dumas Road  
Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1704**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rinesh Parsotambhai Patel, **Advocate**  
Sh. Parshotambhai Karsanbhai Patel  
Pitru Ashish Gayatri Banglows Sun City  
Sadhuvasvani Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1705**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmesh Kanakray Dave, **Advocate**  
Sh. Kanakray Bhagvanji Dave  
Dharmesh 22 B New Jagnath Plot Dr. Yagnik  
Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1706**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhupatrai Nanjibhai Antala, **Advocate**  
Sh. Antala Nanjibhai Madhabhai  
A.27 Saketdham Society Nr Laxman Nagar  
Punagam, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1707**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Acharya Jayeshkumar Krishnakant, **Advocate**  
Sh. Krishnakant  
A.2/106 Vitthal A Square Opp Stadium Plaza  
Motera Stadium Road Sabarmati  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1708**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ketankumar Mohanbhai Patel, **Advocate**  
Sh. Mohanbhai Ratanjibhai Patel  
633.2. B.H. Bahumali Building. Near Upasna  
Apartment. Nanpura. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1709**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Piyushkumar, **Advocate**  
Sh. Manharlal  
3/2/95/2 Motisara Aghara Darvaja Road  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1710**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipak Devshibhai Donga, **Advocate**  
Sh. Devshibhai Ukabhai Donga  
73. Vrundavan Society. Near Dabholi Char Rasta.  
Ved Road. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1711**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Macwan Anilkumar Dargobet, **Advocate**  
Sh. Macwan Dargobet  
C 18 Adhyasakarat Society Chavdapura Jitodiya  
Road, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1712**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakesh Kiritbhai Badheka, **Advocate**  
Sh. Kiritbhai  
Brahmin Street Navagam Songadh,Tapi,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1713**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sangitabala Nanjibhai Khatra, **Advocate**  
Sh. Nanjibhai Dhanjibhai Khatra  
E.B. 301. Priyank Residency. Near  
Dharmanandan Row House. Sete Light Road.  
Mota Varachha. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1714**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakash Shantibhai Parmar, **Advocate**  
Sh. Shantibhai Parmar  
Dev Prkash. 4/5 Raghuvir Society B/H Datatrey  
Temple Sahkar Main Road. Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1715**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Vijay Laxmanbhai, **Advocate**  
Sh. Laxmanbhai Mangabhai Parmar  
At Jasdan Buddha Nagar Society Near Lohiya  
Nagar Primary School Jasdan, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1716**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Vidhiben Dilipkumar, **Advocate**  
Sh. Dilipkumar Chauhan  
46 Venugopal Residency Sun Pharma Road  
Atladra Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1717**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vishal Bharatbhai Rathod, **Advocate**  
Sh. Bharatbhai Harilal Rathod  
B/H Triloknatha Mandir Shivajinagar  
Talaja, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1718**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Bharatkumar, **Advocate**  
Sh. Girishkumar  
U.64 Kunal Residency Opp Sahara Township  
Radhanpur Road Mahesana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1719**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Ketankumar Kanaiyalal, **Advocate**  
Sh. Kanaiyalal  
3 Shanti Nagar B H Navapura Kalol, Panch  
Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1720**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijay Munnalal Shukla, **Advocate**  
Sh. Munnalal Shukla  
A 3 Sterling Row House Nr Subhash Chowk  
Gurukul Road Memnagar  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1721**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayak Pradipkumar, **Advocate**  
Sh. Ashokkumar  
29 A Bhimnath Row House Soceity Near Para  
Ambaji Temple Mahesna, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1722**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Nanjibhai Dudabhai, **Advocate**  
Sh. Dudabhai Dehabhai Rathod  
At Jasdan Satderi Lati Plot Jasdan At Jasdan Ta  
Jasdan, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1723**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendrasingh Parshuramsingh Tomar, **Advocate**  
Sh. Parshuramsingh Tomar  
92/2203 Ghb B/H Post Office Meghani Nagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1724**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jignesh Narendrabhai Trivedi, **Advocate**  
Sh. Narendrabhai Trivedi  
26 Pankaja Bungalows Opp Maha Laxmi Intercity  
Kathawada Road Naroda  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1725**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Naginbhai Vaghela, **Advocate**  
Sh. Naginbhai Haribhai Vaghela  
Jodhalpir Nagar. Opp. Arpan Apartment. Main  
Road Amroli. Ta. Choryasi. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1726**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jam Shermamad Sidikbhai, **Advocate**  
Sh. Sidikbhai  
Navi Vasahat Yogi Nagar Tal  
Dhari, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1727**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vania Pravinchandra, **Advocate**  
Sh. Vania Varjangbhai  
Plot No 50 Arihant Nagar Near Garbi Chowk  
Bhuj, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1728**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jani Manjulaben Dayashankar, **Advocate**  
Sh. Dayashankar  
Om Nagar Sahayog Sheri Block No 247 Chital  
Road, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1729**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Oza Daxaben Babulal, **Advocate**  
Sh. Babulal R Oza  
A.59 Hariom Nagar Nr Cadila Bridge Ghodasar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1730**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Chandravadan Devshankarbhai, **Advocate**  
Sh. Devshankarbhai  
At Dhari Ajanta Society Behind Petrol  
Pump, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1731**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tushar Jayantilal Nagar, **Advocate**  
Sh. Jayantilal G Nagar  
C/206 Tejendra Complex Nr Uma Bhavani  
Society Tragad Road Chandkheda  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1732**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Modi Manisha Pravinchandra, **Advocate**  
Sh. Pravinchandra Modi  
B/2/24 Nirman Complex R C Technical Road  
Ghatlodiya, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1733**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipali Jayendrabhai Mehta, **Advocate**  
Sh. Jayendrabhai Mehta  
C 3 Shre Nath Appartment Nr Vastrapur Railway  
Station Vejalpur,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1734**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jesungbhai Dosjibhai Patel, **Advocate**  
Sh. Dosjibhai  
Morvas At Post.Vedancha Ta. Palanpur  
Banaskantha,Banas Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1735**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Manisha Ramprasad, **Advocate**  
Sh. Ramprasad Raval  
G 101 Arjun Homes Nr Menarav Hall Nilkanth  
Mahadev Road Ghatlodia  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1736**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Laxmanbhai Fulajibhai Patani, **Advocate**  
Sh. Fulajibhai Patani  
9 Jugde Saheb Ni Chali Wakhapura Opp Potaliya  
Talav Saraspur Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1737**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Varmora Jyotiben Siddharthkumar, **Advocate**  
Sh. Narendrabhai  
3 B Surya Apartment Navyug Colony Bhulabhai  
Park Geetamandir Road, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1738**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanubhai Chaudhari, **Advocate**  
Sh. Jethabhai  
At Gunja Ta Visnagar Dist Mahesana  
,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1739**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dashrathbhai Parsottambhai Paneria, **Advocate**  
Sh. Parsottambhai Govindbhai Paneria  
61. Ashirwad. Maneeba Park Society.  
Chhaparabhatha Road. Amroli.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1740**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sachin Sharadchandra Maheshwari, **Advocate**  
Sh. Sharadchandra Harinarayan Maheshwari  
Flat No.207. Mahadev Complex. Near Daxeswar  
Temple. G.H.B. Pandesara Road. Opp. Bharat  
Petrol Pump. Udhna. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1741**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chiragkumar Ambubhai Patel, **Advocate**  
Sh. Ambubhai Khushalbhai Patel  
Patel Faliyu. Anita. Ta. Olpad. Dist. Surat.  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1742**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirti Natvarlal Solanki, **Advocate**  
Sh. Natvarlal Solanki  
Kishan Krupa At Lambha Gam Rohit Vas Ta  
Dascroi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1743**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhamsania Dharmesh Ratilal, **Advocate**  
Sh. Dhamsania Ratilal Tulsibhai  
17.18 Nilkanth Society Bhagwati Krupa  
Lalpur, Jamnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1744**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pankajkumar Surendrasinh Kher, **Advocate**  
Sh. Surendrasinh Ranchhodsinh  
Pramukhpark Society Near Mamalatdar Office  
Ghoghamba, Panch Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1745**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashkumar Karshanbhai Dabhi, **Advocate**  
Sh. Karshanbhai Khimabhai Dabhi  
134. Bhagvan Nagar. Singan Pore. Charrasta.  
Katargam. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1746**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sudhir Mandanbhai Ghoghari, **Advocate**  
Sh. Mandanbhai Bhagabhai Ghoghari  
103 Sant Jalaram Society Opp. Pandol Ind. Ved  
Road Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1747**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sudhaben Bhagwatprasad Barot, **Advocate**  
Sh. Kanaiyalal Brahmabhatt  
92 Shyam Villa .2 Gala Gymkhana Road South  
Bopal Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1748**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pateliya Vijaykumar Gordhanbhai, **Advocate**  
Sh. Gordhanbhai  
Vadali Chowk Joshipura  
Junagadh, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1749**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sagar Hareshkumar Mohanbhai, **Advocate**  
Sh. Parmar Mohanbhai Narandas  
Block No.590/3730 Guj. Housing Board Near  
Bapunagar Police Station,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1750**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilamben Mukeshbhai Thakkar, **Advocate**  
Sh. Mukeshbhai Jivanbhai Thakkar  
10 Aradhna Row House B/H D.R.G.D Sarvajani  
High School At . Po. Sayan . Ta .  
Olpad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1751**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Zala Kumarsinh Dalpatsinh, **Advocate**  
Sh. Dalapatsinh  
At Po Kanada Ta Himatnagar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1752**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Kantibhai Maganbhai, **Advocate**  
Sh. Maganbhai  
At Po Dethali Ta Sidhpur ,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1753**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Christian Evengelina Clement, **Advocate**  
Sh. Clement Christian  
A 208 Goswami Samaj Co Op Society Opp New  
Khokhara Police Station Khokhara Maninagar  
E,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1754**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manhar Sukhlal Patel, **Advocate**  
Sh. Sukhlal Patel  
42 Mahalaxmi Society Near Sujata Flats  
Shahibaug, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1755**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Modi Kaushalkumar Rasiklal, **Advocate**  
Sh. Rasiklal Modi  
M/260/3111 Sundarvan Appartments G H B  
Naranpura Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1756**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshad Revashankar Bohra, **Advocate**  
Sh. Revashankar Bohra  
Manohar Sanskrut Partshala Nr Jupiter Mill  
Dudheshwar Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1757**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Navin Virabhai Koli, **Advocate**  
Sh. Virabhai Koli  
E 151 Kpt Port Colony Gopalpuri  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1758**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gohil Dineshbhai Maheshbhai, **Advocate**  
Sh. Gohil Maheshbhai Pachanbhai  
9/B Panchshil Society Behind Ayodhya  
Apartment Sanskar Nagar Bhuj, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1759**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ghanshyamsingh Chandramasingh Rajput, **Advocate**  
Sh. Chandramasingh Rajput  
E 2 Kuberdas Ki Juni Chal Nr Railway Station  
Saijpur Bogha Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1760**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parsotam Narshibhai Vagadiya, **Advocate**  
Sh. Narshibhai Pachabhai Vagadiya  
At . And Post . Khirasara Ta.Lodhika  
Dist.Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1761**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arpitabahen Ashokkumar Patel, **Advocate**  
Sh. Ashokkumar Patel  
At Pasunj Ta Daskroi ,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1762**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Reshmaben Prakashkumar Patel, **Advocate**  
Sh. Jashbhai Patel  
B 202 Madhav Residency Nr Silver Star  
Chandlodiya Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1763**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatbhai Bhikhabhai Patel, **Advocate**  
Sh. Bhikhabhai Patel  
34 Saraswatinagar Soc Near Balolnagar Cross  
Road Ranip, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1764**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nishababen Somalal Makodiya, **Advocate**  
Sh. Somalal Hargovinddas Makodiya  
A.303. Salin Avenue. Opp. Gokul Residency. Near  
Atlanta Shopping Canter. Bhimrad Canal Road.  
Althan. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1765**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Rupal Krutarth, **Advocate**  
Sh. Chandulal Mistry  
240 Dharmnath Prabhu Society Nikol Road  
Naroda Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1766**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dave Vaishali Mahendrabhai, **Advocate**  
Sh. Mahendrabhai Dave  
39 Vishwakunj Society Adinath Nagar Odhav  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1767**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Rinaben Ishvarbhai, **Advocate**  
Sh. Ishvarbhai Jivabhai Patel  
6 Gayatri Society Near Lalvatika Mangalpura  
Road Ganesh Chokdi, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1768**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arti K Mistry, **Advocate**  
Sh. Kanjibhai  
B 102 Sahjanand Complex Tulshidham Market  
Zadeshwar Road, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1769**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kiritsinh Prahladsinh Rajput, **Advocate**  
Sh. Prahladsinh Rajput  
B.35 Purushottam Park Society Nr Little Flower  
School Chandkheda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1770**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kiran Jagdishbhai Bhadeshia, **Advocate**  
Sh. Jagdishbhai Bhadeshia  
F.804 Satyadeep Hights Nr Palm Green Opp  
Torrent Power Station Makarba  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1771**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipakbhai Laxmanbhai Gohel, **Advocate**  
Sh. Laxmanbhai Malabhai Gohel  
Lig.1. Suman Sagar. Block No.L. Room No.506.  
5th Floor. Near Siddhi Vinayak Mandir. Vesu.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1772**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nargisbanu Gulamhaider Momin, **Advocate**  
Sh. Gulamhaider Momin  
Sipai Vas Nr Jama Masjid Sarkhej  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1773**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Gopalbhai Patel, **Advocate**  
Sh. Gopalbhai B Patel  
Juni Vasni Ta Bayad Ji. Arvalli, Arvalli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1774**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpaben Yogeshkumar Thaker, **Advocate**  
Sh. Prafulchandra V Shukla  
7 Ideal Colony Nr Jay Hind School Maninagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1775**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Jayshree Ashokbhai, **Advocate**  
Sh. Nathaji Chauhan  
39 Sabar Baug Society Dharam Nagar Sabarmati  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1776**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vina Jagdishchandra Dave, **Advocate**  
Sh. Jagdishchandra B Dave  
21/363 Shastri Nagar Khatodra Colony  
Udhna, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1777**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajesh Babulal Parekh, **Advocate**  
Sh. Babulal Parekh  
D 105 Shrinand Nagar Part 2 Vejalpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1778**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rekha Manjibhai Mangroliya, **Advocate**  
Sh. Manjibhai Tulshibhai Mangroliya  
A.67. Omkar Society.1. Opp. Dipamala Society.  
Bombay To Puna Market Road. Punagam.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1779**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Kamleshkumar Hashmukhray, **Advocate**  
Sh. Hasmukhray  
B/H Shelarshapir Near Darbari Kothar Malivalo  
Khacho Bhavnagar, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1780**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Manubhai Jethabhai, **Advocate**  
Sh. Jethabhai Ukabhai Parmar  
338 Rohit Vas Opp Narol Guj Pri School Narol  
Gam Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1781**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Deepakkumar Harnarayanbhai, **Advocate**  
Sh. Harnarayanbhai  
Nandanvan Society Block No.5459/B Kaliyabid  
Bhavnagar,Bhavnagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1782**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Gordhanbhai Pateliya, **Advocate**  
Sh. Gordhanbhai  
Vadali Chowk Joshipura  
Junagadh, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1783**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manoj Harshadbhai Naik, **Advocate**  
Sh. Harshadbhai Maganlal Naik  
404 Prince Avenue .B Viranjali Marg Opp.  
Devina Park S S Agrawal Collage Road Gandevi  
Road, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1784**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bindiaben Nanubhai Patel, **Advocate**  
Sh. Nanubhai Ranchhodji Patel  
606 Shahil Apartment Near Railway Station  
Navsari, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1785**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapasiawala Manali Kamleshkumar, **Advocate**  
Sh. Kamleshkumar Chandravadan Kapasiawala  
304. Adeshwar Apartment. Opp. Jain Temple.  
Main Road. Amroli. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1786**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Girvantsinh Ranjitsinh Zala, **Advocate**  
Sh. Ranjitsinh Zala  
A 303 Alay Appartment Ta Sanand  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1787**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Suvera Jiniyaskumar Jivaji, **Advocate**  
Sh. Suvera Jivaji Saliyaji  
A1 Punitnagar Behind Radio Colony Jamanagar  
Road ,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1788**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kuntalkumar N. Patel, **Advocate**  
Sh. Naginlal Patel  
Soni Chakla Nyay Mandir  
Jambusar, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1789**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhil Bhaveshkumar, **Advocate**  
Sh. Sankarlal  
58 Bhadrakali Society Opp Juni Kalka Temple  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1790**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Natvarlal Bijalbhai Shah, **Advocate**  
Sh. Bijalbhai Shah  
25 Shyam Sundar Society Part .3 Opp R R  
Dwivedai High School Nr Vastrapur Railway  
Station Vejalpur,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1791**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajaykumar Arvindkumar Trivedi, **Advocate**  
Sh. Arvindkumar Trivedi  
23/271 Raghukul Apartment Nr Gokul  
Apartment Sola Road Naranpura  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1792**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Maheriya Pushpa Vinodkumar, **Advocate**  
Sh. Parmar Somabhai H  
11 Chandranagar Society B/H Shastri Stadium  
Bapunagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1793**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashok Himatlal Pandya, **Advocate**  
Sh. Himatlal  
Shri Bahucharaji Street No 2 Jethava Mandap  
Service Pase Swami Vivekanand Society  
Bagasara, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1794**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Jaikishanbhai Gohil, **Advocate**  
Sh. Jaikishanbhai Premabhai Gohil  
37. Bhagunagar. Sayan Road. Ganesh Pura.  
Amroli. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1795**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Sanjay Ramkishan, **Advocate**  
Sh. Ramkishan R Patel  
Ramanand Cot Mandir Nr Balvatika Kankaria  
Maninagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1796**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Vasantbhai Revabhai, **Advocate**  
Sh. Revabhai  
Jayveer Nagar Society Indira Nagar At  
Anavada, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1797**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jetpura Maganlal Somabhai, **Advocate**  
Sh. Somabhai  
Taluka            Sala            Same            Amarapara  
Bagasara, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1798**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Abdulvahab Abdullatif, **Advocate**  
Sh. Shaikh Abdullatif S  
55 Naseebnagar Nr Aman Chowk Bapunagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1799**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kailasben Ratnasinh Parmar, **Advocate**  
Sh. Ratnasinh Devjibhai Parmar  
698 Anand Nagar G H Board Near  
Shaktinath, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1800**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanaiyalal Karshanbhai Jivani, **Advocate**  
Sh. Karshanbhai Meghjibhai Jivani  
A 304 Shaligram Flats Opp Green Avenue L P  
Savani Road Adajan Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1801**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parvesh Rajnikant Thakkar, **Advocate**  
Sh. Rajnikant Thakkar  
88 Shanti Tower Nr Manek Baug Hall Ambawadi  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1802**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arya Anilkumar Keshavram, **Advocate**  
Sh. Keshavram Arya  
24 Radhe Kishan Bungalows B/H Nandi Gram  
Society Nan Chiloda Naroda  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1803**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohan Ishwarlal Modi, **Advocate**  
Sh. Ishwarlal Modi  
921/922 Thakor Vas B/H Swaminarayan Temple  
Naranpura Gam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1804**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajani Sanjaykumar Devarajbhai, **Advocate**  
Sh. Ajani Devarajbhai Nathubhai  
Sagar Heritage First Floor Bh. Balaji Hall 150 Ft  
Ring Road Opp. Swaminarayan Party  
Plot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1805**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kevalkumar Yashavantlal Triveda, **Advocate**  
Sh. Yashavantlal Triveda  
4 Gajraj Society . 2 Nr Lake Chandlodiya  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1806**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jivanlal Devdanbhai Rathod, **Advocate**  
Sh. Devdanbhai  
At Dhari Dahidapara Dhari Road Tal  
Dhari, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1807**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ghadiyali Jumana Ishakbhai, **Advocate**  
Sh. Ishakbhai Ghadiyali  
734 Nr Gaikwad Haveli Raikhad Voharwad  
Jamalpur Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1808**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pushparajbhai Rambhai Dhadhal, **Advocate**  
Sh. Rambhai  
Sunrise Residency Shashtrinagar  
Chotila, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1809**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijal Krunal Kansara, **Advocate**  
Sh. Parsottambhai  
405 Royal Residency Vaniyasheri  
Mahidharpura, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1810**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogitaben Gaurishankar Pandya, **Advocate**  
Sh. Gaurishankar Pandya  
6 Saraswati Appartment Chawala Society  
Maninagar E Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1811**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendrabhai Dhanabhai Makwana, **Advocate**  
Sh. Dhanabhai Makwana  
Vadinath Ta.Ghoghamba ,Panch Mahals,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1812**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaykumar Fulchanddas Bhagat, **Advocate**  
Sh. Fulchanddas Tribhovandas Bhagat  
67. Gurukrupa Row House.2. Opp. Shell Petrol  
Pump. L.P.Savani Road. Adajan.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1813**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Praful Vrajlal Radadiya, **Advocate**  
Sh. Vrajlal Kanubhai Radadiya  
133 Maninagar Society Nr Sarthana Jakatnaka  
Nana Varachha Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1814**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar Chhaganbhai Patel, **Advocate**  
Sh. Patel Chhaganbhai Budhabhai  
Malvan Agar Faliya Ambe Street Via Untadi St  
Dungri Ta Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1815**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Natvarsinh Umedsinh, **Advocate**  
Sh. Thakor Umedsinh Chhotubhai  
Segva Khergam Road Ta Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1816**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Kamini Thakorbhai, **Advocate**  
Sh. Shah Thakorbhai Navnitlal  
Nani Mahetwad Patel Ni Chawl Opp Ganesh Hall  
Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1817**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parol Mansuklal Salot, **Advocate**  
Sh. Salot Mansuklal  
B30 Anand Bhuwan New Madhupura  
Dariyapur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1818**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Virbhadrasingh Rugbirsinh, **Advocate**  
Sh. Rugbirsinh  
388 Lindora Kotlindora, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1819**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Krushna J Vala, **Advocate**  
Sh. Jagubhai  
K.201 Orabella Residency Near Heritage  
Bungalow Opp Thaltej Lake Thaltej Shilaj Road  
Thaltej, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1820**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakesh Arvind Bhai Jani, **Advocate**  
Sh. Arvinbhai Gordandas Jani  
592/4 Ranchhodnagar Sindhi Bazar Power  
House Sabarmati, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1821**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravinsinh Rathod, **Advocate**

Sh. Rathod Ramsinh

At. Khadat Post. Khadat  
Ta.Mansa,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1822**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayanti Kanjibhai Prajapati, **Advocate**  
Sh. Kanjibhai Amthabhai Prajapati  
32 Sargam Park Parshvanath Road  
Krishnanagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1823**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Ashvinkumar Himmatlal, **Advocate**  
Sh. Himmatlal  
B/H.Sonavala Hospital Shanti Nagar Salangpur  
Road,Botad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1824**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sunanda Narendrabhai Dutt, **Advocate**  
Sh. Kantilal Koyabhai Dataniya  
1377/1 Krushna Chowk Opp Ottam Pole Nr  
Dargah Shahpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1825**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umesh Jangubhai Rathawa, **Advocate**  
Sh. Jangubhai Apisingbhai Rathawa  
Village Dhaniwadi Post Kawant Ta Kawant Dist  
Chhotaudepur, Chhotaudepur, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1826**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gandhi Hitesh Vasantry, **Advocate**  
Sh. Gandhi Vasantry Prabhudas  
6.B/1 Ajay Wadi Airport Road Shubhashnagar  
Bhavnagar, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1827**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpana Dharamdas Kalal, **Advocate**  
Sh. Dharamdas Kalal  
40 Satsung Park Society D Cabin Sabarmati  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1828**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahesh Ambarambhai Patel, **Advocate**  
Sh. Ambarambhai Motibhai Patel  
44. Keval Nagar. Near Ashirwad Avenue. Beside  
Water Hill Residency. Vip Road. Althan. Surat.  
Gujarat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1829**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jagdish Madhavji Motivaras, **Advocate**  
Sh. Madhavji Naran Motivas  
Madhav Park Behind Rokadiya Hamuman  
Temple Porbandar, Porbandar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1830**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Paresh Sureshbhai Adhiya, **Advocate**  
Sh. Suresh Bhai Adhiya  
1 Mithalal Ni Chali B/H Ramji Mandir  
Uttamnagar Maninagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1831**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmendra Rayjibhai Pansuriya, **Advocate**  
Sh. Rayjibhai Vallabhbhai Pansuriya  
M.102. Om Township Part.2. At.Po. Pasodara. Ta.  
Kamrej. Dist. Surat. ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1832**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Mukeshbhai Babubhai, **Advocate**  
Sh. Patel Babubhai Babarbhai  
At Post Faldhara Mota Faliya Ta  
Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1833**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilesh Rasiklal Sheth, **Advocate**  
Sh. Rasiklal Sheth  
Mangalay Avenue First Floor Flat No 102  
Shreemad Park Bh Big Bite Raiya  
Road,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1834**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Navin Dahyabhai, **Advocate**  
Sh. Prajapati Dahyabhai Laxmanbhai  
Opp Atul First Gate Village Parnera Ta  
Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1835**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vimalkumar Ashwinbhai Shukla, **Advocate**  
Sh. Ashwinbhai Shukla  
8 Annapurna Society Nr Chandra Prakash Hall  
Bapunagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1836**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Upadhyay Prashantkumar Mohanlal, **Advocate**  
Sh. Mohanlal  
16 Adarsh Society Meghraj Road At Po Ta  
Modasa, Arvalli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1837**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rameshbhai Karabhai Vankar, **Advocate**  
Sh. Karabhai Kodarbhai Vankar  
At And Post Gabat Ta Bayad Dist  
Aravalli, Arvalli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1838**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gor Vandana Rohitkumar, **Advocate**  
Sh. Rohitkumar  
B 17 Sangini Bungalows Malpur Cross Road Opp  
Dreamland Theater Modasa, Arvalli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1839**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Acharya Parul Deepakkumar, **Advocate**  
Sh. Dholakiya Balkrishna Bhagwandas  
136 Dharamnagar Society Nr Power House  
Sabarmati, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1840**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Babulal, **Advocate**  
Sh. Shivaramdas  
Nano Vas At Kakoshi Ta Siddhpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1841**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shrimali Bharatkumar, **Advocate**  
Sh. Gaurishankar  
Opp Harsiddh Nagar Society At Siddhpur Dist  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1842**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Limbachiya Manojkumar Ramanlal, **Advocate**  
Sh. Ramanlal Limbachiya  
B.435 Pranav Appartment Nr Satadhar Cross  
Road B/H Saibaba Temple Ghatlodiya  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1843**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prashant Umakant Tailor, **Advocate**  
Sh. Umakant Madhusudan Tailor  
Panchratna Building Kothi Char Rasta  
Raopura, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1844**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamlesh Himatlal Dave, **Advocate**  
Sh. Himatlal Dave  
Shivam Block No 59 Krishna Park Soc Bh Ioc  
Colony Kalawad Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1845**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parekh Purnendu Shantilal, **Advocate**  
Sh. Parekh Shantilal  
Plot No 1906 A.1 Himjashrya Aatabhai  
Chowk, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1846**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dinesh Raghavbhai Gadhadara, **Advocate**  
Sh. Raghavbhai Jerambhai Gadhadara  
Opp.Jain Temple Gandhi Chowk  
Talaja,Bhavnagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1847**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amish Rameshchandra Solanki, **Advocate**  
Sh. Rameshchandra Praml Solanki  
Flat No A.102 Kasturi Castle . Ii Ambika  
Township Beside Kasturi Residency Mavdi Road  
Village Mavdi,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1848**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Hareshbhai Dalshukhbhai, **Advocate**  
Sh. Dalshukhbhai Chhitabhai Parmar  
50 Arihant Co Op Housing Society Opp Mahavir  
Complex Ajwa Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1849**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Keshav Vajsi Odedra, **Advocate**  
Sh. Vajsi Karshanbhai Odedra  
Meera Park Bh Taluka Panchayat Office Ranavav  
Dist Porbandar, Porbandar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1850**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sherinkhan Javedkhan Sindhi, **Advocate**  
Sh. Javedkhan  
Tinbatti Langarivas Palanpur, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1851**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shilpa Shantilal Thaker, **Advocate**  
Sh. Shantilal Thaker  
3 Ranchhod Park Society Opp Dholeswar  
Mahadev Isanpur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1852**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamlesh Bhogilal Bhavsar, **Advocate**  
Sh. Bhogilal Purshottamdas Bhavsar  
1661 Jashoda Kurti Nr Bima Yojana Dispensary  
Saraspur,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1853**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Hiral Ranchhod Bhai, **Advocate**  
Sh. Ranchhod Bhai Patel  
09 Ved Vihar Bungalows B/S Radhe Shyam  
Residency Opp Kalyan Farm Naroda Nikol Road  
Nava Naroda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1854**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Rakesh Jashbhai, **Advocate**  
Sh. Patel Jashbhai Kesurbhai  
10/A Anandbaug Society Nr Nadigram Society  
Opp Indra Complex Sindhvaimata Road  
Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1855**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Pravinkumarvakil D, **Advocate**  
Sh. Makwana Dhulabhai G  
15 Hanumant Nagar Near Shomnath Nagar  
Tarsali, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1856**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saiyed Arifali Gulamhusain, **Advocate**  
Sh. Saiyed Gulamhusain Yasin  
227 Vijay Nagar Tarsali ,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1857**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Omprakash Tolambia, **Advocate**  
Sh. Omprakash Tolambia  
Pushpa Nagar Nr Bhagwati School Bhargav Road  
Kubernagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1858**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Desai Pankajkumar Bhagvatprasad, **Advocate**  
Sh. Desai Bhagvatprasad Keshavlal  
A/104 Lalvatika Appartment B/H Ganesh  
Dugdhalaya B/H Gayatri Society Mangalpura  
Road At Ta Dist Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1859**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hetal Pondrikkumar Nisarta, **Advocate**  
Sh. Pondrikkumar Nisarta  
B 1 Sursagar Appartment Nr Umed Park Satadhar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1860**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Dharmeshkumar Bhanuprasad, **Advocate**  
Sh. Chauhan Bhanuprasad Ajrambhai  
64 Ravikunj Society Ambedkar Nagar . 2 Singlav  
Road At Po Ta Borsad, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1861**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Balkrushna Chhaganbhai Savaliya, **Advocate**  
Sh. Chhaganbhai Vasrambhai Savaliya  
219 Jivandhara Row House Gadhpur Road  
Kathodra Kamrej Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1862**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpaben Balubhai Odedara, **Advocate**  
Sh. Balubhai Devabhai Odedara  
Khodiyar Society Bh Kamla Baug Khodiyar  
Temple, Porbandar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1863**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipul Sanmukhram Patel, **Advocate**  
Sh. Sanmukhram Ranchhodbhai Patel  
Suthar Faliya Bardoli Taluka  
Bardoli, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1864**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokbhai Khanabhai Parmar, **Advocate**  
Sh. Khanabhai  
Shiv Mandir Turivas At Post Ta. Vadgam Dist.  
Banaskantha, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1865**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nareshkumar Manilal Batua, **Advocate**  
Sh. Manilal  
At Post. Patosan Ta. Palanpur Banaskantha, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1866**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umadiya Asraf Karimbhai, **Advocate**  
Sh. Karimbhai  
Khawajza Manzil Bhalgamda Gate Hospital Road  
At Limbdi, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1867**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Mahendrakumar, **Advocate**  
Sh. Haribhai  
Katakiyawado Madarsa Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1868**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Verma Pankajkumar Pritamdas, **Advocate**  
Sh. Pritamdas Devidayal Verma  
B 17 Purshottam Park Society . B At Po Janata  
Nagar Nr New Little Flower School Chandkheda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1869**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Surajbhai Mohanbhai, **Advocate**  
Sh. Chauhan Mohanbhai Dhudabhai  
Near Taluka School No 1 Valmiki Vas Talaja  
Ta.Talaja Dist.Bhavnagar,Bhavnagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1870**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pankaj Kantilal Chauhan, **Advocate**  
Sh. Kantilal V Chauhan  
212/A/28 Pritampura Society . 1 Opp  
Girdharnagar Post Office Girdharnagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1871**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gohel Pankaj Vallabhbhai, **Advocate**  
Sh. Gohel Vallabhbhai Bachubhai  
Bhavani Street. Vav Chowk Talaja To/Ta. Talaja  
,Bhavnagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1872**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilesh Jayantibhai Patel, **Advocate**  
Sh. Jayantibhai Jerambhai Patel  
29 Shukan Bunglows Behind Natavar Nagar  
Nana Varachha Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1873**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Jayshree Bhadresh, **Advocate**  
Sh. Prajapati Manilal K  
28 Shakti Dhara Society Arbudanagar Odhav  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1874**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Kanubhai Kashirambhai, **Advocate**  
Sh. Kashirambhai I Patel  
10/265 Bhakti Nagar Hou Co Bapunagar Char  
Rasta Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1875**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Chetan Babubhai, **Advocate**  
Sh. Patel Babubhai Ratnabhai  
Navrang Falia Abrama Road Mograwadi  
Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1876**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Vijaykumar Natverlal, **Advocate**  
Sh. Patel Natverlal Babubhai  
Mograwadi Sahyog Nagar Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1877**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Ramajibhai Budhiabhai, **Advocate**  
Sh. Patel Budhiabhai Bhanabhai  
At Motapondha Ta Kaprada  
Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1878**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashji Bhikhuji Thakor, **Advocate**  
Sh. Bhikhuji  
At Post. Madana (Gadh) Ta. Palanpur  
Banaskantha, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1879**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajput Virendra Singh Rambachan Singh, **Advocate**  
Sh. Rambachan Singh M Rajput  
1/4 G H Colony Nr Nutan Mill Saraspur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1880**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ramilaben Alpeshkumar Thakor, **Advocate**  
Sh. Umedsinh Thakor  
25 Shree Nath Residency.2 Nr Swagat City Adalaj  
Gandhinagar,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1881**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijaya Dahyabhai Chauhan, **Advocate**  
Sh. Dahyabhai  
506 Barivalo Vas Nr Salampole  
Saraspur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1882**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Dhruvkumar Ravichandra, **Advocate**  
Sh. Ravichandra  
At Mama No Choro Ghanchivad  
Halvad, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1883**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilipkumar Devendraprasad Yadav, **Advocate**  
Sh. Devendraprasad Yadav  
265/1705 Gayatri Nagar G H B Chandkheda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1884**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anand Kabirudin Chavda, **Advocate**  
Sh. Kabirudin Habibbhai Chavda  
Happy Home 16 Ganesh Society  
Dhari, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1885**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Amitaben Gordhanbhai, **Advocate**  
Sh. Chauhan Gordhanbhai Hirjibhai  
Plot No 19 Shiv Shakti Society  
Anjar, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1886**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Narendrasinh Vaghela, **Advocate**  
Sh. Ghanashyamsinh Vaghela  
152 Luhar No Tekro At Godhavi Taluka  
Sanand,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1887**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Ajitkumar Chandubhai, **Advocate**  
Sh. Patel Chandubhai Ishwarbhai  
E311 Siddhi Appartment Madhuvan Bunglows  
Jiviba School Road Ghodasar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1888**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharat Govindbhai Goswami, **Advocate**  
Sh. Govindbhai Makanbhai Goswami  
Qtr No Atrt 11 Near Pir Dargah Acc Colony  
Porbandar, Porbandar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1889**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Thakorlal Patel, **Advocate**  
Sh. Thakorlal Bhikhabhai Patel  
404 Dev Complex Opp Alka Society Chhapra  
Road Navsari, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1890**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashkumar Ambelal Patel, **Advocate**  
Sh. Patel Ambelal Dahyabhai  
At Rola Bhim Faliya Post Sonwada Via Dungri Ta  
Dist Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1891**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prayas Navnitlal Soni, **Advocate**  
Sh. Navnitlal Sakarchand Soni  
4 Shiv Vatika Society Behind Manjalpur  
Township No. 1 Manjalpur, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1892**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ketuman Hiralal Bhatt, **Advocate**  
Sh. Hiralal Bhatt  
209 Ravi Park Society Dairy Road Nr Nava Ganj  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1893**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Amitkumar Ashokbhai, **Advocate**  
Sh. Ashokbhai Patel  
30 Vrajbhoomi Society Part.1 Vatva Road Opp  
Jethabhai Vav Isanpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1894**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatdip Ukabhai Makwana, **Advocate**  
Sh. Ukabhai Bhimabhai Makwana  
A/9 Bhavanichhaya Society Near Ganesh  
Apartment Vastrapur Railway Crossing  
Satellite, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1895**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Saileshkumar Gerilal Jain, **Advocate**  
Sh. Gerilal Modiram Jain  
A/23 Goyal Park Apartments Opp Lad Society  
Vastrapur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1896**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjay Anraj Jain, **Advocate**  
Sh. Anraj Hanjarimal Jain  
A1/402 Padmanemi Co.Op Hsg Soc Ltd Ramwadi  
Valsad Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1897**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavini Shankarlal Garasia, **Advocate**  
Sh. Shankarlal Talshibhai Garasia  
At Po Naani Dhol Dungari Opposite Primary  
School Ta Dharampur, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1898**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Suleman A.Karimbhai Malik, **Advocate**  
Sh. A.Karimbhai Jamalbhai Malik  
Divanpara Road Neat Gajjar Chock Inside Gate  
Of Rachana Hospoital,Bhavnagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1899**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ramanlal Valjibhai Solanki, **Advocate**  
Sh. Valjibhai  
At Post. Jasleni Ta. Palanpur Banaskantha, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1900**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Payal Mahendrakumar Khandhar, **Advocate**  
Sh. Mahendrakumar Khandhar  
A/51 Skylark Appartment Opp Bimanagar  
Setellite,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1901**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jalpa Mahendrakumar Khandhar, **Advocate**  
Sh. Mahendrakumar Khandhar  
A/51 Skylark Appartment Opp Bimanagar  
Satellite,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1902**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavin Harshadrai Rao, **Advocate**  
Sh. Harshadrai Kesarisinh Rao  
301 Swapn Setu Compex Sona Nagar Cross Lane  
Dharampur Road Abrama Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1903**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshvadan Kanaiyalal Dave, **Advocate**  
Sh. Kanaiyalal Dave  
A/2 Sankalp Flat Opp Sulabh Flat B/H  
Mirambika School Nr Ankur Naranpura  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1904**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemlata Semchandra Prajapati, **Advocate**  
Sh. Ravindra Kumar Daksh  
House No.31/441 Bhadreshwar Society  
Sardarnagar Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1905**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajak Iqbalbhai Vora, **Advocate**  
Sh. Iqbalbhai Rasulbhai Vora  
26 St Mariz Park Nr Alpesh Society Part . 3  
Padhariya Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1906**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghasiya Mukeshkumar Nathabhai, **Advocate**  
Sh. Nathabhai  
Labheshvar Bhuvan Kishorpark Society  
Gokulpara Bagasara, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1907**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pragnesh Kanubhai Barot, **Advocate**  
Sh. Kanubhai Barot  
8 Elegance Bungalows Opp Bhavin School Thaltej  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1908**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nehulkumar Nanalalbhai Doshi, **Advocate**  
Sh. Nanalalbhai Jethalalbhai Doshi  
Pranlal Maganlal No Dahelo Near Vegetable  
Market Limbdi, Surendranagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1909**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hasmukhray Ranchhodbhai Desai, **Advocate**  
Sh. Ranchhodbhai Kanjibhai Desai  
48 Nokariyat Society Shraddha Talaja Ta Talaja  
Di Bhavnagar, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1910**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arvindbhai R Parmar, **Advocate**  
Sh. Ranchhodbhai N Parmar  
B/46 Vrajdharm Society B/H Kathiyawadi Lodge  
B/H Hari Om Society Atladra, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1911**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashok Punamchand Soni, **Advocate**  
Sh. Punamchand Revchand Soni  
C/2 Adarsh Row House Tithal Road  
Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1912**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Smitkumar Madanlal Thakor, **Advocate**  
Sh. Madanlal Babubhai Thakor  
5/1 Gandhinagar Society Madhavbuag . Udhna  
Magdalla Road Opp Meghna Complex Bhatar  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1913**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sojitra Anjana Ramniklal, **Advocate**  
Sh. Gangjibhai  
Jirapa Plot Mandap Road Krushna  
Krupa,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1914**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Priyesh Ramprakash Gupta, **Advocate**  
Sh. Ramprakash Gupta  
A.42. Vijayadashmi Co. Op. Hous. Society Nr.  
Rajdeep Park. Gauri Cinema Road N.H. No.8  
Odhav,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1915**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Christian Shailesh Rajnikant, **Advocate**  
Sh. Rajnikant  
Opp. Bhagyalaxmi Hall Pali  
Sevalia, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1916**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayesh Jeetendrabhai Modi, **Advocate**  
Sh. Jeetendrabhai Vithhaldas Modi  
74. Chinmay Row House. Near Midas Square.  
Parvat Gam. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1917**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raj Vitthalbhai Malhotra, **Advocate**  
Sh. Vitthalbhai Parmar  
L 202 Akshay Residency Nr Dwarkesh Heaven  
Chandkheda Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1918**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Jagjivanbhai Patel, **Advocate**  
Sh. Jagjivanbhai Madhavbhai Patel  
310.311 Luhar Faliya Pal Gam  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1919**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Kantilal Patel, **Advocate**  
Sh. Kantilal Premabhai Patel  
At.Saroli . Patel Faliyu Post . Variyav Tal . Olpad  
Dist Surat,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1920**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Lalvani Hareshkumar Kanaiyalal, **Advocate**  
Sh. Lalvani Kanaiyalal Kundamal  
22 Govindmadhav Societ Sidhpur Bindu Sarovar  
Road, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1921**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Bharatkumar, **Advocate**  
Sh. Ganpatbhai  
At Bepadar Ta Saraswati Dist Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1922**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sharda Govindbhai Chavda, **Advocate**  
Sh. Govindbhai Chavda  
204 Ambedkar Sheri Shri Ram Chowk Futi  
Masjid Dariyapur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1923**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barot Pradipkumar Ambalal, **Advocate**  
Sh. Barot Ambalal Mohanlal  
E/2/412 Jai Vaikunthdham Co.Op Hosuing  
Society Manjalpur Township 1 Manjalpur  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1924**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kavita Kishanbhai Patel, **Advocate**  
Sh. Kishanbhai Vallabhbhai Patel  
Umbergaon Shiv Parvati Apt F No 602 Ta  
Umbergaon, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1925**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prakashchandra Muljibhai Pancholi, **Advocate**  
Sh. Muljibhai Garbaddas Pancholi  
Aa.26 Royal Suncity Vadiya Taluka  
Nandod(Rajpipla) District  
Narmada,Narmada,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1926**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naimish Harshadray Vyas, **Advocate**  
Sh. Harshadray J Vyas  
B 106 Shri Sai Krupa Co Op Hos Soc Ghanshyam  
Nagar Godasar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1927**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Kishorbhai Muljibhai, **Advocate**  
Sh. Muljibhai Parmar  
Bhanuben Ni Chali Bhilwada Amraiwadi  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1928**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar Manilal Makwana, **Advocate**  
Sh. Manilal S Makwana  
R T Sawan Ki Chali Opp Church Nandej Village  
Daskroi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1929**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Panchal Rajeshkumar Anilbhai, **Advocate**  
Sh. Anilbhai A Panchal  
U 9 Vardman Krupa Flat Opp Sattadhar Society  
Ghatlodiya Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1930**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sharadchandra K.Bhatt, **Advocate**  
Sh. Keshavjibhai Bhatt  
117 Shivnagar Talaja Road Near Kachna Mandir  
Bhavnagar, Bhavnagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1931**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Devang Bhikhubhai Parekh, **Advocate**  
Sh. Bhikhubhai V Parekh  
701 Sarwesvare Tower Jay Ambe Nagar Nr  
Udgam School Thaktej  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1932**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rita Jivraj Rakhashiya, **Advocate**  
Sh. Jivraj  
Behind Koli Bording Gandhigram Junagadh  
Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1933**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parul Gaurav Vaidya, **Advocate**  
Sh. Anilkumar Chinubhai Patel  
17a Lad Society Nr. Judges Bungalows  
Bodakdev, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1934**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs Barot Daxa Vinodkumar, **Advocate**  
Sh. Barot Vinodkumar  
Flat No 210 Shub Tower Shreem Sattya Flat Opp  
Nilambar Oriance Banglows  
Tandalja, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1935**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Khokar Manjurhak Noormahmadkhan, **Advocate**  
Sh. Khokar Noormahmadkhan Rasulkhan  
B/6 Rehmani Park Society Opp Panigate Depo  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1936**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Sandhyaben Naranbhai, **Advocate**  
Sh. Parmar Naranbhai Bhikhabhai  
B/15 Jashraj Society Nr Parivar Char Rasta  
Waghodia Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1937**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anupkumar Kalidas Patel, **Advocate**  
Sh. Kalidas Somnath Patel  
52 Jaldhara Society Near Tejeshwar Temple  
Bhaupura Kadi, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1938**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashishkumar Manharlal Maheta, **Advocate**  
Sh. Manharlal  
Hospital Road Chamunda Eng Works  
Bagasara, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1939**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahmdiqbal Hajimamd Manjaliya, **Advocate**  
Sh. Hajimamd Yakub Manjaliya  
Akbari Nagar Khari Wadi Village Luni Taluka  
Mundra ,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1940**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pankita Narottamdas Vaghia, **Advocate**  
Sh. Narottamdas Bhikhabhai Vaghia  
Hanuman Bhagda Near Water Tank  
Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1941**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chaudhari Rameshbhai, **Advocate**  
Sh. Kacharabhai  
Chaudharivas At Fatehpura Ta  
Kheralu, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1942**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nainesh Jayantilal Upadhyaya, **Advocate**  
Sh. Jayantilal Ramchandra Upadhyaya  
H502 Silver Harmony Nr Gotaover Bridge Sg  
Highway Gota, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1943**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaileshkumar Govindbhai Chauhan, **Advocate**  
Sh. Govindbhai Karsanbhai Chauhan  
16 Manek Nagar Society Near Char Rasta  
Lilapore, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1944**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradhyuman Bharatbhai Baliya, **Advocate**  
Sh. Bharatbhai Baliya  
Sihmoy Krupa 2 Satyanarayan Nagar Near  
Dayabhai Colony Gandhi Gram, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1945**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nileshkumar Natvarlal Patel, **Advocate**  
Sh. Patel Natvarlal Naginbhai  
51 At.Post.Pitha . Patel Faliya  
Ta.Dist.Valsad,Valsad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1946**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhakti Kiritbhai Patel, **Advocate**  
Sh. Kiritbhai Patel  
B 75 Jivan Park Society Nr Samrat Nagar Isanpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1947**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Pruthvisinh, **Advocate**  
Sh. Amarsinh  
2/12 Gujarat Housing Society Near Railway  
Crossing Siddhpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1948**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hiralben Thakorbbhai Solanki, **Advocate**  
Sh. Thakorbbhai Tapidas Solanki  
56. Dattatrai Nagar Society. Near Palanpur  
Jakatnaka. Naher. Mini Virpur Road. Rander.  
Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1949**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogeshkumar Vinodchandra Soni, **Advocate**  
Sh. Vinodchandra Hiralal Soni  
203 Shreeji Complex Plot No 283 Kalpna Society  
Waghodia Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1950**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Munira Abhubakar Abhura, **Advocate**  
Sh. Abhubakar Yusufbhai Abhura  
Aman Dr Iqbal Road Mota Ghanchiwad Masjid A  
Askhi Ni Baju Ma Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1951**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kokilaben Jagdishbhai Makwana, **Advocate**  
Sh. Prabhatsinh Ramsinh Makwana  
Jalaram Society Opp. Bal Mandir At.  
Navli, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1952**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mita Khushalbhai Prajapati, **Advocate**  
Sh. Khushalbhai Prajapati  
6 Vasundhara Society Opp Gayatri Mandir  
Visnagar Road, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1953**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jyotsanaben Ambalal Vasava, **Advocate**  
Sh. Ambalal Ishwarbhai Vasava  
G.147 Nathdhwari Township Dabhoi Ring Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1954**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayi Chandrakant Purshottambhai, **Advocate**  
Sh. Nayi Purshottambhai Mulabhai  
At.Po . Agiyol Ta . Himatnagar Dist .  
Sabarkantha, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1955**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shantilal Gangaram Modh, **Advocate**  
Sh. Gangaram Modh  
At Dhandha Ta Palanpur Dist Banaskantha, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1956**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Alpa Tejnarayan, **Advocate**  
Sh. Trivedi Tejnarayan K  
401 Kantaba Complex Wajifdar Street Halar  
Road Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1957**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vinodkumar Chelabhai Panchal, **Advocate**  
Sh. Chelabhai Ramjibhai Panchal  
Plot No.18 Kesharkrupa. Nr.Geeta School  
Baliyawas.Amriwadi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1958**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amit Nareshbhai Patel, **Advocate**  
Sh. Nareshbhai Patel  
Village . Naz Ta Dascroi ,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 1959**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Lalabhai Natvarji Thakor, **Advocate**  
Sh. Natvarji Thakor  
Nano Thakorvass B/H Himanshu Vidhyalaya  
Vastrapur Gam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1960**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Kalpesh Bipinbhai, **Advocate**  
Sh. Makwana Bipinbhai Ashabhai  
47 Thakor Krupa Society Behind Fatehgunj Police  
Station Chhani Road Nava Yard  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1961**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanket Valabhai Parmar, **Advocate**  
Sh. Valabhai Mangalbhai Parmar  
C/303 Omkara Residency Behind Balaji  
Bunglaows Near Rama Kaka Dairy Chhani Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1962**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Janardanbhai Dave, **Advocate**  
Sh. Janardanbhai Dave  
18/2 Kisan Nagar Sector 26  
Gandhinagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1963**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Rameshchandra Bagdi, **Advocate**  
Sh. Rameshchandra Bagdi  
261/2 Navo Vas Rakial Gam Nr Vora  
Chambers,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1964**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shailesh Dudhabhai Jain, **Advocate**  
Sh. Dudhabhai Jain  
51 Maheshwari Society Nr Amber Cinema  
Bapunagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1965**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shweta Narayandas Ramnani, **Advocate**  
Sh. Narayandas  
T C X North 68 Khanna Market Road  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1966**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Urmilaben Rathod, **Advocate**  
Sh. Gopalbhai Rathod  
Plot No 525/2 Sector 3.C  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1967**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Laxmi Ramkrishanan Nair, **Advocate**  
Sh. Ramkrishanan Nair  
E 13 Dharmayug Flat Jivrajpark Vejalpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1968**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharvad Hirabhai Bhagabhai, **Advocate**  
Sh. Bhagabhai  
At Po Shedha Pipodara Ta Bayad Dist  
Aravalli, Arvalli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1969**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rana Tinaben Bachubhai, **Advocate**  
Sh. Rana Bachubhai Mohanbhai  
C/84 Rajdeep Society Near Panchvati Jakatnaka  
Refinery Road Gorwa  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1970**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahendrakumar Bechardas Patel, **Advocate**  
Sh. Bechardas Patel  
5 Padmavati Bungalows B/H Amber Cinema  
Bapunagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1971**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Merunisha Gulamnabi Vohra, **Advocate**  
Sh. Gulamnabi Chandbhai Vohra  
8 Nishat Colony Bhalej Road At . Ta .  
Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1972**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Miss Jagrutiben Vishnubhai Patel, **Advocate**  
Sh. Vishnubhai Patel  
17. Paradise Soc B/H Ashoka Hotel Nr Nagalpur  
Patiya . Highway, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1973**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sujitkumar Chimanbhai Patel, **Advocate**  
Sh. Chimanbhai Harmanbhai Patel  
12 Shreeram Panchvati Society Bhalej Road  
Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1974**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayak Tejashkumar Baldevbhai, **Advocate**  
Sh. Nayak Baldevbhai Maganlal  
A/2 Jagatdarshan Society Highway Kadi Kalol  
Road Kadi, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1975**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Lalit Amulakhrai Kella, **Advocate**  
Sh. Amulakhrai Kella  
Tcx North .11 Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1976**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shanabhai Punjabhai Parmar, **Advocate**  
Sh. Punjabhai Nathubhai  
10 Shatdal Co Op Hsg Behind Vaibhav Cinema  
Bakrol, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1977**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Arpitaben Amrutlal Patel, **Advocate**  
Sh. Amrutlal  
2/Vallabhnagar Society Near Gayatri Mandir  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1978**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makrani Nyamatali Shermahmmad, **Advocate**  
Sh. Shermahmmad Sokatali Makrani  
At Po Dhantej Tekra Upar Tal Savli Dist  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1979**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chirag Satishbhai Shastri, **Advocate**  
Sh. Satishbhai Dinmanishankar Shastri  
Ramji Mandir M G Road Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1980**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mayank Prafulchandra Bhatt, **Advocate**  
Sh. Prafulchandra Zinabhai Bhatt  
24 Mansi Nagar Behind Bob Dharampur Road  
Abrama Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1981**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ketankumar Damodarbhair Tandel, **Advocate**  
Sh. Damodarbhair Ranchhodbhair Tandel  
1306 Gayatri Nagar Kosamba  
Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1982**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Umeshkumar Uttambhai Patel, **Advocate**  
Sh. Uttambhai Premabhai Patel  
Plot No 81 B Shanti Nagar Bhagdawada Tithal  
Road Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1983**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatiben Khodidan Gadhavi, **Advocate**  
Sh. Khodidan Aaidan Gadhavi  
89 Sahkarcolony Sector25  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1984**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Awasthi Dimple Rameshchandra, **Advocate**  
Sh. Rameshchandra Awasthi  
91 Keshav Nagar Society Nr Vimal Appartment .1  
Subhash Bridge,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1985**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mittal Narsinhbhai Moradiya, **Advocate**  
Sh. Narsinhbhai Moradiya  
40 Karmabhumi Society Gor No Kuvo Maninagar  
East Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1986**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Afrojaben Hasanbhai Patel, **Advocate**  
Sh. Patel Hasanbhai Ibrahimbhai  
At . Fazalpura Po . Hathipura Ta .  
Bayad, Arvalli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1987**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pathak Hiteshkumar Devshankar, **Advocate**  
Sh. Pathak Devshankar Dahyalal  
Bhavani Krupa B/H Swami Narayan Temple Old  
Kumbhar Wada Satta Bazar Veraval, Gir  
Somnath, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1988**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Maruti Shah, **Advocate**  
Sh. Dilipkumar Bhogilal Shah  
F/1 317 Tower 8 Kashivisweswar Township  
Jetalpur Road Near Chikuvadi  
Alkapuri, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1989**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ishita Dharmendra Tilwani, **Advocate**  
Sh. Atmarambhai  
B 140 Nu 3 Apna Nagar  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1990**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dineshkumar Dhirajsinh Dodia, **Advocate**  
Sh. Dhirajsinh Zinabhai Dodia  
At Po Kukeri Vaniyawad Ta  
Chikhli, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1991**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ranjan Vanishankar Jani, **Advocate**  
Sh. Vanishankar Jani  
9 Vairatnagar Society Lotus School Govindwadi  
Isanpur, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1992**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakkar Tusharkumar Vinodchandra, **Advocate**  
Sh. Vinodchandra  
Ambica Society At Post Varahi ,Patan,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1993**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dineshgar Dhangar Swami, **Advocate**  
Sh. Dhangar  
71 Pratham Residency O/S. Akesan Fatak  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1994**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mohmadhanif Noormohamad Tai, **Advocate**  
Sh. Noormohamad Sharifbhai Tai  
114 Memon Colony Ajwa Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1995**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Badalsinh Vishnuprasad Brahmbhatt, **Advocate**  
Sh. Vishnukumar  
Gundikhad Barotwas Visnagar Ta. Visanagar  
,Mahesana,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1996**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemlatta Babubhai Arya, **Advocate**  
Sh. Babubhai Arya  
11 Vibhuti Society Radha Swami Satsang Road  
Ranip Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1997**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirtibahen Mahendrabhai Patel, **Advocate**  
Sh. Mahendrabhai Chhaganbhai Patel  
At Post Kaliyari Kolawad Via Fadvel Ta  
Chikhli, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 1998**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Vrajilal Muljibhai, **Advocate**  
Sh. Muljibhai V. Patel  
Milan' Gulabvatika St. No. 1.A/5 Corner Off  
Amin Marg Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 1999**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Firojbhai Mohmedbhai Vahora, **Advocate**  
Sh. Mohmedbhai Vahora  
Block 9 Nishat Colony Nr Vohra Society Bhalej  
Road At Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2000**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhaveshkumar Vipinchandra Dave, **Advocate**  
Sh. Vipinchandra  
54 Shakti Tenament Nr New Jaspark Soc Isanpur  
,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2001**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Khatri Bhemaram Hiraji, **Advocate**  
Sh. Khatri Hiraji  
5 Dhebar Road Near Soni Bazar . Deesa, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2002**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayshree K. Nagar, **Advocate**  
Sh. Kashiram Nagar  
54 Shakti Tenament Nr New Jaspark Soc Isanpur  
,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2003**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Rashmikant Chimanlal, **Advocate**  
Sh. Chimanlal S Parmar  
584 Adovaiya Dehlu Gheekanta Road  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2004**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Makwana Amarutbhai Madhabhai, **Advocate**  
Sh. Madhabhai  
At.Varan Po,Jenal Ta.Deesa,Banas Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 2005**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Varde Vishnu Gopalbhai, **Advocate**  
Sh. Varde Gopalbhai  
1 Mehul Society Kant Road . Deesa, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2006**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Jimmykumar Nanubhai, **Advocate**  
Sh. Patel Nanubhai Chhaganbhai  
154 Meghmila Vatika Near M V Circle Subhas  
Garden D R Park Road  
Jahangirabad, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2007**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thummar Laljibhai Gordhanbhai, **Advocate**  
Sh. Thummar Gordhanbhai Jivabhai  
At, Jasdan Chitaliya Kuva Road  
Laxmannagar.1, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2008**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Piyushkumar Vinodbhai, **Advocate**  
Sh. Patel Vinodbhai Bhagubhai  
62 New Saurabh Society Morabhgall Opp Hp  
Petrol Pump Rander Road Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2009**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vajidhusain A. Saiyed, **Advocate**  
Sh. Ahmedhusain Saiyed  
4407 Opp Vohra's Chawl Vanki Haweli Shahpur  
Vad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2010**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tanvir Devayatbhai Lavadiya, **Advocate**  
Sh. Devayatbhai  
B/2.30 Yogeshwar Park Flat Sadhu Vasvani Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2011**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Devshree Ramjibhai Raviya, **Advocate**  
Sh. Ramjibhai Muljibhai Raviya  
Nilkamal 2/6 Sramjivi Society Dhebar Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2012**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjay Ranmal Sharma, **Advocate**  
Sh. Ranmal Ambalal Sharma  
A/2 Kalpana Nagar Society New V.I.P. Road Near  
Airport Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2013**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayantilal Mavji Gadhiya, **Advocate**  
Sh. Mavji  
Holi Chakla Ranavav Dist  
Porbandar, Porbandar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2014**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Sanjaykumar Dwarkabhai, **Advocate**  
Sh. Dwarkabhai M Patel  
B.31 Bhavna Tenament P.2 Nr Old Railway Line  
Ranip Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2015**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharat Dungarbhai Domadiya, **Advocate**  
Sh. Dungarbhai Karamashibhai Domadiya  
B/101 Tulsi Aangan Near Gokul Party Plot Saiyad  
Vasna Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2016**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayendra Lagharbhai Makwana, **Advocate**  
Sh. Lagharbhai Makwana  
T 003 Shrinandnagar Part 3 Sonal Cinema Road  
Vejalpur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2017**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raj Narendrasinh Ramsinh, **Advocate**  
Sh. Raj Ramsinh Ramanbhai Raj  
D.40 Samarpan Housing Complex Near  
Raneshvar Mahadev Vasna Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2018**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Vinodchandra Babubhai, **Advocate**  
Sh. Babubhai Barjulbhai Patel  
At Post Balchondi Lilasary Faliya Ta  
Kaprada, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2019**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatiya Dilipkumar Jayantilal, **Advocate**  
Sh. Bhatiya Jayantilal  
345 Bhatwada Sheri Hatdiya Bazar .  
Junadeesa, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2020**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Hemal Kinshanbhai, **Advocate**  
Sh. Kinshanbhai  
157/2 Sector 14 ,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 2021**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chetankumar Kantilal Patel, **Advocate**  
Sh. Kantilal Javerbhai Patel  
Kanbiwad Rabda Ta Valsad, Valsad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2022**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Natvarsinh Mahijibhai, **Advocate**  
Sh. Mahijibhai Ranchhodbhai Chavda  
252 Sarpanch Faliya At. Po. Bechari Ta.  
Umreth, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2023**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hina Thakorbhai Patel, **Advocate**  
Sh. Thakorbhai Patel  
At Post Puniyad Ta Shinor Dist  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2024**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Rashmikaben Chandrakant, **Advocate**  
Sh. Bharatbhai Patel  
H.K.Parmar's Lane Opp Mahindra Tractor Co.  
Vishwamitri, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2025**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayeshkumar Babubhai Dhodiya, **Advocate**  
Sh. Babubhai Chhaganbhai Dhodiya  
Bor Bhatha. Bombay Colony. Near Essar Petrol  
Pump. Hajira Main Road. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2026**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Davendra Pramukhbhai Patel, **Advocate**  
Sh. Pramukhbhai A Patel  
Q.14 Suvarna Appartment Nr Nirnaynagar Ranip  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2027**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nadim Abdulgani Kapadiya, **Advocate**  
Sh. Abdulgani Kasambhai Kapadiya  
Near New Water Tank Silotwad Navsari Taluka  
And District Navsari, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2028**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yashvantkumar Nagindas Patel, **Advocate**  
Sh. Nagindas Ravjibhai Patel  
42.12.163. Nani Ved Pani Mahollo. B.H. Ankur  
School. Katargam, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2029**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Geetaben Mavjibhai Patel, **Advocate**  
Sh. Mavjibhai Becharbhai Patel  
A.8 Narayan Nagar Nr Nalanda School.2  
Punagam, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2030**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hira Khimjibhai Gohil, **Advocate**  
Sh. Khimjibhai Bhanabhai Gohil  
1 Vishnunagar Society Nr Singanpor Char Rasta  
Ved Road Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2031**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Aresh Dushyantkumar Pandya, **Advocate**  
Sh. Dushyantkumar Anandlal Pandya  
30 Muktanand Society Karelibaug  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2032**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Shirishbhai Chhaganbhai, **Advocate**  
Sh. Chhaganbhai Parmar  
E 36 Shree Saikrupa Society Bh Khodiyar Nagar  
New Vip Road Ajwa Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2033**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadav Tribhovan Khushalbhai, **Advocate**  
Sh. Jadav Khushalbhai Devjibhai  
A.1 Sanskrut Appartment B/H Jagdish Park.Iii Nr.  
Uttakarsh Gas Agency  
Behrampura,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2034**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mansuri Idrishkumar Gafurbhai, **Advocate**  
Sh. Gafurbhai  
Verai Chakla At Balisana Ta Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2035**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Otia Ajaykumar Laxmanbhai, **Advocate**  
Sh. Laxmanbhai  
30 Laxminagar Society Opp Gayatri Mandir  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2036**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhoi Parvatbhai Mangalbhai, **Advocate**  
Sh. Bhoi Mangalbhai Madhabhai  
At Rajupura Po Sevaliya Ta  
Galteshwar, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2037**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Mansukhlal Jesanglal, **Advocate**  
Sh. Joshi Jesanglal  
J.8 Satyam Sivam Sundaram Society Highway Road  
. Deesa, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2038**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tasnim Yakub Patel, **Advocate**  
Sh. Yakub Adam Patel  
B.20 Rehnuma Society Near F D High School  
Juhapura Vejalpur  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2039**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandya Tusharkumar Kanjibhai, **Advocate**  
Sh. Pandya Kanjibhai Nagardas  
B 50 Bhumi Park Society Village Vavol Ta Dist  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2040**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Girishkumar Manilal, **Advocate**  
Sh. Manilal  
A 61 Vrajdharm 2 Patan Siddhpur Highway Opp  
Nutan Society Near Eklavya School Of Science  
Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2041**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Malhotra Bharatkumar Rajaram, **Advocate**  
Sh. Rajaram  
B/H Gen Post Office Ramdevnagar, Sabar  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2042**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anilkumar Laljibhai Chauhan, **Advocate**  
Sh. Laljibhai Arjandas Chauhan  
219 Ranchhod Nagar Behind Tara Vidhya  
Mandir Bhathena Anjana Udhna, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2043**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukesh Dhirajlal Jodhani, **Advocate**  
Sh. Dhirajlal Ravjibhai Jodhani  
B/103. Saipuja Residency. Radhe Chokdi. Mouni  
International School Kosad. Utran Road. At Post  
Kosad., Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2044**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pandoliya Pareshkumar Kanjibhai, **Advocate**  
Sh. Makwana Kanjibhai Savabhai  
M.32/377 Shreeji Nagar Laxmipura Road Samta  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2045**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Algotra Bipinchandra Ichchhabhai, **Advocate**  
Sh. Ichchhabhai  
9 Sanjivani Society Bavla Bavla Nr The Police  
Station, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2046**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajdeo Vikrambhai Arvindlal, **Advocate**  
Sh. Arvindlal  
B 9 Kailashpati Apartment Nr Vallabhvadi B H  
Hirabhai Kanya Vidhyalaya  
Maninagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2047**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nileshkumar Kapadiya, **Advocate**  
Sh. Jerambhai Kapadiya  
C A 167 Matrushakti Society Punagam  
Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2048**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sampatbhai Gajanandbhai Soni, **Advocate**  
Sh. Gajanandbhai Ramnath Soni  
Soni Sadan Adarsh Nagar Vijalpore Ta  
Jalalpore, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2049**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Heena Girish Bhai Solanki, **Advocate**  
Sh. Solanki Rameshchandra  
1003d/2 Aryanagar Hsg. Society Kankariya  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2050**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayshreebaben Govindbhai Sondharva, **Advocate**  
Sh. Govindbhai  
B14 Khodiyar Nagar Society Anand Mahal Road  
Adajan, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2051**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darji Kirtibhai Ratnaji, **Advocate**  
Sh. Darji Ratnaji Karmiji  
2/41 Patel Vas Davas Post.Bhadath  
Ta.Deesa,Banas Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2052**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhagavanji Vekaria, **Advocate**  
Sh. Chhaganbhai  
501 Shrikunj Apartment Opp Leuva Patel Samaj  
Shahid Arjun Road Upleta, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2053**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Matambhai Raghubhai Gamara, **Advocate**  
Sh. Raghubhai Bhavanbhai Gamara  
Moti Joke Dhandhuka  
Tal.Dhandhuka,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2054**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Somabhai Vaghela, **Advocate**  
Sh. Somabhai Svaghela  
101 Holi Chakla Kujad  
Dascroi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2055**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chokshi Hitendra Chandrakant, **Advocate**  
Sh. Chokshi Chandrakantbhai Shantilal  
Kumbharvada Near Jain Upashray  
Dhandhuka, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2056**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Shaileshkumar Parsottambhai, **Advocate**  
Sh. Parsottambhai Ranchhodbhai Parmar  
41 Harsiddhi Park Society Outside Virol  
Gare, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2057**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Rampragbhai Yadav, **Advocate**  
Sh. Rampragbhai Yadav  
185 Arbuda Nagar Society. 2 Nr Radhika Park  
Chandlodiya Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2058**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Salmabanu Jamalsha Shahamdar, **Advocate**  
Sh. Jamalsha Sultansha Shahamdar  
Jalaram Nagar 80 Feet Fatak Veraval ,Gir  
Somnath,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2059**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tailor Rajesh Manekhlal, **Advocate**  
Sh. Manekhlal Tailor  
B/404 Gaurav Tower Opp Prabhat Chowk Ranna  
Park Ghatlodiya Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2060**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shailesh Vadilal Modi, **Advocate**  
Sh. Vadilal Modi  
1/B M B Colony Nr Ishwar Bhuvan Opp  
Natubhai Flat Navrangpura  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2061**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Solanki Mansukh Khodabhai, **Advocate**  
Sh. Khodabhai Sidabhai Solanki  
Jay Prakash Nagar Street No 2 Bahwati Para Main  
Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2062**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sawant Kailash Shankarrav, **Advocate**  
Sh. Shankarrav  
Ambabhuvan 2 11 Gayakwadi Plot  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2063**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajendrakumar Shantaram Rane, **Advocate**  
Sh. Shantaram Rane  
Opp Siddhnath Mahadev Singarwa Gam  
Dascroi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2064**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Yogesh Gorasia, **Advocate**  
Sh. Vinodrai  
Vinod Opp. Taluka School Sadar  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2065**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Navinchandra Jaymalbhai Vansesa, **Advocate**  
Sh. Jaymalbhai Kalidas Vansesa  
A.3.2. Tenement. Opp.Kesharba Market.  
Gotalawadi. Katargam. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2066**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhirendra Laljibhai Dharodiya, **Advocate**  
Sh. Laljibhai  
203 Second Floor Sunrise Apartment Parshuram  
Society, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2067**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ghanshyamsinh Natvarsinh Parmar, **Advocate**  
Sh. Natvarsinh Parmar  
Darbar Chowk B/H Amba Mata Mandir At.Ode  
Ta.Dist Anand,Anand,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2068**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijayanti Bakulbhai Vaghela, **Advocate**  
Sh. Bakulbhai  
Bhuvneshwari Park Shobheshwar Road  
Samakanthe Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2069**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nilesh Hasmukhlal Dave, **Advocate**  
Sh. Hasmukhlal Madanlal Dave  
Hari Hareshwar Mahadev Temple Wadi Rang  
Mahal Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2070**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamleshkumar Kirtanlal Shah, **Advocate**  
Sh. Kirtanlal Sankarlal Shah  
At Post Desar Tal Desar Near Swaminarayan  
Mandir Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2071**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajay Dhirubhai Pipaliya, **Advocate**  
Sh. Dhirubhai Kurjibhai Pipaliya  
Shiv Krupa Manhar Plot 10 Mangala Main Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2072**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gohel Manharlal Mafatlal, **Advocate**  
Sh. Mafatlal R Gohel  
Block 584/3687 G H B Nr L B Shashtri Stadium  
New Bapunagar Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2073**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahmadvasim Salimudin Shaikh, **Advocate**  
Sh. Salimudin Alauddin Shaikh  
C/81 Noorjaha Park Behind Sun Pharma  
Company Tandalja Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2074**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Khemabhai Chauhan, **Advocate**  
Sh. Khemabhai Lalabhai Chauhan  
Plot No. 1280/1 Sector.4/C  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2075**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Ishvarlal Patel, **Advocate**  
Sh. Ishvarlal Patel  
35/1 Anjana Park Society Hirawadi Mahavir  
Nagar Saijpur Bogha  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2076**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naim Abdulrehman Shaikh, **Advocate**  
Sh. Abdulrehman Nannubhai Shaikh  
C.34 Shubh Duplex Opp. Panasonic Makarpura  
Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2077**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Udayan Chinubhai Shah, **Advocate**  
Sh. Chinubhai D Shah  
22 Sbi Officer Society Nr Chandra Nagar Brts  
Stand Paldi Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2078**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhavnaben Rakeshkumar Darji, **Advocate**  
Sh. Kanaiyalal Darji  
B 19 Sundarvan Appartment Choksi Park Society  
Bhadvat Nagar Isanpur Road Maninagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2079**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Kamleshkumar Jashvantlal, **Advocate**  
Sh. Jashvantlal P Shrimali  
11 New Tirupati Society Radha Swami Road  
Ranip Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2080**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sushilkumar Virendrakumar Jain, **Advocate**  
Sh. Virendrakumar M Jain  
Navkar 25 Jyotinagar Society B/H Market Yard  
Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2081**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manish Sureshgiri Bavagosai, **Advocate**  
Sh. Sureshgiri Kailashgiri Gosai  
241 Vaikunth 2 Nr Khodiyar Nagar Bh Air Port  
New Vip Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2082**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rupesh Anadkat Naginbhai, **Advocate**  
Sh. Naginbhai Narbherambhai Anadkat  
203 Radiance Apt Nr Ambika Park Raiya Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2083**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Borichangar Varsha Umiyashankarbhai, **Advocate**  
Sh. Umiyashankarbhai  
To Bilkha Bilnath Street  
Junagadh, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2084**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Barot Tarunkumar Pravinbhai, **Advocate**  
Sh. Barot Pravinbhai Shanabhai  
Barot Walu Faliya At . Post Masar Ta  
Padra, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2085**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Popatbhai Amrutlal, **Advocate**  
Sh. Joshi Amrutlal  
65 Brahmanvas Juna Panchayat Jerda, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2086**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharade Deepak Babulal, **Advocate**  
Sh. Babulal L Bharade  
868 Vadvali Chali Singarva Daskroi  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2087**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Panchiwala Dinesh Shankarlal, **Advocate**  
Sh. Panchiwala Shankarlal  
25 Shashtrinagar Part 2 Behind Axis Bank  
Deesa, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2088**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Sanjaysinh Mahipatsinh, **Advocate**  
Sh. Mahipatsinh M Vaghela  
At Po Godhavi Ta Sanand  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2089**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Dharmendrakumar Jashbhai, **Advocate**  
Sh. Jashbhai M Patel  
8 Part Aslali Ta Daskroi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2090**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Astik Niki Rajendrakumar, **Advocate**  
Sh. Rajendrakumar P Astik  
B 1 F 4 Kailashdham Appartment Opp Vejalpur  
Police Chowky Vejalpur  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2091**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Kedarprasad Agrawal, **Advocate**  
Sh. Kedarprasad Agrawal  
7 Arvind Park Society Opp Sindhaway Mandir  
Ctm Ramol Road Amraiwadi, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2092**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pushpaben Ramanbhai Parmar, **Advocate**  
Sh. Ramanbhai Ambubhai Parmar  
At.Po. Nansad. Ta. Kamrej. Dist. Surat.  
,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2093**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Pankaj Madhusudanbhai, **Advocate**  
Sh. Madhusudanbhai  
Wing A Flat No 401 4th Floor Vardhman Avenue  
Opp Srp Camp New 150 Feet Ring Road  
Ghanteshwar,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2094**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chhaya Kantilal Trivedi, **Advocate**  
Sh. Kantilal Trambaklal Trivedi  
G 201 Akshar Homes Uvarsad Road New Vavol  
Ta Dist Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2095**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Adroja Rameshchandra Dhanjibhai, **Advocate**  
Sh. Dhanjibhai  
Parth New Subhash Nagar 2/6 Corner Kothariya  
Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2096**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Lebuji Sardarji, **Advocate**  
Sh. Sardarji  
Vachali Pati Near Narbheram Temple At Po Norta  
Ta Dist Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2097**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahendrabhai Mafatbhai Parmar, **Advocate**  
Sh. Mafatbhai Girdharbhai Parmar  
At Po Gajera Near Gandhi Mandir Taluka  
Jambusar, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2098**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sutariya Vijaykumar Dixitbhai, **Advocate**  
Sh. Dixitbhai T Sutariya  
29 Puja Co Operative Housing Society Wadinath  
Chokdi I O C Road Chandkheda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2099**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakesh Bhogilal Bhatt, **Advocate**  
Sh. Bhogilal C Bhatt  
8/4 Krishna Nagar Society.1 New Vadaj  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2100**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Madhubhai Sojitra, **Advocate**  
Sh. Madhubhai Pragjibhai Sojitra  
E.203. Shreenidhi Residency. Setelight Road.  
Motavarachha. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2101**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jay Ashokbhai Pandya, **Advocate**  
Sh. Ashokbhai Jayantilal Pandya  
A/9 Raja Ranchhod Society Near Rajdhani  
Society Opp. Essar Petrol Pump Harni Warasiya  
Ring Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2102**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gohel Vijaykumar Amrutlal, **Advocate**  
Sh. Gohel Amrutlal Ratilal  
Digvijay Nagar Pedka Wankaner, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2103**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Valaji Radhuji, **Advocate**  
Sh. Radhuji  
At Nana Nayta Ta Saraswati Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2104**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaza Ranvirbhai Mepabhai, **Advocate**  
Sh. Mepabhai  
Shyam Park Near Charanaai Temple Gandhi Park  
Last Street Khapat, Porbandar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2105**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Malek Daudbhai Mirsaheb, **Advocate**  
Sh. Malek Mirsaheb Karimbhai  
A.37 Khushbu Park.2 Sherpura . Dungari Road  
Bharuch,Bharuch,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2106**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parakhiya Jashvantsinh Kalusinh, **Advocate**  
Sh. Parakhiya Kalusinh Madhavsinh  
15 Shraddhanagar Society Bh Mother's School  
Gotri Road, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2107**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapil Ramdas Kharwa, **Advocate**  
Sh. Ramdas Vitthaladas Kharwa  
Patthar Gate Madanzampa Road Nr Police  
Choki, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2108**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nirmalkumar Premabhai Zaveri, **Advocate**  
Sh. Premabhai H Parmar  
I/S Bharwadi Gate Brahman Vas  
Viramgam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2109**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kaji Imtiyaj Hayatbhai, **Advocate**  
Sh. Hayatbhai  
Barsaravas At Sami Dist Patan, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2110**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Desai Rameshbhai Bhikhabhai, **Advocate**  
Sh. Desai Bhikhabhai Mashrubhai  
At Rasana Nana Post Rasana Mota Ta Deesa Dist  
Banaskantha, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2111**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jyotiben Haribhai Goyani, **Advocate**  
Sh. Haribhai Jerambhai Goyani  
A.29. Sneh Mudra Row House. Opp. Raj Hans  
Tower. Mota Varachha. Surat.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2112**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naresh Khemchand Mulchandani, **Advocate**  
Sh. Khemchand  
Ganga Vihar E228 Nu 4 Sapna Nagar  
Gandhidham, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2113**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prajapati Dineshkumar Vanmalibhai, **Advocate**  
Sh. Vanmalibhai R Prajapati  
10 Vinayak Park Duplex Nr Tirupati School  
Jagatpur Road Chandlodiya  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2114**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Khandhedia Dipakkumar Rameshbhai, **Advocate**  
Sh. Rameshbhai Maganlal Khandhedia  
Block No 37/9 Samruddhinagar B/H Vrundavan  
Society Kalawad Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2115**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mahesh Jadav Rathod, **Advocate**  
Sh. Jadavbhai Bhagvanbhai Rathod  
At Jasdan Vajsurpara Street No 12 Jasdan Ta  
Jasdan, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2116**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Mangalbhai Shiyal, **Advocate**  
Sh. Shiyal Mangalbhai Menshibhai  
At Rajula Jafraabad Road Giriraj Shopping  
Center, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2117**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpesh Krishnalal Parekh, **Advocate**  
Sh. Krishnalal Nanchand Parekh  
Gujarat Housing Board 498 Mig Skim Block  
M238 Sanala Road Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2118**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Hasmukhray Dhamecha, **Advocate**  
Sh. Hasmukhray Harilal Dhamecha  
Madhuwan Kayaji Plot 3 Ravapar Road  
Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2119**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gohel Nimeshkumar Arvind, **Advocate**  
Sh. Arvindbhai Shantibhai Gohel  
Flat No. 306 Gajanan Apartment  
Kamrej.,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2120**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Girish Bhanubhai Movaliya, **Advocate**  
Sh. Bhanubhai Ramjibhai Movaliya  
13 Vishnu Nagar Society Part 2 Opp Ramnagar  
A.K.Road, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2121**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Zinalal Muljibhai Sakaria, **Advocate**  
Sh. Muljibhai Velabhai Sakaria  
137 Vaikunthdham Society Laxmikant Ashram  
Road Katargam Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2122**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vinod B. Baghel, **Advocate**  
Sh. Brijnandan  
Shop No . 48 Ishwar Leela Park Jamphalwadi  
Ramol,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2123**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Abdulsattar, **Advocate**  
Sh. Abdulrehman  
203 Sabdar Apartment Near M.S. Duplex Near  
Foziya Complex Shahealam Road Danilimda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2124**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manish Balvantray Joshi, **Advocate**  
Sh. Balvantray Shantilal Joshi  
Om Mahendrapara Street No 12  
Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2125**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Bhaveshkumar Arvindbhai, **Advocate**  
Sh. Arvindbhai  
Mukhivalu Faliyu At . Moti Khadol Ta.Mahudha  
Dist.Kheda,Kheda,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2126**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vasava Natvarbhai Chhedadbhai, **Advocate**  
Sh. Vasava Chhedadbhai Supadiyabhai  
At.Po.Mouza Ta.Netrang  
Dist.Bharuch,Bharuch,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2127**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nitinkumar Amrutlal Pandya, **Advocate**  
Sh. Amrutlal  
Bhavani Krupa Variya Nagar Street No 2 100  
Ordi Near Variya Temple Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2128**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nirmalsinh Pravinsinh Jadeja, **Advocate**  
Sh. Pravinsinh Jilubha Jadeja  
Rajashri 42 Rushabh Nagar 3 Samakanthe  
Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2129**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Purhoit Bhalchandra Vasanthram, **Advocate**  
Sh. Purohit Vasanthram  
B.17 Saidham Society Opp. Vaikunth 2 Society  
New Vip Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2130**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaileshkumar Nanubhai Rajput, **Advocate**  
Sh. Nanubhai Valsangbhai Rajput  
133 Sant Jalaram Society Opp Pandol Ind Estate  
Ved Road Katargam Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2131**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ghanchi Asif Ahemadbhai, **Advocate**  
Sh. Ahemadbhai  
Ghanchi Vas In Para Area At  
Radhanpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2132**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Komal Nikhilkumar, **Advocate**  
Sh. Shamalbhai M Patel  
L 203 Shayona Green Gota Ahmedabad  
,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2133**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharamsinh Prabhatsinh Solanki, **Advocate**  
Sh. Prabhatsinh Kalusinh Solanki  
27 Ottamnagar D Cabin Sabarmati  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2134**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadeja Dharmendraba Ramsinh, **Advocate**  
Sh. Jadeja Ramsinh Hemubhai  
Vaidehi Ashapura Society Gondal Rajkot Main  
Raod B/H Ashapura Provision  
Store, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2135**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashutosh Shankarlal Bhatt, **Advocate**  
Sh. Shankarlal  
B.72 Madhusagar Society Vadsar Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2136**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sandeep Keshavlal Parmar, **Advocate**  
Sh. Keshavlal Parmar  
304 Chanakaya Chember Opp Mochi Bazar  
Court Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2137**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kanthadiya Jasubhai Kahanbhai, **Advocate**  
Sh. Kahanbhai Kanthadiya  
A 54 Sai Darshan Society Dholka  
,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2138**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Varsha Nathabhai, **Advocate**  
Sh. Chavda Nathabhai Haribhai  
C.16 Santvihar Society Vasna Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2139**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Komal Nareshkumar Nagori, **Advocate**  
Sh. Nareshkumar G Nagori  
A 3 Shyam Gokul Appartment 132 Ring Road Nr  
Shyamal Cross Road Satellite  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2140**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshadkumar Danabhai Parmar, **Advocate**  
Sh. Danabhai Parmar  
Parmar Nivas Nr Hanuman Temple Barejadi Po  
Nandej Ta Dascroi  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2141**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Prashant S Kamle, **Advocate**  
Sh. Shukhadevrai  
A 18 Parasnagar Opposite Bajarang Ashram  
Thakkarnagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2142**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anjana Pramod Tiwari, **Advocate**  
Sh. Madhav  
A 203 Ankur Chokdi Tenament New India  
Colony Nikol Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2143**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmeshkumar Jasavantkumar Barot, **Advocate**  
Sh. Jasavantkumar Barot  
H 6 Kalpataru Flat Opp R H Patel College  
Nevavadaj Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2144**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemantkumar Govindbhai Palanpuria, **Advocate**  
Sh. Govindbhai Valjibhai Palanpuria  
140 . Alpesh Nagar Society Nr L P Savani School  
New Pal Road Pal Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2145**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nagar Amit, **Advocate**  
Sh. Pradipbhai  
98 Akash Row House Near Ramji Mandir  
Pandesara Surat U 24 Smc Shopping Center Opp.  
Udhana Bus Depot Udhna Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2146**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Modi Radhabahen, **Advocate**  
Sh. Niranjanbhai  
At And Post Koli Bharthana Tal. Kamrej Dist.  
Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2147**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nareshkumar Shivrambhai Chauhan, **Advocate**  
Sh. Shivrambhai Karsanbhai Chauhan  
1803/3 Shakra Ganchi Ni Chali Rajpur  
Gomtipur Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2148**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dafda Mansukh Naranbhai, **Advocate**  
Sh. Dafda Naranbhai Kukabhai  
At Virnagar Ta Jasdan Dist Rajkot At  
Virnagar, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2149**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mishra Shravan Ramkumar, **Advocate**  
Sh. Ramkumar R Mishra  
28 Ff Manideep Society Nr Ashapuri Temple  
Jivraj Park Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2150**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chavda Vilashben Kishorji, **Advocate**  
Sh. Kishorji  
At.Kolavada Hamirbapo No Vas  
Ta.Dist.Gandhinagar,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2151**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sohin Husenbhai Mor, **Advocate**  
Sh. Husenbhai Mor  
C.103 Shyama Prasad Mukharjee Nagar 416 Lig  
Munjka G/H Board Christ Collage Road  
Munjaka,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2152**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradipkumar Premjibhai Vaghela, **Advocate**  
Sh. Premjibhai H Vaghela  
Sukhsagar 1 Kalyan Nagar Opp H J Doshi  
Hospital Gondal Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2153**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Modi Ramilaben Dahyalal, **Advocate**  
Sh. Modi Dahyalal  
Poonjiram Joshi No Madh Ganskol Darvajo  
Vadnagar, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2154**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kadri Shazinabano Zaheerahmed, **Advocate**  
Sh. Zaheerahmed A Kadri  
1812/7 Maryambibi Chawl Nr St Joseph High  
School Gomtipur  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2155**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayrambhai Amrutlal Rabari, **Advocate**  
Sh. Amrutlal J Rabari  
205 Gayatrinagar Nr Bhagyoday Society Janta  
Nagar Road Ghatlodia, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2156**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Babubhai Gohel, **Advocate**  
Sh. Babubhai Khodabhai Gohel  
B.7 201 Sweet House New Kosad Road B/H  
Rajwadi Party Plot, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2157**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Thakor Shaileshkumar Baldevji, **Advocate**  
Sh. Baldevji Agraji Thakor  
15. Ashish Society Behind Sarvodaya Oilmill At  
Post Palanpur District Banaskantha, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2158**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Trivedi Sonalben Balmukund, **Advocate**  
Sh. Balmukund  
Upali Sheri Vikram Nivas At  
Siddhpur, Patan, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2159**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parulbahen Bhalabhai Solanki, **Advocate**  
Sh. Bhalabhai Solanki  
C 8 Harimilan Society Nr Visatmata Temple Opp  
Chandkheda Bus Stop, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2160**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anilkumar Arvindlal Chaliyawala, **Advocate**  
Sh. Arvindlal Nanabhai Chaliyawala  
134 Maher Nagar Society Opp Baps Hospital  
Adajan Char Rasta Adajan Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2161**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Rakeshbhai Bhikhabhai, **Advocate**  
Sh. Patel Bhikhabhai Ambalal  
19 Amrapali Society 4 Behind Referral Hospital  
Halol, Panch Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2162**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Jignesh Mahendrabhai, **Advocate**  
Sh. Mahendrabhai Shah  
303 Rushikesh Appartment 2.Bharat Colony  
Stadium Road Naranpura  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2163**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ashokkumar Anandpuri Gosai, **Advocate**  
Sh. Anandpuri Gosai  
Plot No 100/2 Sector.2.A  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2164**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Menaz Abdulkadar Parmar, **Advocate**  
Sh. Abdulkadar Parmar  
Ghanchi Street Main Road Morbi Tal  
Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2165**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bihola Dilipsinh Ajitsinh, **Advocate**  
Sh. Bihola Ajitsinh Pratapsinh  
Plot No.411/1 Sector.12/B Near Rajput Bhavan  
Gandhinagar,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2166**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Prashantkumar Sureshbhai, **Advocate**  
Sh. Raval Sureshbhai Amthalal  
Plot No.1231/2 Sector.2/A  
Gandhinagar,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2167**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mitesh Jasamatbhai Thummar, **Advocate**  
Sh. Jasamatbhai Fulabhai Thummar  
Shivam Amarnagar Road Jamadar Mil Nr. Alfa  
School Jetpur, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2168**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hadial Pravin Naranbhai, **Advocate**  
Sh. Hadial Naranbhai Bhagavanajibhai  
Near Ashapura Floor Mill Patel Kaniya  
Chhatralay Road Ta. Morbi Dist.  
Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2169**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Acharya Jigneshkumar Rameshkumar, **Advocate**  
Sh. Rameshkumar  
13 Modinagar Gobri Road Palanpur, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2170**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Durgesh Mansukhlal Prajapati, **Advocate**  
Sh. Mansukhlal V Prajapati  
Plot No 347 Shopping Center 2nd Floor Sector 17  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2171**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Milankumar Shantilal Patel, **Advocate**  
Sh. Shantilal Patel  
A1 19 Shreeji Villa 1 Opp Siddharth Nagar Nr  
Vaikunth 2 Khodiyar Nagar Cross Road New Vip  
Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2172**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Daxaben Danabhai Chauhan, **Advocate**  
Sh. Rana Punjabhai  
Surela Mahakali Mandir Road  
Pethapur, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2173**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Jayantilal Patel, **Advocate**  
Sh. Jayantilal T Patel  
At Arjunpura Po Aluva Ta  
Kalol, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2174**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Devabharathi Chelabharathi Gauswami, **Advocate**  
Sh. Chelabharathi  
Shrinagar Society At Post. Jagana Ta.  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2175**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gaurangbhai R Yadav, **Advocate**  
Sh. Ramdasbhai Makuldas Yadav  
51 Minapark Society Oppsite P D Pandya College  
Ghodasar Vatava, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2176**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Darji Archanaben Somabhai, **Advocate**  
Sh. Somabhai  
45 Sarthak Bungalows Opp. Shubham Bungalows  
Patan Highway Road Deesa, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2177**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Upadhyay Swapnilkumar, **Advocate**  
Sh. Narendrabhai  
Opp Meghraj Post Office Po Ta Meghraj Ta  
Meghraj At Po Ta Meghraj, Arvalli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2178**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parihar Kishanlal Narayanlal, **Advocate**  
Sh. Narayanlal Parihar  
D 88 Sarvottam Nagar Society B/H New Railway  
Colony Jawahar Chawk Sabarmati  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2179**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shilpa Vinayakkumar Patel, **Advocate**  
Sh. Navinchandra Patel  
F/1 Shivalay Apartment 8 Shuklanagar Nr  
Reliance Fresh Sama, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2180**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Nipaben Prabhashankar, **Advocate**  
Sh. Prabhashankar Joshi  
At Po Dangiya Ta Dantiwada ,Banas  
Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2181**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kiritkumar B Diwan, **Advocate**  
Sh. Balubhai J Solanki  
7 Khadawali Chali Opp Ashok Mill Naroda  
Road, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2182**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Valjibhai Amarshibhai Moghariya, **Advocate**  
Sh. Amarshibhai Jivabhai Moghariya  
19. Anmol Row House. Setelight Road. Mota  
Varachha. Surat ,Surat,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2183**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Varma Rajkumar Hinsitlal, **Advocate**  
Sh. Hinsitlal R Varma  
A/16 Sardarkunj Society Bahai Centre Shahpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2184**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tejas Devdatt Shukla, **Advocate**  
Sh. Devdatt R Shukla  
45 Rajyog Residential Park Opp Classic Hotel S G  
Highway Khoraj  
Gandhinagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2185**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhaskarbhai Dayalal Joshi, **Advocate**  
Sh. Dayalal Kalidash Joshi  
Anandvila Apartment. B.204. Bhesan Road. Near  
Pani Naher. Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2186**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dinesh Devjibhai Charan, **Advocate**  
Sh. Devjibhai Devkaranbhai Charan  
Plot No 435 Ward 1a Tolani Society  
Adipur, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2187**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravinkumar Maganbhai Pedhadiya, **Advocate**  
Sh. Maganbhai  
Bhavnath Park 2 Street No 11 Haribhai Ghava  
Main Road Kothariya Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2188**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gajjar Rameshbhai Ishwarbhai, **Advocate**  
Sh. Gajjar Ishwarbhai Shankarbhai  
14 Alkapuri Society Near Highway Circle At Po.  
Gozariya, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2189**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tarpada Hasmukh Parbatbhai, **Advocate**  
Sh. Parbatbhai  
Dwarkesh Sarita Park Street No 3 Nr Patidar  
Chowk Sadhu Vasvani Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 2190**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shah Jignesh Balkrishna, **Advocate**  
Sh. Shah Balkrushna  
Vrajbhumi Block No 72 73 Radha Park Radha  
Recidency Area 150 Feet Ring Road Nr Madhapar  
Chowkadi,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 2191**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ajay Jayantilal Vyas, **Advocate**  
Sh. Jayantilal Jethalal Vyas  
Shiv Shakti 36 Pavan Park 9 Bajrang Vadi Corner  
Jamnagar Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2192**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Padmadevi Nathusingh Verma, **Advocate**  
Sh. Nathusingh K Verma  
39 Gyaneshwari Tenament Arbudanagar  
Rajendra Park Road Odhav  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2193**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Riyazkhan Alikhan Malek, **Advocate**  
Sh. Alikhan Kalumiya Malek  
B 57 Chhipa Nagar Soc Opp Sarkhej Roza  
Makarba Ahmedabad Ahmedabad  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2194**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Zala Budhabhai Ranchhodbhai, **Advocate**  
Sh. Zala Ranchhobhai Fakirbhai  
1419 Tekara Vala Faliyu At. Kachchhai Ta.  
Mahemdabad,Kheda,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2195**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjivkumar Madhavlal Patel, **Advocate**  
Sh. Madhavlal B Patel  
Plot No 54/1 Sector 3 A New  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2196**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vijay Kumar Keshavlal Chavda, **Advocate**  
Sh. Keshavlal Chavda  
Shri Krupa Nivas Nani Bazar Main Road Morbi  
Tal Morbi, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2197**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Baldevbhai Ranchhodbhai Parmar, **Advocate**  
Sh. Ranchhodbhai Parmar  
121/2885 Gujarat Housing Board  
Meghaninagar ,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2198**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhupendrasinh Vikramsinh Jadeja, **Advocate**  
Sh. Vikramsinh Hematsinh Jadeja  
Manhar Plot Vidhiya Nagar Main Road Opp Dr  
Dholakiyas Hospital, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2199**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jadeja Vijayrajsinh Arjunsinh, **Advocate**  
Sh. Arjunsinh Manvendrasinh Jadeja  
Rava Villas Opp Gaisford Cinema Nr Sun Shine  
School Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2200**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shekhavat Ajaysinh Jagdishsinh, **Advocate**  
Sh. Jagdishsinh D Shekhavat  
195/A Sumin Park Society Gd High School Road  
Saijpur Bogha Naroda, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2201**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipak Shantilal Ukani, **Advocate**  
Sh. Shantilal  
Umiya Krupa Plot No A 9 Odhavpark 3 Pramukh  
Swaminagar, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2202**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Zala Kishorsinh Balvantsinh, **Advocate**  
Sh. Zala Balvantsinh Natubha  
18 Alok Bungalows Nr Bhavnath Temple  
Sanand,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2203**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Aayesha Mayudinsha Diwan, **Advocate**  
Sh. Mayudinsha Rajabsha Diwan  
Diwan Building Opp Kishor Plaza Station Road  
At. Anand, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2204**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shashi Vijay Parikh, **Advocate**  
Sh. Naryandas R Shah  
20. Urjanagar . 1 N/R. Cityplusecinema  
Randhesan, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2205**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapadiya Manishaben Mohanlal, **Advocate**  
Sh. Kapadiya Mohanla  
Karjisan's Chawls Near The Railway Station East .  
Ta . Kalol, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2206**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhikhubhai Karamshibhai Vora, **Advocate**  
Sh. Karamshibhai Vora  
Khetani Road Suragpara At Vadia Ta . Kukavav  
Dist . Amreli,Amreli,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2207**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hiralben Rameshchandra Shah, **Advocate**  
Sh. Rameshchandra Navanitlal Shah  
Krushnapole Near Kadia Pole Zandachock Road  
Khambhat, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2208**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jahangir Haidermiyan Shaikh, **Advocate**  
Sh. Haidermiyan Jahangirmiyan Shaikh  
Star Palace First Floor Flat No. 4 Near Labela  
Veraval.,Gir Somnath,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2209**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harilal Ramjibhai Parmar, **Advocate**  
Sh. Ramjibhai Tabhabhai Parmar  
Bipinsmruti Baharpara Vankarvas  
Amreli, Amreli, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2210**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayshree D Acharya, **Advocate**  
Sh. Devkishan Valjiram Acharya  
13 Avishkar Society Near Surdhara Circle Sal  
Hospital Road . Thaltej, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2211**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chetanababen Ambalal Patel, **Advocate**  
Sh. Ambalal  
4 Radheshyam Society At Kansa Ta  
Visnagar, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2212**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Girishkumar Jivandas Mashru, **Advocate**  
Sh. Jivandas Mashru  
22a Rajyog Gokul Nagar Behind Lodhiya Wadi  
Near Jashree Cinema Railway  
Fatak, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2213**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patani Sanjaykumar Natvarlal, **Advocate**  
Sh. Natvarlal Patani  
11/280 Municipal Slum Quaters Patrawali  
Chawl Chamanpura Asarwa, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2214**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Alpeshkumar Govindbhai Patel, **Advocate**  
Sh. Govindbhai U Patel  
A 102 Pavan Residency Nr Science City Bhadaj  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2215**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rangani Bhavesh Damjibhai, **Advocate**  
Sh. Damjibhai Rangani  
Aaliya Home Vrundavan Vatika Appartment Flat  
No 401 Vrundavan Park Kalawad Road  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2216**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar, **Advocate**  
Sh. Harjibhai Joliya  
285 Ranjit Nagar Society Lambe Hanuman Road  
Karanj, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2217**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kirti Bipinbhai Panchal, **Advocate**  
Sh. Panchal Bipinbhai Bhulabhai  
H/26 Uma Nagar Part .2 Opp. Essar Petrol Pump  
Near Soma Talav Dabhoi Waghodia Ring Road  
Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2218**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jatinkumar Kantilal Patel, **Advocate**  
Sh. Kantilal Patel  
B.Zalavadi Society Near Popat Chokdi Bahuchraji  
Road Viramgam, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2219**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhadarka Iqbalhusen Mahmad, **Advocate**  
Sh. Mahmad Ahmed Bhadarka  
Al Sabir Lakhatwadi Prabhas Patan ,Gir  
Somnath,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2220**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mrs Bhanumatiben Hiralal Parmar, **Advocate**  
Sh. Parmar Hiralal Mohanlal  
L.30 Gujarat Housing Board Near Jognimata  
Temple Highway, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2221**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tailor Hemaliben Harishkumar, **Advocate**  
Sh. Harishkumar Ishwarbhai Tailor  
6/1 Shanti Aparment Nutan Park Behind Anawil  
Wadi Goharbaugh Bilimora, Navsari, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2222**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patani Dilipkumar Natvarlal, **Advocate**  
Sh. Natvarlal Patani  
11/279 Municipal Slum Quaters Chamanpura  
Asarwa,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2223**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nikhilkumar Govindbhai Prajapati, **Advocate**  
Sh. Govindbhai S Prajapati  
8 Haridwar Society Opp Bhagat Petrol Pump  
Naroda Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2224**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anjana Mayurkumar Rathod, **Advocate**  
Sh. Shyamlal Parmar  
Golden Nest Apartment B 3 Second Floor Pratap  
Chowk Wankaner, Morbi, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2225**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharatkumar Rajanikant Bhatt, **Advocate**  
Sh. Rajanikant Kantilal Bhatt  
B/H Triveni Vidhyalay Mehtapura  
Himatnagar, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2226**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jitendrakumar Majibhai Balar, **Advocate**  
Sh. Manjibhai  
26 Dwarkesh Nagari Near Sanskardeep School  
Mota Varachha, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2227**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chintankumar Rameshchandra Trivedi, **Advocate**  
Sh. Rameshchandra  
Darji Vas At Post Ta. Vav Banaskantha, Banas  
Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2228**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajeshkumar Badrinarayan Dave, **Advocate**  
Sh. Badrinarayan  
Chamunda Nagar At Post. Tharad  
Banaskantha, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2229**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kamaleshkumar Prabhashankar Pandya, **Advocate**  
Sh. Prabhashankar Bhagwanjibhai Pandya  
Prabhuji Block No 83 A Street No 6 Nagrik Bank  
Society Madhuram, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2230**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaileshkumar Chhaganlal Patel, **Advocate**  
Sh. Chhaganlal Narshibhai Patel  
At.Tikar(Ran) Ta.Halvad  
Dist.Morbi,Morbi,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2231**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jetavat Lalsinh Madansinh, **Advocate**  
Sh. Madansinh  
Ganthiol At Po Ganthiol Ta Idar Dist  
Sabarkantha, Sabar Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2232**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dipakkumar Khemchandbhai Purohit, **Advocate**  
Sh. Khemchandbhai  
21 Ashish Society Deesa Highway Road  
Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2233**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jashubhai Ravajibhai Patel, **Advocate**  
Sh. Ravajibhai  
10 Shantiniketan Society Agola Road Hanuman  
Tekri Palanpur, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2234**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sonara Jitendrakumar Bhimjibhai, **Advocate**  
Sh. Bhimjibhai S Sonara  
45/532 Vaishali Flat Nr Bhakti Nagar Bapunagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2235**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nayana Ishwarbhai Rabari, **Advocate**  
Sh. Ishwarbhai R Rabari  
Rabari Vas Gota Ghatlodiya  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2236**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Natvarlal Nathalal Patani, **Advocate**  
Sh. Nathalal Patani  
76/300 Government E Colony Opp Amber  
Cinema Bapunagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2237**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Kamleshkumar Ambalal, **Advocate**  
Sh. Ambalal  
At Hasanpur Po Paladi Ta  
Visnagar, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2238**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Lalsinh Jaguji Gohil, **Advocate**  
Sh. Jaguji Babaji Gohil  
10 Pramukh Residency City Pulse Road Randesan  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2239**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dave Tejas Dilipbhai, **Advocate**  
Sh. Dilipbhai Chunilal Dave  
Plot No.689 Shreeji Flat Unit No.1/A Sector.6/B  
Gandhinagar,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2240**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gajendrasinh Karansinh Rathod, **Advocate**  
Sh. Karansinh Kalusinh Rathod  
184 Sai Darshan Sarvodaynagar Ghb Sector.30  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2241**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pareshbhai Rambhai Bakotra, **Advocate**  
Sh. Rambhai Bhimabhai Bakotra  
Shiv Shakti Vijay Amrut Nagar Road Near Laxmi  
Nagar Pull Keshod, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2242**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nimisha Muljibhai Makwana, **Advocate**  
Sh. Muljibhai M Makwana  
A/41 New Vraj Society Opp Bootbhavani Temple  
Vejalpur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2243**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pragneshkumar Girishchandra Maheta, **Advocate**  
Sh. Girishchandra S Maheta  
8 Nirmal Society On Rajeshwari Canal Road  
Ishwarnagar Maninagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2244**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajanikant Ganeshbhai Dixit, **Advocate**  
Sh. Ganeshbhai Amrabhai Dixit  
Plot No.930/2 Sector.7/C  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2245**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parmar Narendrakumar Somalal, **Advocate**  
Sh. Somalal K Parmar  
D.68 Kashi Vishwanath Society Part.1d.68 Kashi  
Vishwanath So Nr Tapobhumi Society.2 Isanpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2246**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Timaniya Pareshkumar Devjibhai, **Advocate**  
Sh. Devjibhai  
B.H. Saibaba Temple Vruj Residency Nr Mochi  
Nagar Shri Guru Krupa Veraval, Gir  
Somnath, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2247**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Aasifkhan Gulammohammed Pathan, **Advocate**  
Sh. Gulammohammed Gulabkhan Pathan  
Trezers Khadki Nr. Jyotiswar Mahadev Opp.Talav  
At.Kalol (N.G) Ta.Kalol  
Dist.Gandhinagar,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2248**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatiya Nagraj Arvindkumar, **Advocate**  
Sh. Bhatiya Arvindkumar Keshavlal  
46 Greenpark Society Ankleshwar Mahadev Road  
Godhra, Panch Mahals, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2249**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manharkumar Vitthalbhai Patel, **Advocate**  
Sh. Vitthalbhai D Patel  
301 Abhishek Appartment Bileshwar  
Mahadevsociety Nr Nand Bunglow Janta Nagar  
Road Ghatlodiya  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2250**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Himatkumar Mohanbhai Parmar, **Advocate**  
Sh. Mohanbhai D Parmar  
Block No7/C Premjibhai Chali Thakkar Bapa  
Nagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2251**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dakshesh Kanaiyalal Shah, **Advocate**  
Sh. Kanaiyalal N Shah  
B/803 Jasmin Green .1 B/H Water Tank Opp  
Vaishnavdevi Temple S G Highway Road At  
Khodiyar Ta Daskroi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 2252**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Gohil Prahladji Babuji, **Advocate**  
Sh. Gohil Babuji Udaji  
At.Randesan Ta.Gandhinagar  
Dist.Gandhinagar,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2253**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjaykumar Shantilal Jadeja, **Advocate**  
Sh. Shantilal N Jadeja  
30/A Chharanagar Opp Sabarmati Police Station  
Ramnagar Sabarmati, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2254**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Meenaben Babulal Vyas, **Advocate**  
Sh. Babulal K Vyas  
17/316 Subhlaxmi Flat Opp D.19 Nava  
Bapunagar Char Rasta  
Ahmedqabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2255**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Kailashben Kohyabhai, **Advocate**  
Sh. Rathod Kohyabhai Amarsinh  
Masjid Faliya At Post Delol Taluka Kalol,Panch  
Mahals,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2256**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Archana Kantilal Makwana, **Advocate**  
Sh. Kantilal A Makwana  
11 Samta Society Opp Swastik Bunlows Rakhial  
Road Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2257**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dutt Aakash Natvarlal, **Advocate**  
Sh. Natvarlal M Dutt  
1382/1 Opp Uttam Pole Dargah Gali Krishna  
Chowk Shahpur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2258**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjay Jayantilal Joshi, **Advocate**  
Sh. Jayantilal  
Shihori Krupa Aryanagar Main Road Pedak Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2259**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Unnati Maheshbhai Prajapati, **Advocate**  
Sh. Maheshbhai B Prajapati  
F.8 Mohan Krupa Society Nr Vastrapur Railway  
Station Vejalpur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2260**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Asudia Anil Mohanbhai, **Advocate**  
Sh. Asudia Mohanbhai Kanjibhai  
Plot No.1001/2 Sector.7/C  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2261**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hemlatta Ghanshyam Varma, **Advocate**  
Sh. Ghanshyam K Varma  
49 Narayan Homes Opp Krishna Kutir Bunglows  
Near Satyamev Hospital Chandkheda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2262**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vivek Laxmanrao Pinge, **Advocate**  
Sh. Laxmanrao Ganpatrao Pinge  
103 Shree Avaneesh Apartment Opp Tecnology .  
Engineering College Kala Bhavan Ne Brigadier  
Vora Clinic Dandia Bazar,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2263**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kapadia Jayantkumar Mansukhbhai, **Advocate**  
Sh. Kapadia Mansukhbhai Govindbhai  
C/74 Hemdip Residency Behind Sayajipark  
Society Ajwa Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2264**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradeepkumar Krishnamurari Awasthi, **Advocate**  
Sh. Krishnamurari S Awasthi  
A.67 Prahlad Park Co Op Hou Soc Godrej Garden  
City Jagatpur Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2265**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mukeshkumar Sankabhai Prajapati, **Advocate**  
Sh. Sankabhai Hirabhai Prajapati  
Plot No.571/1 Sector.26 Kishannagar  
Gandhinagar,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2266**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmeshkumar Umeshchandra Vakil, **Advocate**  
Sh. Umeshchandra Jivrajbhai Vakil  
Gulmahor Navjyot Park St. No. 4 Behind Z.Blue  
150 Ring Road Kalawad Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2267**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bhatt Jagdishkumar Gunvantray, **Advocate**  
Sh. Gunvantray Ravishankar Bhatt  
Mahavir Recedency Building No 7 Block No 202  
Madhapar Chokadi At Madhapar Village  
Rajkot,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2268**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sunilkumar Nagarbhair Nadiya, **Advocate**  
Sh. Nagarbhair Kantilal Nadiya  
7 Ramnagar Soc Kalapinagar New Civil  
Ahmedabad Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2269**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Joshi Rekhaben Harishbhai, **Advocate**  
Sh. Harishbhai B Joshi  
62 Akshardham Townshop Nr Nehru Chokdi  
Dehgam, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2270**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dharmeshkumar Manubhai Parmar, **Advocate**  
Sh. Manubhai K Parmar  
Plot No 523/1 Sec 3.C  
Gandhinagar, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2271**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kumud Paljibhai Dulera, **Advocate**  
Sh. Paljibhai D Dulera  
B.291 Part.7 Pashwanath Township New Naroda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 07.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2272**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pradeepkumar Prakashchandra Jain, **Advocate**  
Sh. Prakashchandra  
Dhanpur Road At Palli Ta  
Limkheda, Dohad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2273**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pankti Darshan Dave, **Advocate**  
Sh. Jayendrakumar R. Joshi  
703 Sai Sagar Apartment Near Jai Ratna Char  
Rasta R.V.Desai Road Vadodara,Vadodara,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2274**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Nagar Dashrath Nenmalbhai, **Advocate**  
Sh. Nenmalbhai S Nagar  
I.202 Ora Bella Flat Nr Haritage Bunglows  
Thaltej Gam Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2275**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jalu Hareshkumar Vajasurbhai, **Advocate**  
Sh. Vajasurbhai  
Vidhatanagar Bh Pharmacy Kuvavali Street  
Joshipara Junagadh 362001, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2276**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parekh Virendrabhai Chimanbhai, **Advocate**  
Sh. Parekh Chimanbhai Kalidas  
Beside Vidhyut Nagar Society Petlad Road Nadiad  
Dist.Kheda,Kheda,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2277**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rathod Pankajkumar Balvantray, **Advocate**  
Sh. Balvantray R Rathod  
A.7 Bhavani Chhaya Society Nr Vastrapur  
Railway Station Vejalpur  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2278**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rameshchandra Sakarchand Oza, **Advocate**  
Sh. Sakarchand P Oza  
Swapna Siddh Co Op Hou Soc 160/A Sarvoday  
Nagar Society Part.1 Solaroad Ghatlodiya  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2279**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhirajkumar Jagjivanbhai Ghoghara, **Advocate**  
Sh. Jagjivanbhai K Ghoghara  
5 Jivan Sadhana Complex Opp Municipal Garden  
Maniyasha Socety Maninagar East  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 2280**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Priyankaben Bansilal Trivedi, **Advocate**  
Sh. Bansilal S Trivedi  
9/2 Mulidhar Society B/H Chatako Hotel Jashoda  
Nagar Amraiwadi  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2281**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Mona Dharmesh Pandya, **Advocate**  
Sh. Nayanbhai Vishnuprasad Trivedi  
110 111 Girdhardwar Apartment Nr  
Kailashnagar Majuragate Surat, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2282**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sanjay Ratilal Parmar, **Advocate**  
Sh. Ratilal Madhavji Parmar  
Hari Krushna E 247 Shashtri Nagar Nana Mauva  
Main Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2283**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sachinkumar Shrikantbhai Nikhare, **Advocate**  
Sh. Shrikantbhai G Nikhare  
1392 Fadelī Chamunda Chowk Saijpur Bogha  
Naroda Road Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2284**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sakhrani Nitin Shyamlal, **Advocate**  
Sh. Shyamlal Meghrajibhai Sakhrani  
52 Kinnari Apt Nr Dominozz Pizza Kalavad Road  
Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2285**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kashmira Chhaganbhai Chaudhari, **Advocate**  
Sh. Chhaganbhai R Chaudhari  
2/23 Vallabh Flats Ghb Nr Kabra Travels  
Bapunagar Char Rasta  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2286**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rajkumar Gajraj Sinh, **Advocate**  
Sh. Gajraj C Sinh  
67/289 Ghb Durga Chowk Chandkheda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2287**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Deval Nileshbhai Modi, **Advocate**  
Sh. Nileshbhai N Modi  
D.404 Silver Stroke Appartment B/H Gov  
Tubewell Bopal Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2288**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Taralkumar Kiritkumar Salot, **Advocate**  
Sh. Kiritkumar C Salot  
D.1/93 Arjun Tower Nr C P Nagar Part 2  
Ghatlodiya Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2289**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anamik Kumar Suryakantbhai Joshi, **Advocate**  
Sh. Suryakantbhai Joshi  
C/110 Jay Yogeshwar Nagar Society New Sama  
Road Sama, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2290**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Anil Santoshkumar Gogia, **Advocate**  
Sh. Santoshkumar Balchand Gogia  
Hari Disha Nr Jain Derasa Panchvati Main Road  
Off Amin Marg, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2291**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Sureshbhai Revabhai Solanki, **Advocate**  
Sh. Revabhai H Solanki  
6 Vanjara No Tekro Jhogni Ma Ni Chali Ranip  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2292**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Pravinaben Narendrakumar Patel, **Advocate**  
Sh. Ganpatbhai M Chavda  
146 Rami Ni Chali Opp Amidhara Flat Rakhial  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2293**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Omprakash Harikrishan Verma, **Advocate**  
Sh. Harikrishan G Verma  
A/85 Bhagwati Society Nr Parerna School Janata  
Nagar Chandkheda  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2294**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Imtiyaj Ismailkhan Pathan, **Advocate**  
Sh. Ismailkhan Jivankhan Pathan  
37/20.21 Sanapark Society.1 Shobhasan Road  
Mehsana, Mahesana, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2295**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Mumtazbanu Abdulkader, **Advocate**  
Sh. Abdulkader Shaikh  
1866/10 Gm Compound Opp Gurudwara  
Saraspur Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2296**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Amrutsing Shivabhai Mali, **Advocate**  
Sh. Shivabhai B Mali  
221 Pir Housing Society At And Po Bhat  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2297**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Aliasgar Osmangani Meman, **Advocate**  
Sh. Osmangani  
Taiyabpura                      Vora                      Street  
Mandvi.Kutch,Kachchh,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2298**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayshree Bharatbhai Sharma, **Advocate**  
Sh. Babulal N Pandit  
27 Rajnikunj Society Nr Saibaba Nagar Bhaipura  
Amraiwadi Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2299**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Lalsinh Madansinh Jetavat, **Advocate**  
Sh. Madansinh  
At Po Ganthiol Ta Idar ,Sabar Kantha,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 2300**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Parvati Nandlal Dhamnani, **Advocate**  
Sh. Nandlal G Dhamnani  
492/B Sin Dhi Colony Nr Jayram Baba Darbar  
Sardarnagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2301**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hina Chimanlal Joshi, **Advocate**  
Sh. Chimanlal  
Om Shiv Shakti Krupa 10 Junction Plot Nr Randal  
Krupa Opp Morbi House Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2302**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rakshit Vasantbhai Kalola, **Advocate**  
Sh. Kalola Vasantbhai  
Block No B.111 Shashtri Nagar Nanamava Main  
Road,Rajkot,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2303**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpeshkumar Bhagavatprasad Mehta, **Advocate**  
Sh. Bhagavatprasad Mehta  
Shri Gayatri Krupa Opp Vihat Mata Vantavad  
Dehgam Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2304**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Payalben Bhudarbhai Patel, **Advocate**  
Sh. Bhudarbhai Gordhanbhai Patel  
B 101 Safal Gold Apt Bh Mota Mava Village  
Kalawad Road Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2305**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chauhan Kishor Dayalal, **Advocate**  
Sh. Dayalal  
A278 Hudco Quaters Opp School No 61  
Kothariya Ring Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2306**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Urvi Arvind Bhansali, **Advocate**  
Sh. Arvind Maneklal Bhansali  
Pitambar Mehta Madh Pathar Sadak Moti Bazar  
Palanpur . Banas Kantha, Banas Kantha, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2307**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vyas Dhvanit Khemshankarbhai, **Advocate**  
Sh. Vyas Khemshankarbhai Shankarlal  
72a Shardanagar Society New Vikas Gruh  
Paldi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2308**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhruv Rajesh Kanubhai, **Advocate**  
Sh. Dhruv Kanubhai  
B201 Royal Greens Flat Royal Park 10 11 Bh Gt  
Seth School Nr Kkv Hall Chowk Kalawad  
Road, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2309**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Jayeshkumar Ganpatbhai, **Advocate**  
Sh. Ganpatbhai Patel  
11 Avinash Society Nr Shivaji Park Opp  
Kubereshwar Mahadev Saijpur Bogha Naroda  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**



**BY SPEED POST**

**Sr.No. 2310**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dilipkumar Ganpatbhai Patel, **Advocate**  
Sh. Ganpatbhai Patel  
11 Avinash Society Nr Shivaji Park Opp  
Kubereshwar Mahadev Saijpur Bogha Naroda  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2311**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Manoj Shrikrishna Dwivedi, **Advocate**  
Sh. Shrikrishna Ramgopal Dwivedi  
D/11 Chankyapuri Society Ten  
Bardoli, Surat, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2312**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vaghela Arvidkumar Vashrambhai, **Advocate**  
Sh. Vasrambhai  
C 298 Mundra Relocation Site Near Second Gate  
Pramukhswami Nagar Bhuj, Kachchh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2313**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shahidali Vahidali Saiyed, **Advocate**  
Sh. Vahidali Imdadali Saiyed  
A/208 Samiya Flats Near Munshi School Behind  
Sunpharma Company Tandalja  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2314**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Bharvad Ratnabhai Amarabhai, **Advocate**  
Sh. Amarabhai Bharvad  
349 Bharvad Vas At Po Mahijada Ta  
Dascroi,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2315**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Javnikaben Bhupendrabhai Patel, **Advocate**  
Sh. Bhupendrabhai Manibhai Patel  
No.3 Yogikrupa Shantivan Society B/H  
Madhuram Park Mangalpura Road Ganesh  
Crossing Anand.388001, Anand, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2316**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dhirubhai Jivanlal Parmar, **Advocate**  
Sh. Jivanlal A Parmar  
E/303 Nildeep Residency G D High School Road  
Naroda Road Saijpur  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 18.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2317**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Samsadbanu Mohammad, **Advocate**  
Sh. Mohammad A Shaikh  
3/58 Vrundavan Flat Opp Gen Hospital  
Bapunagar Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2318**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Patel Diptiben Mandar, **Advocate**  
Sh. Ghanshyambhai Desai  
34 Super Bungalow Opp Science City Sola Santej  
Road Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2319**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Harshadkumar Jivanbhai Shrimali, **Advocate**  
Sh. Jivanbhai A Shrimali  
Plot No 550 Sector No 13/A  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2320**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kalpeshkumar Rameshlal Chavda, **Advocate**  
Sh. Rameshlal R Chavda  
4290/B Opp Rajhans Apartment Near Motwani  
Gali Bunglow Area Kubernagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2321**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Praful Kantilal Rajani, **Advocate**  
Sh. Kantilal Jivanlal Rajani  
Pitru Krupa 7 Gopal Nagar Main Road Nr  
Shreenathji Apt Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2322**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Digna Pranavjoshi, **Advocate**  
Sh. Rameshbhai Motilal Dave  
A 100 Hem Shashi Vishal Nagar Behind Shivalay  
Flate Shree Sant Rameshwar Marg  
Nadiad, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.12.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2323**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Ahemadhushen Muradmiya Saiyad, **Advocate**  
Sh. Muradmiya Saiyad  
14/9 Al Amin Park Nr Golden Park Bibi Talav  
Vatva Ahmedabad, Ahmedabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2324**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rambhai Shivnanda Sadafale, **Advocate**  
Sh. Shivnanda Sadafale  
17 Gayatrinagar Part.2 B/H Vishalnagar Isanpur  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2325**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Raval Rajeshvariben Dahyalal, **Advocate**  
Sh. Dahyalal  
D 77 Payalnagar Near Khodiyar Mata Mandir  
Naroda Ahmedabad ,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2326**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Chimankumar Gangjibhai Ramani, **Advocate**  
Sh. Gangjibhai Kalyanbhai Ramani  
B4 Alap Royal Palm Society Street No 3 Opp Bapa  
Sitaram Chowk Mavdi Rajkot, Rajkot, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2327**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Shaikh Samir Hanifraj, **Advocate**  
Sh. Hanif R Shaikh  
A/5 Rose Tower Opp Nandan Society Mill  
Compound Shahpur  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2328**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jayeshbhai Rameshbhai Chavda, **Advocate**  
Sh. Rameshbhai R Chavda  
F.225 Nr Sindhi Dharam Shala Kubernagar  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2329**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Vipul J Parmar, **Advocate**  
Sh. Jivabhai  
Dr. Ambedkar Road Vankar Vas  
Keshod, Junagadh, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2330**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tarunkumar Babulal Sonanki, **Advocate**  
Sh. Babulal C Bhil  
Plot No 426/2 Sector.5/A  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2331**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Hamirbhai Mansangbhai Parmar, **Advocate**  
Sh. Mansangbhai D Parmar  
B/H J S Patel Vidhya Mandir At Post Randheja  
Gandhinagar, Gandhinagar, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2332**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Smrutikumari Himmatlal Patel, **Advocate**  
Sh. Himmatlal S Patel  
B.303 Sun Exotica Nr Galaxy 88 Nr Hanspura  
Residency Naroda Dehgam  
Road,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2333**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Acharya Niranjana Jayshankar, **Advocate**  
Sh. Jayshanka V Racharya  
C.6 Sanskar Appartment Opp Shakti Vidhyalay  
Nr Shyamal Cross Road Setellite  
Ahmedabad, Ahmadabad, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY



**BY SPEED POST**

**Sr.No. 2334**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Dave Parulben Dineshchandra, **Advocate**  
Sh. Dave Dineshchandra Thakorlal  
7 Diwakar Society Opp S T Nagar Kapadwanj  
Road Nadiad, Kheda, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2335**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Khushbu Kirankumar Doshi, **Advocate**  
Sh. Kirankumar C Doshi  
4 Triveni Terrace Appartment Nr Hirabag  
Crossing Ambawadi  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
**DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY**

**BY SPEED POST**

**Sr.No. 2336**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Jalpaben Nareshbhai Adeshara, **Advocate**  
Sh. Nareshbhai G Adeshara  
E.1/103 Nilam Appartment Nr Hirabaug  
Crossing Ambawadi  
Ahmedabad,Ahmadabad,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2337**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Kishor Vitthalbhai Kanjibhai, **Advocate**  
Sh. Kishor Kanjibhai Mavjibhai  
Plot No . 268/6 Madhuvan Flat Sector .  
29,Gandhinagar,Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2338**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Tadvī Khumansing Jagdishbhai, **Advocate**  
Sh. Jagdishbhai Pragjibhai Tadvī  
Gh.582 Sati Kankuba Chowk Kishanwadi Ajwa  
Road Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.11.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2339**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Rashmikant Shanlal Shah, **Advocate**  
Sh. Shanlal Shah  
75 Om Nagar Aajwa Road  
Vadodara, Vadodara, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY

**BY SPEED POST**

**Sr.No. 2340**

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 28<sup>th</sup> Sep, 2018

To

Sh./Ms. Naginbhai Khushalbhai Jambu, **Advocate**  
Sh. Khushalbhai Jambu  
Hr 8 Nirat Nagar Society Nava Borbhattha Road  
Ankleshwar Dist Bharuch, Bharuch, Gujarat

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)  
DEPUTY LEGAL ADVISER &  
COMPETENT AUTHORITY